

LOK SABHA DEBATES

(English Version)

Second Session
(Twelfth Lok Sabha)

16
9-4-99



(Vol. III contains Nos. 11 to 20)

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 50.00

EDITORIAL BOARD

Shri S. Gopalan
Secretary General
Lok Sabha

Dr. A.K. Pandey
Additional Secretary
Lok Sabha Secretariat

Shri S.K. Kaushik
Director
Lok Sabha Secretariat

Shri P.C. Bhatt
Chief Editor
Lok Sabha Secretariat

Shri A.P. Chakravarti
Senior Editor
Lok Sabha Secretariat

[Original English Proceedings included in English Version and Original Hindi proceedings included in Hindi Version will be treated as authoritative and not the translation thereof.]

Corrigenda to Lok Sabha Debates
(English Version)

...

Monday, July 13, 1998/Asadha 22, 1920 (Saka)

...

Col./line	For	Read
8/23 41/7 152/5	THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (SRI M. THAMBI DURAI)	THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI)
13&14/22(Col.4)	1,67,680	1,97,680
157/4	Yes	(a) Yes
157/6	(a) and (c)	(b) and (c)
178/7 (from below)	(b)	(d)
183/2	3855	3755
196/16 (from below)	(a) to (d)	(a)(b) and (d)
237/2 (from below)	(e)	(d)
32 ^E /16	(c)	(e)

CONTENTS

*(Twelfth Series, Vol. III, Second Session, 1920 (Saka)
No. 20, Monday, July 13, 1998/Asadha 22, 1920 (Saka)*

SUBJECT	COLUMN
WRITTEN ANSWERS TO QUESTIONS	
*Starred Questions Nos. 362-381	3-46
Unstarred Questions Nos. 3643-3872	46-337
PAPERS LAID ON THE TABLE	337-354
Standing Committee on Urban and Rural Development Third Report	351
Standing Committee on Home Affairs	351
Forty-third, Forty-fourth and Forty-fifth Reports	351

LOK SABHA DEBATES

LOK SABHA

Monday, July 13 1998/Asadha 22, 1920 (Saka)

*The Lok Sabha met at
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

[English]

(Interruptions)

SHRI BUTA SINGH (JALORE): Mr. Speaker, Sir, this Government is trying to commit a fraud on the nation in the name of reservation for women.

MR. SPEAKER: This is Question Hour. Please take your seat. After the Question Hour, we can take it up. Please take your seat. Q. No. 362, Shrimati Suryakanta Patil:

SHRIMATI SURYAKANTA PATIL (HINGOLI): Q. No. 362.
...*(Interruptions)*

SHRI BUTA SINGH: We are in favour of reservations for women. We oppose this Bill. We are not opposing the reservations for women.

MR. SPEAKER: You can raise it after the Question Hour. You can raise it during the Zero Hour.

SHRI BUTA SINGH: Unless this Government comes out with a clear policy, we are going to oppose it. This Government is trying to cheat the country. Therefore, Mr. Speaker, Sir, this Bill cannot be introduced in this House.

MR. SPEAKER: Shri Buta Singh, please take your seat. You can raise it after the Question Hour.

(Interruptions)

MR. SPEAKER: Please take your seat. You can raise it after the Question Hour.

(Interruptions)

MR. SPEAKER: Shri Buta Singh, please cooperate. After the Question Hour, you can raise this matter. Shri Mohan Singh, you are a senior Member, please cooperate.

(Interruptions)

[Translation]

MR. SPEAKER: No, Shri Lalu Ji, please be seated.

(Interruptions)

[English]

MR. SPEAKER: Shri Mulayam Singh, please understand that we have important questions today, and the Members

want to ask questions. Please understand the position. The Members want to ask important questions.

(Interruptions)

[Translation]

MR. SPEAKER: Shri Mulayam Singh ji, you are a very senior Member. Please sit down. It is not proper.

[English]

MR. SPEAKER: Please understand.

(Interruptions)

[Translation]

MR. SPEAKER: No, no. It is not like this. Please let the Question Hour run.

[English]

Today, we have important questions, and the Members want to ask questions. Please understand the position. Please take your seat.

(Interruptions)

[Translation]

MR. SPEAKER: No, do not do like this. Please sit down. The Members whose questions have come in the list, want to ask those questions.

[English]

I am appealing to you, please resume your seat.

(Interruptions)

[Translation]

MR. SPEAKER: Today, we have very important Questions in the list. Please sit down. Do not do like this. Let the House function.

(Interruptions)

[English]

MR. SPEAKER: Shri Buta Singh, you are a senior Member. Please take your seat.

(Interruptions)

MR. SPEAKER: Shri Mulayam Singh Yadav and Shri Lalu Prasad, please take your seats.

(Interruptions)

MR. SPEAKER: I appeal to Shri Buta Singh, Shri Mulayam Singh Yadav and Shri Lalu Prasad to take their seats. You can raise your demand after Question Hour because today there are many important questions. Please resume your seats. Shri Lalu Prasad, please understand.

(Interruptions)

MR. SPEAKER: I once again appeal to hon. Members to resume their seats. It is Question Hour now. After Question Hour, you can raise whatever matter you want. Please understand.

(Interruptions)

MR. SPEAKER: Nothing will go on record.

*(Interruptions)**

MR. SPEAKER: Shri Buta Singh, I am once again appealing to you to understand that this is Question Hour. After Question Hour, you can raise it. This matter does not come under Question Hour. Please understand it.

(Interruptions)

11.11 hrs.

At this stage, Shri Mohammad Ali Ashraf Fatmi and some other hon. Members came and stood on the floor near the Table.

MR. SPEAKER: The House stands adjourned to meet again at 12 noon.

11.12 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Historical Places Found in Excavation Works

*362. SHRIMATI SURYAKANTA PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the historical places found in various excavation works undertaken in Maharashtra, Rajasthan and Gujarat during the last three years;

(b) whether any scheme has been formulated by the Archaeological Survey of India for the protection of these places; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The Archaeological Survey of India has conducted during the last three years excavations at the following historical places in Maharashtra, Rajasthan and Gujarat:

1. Paithan, District Aurangabad, Maharashtra, excavated jointly with the Society for South Asian Studies, London (UK) has started giving evidence of a historical fortification with some medieval structures upon it as well as remains of two brick temples of the 4th-5th century A.D. which survived upto 8th century A.D.

2. Mansar, District Nagpur, Maharashtra, has revealed large religious structures which flourished from 300 A.D. to 650 A.D.

3. Lachhura, District Bhiwara, Rajasthan, Excavation which has commenced in 1997-98, has started to yield an assemblage of the Gupta period (circa 4th-5th centuries A.D.).

4. Dholavira, District Kachchh, Gujarat, has revealed a highly significant Harappan city which is notable for its planning, architecture, water harvesting system, inscription and also for providing an account of the rise and fall of the Harappan civilization which covered 1500 years from the early 3rd millennium B.C. to the middle of the 2nd millennium B.C.

(b) and (c) Paithan and Mansar are already under the protection of the Archaeological Survey of India; the protection of Lachhura will be contingent on the nature of evidence excavated. A preliminary gazette notification for protection of the Dholavira site has been issued.

[English]

Universal Service Obligation

*363. SHRIMATI LAKSHMI PANABAKA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecom Regulatory Authority of India has decided to evolve a policy on Universal Service Obligation to boost the rural telephone in the country;

(b) if not, the time by which a final decision is likely to be taken in this regard;

(c) whether this proposal was also enunciated in the National Telecom Policy, 1994; and

(d) if so, the extent to which it will give a boost to the rural telephone in the country?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) The Telecom Regulatory Authority of India has not made any specific recommendations to the Government on Universal Service Obligation and promotion of rural telephone. The Telecom Regulatory Authority of India, however, proposes to initiate an exercise for open consultations on key dimensions of Universal Service during the current financial year and may make recommendations to the Govt. on different aspects of Universal Service Obligation based on such consultations.

(c) and (d) One of the objectives of the National Telecom Policy 1994 is to achieve universal Service covering all villages as early as possible. It had laid down the year 1997 as the target for covering all villages. This meant the provision of access to all people for certain basic telecom services at affordable and reasonable prices.

Funds to IIM, Calicut

*364. SHRI T. GOVINDAN:

SHRI A.C. JOS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of institutes functioning under the Indian Institute of Management at present;
- (b) whether their performance has been evaluated;
- (c) if so, the details thereof;
- (d) whether the Union Government propose to sanction funds for the functioning of India Institute of Management, Calicut; and
- (e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) There are no institutes functioning under the Indian Institutes of Management (IIMs). However, six IIMs are functioning at present at Ahmedabad, Bangalore, Calcutta, Lucknow, Calicut and Indore. An Expert Committee set up by the Government assessed the overall performance and impact of the IIMs at Ahmedabad, Bangalore, Calcutta and Lucknow in 1992 and made recommendations for future development which, *inter-alia*, included the objectives of these institutes, academic and research activities, governance, self sufficiency, resource generation and faculty development.

(d) Yes, Sir.

(e) The Central Government has already released Rs. 1.00 crore in 1996-97 and Rs. 1.75 crore in 1997-98. For 1998-99 there is budget provision of Rs. 3.20 crore for IIM, Calicut.

Impact of Sanctions on Power Projects

*365. SHRI R. SAMBASIVA RAO: Will the Minister of POWER be pleased to state:

- (a) whether there will be immediate effect of the sanctions imposed by the United States and other countries on the power sector;
- (b) if so, the details thereof;
- (c) the number of power projects at present coming up with the assistance of the US;
- (d) the total number of power projects at present in operation under the US Government's assistance;
- (e) whether all these power projects have been affected due to sanctions;

(f) whether any alternative arrangements are being made with other countries which have evinced interest in power sector in India to overcome the situation; and

(g) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) to (g) A Statement is laid on the Table of the House.

Statement

Statement Referred to in reply to parts (a) to (g) of Starred Question No. 365 to be answered in the Lok Sabha on 13.7.1998 Regarding Impact of Sanctions on power projects.

(a) and (b) According to available information, the committed external assistance for the power sector would not be affected by the sanctions imposed by the different donor countries. Hence, no immediate effect is likely on ongoing programmes in the power sector.

(c) to (e) Assistance from US Government is primarily received as technical cooperation in the fields of training, consultancy and institutional capacity building. This, being a minor component of the power programme, would not have any significant adverse impact on the power sector in case the US Government assistance is stopped.

(f) and (g) Negotiations for financial assistance is an ongoing exercise. Discussions are continuing with bilateral and multilateral donors to identify and develop new projects for loan assistance in the future.

*[Translation]***Uniform Power Tariff**

*366. SHRI MANIBHAI RAMJIBHAI CHAUDHARI:

SHRI JANARDAN PRASAD MISRA:

Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to introduce uniform rates of power;
- (b) if so, whether any decision has been taken in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) No, Sir.

(b) and (c) Do not arise.

(d) Under the provision of the Electricity (Supply) Act, 1948, State Governments/State Electricity Boards are empowered to fix electricity tariff applicable to the retail consumers.

[English]

Industrial Safety and Disaster Prevention Plan

*367. DR. T. SUBBARAMI REDDY:

SHRI BHUBANESWAR KALITA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his Ministry has drawn up Rs. 300 crore industrial safety and disaster prevention plan;

(b) if so, whether a five month feasibility study in this regard with experts from India and abroad is currently under way for which Japan has provided Rs. 2.40 crore along with a grant of Rs. 100 crore from the Dutch;

(c) if so, the details thereof;

(d) whether the World Bank has shown keen interest in the project; and

(e) if so, the extent to which the World Bank has agreed to provide help and assistance in implementing the programme?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):
(a) No, Sir.

(b) to (e) Feasibility studies have been initiated for the formulation of an Industrial Safety & Disaster Prevention Project. The studies are being financed by a grant of US \$ 910,000 from Japan and a grant of US \$ 150,000 from the Netherlands administered by the World Bank.

Malfunctioning of LPTs in the Country

*368. SHRI MAHESH KANODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether most of the Low Power TV transmission centres are not working properly in the country;

(b) if so, the reasons therefor;

(c) whether most of the equipment in these transmission centres are found to be out of order;

(d) if so, the steps taken by the Government to set the equipment right;

(e) whether the Government propose to install High Power TV transmissions in all parts of the country; and

(f) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) Most of the Low Power TV Transmitters (LPTs) in the country are functioning well in terms of equipment. However, several of them are not in a position to give full time transmission for other reasons. About 200 LPTs are not giving full time transmission due to non-availability of staff.

(c) and (d) Most of the equipment provided at LPTs are functioning normally and to ensure their smooth functioning, routine as well as periodical maintenance is carried out regularly. In case of failure of any equipment, it is attended to immediately to avoid breakdown in service.

(e) and (f) Whereas 58 High Power TV Transmitters (HPTs) spread over the various parts of the country are presently at various stages of implementation, 71 HPTs are envisaged to be set up during Ninth Plan subject to availability of resources, other infrastructural facilities, requisite manpower and inter-se priorities.

Amendment in Section 125 of Cr. PC

*369. SHRI JAYSINHJI CHAUHAN:

SHRI P.S. GADHAVI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government are contemplating to amend Section 125 of the Criminal Procedure Code (Cr. PC) 'to make the father to pay maintenance charges to his children living with the divorced Muslim wife' as per Supreme Court Judgement of July, 1997; and

(b) if so, the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (SHRI M. THAMBI DURAI): (a) No, Sir.

(b) Does not arise.

[Translation]

Regularisation of E.D. Employees

*370. SHRI NARENDRA BUDANIA:

SHRI ARJUN SETHI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Extra Departmental Employees working in Post Offices all over the country are rendering commendable services;

(b) if so, whether the Government would contemplate to regularise them;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) The ED Agents are providing satisfactory service enabling the department to provide postal facilities in rural areas where a full time departmental post office is not justified for want of workload.

(b) Extra Departmental Agents are governed by non-Statutory Extra Departmental Agents (Conduct & Service)

Rules 1964 and hence they already hold regular appointments to that extent, though being outside the regular Civil Service, they are not full-fledged Government employees. As such, the question of their regularisation does not arise.

(c) and (d) In view of reply to parts (a) and (b) above, the questions do not arise.

Funds to Various States

*371. SHRI KANTILAL BHURIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total amount released by the Union Government to various States and Union Territories for the Project Tiger Scheme and Schemes for the development of National Parks and Sanctuaries during the last three years; year-wise;

(b) the total amount for which proposals were sent to the Union Government by the Government of Madhya Pradesh under the same schemes during the said period and the amount sanctioned by the Union Government to the State Government; and

(c) the criteria adopted for providing the amount to various States under the said schemes?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):

(a) The total amount released by the union Government to various States and Union Territories for the Project Tiger Scheme and schemes for the Development of National Parks and Sanctuaries during the last three years is as follows:

	1995-96	1996-97	1997-98 (Rs. in Lakhs)
1. Project Tiger	839.24	850.00	809.04
2. Development of National Parks and Sanctuaries	1011.59	717.99	1211.93

(b) A Statement is laid on the Table of the House.

(c) The allocations are made to different states based on the number and area of Protected Areas, richness in bio-diversity, rarity of species involved, past performance of the State Government in utilisation of the amount provided during the previous years and the approved allocation of the Ministry under the scheme.

Proposals sent by the Madhya Pradesh Government and the amounts sanctioned by the Central Government under the two schemes are as follows:

(Rs. in Lakhs)

Scheme	Year	Proposal sent for	Amount Sanctioned and released
Project Tiger	1995-96	1029.29	140.97
	1996-97	941.21	141.57
	1997-98	797.77	133.27
Development of National Parks and Sanctuaries	1995-96	152.00	186.20
	1996-97	147.90	41.87
	1997-98	196.39	195.66

Science and Technology Projects for Women

*372. SHRI MANIKRAO HODLYA GAVIT:

SHRI D.S. AHIRE:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the name of projects launched under the scheme 'Science and Technology for Women' during the last five years, State-wise, location-wise;

(b) the amount sanctioned by the Union Government for each project during the same period;

(c) the number of beneficiaries project-wise;

(d) whether the Government propose to launch some more projects under the said scheme; and

(e) if so, details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) Information is made available in the enclosed Statement I and II respectively.

(d) to (e) Government propose to launch various programmes for women on Plant Based Health System, Electronics, Health Intervention and Sustainable Agriculture, apart from setting up Technology Parks separately for Mountain Region, Arid Region and Coastal Region. All these schemes would be for benefiting the women of disadvantaged sections in different states and regions through the application of Science and Technology.

Statement-I

Projects sanctioned under the scheme 'Science & Technology for Women, for the year 1993-94, 1994-95, 1995-96, 1996-97, 1997-98 (State wise)

S.No.	Title of the Project	Name & Address of the Institution	Amount Sanctioned & Date (Rs.)	No. of Beneficiaries
1	2	3	4	5
Andhra Pradesh				
1.	Collaborated Research of location of effective blue green Algae in rice farming leading to gainful employment by rural women	Dr. P. Rama Rao Progress, Prakash Nilayam, 12-13, 623, Nagarjuna Nagar, Hyderabad	3,96,500 14.12.93	125
2.	Promotion of rural women entrepreneurship	Dr. K. Chandralekha Shri Padmavati Mahila Viswa Vidyalayam Tirupati	57,000/- (Nov '94)	25
3.	Transfer of vermiculture technology to the rural women	Dr. P. Janaki Krishna Progress 12-13-623 Nagarjuna Hills Hyderabad	3,96,800/- (14.03.95)	30
4.	Training in modern Seri. activities and utilisation of waste and by-products for income and employment to rural women	Shri N D Raju Gramina Mahila Vikas Society Door No. 24-14-1 Vijayadurga Bhawan DNR College Road, Bhimavaram West Godavary	4,59,800/- (22.08.97)	350
5.	Rural women as health and nutrition entrepreneurs and motivators	Dr. M.S. Bamji Dangoria Charitable Trust, 1-7-1074, Murshidabad, Hyderabad	5,31,000/- (3.2.98)	25
6.	Transfer of vermicompost technology to the rural women as a source of income generation and application of vermiculture in biofertilizers	Progress, Prakash Nilayam, 12-13-623, Nagarjuna Nagar Tarnaka, Hyderabad	1,50,000/- (23.7.97)	20
Assam				
7.	Application of New Technology for eri spinning	Dr. R.N. Upadhyaya Tanmulpur, Anchalik Garmdan, Sangh, PO Kumarikatta, Assam	8,64,400 (3.3.94)	85
8.	Extraction of oil from muga waste pupae, its characterisation and its utilization	Dr. S.K. Chowdhary Cotton College Guwahati Assam-781 001	1,86,134/- (23.02.95)	70
9.	Development of muga culture with special reference to indoor rearing techniques	Dr. J.N. Talukdar Instt. of Advanced Study in S&T Jawahar Nagar Khanapura, Guwahati-781 020	10,34,580/- (21.03.95)	1500
10.	Women's involvement in cultivation of medicinal plants	Mrs. Swama Handique Peace Foundation Centre P.O. Naojam, Dist Golaghat Assam-785604	1,67,000/- (04.05.94)	50

1	2	3	4	5
11.	Development of herbal medicines with special reference to hepatic disorder	Dr. J. Kotoky IASST, Khanapara Guwahati-781022	13,46,256/- (03.08.95)	50
Bihar				
12.	Sustainable Income Generation	Dr. Kapil Deo Singh Gram Nirman Mandal Sarvodaya Ashram P.O. Sukhoderoa Dist. Nawada, Bihar	4,06,475/- (17-01-94)	480
13.	Integrated Women's Development in three villages—Scientific approach towards rural-Urban Interface development	Ms. Abha Verma Society for Rural Industrialisation Bariatu, Ranchi	2,67,250/- (17-03-94)	1000
14.	Dev. of cost-effective solar driers for vegetables and mushroom drying	Dr. Suman Datta Society for Rural Industrialisation, Bariatu Ranchi	1,04,000/- (07.03.96)	—
Delhi				
15.	Experimental Low Cost Energy Saving Cold storage system in rural areas for fruits/vegetables Technology development and field testing/domestic in H.P.	Dr. Raghunandan, Society for Economic and Social Studies B-1, Second Floor, LSC, J Block Saket, New Delhi	7,42,000/- (09.04.93)	259
16.	Studies for enhancing wages for spinners by increasing production rate of Ambar Charkha	Dr. B.C. Verma Shri Ram Institute for Industrial Research 19, University Road, PB No. 2122, Delhi	1,67,680/- (18-08-93)	55
17.	Workshop and exhibition on S&T for weaker sections; Sensitising/Catalyzing S&T field groups	Dr. Raghunandan, Society for Economic and Social Studies B-1, Second Floor, LSC, J Block Saket, New Delhi	2,85,000/- (18-02-94)	150
18.	Propagation of sericulture in non-traditional areas with R&D components	Dr. P. Vasudevan Centre for RD & AT IIT Delhi	2,80,800/- (03-03-94)	55
19.	Development of functional capabilities for rural women—a case study	Dr. Shakti Kak SESS, New Delhi	1,78,000/- (21.04.95)	20
20.	Development of a prototype paper dryer	Dr. Arun Kumar Development Alternatives B-32 Qutab Institutional Area New Delhi- 110 016	2,88,650/- (17.06.94)	—
21.	Technologies for habitation of intellectually impaired women choices and transfer process	Dr. Ashok Jain NISTADS Hill Side Road New Delhi-110 012	6,30,220/- (11.01.95)	10
22.	Waste glass recycling by women	Dr. S. Bhanumati Chemistry Deptt. Gargi College Siri Fort Road New Delhi-110 049	46,900/- (02.02.96)	15

1	2	3	4	5
23.	Evaluation of plant based biological methods of pest and mosquito control	Dr. Padma Vasudevan Centre for RD & AT IIT, New Delhi-110 016	4,83,000/- (13.03.95)	700
24.	Low cost processing and preservation of horticultural produce in Dehradun Area	Dr. Aradhana Centre for Technology & Dev. B-1 LSC J Block Saket New Delhi	6,78,000/- (23.03.95)	50
25.	Low cost processing and preservation of horticultural produce-Coordinated Project	Shri Amit Sengupta Centre for Technology & Dev. B-1 LSC J Block Saket New Delhi	2,32,000/- (23.03.95)	20
26.	Exploring the possibilities of blending cotton polypropylene fibres to produce cheaper fabrics with improved properties like crease resistant and abrasion resistance	Dr. B.C. Verma Shriram Instt. for Industrial Res. 19, University Road Delhi-110 007	5,14,860/- (05.07.95)	—
27.	Workshop on hand made paper and eco-sustainable rural projects	Shri N.P. Singh Asian Society for Entrepreneurship Education and Development B-9/6238 Vasant Kunj New Delhi-110 070	97,000/- (19.03.96)	50
28.	Developing functional capabilities and scientific knowledge of women living in urban slums by imparting vocational training	Mr. R.L. Chopra DISHA, 13/88 Block C-4-13 Janak Puri New Delhi-110 058	5,28,000/- (18.03.96)	20
29.	Developing a model for water and spice conservation for system	Dr. Santosh CRDT IIT, Hauz Khas New Delhi	3,00,000/- (21.03.96)	50
30.	Development of antigens for the diagnosis of hypersensitivity	Dr. Rita Kumar Centre for Bio-chemical Technology Mall Road Near Jubilee Road Delhi-110 007	6,97,400/- (22.09.95)	25
31.	Involvement of women in wasteland development using mycorrhizal technology	Dr. Satyawati Sharma RRRS 20 Village Adchini Shri Aurobindo Marg Delhi-110 017	6,90,000/- (02.08.96)	25
32.	Improvement of traditional technology and women employed—A study of women carpet makers in Kinnaur (H.P.)	Dr. Rajendra Prasad Centre for RD & AT IIT, New Delhi	5,73,500/- (05.08.97)	15
33.	Involvement of women in wasteland development using mycorrhizal technology	Dr. Satyawati Sharma RRRS 20 Village Adchini Shri Aurobindo Marg Delhi-110 017	6,90,000/- (02.08.96)	25
34.	Women's participation in programme of self development and skill aquisition for starting entrepreneurial production units	Shri Y.L. Nangia Manpower Management Ctr. F-8/A Munirka Flats New Delhi-110 067	5,01,200/- (12.08.97)	20
35.	Low cost processing & preservation of horticultural produce-Phase II	SESS, B-1 2nd Floor, LSC, J Block, Saket, Delhi-17	8,67,700/- (21.11.97)	15

1	2	3	4	5
36.	Low cost processing & preservation of horticultural produce-Phase II coordination	SESS, B-1 and 2nd Floor, LSC, J Block, Saket, Delhi-17	4,54,000/- (23.02.98)	
Gujarat				
37.	Documentation of traditional food preservation technologies and their role in augmentation the nutrition and income of women	Dr. N.K.G. Singh SARTHI, PO Godhar West, Via Lunawada Taluka, Santrampur Panchmahal,	48,000/- (24.02.94)	200
38.	Mahila Vigyan	Prof. Rachel George Deptt. of Home Management M S Univ. of Baroda, Baroda-390 002	2,74,840/- (14.03.95)	1000
Haryana				
39.	Low cost processing and preservation of horticultural produce	Shri Satish Kumar Haryana Vigyan Manch 74/22, Kisanpura, Sonapat Road Rohtak	6,78,000/- (15.05.95)	50
40.	Application of horticulture for alkali waste land development with economic viability	Shri Sunil Kaushik Vikas Mitra Village and P.O. Fatehpur Haryana	42,000/- (29.01.96)	25
Himachal Pradesh				
41.	Integrated sericulture project for rural women in Mandi	Shri Joginder Walia Society for Technology & Dev. Village Badhyal P.O. Tikar Distt. Mandi	5,51,400/- (11-03-94)	70
42.	Low cost processing and preservation of horticultural produce	Shri Joginder Walia Society for Technology & Dev. Village Badhyal P.O. Tikar Distt. Mandi	6,78,000/- (15.05.95)	50
43.	Low cost processing & preservation of horticultural produce Phase-II	STD, Village Bhadyal, P.O. Tikkar, Dist. Mandi	8,85,800/- (10.12.97)	15
Karnataka				
44.	Studies on Biology & Management of Mealy Bug causing Thakura disease in mulberry	Dr. G. Veranna KSSD & RI, Thalaghattapura, Bangalore	2,75,120/- (10.02.94)	300
45.	Socio-economic dimation of women in sericulture in non-traditional areas of Karnataka	Dr. G.K. Hiremath University of Agricultural Sciences, Dharwad	78,000/- (21.02.94)	150
46.	Technology application for leather and non-leather utility goods occupation for the benefit of SC, ST and other most economically backward women in draught prone areas	Ms. M. Shivanand Sabala, Pawan Kripa Opposite cetrified school, Bijapur	4,38,600/- (23.02.94)	150
47.	Performance application and dissemination of biomass fuelled fruit and vegetable drier for rural use	Dr. B.N. Raghunandan ASTRA, IISc Bangalore-560 012	1,06,300/- (13.05.94)	—

1	2	3	4	5
48.	Establishment of training-cum-production in silk waste spinning for rural women by AIRD, Bangalore	Dr. M.V. Rajasekharan AIRD, 7A, Ratnavilasa Road Basavanagudi Bangalore-560 004	1,59,480/- (01.06.95)	325
49.	Preparation for Mahila Vigyan	Smt. Shymala Hiremath India Devt. Service Near German Hospital Muhanteshnagar Dharwad- 580 008	2,44,300/- (08.03.95)	1000
50.	Scope of using Medleri Charkha for wool and waste silk spinning	Smt. Shymala Hiremath India Dev. Service Sadhankeri Road, Near German Hospital Dharwad-580 008 (Karnataka)	1,08,240/- (22.10.96)	50
51.	Mahila Vigyan	Smt. Shyamala Hiremath India Dev. Service Sadhankri Road Near German Hospital Dharwad-580 008	11,31,850/- (07.03.97)	50
52.	Women entrepreneurship in small scale fruits and vegetables processing	Dr. Svati Bhogle TIDE, No. 23, 1st Floor West Park Road, Malleshwaram Bangalore	5,70,200/- (9.2.98)	25
Kerala				
53.	Development of new drying system to dry wet coconut grating	Dr. P.P. Thomas Scientist, Regional Research Labo- ratory, Trivendrum	2,40,000/- (28.03.94)	-
54.	Integrated development of moriculture, sericulture, reeling, weaving, garment making and by-product utilization involving poor peasants and rural youth—a pilot project	Dr. M.K. Prasad IRTC, KSSP Mundur, Palaghat-678 592	78,200/- (16.08.94)	450
55.	Continuous training on technical and income generating activities for women	Prof. L. Prema Home Science Department College of Agriculture Kerala Agricultural University Vellayani-695 522	1,49,100/- (23.01.95)	95
56.	Development of traditional practices among the tribals for promotion of health status in the Kannampady colony	Dr. R.R. Das Peermade Development Society P.O. Box No. 11 Peermade, Kerala	2,38,650/- (18.1.95)	40
57.	Orchid farming for rural women development	Fr. Francis Kollencherry Aiswaryagrammam Parappuram Kanjoor, Near Kalady Ernakulam	3,87,700/- (7.1.98)	375
58.	Self employment programme for rural women through production and marketing of tropical mushroom	Shri K. Ranganthan INFACE Malayala Sandesam Building, Ollathunni Neyyantinkara Trivandrum	2,00,000/- (9.2.98)	15
59.	Development of traditional practices among the tribals for promotion of health status in the Kannampady colony	PDS, Idukki, P.B. No. 11 Peermade	25,000/- (22.7.97)	30

1	2	3	4	5
Madhya Pradesh				
60.	Evaluation of food habit and assessment of nutritional status of the Kamars-a primitive tribe of M.P.	Dr. Aruna Palta Department of Home Science, G.G.A.P.G. College, Rapiur	50,000/- (25.03.94)	200
61.	Establishment of a training-cum-production centre for sissel fibre processing at village Pali/Hardi Bazar, Bilaspur (M.P.)	Dr. Lakhan Singh M.P. Vigyan Sabha 9-A Civil Lines Mumtaz Manzil 4 Bungalow Road, Professor's Colony Bhopal-462 002	2,60,200/- (07.03.95)	36
Maharashtra				
62.	Studies on cultivation of Pleurotus Sajor-Caju on waste paper	Dr. T. Anand Indian Women Scientist Association, Nagpur Branch, Nagpur	1,74,400/- (15.04.93)	20
63.	Rural laboratory technology-II	Dr. S.S. Kalbagh Vigyan Ashram Pabal, Pune	2,92,789/- (06.03.95)	86
64.	Destitute women in urban slums, improving access to food, health and nutrition through opportunities for self-reliance	Dr. Shobha A Udipi Deptt. of P G Studies Research in Home Science S N D T University Santa Cruz (West) Bombay-400 049	3,00,800/- (20.03.95)	700
65.	Low cost processing and preservation of horticultural produce	Smt. Savita Kurundawale Arogya Dakshata Mandal 1913 Sadashiv Peth Pune	6,78,000/- (28.03.95)	50
66.	PBHS Action project at Taluka Udgir, Dist. Latur	Dr. A Patwardhan Arogya Dakshata Mandal 1913, Sadashiv Peth Pune	5,67,000/- (21.3.95)	100
67.	To initiate and/or enhance Gummosis in tropical trees	Dr. Soham Pandya CSV Magan Sanghralaya Wardha-442 001	4,41,200/- (01.12.94)	40
68.	Use of banana rhizome as cattle feed	Dr. T.D. Nigam Botany Deptt. Modern College Pune-411 005	1,04,200/- (22.12.94)	20
69.	Survey of technology requirements for sulphur generation by women	Dr. Kamal Taori C/o Women's Welfare Instt. 235/ 3239 Tagore Nagar Vikroli (East) Bombay-400 083	75,000/- (19.10.95)	25
70.	Optimisation of organic hydroponics for vegetable cultivation	Smt. Chitra Kate DHARAMITRA Sia Street Bank of India Colony Nalwadi Wardha-442 001	2,68,100/- (25.10.96)	50
71.	Spear-heading sustainable development through action of womens' group in villages	Dr. Soham Pandya CSV Magan Sanghralaya Wardha-442 001	9,64,300/- (15.10.96)	75
72.	Waste land management and watershed development groups of women	Jagruti Mahila Samaj Balaji Ward, Ballarpur Dist. Chandrapur	2,97,000/- (7.1.98)	50

1	2	3	4	5
Manipur				
73.	PBHS in the Ukhrul Dist. of Manipur	Shri W. Zingkhai STCCD, Wino Bazar Ukhrul, Manipur 795 142	87,000/- (15.03.95)	25
74.	Further Modification of STCCD/ SMARTS adapted loom design for propagation Imphal	Mrs. Nirmala Devi The Chingamathak Nameirakpam Makha Hai Kai Dev. Centre P.O. Imphal, Chingamathak Manipur-795 001	4,30,850/- (12.01.96)	150
75.	Demonstration of compost prepara- tion. production and.....to jhumming cultivation	Shri K. Koshang Weaker Sections Dev. Council Khangshim P.O. Kakching Manipur-795 103	3,70,000/- (15.12.95)	40
76.	Cultivation of composite horticulture to evolve propogate and strengthen Mahila Vigyan	Shri W Zingkhai Science & Technology Ctr. for Com- munity Dev. Wino Bazar, Ukhrul Manipur-795 142	4,96,775/- (10.02.97)	100
77.	Pedal operated rice mill at home scale	Dr. Surendranath Manipur S&T Council Takyelpat Office Complex Imphal-795 001	3,93,300/- (24.07.97)	20
78.	Promtion of herbal medicines for rural women	Council of youth for development and cooperation Pukhao, SPO Pangei. Manipur	1,93,000/- (10.10.97)	40
Nagaland				
79.	Harvesting. processing and marketing of fruits and cash crops	Dr. Zavei Hiese Women's Multipurpose Co-opera- tive Society Enhulumi Village P.O. Chizami Phek Distt. Nagaland	3,44,000/- (11.08.94)	40
Orissa				
80.	Introduction of Rice based ORS in a tribal area	Dr. N.K. Pattnaik FISH, 509, Saheed Nagar Bhubaneswar,	88,700/- (21-02-94)	300
81.	Low cost processing and preservation of horticultural produce	Shri Khemendu CARD, Koraput 2 RA, 50/7 AEF Colony Sunabeda Orissa	6,78,000/- (31.03.95)	50
82.	Low cost processing and preservation of horticultural produces Phase II	CARD, Chingudichuan, P.O. Nandapur, Dist. Koraput, Orissa.	8,81,900/- (8-12-97)	50
Pondicherry				
83.	Building functional capabilities of women employed in the sericulture and silk industry	Smt. Anupama Pai Pondichery Science Forum 63 Pasteur Nagar Vinoba Nagar Extn. Pondicherry-605 008	1,92,400/- (05.12.95)	250

1	2	3	4	5
84.	Building an effective, sustainable health activist force using appropriate S&T inputs and programme design	Dr. T. Sundararaman Pondichery Science Forum No. 46 Vinayakarkoil St. Perumal Raja Thottam Pondicherry	6,15,280/- (13.01.97)	150
85.	Building functional capabilities of women employed in animal husbandry (with special) reference to women's cooperative in Ramanathapuram Distt	Ms. S. Sudha Pondichery Science Forum No. 46 Vinayakarkoil St. Perumal Raja Thottam Pondicherry	2,89,200/- (14.01.97)	50
Rajasthan				
86.	Processing and preservation of arid zone fruits	Dr. P.K. Malaviya Central Arid Zone Res. Instt. Jodhpur-342 003	3,69,800/- (13.03.95)	300
87.	Field Investigation: Pilot Survey, inventorisation, disease and drug yielding plants, uses and cultivation	Dr. Sudhakar Mishra Institute of Rajasthan Studues A-75, Bhabha Marg, Tilak Marg, Jaipur 302 004	79,000/- (22.12.94)	—
88.	PBHS Intensive field investigation in Udaipur	Dr. R.S. Gupta Jajran Jan Vikas Samiti 282, Fatehpura, Udaipur	76,000/- (June 95)	—
89.	Ethno-medico-botanical investigation, ex-situ conservation of medicinal plants & role of traditional health practitioners in Udaipur Dist.	Dr. R.S. Gupta Jagran Jan Vikas Samiti 282, Fatehpura, Udaipur	11,59,000/- (19.03.96)	250
90.	Integrated approach for sustainable village development in arid zone through improved techniques in Animal Husbandry and Agricultural Produce	Dr. L.M. Saxena Mahila Shikha Evam Vikas Sansthan Kishore Bhawan Opp. Main Police Line Gate Ratanada Jodhpur-342 001	3,94,000/- (02.07.96)	500
91.	Training rural women (i) in the installation, fabrication and repair & maintenance of solar photovoltaic system in the deserts of Rajasthan (ii) in the planning and implementation of piped water supply schemes supply schemes in villages	Dr. Laxman Singh Social Work & Research Ctr. Tilonia, Ajmer Rajasthan-305 816	5,10,000/- (22.08.97)	50
92.	Ethnomedico-botanical investigation ex-situ conservation of medicinal plants and role of THPs in Udaipur Dist.	Jagran Jan Vikas Samiti 282, Fatehpura, Chunginaka Udaipur	4,00,000/- (2.7.97)	50
93.	Cultivation cum Research Centre for Medicinal Plants	Jagran Jan Vikas Samiti 282, Fatehpura, Chunginaka Udaipur.	27,000/- (2.7.97)	50
Tamil Nadu				
94.	Collection, Evaluation, and publication of material of local health practices in Kerala with the special reference to mother and child care	Dr. G.G. Gangadharan Lok Sawasthya, Parambara Samvardhan Complex, Ramanathan Puram, Coimbatore.	1,27,000/- (10.05.93)	100

1	2	3	4	5
95.	Employment and income generation rearing of disease resistant hybrid poultry	Shri V. Marimutho The welfare society of Salem 46, Surangapalam Road, Kumarswami Patti Salem	15,06,000/- (28.10.93)	368
96.	Upgrading the techniques of fibre extraction and production making from banana and guava for income generation to women	Shri P. Bhagawatheeswaran Centre for Social Development Kulala Street, Tirunarkurchy Ammandivilai, Kanyakumari	1,33,800/- (13.01.94)	130
97.	Studies and development of home based technologies for farm women	Sh. S. Ramesh Vedapuri Krishi Vigyan Kendra 13, Crescent Park Street, T Nagar Madras-600 017	52,350/- (28.11.94)	150
98.	Processing natural dyes using new techniques for income generation	Dr. T.M. Vatsala Murugappa Chettiar Res. Centre Tharamani Madras-600 018	3,31,600/- (29.12.95)	300
99.	Improving the income of coir workers by three folds through use of low-power mechanical devices	Dr. T.S. Ramkumar Centre for Rural Reconstruction Eathamozhi Road Chennavannilai Nagercoil-629 002	3,59,960/- (21.03.96)	300
100.	Popularising the use of improved storing and cooking techniques among working women in rural areas	Sh. V. Jayaraj SWESTIC P. Box No. 52 Dindigul-624 001	1,17,000/- (28.06.95)	500
101.	Indigenous fermented fruits-technology development and transfer	Dr. T.S. Vatsala MCRC Tharamani Madras	3,01,800/- (29.11.95)	25
102.	Innovating equipments/machines in palm leaf and stem products for more income generation to women	Sh. P. Selvan CERTCO Madona Street Virapandianpatnam Chidambaranar Distt. T.N.-628 216	1,39,000/- (02.07.96)	300
103.	Dissemination of paddy straw mushroom technology	L M H Abdul Salam Social Welfare Crt. 4/B-1 Small Mosque St. Tiruvarur-610 002	4,87,640/- (24.01.97)	50
104.	Studies and development of home based post harvest technologies for farm women	Mrs. Loganayagi Tamil Nadu Board of Rural Development 13 Crescent Park St. T Nagar Madras-600 017	4,28,940/- (07.03.97)	50
105.	Evolving replicable models for improving sanitation and water management practices of rural women folk	Shri S Chandrasekharan Rural Education & Dev. Association (REDA) 17 Thiruvallur, Main Rd. Shamugapuram Palani-624 601 Mannar Thirumalai Dist.	1,33,540/- (28.07.97)	85
106.	Imparting computer studies for the income generation of the women of Coimbatore Dist. in Tamil Nadu	Dr. D. Padmanabhan CRSSTC, Kalaithir Building, Avanashi Road Coimbatore	4,19,000/- (9.2.98)	20

1	2	3	4	5
107.	Training of forty girls belonging to the weaker sections as library attendance cum Secretaries in Muthukadu, Tamil Nadu	Mrs. Premanjali Rao, CRENIEO, 1 first Street, Haddows Road, Chennai	4,45,900/- (19.2.98)	40
108.	Women-Herbal-Health-Employment	Anthyodhaya Sangh 7-A, Mission Hospital Road Woraiyar, Tiruchy	3,50,000/- (15.7.97)	60
Tripura				
109.	Low cost processing and preservation of horticultural produce	Shri Mihir Lal Roy Centre for Social Work & Res. Mahim Sadan 76 H G Basak Road Melarmatt Agartala	6,78,000/- (28.03.95)	50
110.	PBHS-Field investigation	Shri Diganta Basu Centre for social work & Research, Mahim sadan 76, HG Basak Road, Melarmath Agartala	73,000/- (06.05.94)	—
111.	Low cost processing and preservation of horticultural produce Phase II	CSWR, 2nd Flat, Ground Floor, 158 C H D Basak Road, Melarmath, Agartala, West Tripura	8,97,200/- (11.12.97)	20
Uttar Pradesh				
112.	Ecology oriented economy generation through multi-purpose nursery development for village women of Garhwal Himalaya	Dr. Arun K. Agarwal HESCO, Vigyan Prasth Gwar Chowki Gholtiar 246 436 Chamoli	3,53,200/- (23.02.94)	96
113.	Setting up of Vigyan Kendra for women	Dr. T.R. Paliwal R Education Society 85, Sector-9, Faridabad	1,82,000/- (21.03.94)	100
114.	Mahila Vigyan	Smt. Amla Vidyarathi MANOVADAYA B-1/26 Aliganj Lucknow-226 020	3,08,200/- (28.03.95)	1000
115.	Low cost processing and preservation of horticultural produce	Dr. Anil Joshi HESCO vigyan Prasth Gwar Chowki Gholtiar 246 436 Chamoli	6,78,000/- (23.03.95)	100
116.	Re-introduction of crotolaria juncea in Garhwal Himalaya	Dr. Kumar Amrish HESCO Vigyan Prasth Gwar Chowki Chamoli	1,69,000/- (17.06.94)	50
117.	Training programme for popularisation of BGA in Maharajganj, U.P.	Shri B.K. Pandey Shri Bhardwaj Gram Udyog Seva Sansthan P.O. Salamatgarh Distt. Maharajganj, U.P.	67,200/- (28.07.94)	60
118.	Burning and grazing interactions into Montana forest-grazing land of Garhwal Himalaya	Dr. J.P. Mehta Deptt. of Botany H.N.B. Garhwal University Srinagar Garhwal 246 174	1,42,600/- (10.02.95)	40

1	2	3	4	5
119.	Cultivation of herbs by women for income generation in U.P. hills	Dr. V. Kumar Himalayan Study Circle Pandeygaon, Pithoragarh 262 509	85,000/- (30.08.94)	25
120.	Investigation of common ailments and their remedial measures using local herbal drugs in the remote areas of Garhwal Himalaya and the participation of womenfolk therein	Dr. O.P. Sati H.N.B. Garhwal University Srinagar, Garhwal	3,80,600/- (29.1.95)	50
121.	Aspects & prospects of traditional medicinal practices & herbal cultivation in socio economic development of hill women in Garhwal Himalaya	Dr. A.K. Badoni SHER, Chakrata Road Vikas Nagar Dehradun 248 198	4,53,700/- (10.12.94)	100
122.	Training and development of women for gainful employment in rural areas	Shri R.N. Kapoor Allahabad Rural Dev. Society 26, Chatham Lines Allahabad-211 002	2,29,900/- (29.12.95)	150
123.	Prospects and introduction of non-conventional oil plants in Garhwal Himalaya	Dr. Anil Josni HESCO Gwar Choki Gholtir U.P.	4,29,000/- (Jan '96)	75
124.	To train rural women in preservation and processing of horticulture produce	Dr. Suchitra Kumar Utilisation of Science & Technology for Uplift of Rural Population 66 Ravindra Garden Sector E Aliganj Lucknow-226 020	2,71,600/- (01.11.95)	60
125.	Fashion designing and textile printing study of traditional practices to design and develop cost effective and quality oriented process	Smt. Amita Singhania Nirmatri Vikas Seva Sansthan 104A/ 307 Ram Bagh Kanpur-208 012	3,93,300/- (24.07.97)	20
126.	Women and technology with special reference to mountain 6th and 7th Sept., 1997	Dr. Anil P. Joshi HESCO Vigyanprasth Gwar-Chowki, Post Gholtir-246 430 Chamoli (U.P.)	45,000/- (28.08.97)	15
127.	Providing scientific and technological inputs to rural women by imparting technical training on development, construction appropriate technology devices using locally available materials	Shri Mahesh Prasad Mishra Regional Centre for Info. & Appropriate Tech. Mgt. B-275 Mehdauri Colony Telliganj Allahabad-211 004	77,000/- (01.09.97)	30
128.	To train rural women in preservation & processing of horticulture products	SUSTURP, 447, Aryanagar Sitapur, Lucknow	1,00,000/- (13.5.97)	50
129.	Training on medicinal and aromatic plants and ethnobiology	Society for Ethnobotanist, NBRI, Lucknow-226 001	22,276/- (13.5.97)	50
130.	Prospects & Introduction of Non-traditional oil plants in Garhwal Himalayas	HESCO, Vigan Prastha, Village Gwar Chowki, P.O. Gholtir Chamoli, U.P.	1,40,000/- (4.8.97)	10

1	2	3	4	5
131.	Low cost processing and preservation of horticulture produce phase II	HESCO, Vigan Prastha, Village Gwar Chowki, P.O. Ghoitir Chamoli, U.P.	6,39,700/- (21.10.97)	60
132.	Upliftment of Rural economy through women's training on utility of forest produce by innovative technology	HJBSSB, 280/29, Rakshalya Motinagar, Lucknow	5,14,000/- (9.3.98)	100
West Bengal				
133.	Skill development training for unskilled workers to enhance their earning	Shri Pranab Mukherjee Verdict Society, 13-A, Nayan Krishana Saha Lane, Calcutta	1,19,700/- (10.02.94)	60
134.	Low cost preservation of horticultural produce	Shri Soma Mahato Institute of training and development Dhobapura, Raghunathpur Dist. Purulia	39,600/- (20.02.94)	25
135.	Training of Traditional Birth attendance to ensure safe delivery at remote village	Dr. J. Banerjee Shri Aurbindo Anusilan Society, Seharapar, Suri	1,43,500/- (03.03.94)	150
136.	Evaluation of performance of pilot scale driers designed for field level application in drying of fruits and vegetables	Prof. Sunit Mukherjee Dr. Subhas Mukherjee Memorial Reproduction Biology Research Centre, 151-153 Diamond Harbour Road, Calcutta-700 034	91,300/- (13.05.94)	158
137.	Low cost processing and preservation of horticultural produce-Technical back-up project for coordinated programme	Prof. Sunit Mukherjee Dr. Sunit Mukherjee Memorial Reproductive Biology Res. Centre 151 Diamond Harbour Road Calcutta- 700 034	5,27,000/- (28.03.95)	—
138.	Medicinal plants used by the tribals women in Bankura Dist. of W.B.	Shri Rama Shankar Basu A.M. College, P.O. Jhalda	31,000 (14.03.95)	25
139.	Techno-economic viability of vermicompost.....& environmental sanitation	Dr. A.K. Chattopadhyay Tararkata Tribal Dev. Society Mira Bhawan Laldighipara, D.M. Bungalow Road P.O. Suri (W.B.)	2,55,000/- (11.02.96)	500
140.	Low cost processing and preservation of horticultural produce	Dr. T. Chakrovarty FOSET 6/1 Sudder Street Calcutta	6,78,000/- (11.05.95)	50
141.	Training of traditional birth attendance to ensure safe delivery in remote villages	Dr. J. Banerjee Shri Aurobindo Anusilan Society Seharapara P.O. Suri-731 101	1,88,500/- (02.07.96)	100
142.	Women in diversified jute production	Smt. Kaveri Dasgupta DISHA, X3 Vidyasagar Niketan Salt Lake, Sector-I Calcutta-700 064	6,46,340/- (03.10.96)	400

1	2	3	4	5
143.	Cultivation cum preservation of medicinal plants of rural West Bengal with an aim to improve primary health of local people	Dr. Ila Chaudhry Society for Equitable Voluntary Action, 52/3, Vidayatan Sarani Calcutta 700 035	5,15,000/- (30.4.96)	50
144.	Studies on ecological & Bio-diversity relationship and association of ethnic groups: Pilot investigation at Cooch Behar Distt. of W.B.	Shri Tapan Mishra Paschimbanga Vigyan Manch Hemant Basu Bhavan, 12-B B D Bag, Calcutta 700 001	1,00,000/- (1.10.96)	—
145.	Women in diversified jute production	Smt. Kaveri Dasgupta DISHA, X3 Vidyasagar Niketan Salt Lake, Sector-I Calcutta-700 064	6,46,340/- (03.10.96)	400
146.	Simple method of growing medicinal plants to improve mother and child health of the rural poor	VERDICT, 13 A, Nayan Krishna Saha Lane, Calcutta	50,000/- (23.7.97)	15
147.	Low cost processing and preservation of horticultural produce Phase II	FOSET, 6/1, Sudder Street, Calcutta	8,60,000/- (23.1.97)	50

Statement-II

Projects approved under the scheme 'Bio-technology based programmes for Women and Rural Development, for the year 1997-98 (State wise)

S.No.	Title of the Project	Name & Address of the Institution	Amount Sanctioned & Date (Rs.)	No. of Beneficiaries
1	2	3	4	5
Andhra Pradesh				
1.	Sericulture: A Biotechnological tool for employment of women in rural belts of Ranga Reddy Dist. of A.P.	Dr. (Mrs.) Kaiser Jamil Indian Institute of Chemical Technology, Hyderabad	11,00,000/-	80
Delhi				
2.	Empowering women through entrepreneurship	Dr. S. Lakshmi Devi Applied Sciences for Women College, Jhilmil Colony, Vivek Vihar, Delhi	22,96,000/-	50
Karnataka				
3.	Training women population in traditional and biotechnological approaches for food processing and preservation	Dr. (Mrs.) J. Lalita Deptt. of Bio-chemistry Gulbarga University, Gulbarga	8,90,000/-	60
Kerala				
4.	Tissue culture assisted floriculture for self-employment and income generation of economically weaker women in selected village Panchyat of Kerala	Dr. S. Senni TBGRI, Trivandrum	43,42,000/-	300

1	2	3	4	5
5.	Micropropagation of ornamental plants for income generation for rural women of Attipara panchayats	Dr. S. Uma Devi Centre for Women Studies Deptt. of Economics University of Kerala Trivandrum	7,92,000/-	20
Maharashtra				
6.	Bio-technology based programme for self-employment generation, technology training and transfer through demonstration	Dr. Kalidas Deshpande Krishi Vigyan Kendra Rajgad Nagar, Purna Road, Nanded	18,36,000/-	50
Sikkim				
7.	Training on propagation cultivation and agrotechniques orchids for rural women of Sikkim	Dr. S.C. Basistha S&T State Council, Gangtok, Sikkim	24,20,000/-	60
Uttar Pradesh				
8.	Revenue generation practices for rural women by Emblica plantation and Bio-technological utilization of Alkali (Usar) Soils	Dr. Seema Bhaduria Botany Department, RBS College, Agra	13,34,000/-	25
9.	Storage and preservation technologies for horticultural produce of U.P. Hills	Dr. Kiran Rawat HESCO, Dehradun	9,44,000/-	45
10.	Development and transfer of the process know-how for mosquito and household pests, repellent/herbal formulations for women welfare.	Dr. Y.N. Shukla CIMAP, Lucknow	24,08,000/-	120
11.	Integrated project on medicinal herbs for local and commercial utility in the Garhwal, Himalaya	Dr. Anil P. Joshi HESCO, Dehradun	18,92,000/-	100
12.	Role of Bio-technology awareness programme in prevention of genetic disorder among rural women	Dr. Surksha Agarwal Sanjay Gandhi PG Institute of Medical Sciences, Lucknow	8,22,000/-	90
West Bengal				
13.	Involvement of rural women in the bio-monitoring of water pollution and other development programmes	Dr. Shelly Bhattacharya Vishva Bharati University Shanti Niketan, W.B.	11,57,000/-	75
Chandigarh				
14.	Promotion of solid waste management through vermi composting and demonstration on production of Pleurotus	Dr. (Mrs.) J.K. Arora Punjab State Council for S&T, Chandigarh	10,25,000/-	20

Brahmaputra National Waterway

*373. SHRI A.F. GOLAM OSMANI:

SHRI NRIPEN GOSWAMI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Brahmaputra has been declared as National Waterway;

(b) whether the Government are aware that due to heavy siltation and pollution, the Brahmaputra has become non-navigable; and

(c) if so, the steps being taken to make it navigable?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) Yes, Sir. The river Brahmaputra from Dhubri to Sadiya (891 kms.) has been declared as National Waterway No. 2.

(b) Although siltation takes place in river Brahmaputra, the river is navigable between Dhubri and Dibrugarh with 2 meters minimum depth and 1 meter minimum depth between Dibrugarh and Sadiya.

(c) To improve the navigability in the river Brahmaputra during lean seasons when some shallow stretches appear, bandalling is done every year for maintaining minimum depth of 2 meters on National Waterway No. 2.

Entry of Meritorious Students in Basic Scientific Research

*374. SHRI BALASAHEB VIKHE PATIL: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the entry of meritorious students in basic scientific research has declined during the last few years;

(b) if so, whether the Government have made any assessment about it and its effect on the quality of research in India; and

(c) the steps taken or proposed to be taken by the Government to remove this imbalance?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) Views have been expressed at different forums that meritorious students are not opting for basic research because of better opportunities being offered by other sectors of economy. Though Government have not made any formal assessment in this regard, taking note of these views, a set of initiatives have been taken by the Government to encourage meritorious students to opt for scientific research as a career. Some such measures are:

Doubling the fellowship amount for the research fellows, introduction of Swarnajayanti Fellowships in basic research, providing opportunities to young scientists to undertake R&D projects in their chosen areas of research and also to get training in specific areas in R&D programmes at reputed

laboratories and institutions abroad, making available financial assistance for attending international conferences and also to provide the opportunities at graduate/post-graduate levels to have contacts with eminent scientists at reputed institutions within the country to get exposure to research activities in chosen fields.

Rubber Plantation on Degraded Forest Land

*375. SHRI SAMAR CHOUDHURY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether rubber plantation is not permitted on degraded forest and even for taking up settlement project for the tribals who are dependent on shifting cultivation;

(b) if so, the rationale behind such a decision;

(c) whether the Government recognise that by not permitting economically sustainable settlement project for the tribals, shifting cultivation is continuing in the forest areas; and

(d) whether any proposals have been received for allowing such settlement project atleast on the degraded forest land so that the twin objectives of environment protection as well as tribal welfare could be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (d) A Statement is laid on the table of the House:

Statement

(a) Under the provision of Forest (Conservation) Act, 1980, planting of rubber, tea, coffee and other cash crops comes under the category of non-forest activity, Plantation of such cash crops including rubber can be carried out over degraded forest land only with the prior approval of Central Government under Forest (Conservation) Act, 1980.

(b) The said provision aims at safeguarding conversion of bio-diversity rich natural forest to mono-culture cash crops.

(c) and (d) Recognising the importance of rehabilitation of shifting cultivation areas and issue of settlement of tribals engaged in this practice, the Ministry has exempted levying of compensatory afforestation in respect of such proposal received under the Forest (Conservation) Act, 1980 from State of Tripura. A proposal for diversion of 9091.52 hectares of forest land for the purpose of resettling the tribal jhumias through raising rubber plantations in Tripura has been received out of which approval for 1500 hectares has been given on 23.12.1997 in the first phase.

Funds for the Improvement of National Highways

*376. SHRIMATI RANI CHITRALEKHA BHONSLE:

SHRI ASHOK NAMDEORAO MOHOL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the funds allocated for the improvement of National Highways during 1997-98 and 1998-99 State wise;

(b) whether the funds allocated for the projects during 1997-98 have been fully utilised;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the amount earmarked for the upgradation of National Highways in Ninth Plan, State-wise?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (SHRI M. THAMBI DURAI): (a) Allocation of Funds for the improvement of National Highways during 1997-98 is indicated below:-

(Rs. in lakhs)			
Sl. No.	Name of States/UTs etc.	NH (Original) Works	Externally Aided Project
1	2	3	4
1.	Andhra Pradesh	2949.83	2420.00
2.	Assam	1821.00	0.00
3.	Bihar	1900.00	150.00
4.	Chandigarh	30.00	0.00
5.	Delhi	800.00	0.00
6.	Goa	900.00	0.00
7.	Gujarat	3675.00	0.00
8.	Haryana	1100.00	9400.00
9.	Himachal Pradesh	1700.00	0.00
10.	Jammu and Kashmir	150.00	0.00
11.	Karnataka	2900.00	1200.00
12.	Kerala	3600.00	4160.00
13.	Madhya Pradesh	1700.00	3000.00
14.	Maharashtra	2900.00	4350.00
15.	Manipur	700.00	0.00
16.	Meghalaya	920.00	0.00
17.	Nagaland	100.00	0.00
18.	Orissa	2600.00	5000.00
19.	Pondicherry	70.00	0.00
20.	Punjab	1300.00	6500.00
21.	Rajasthan	2550.00	1270.00
22.	Tamil Nadu	2500.00	0.00
23.	Uttar Pradesh	4608.00	7650.00
24.	West Bengal	5375.00	3000.00

1	2	3	4
25.	Joggigappa Bridge	1244.00	0.00
26.	Ministry	0.17	7456.00
27.	BRDB	7031.00	0.00
28.	NHAI	0.00	20000.00
Total:		55124.00	75556.00

Demands for Grants for the year 1998-99 are yet to be approved by the Parliament.

(b) to (d) For National Highway (Original) works no surrender has been made by the State Governments. However, for Externally Aided Projects due to delay in environmental clearance, removal of utilities, settlement of claims and issue of Letter of Credit by State Governments; slow progress of contractors, etc; the following amounts have been surrendered:-

(Rs. in lakhs)		
Sl. No.	Name of the State	Amount surrendered
1.	Bihar	98.00
2.	Haryana	460.00
3.	Madhya Pradesh	700.00
4.	Orissa	1350.00
5.	Punjab	2600.00
6.	Uttar Pradesh	320.00
7.	West Bengal	1040.00
8.	Ministry	158.00
Total:		6726.00

(e) The 9th Five year Plan is yet to be finalised.

[*Translation*]

Policy to Telecast Serials on Doordarshan

*377. SHRI SHAILENDRA KUMAR:

SHRI BENI PRASAD VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have any firm policy for the selection, extension of time duration and stopping telecast of T.V. serials on Doordarshan;

(b) if so, the details thereof;

(c) whether the policy is being scrupulously followed;

(d) if so, the reasons for stopping the telecast of some religious serials all of a sudden in the middle;

(e) whether the Government propose to telecast them again on the Doordarshan; and

(f) if not, the reason therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (f) Matters relating to the telecast of serials on Doordarshan are entirely within the purview of Prasar Bharati, and are not decided upon by the Government.

[English]

Fillip to Scientific Research and Development

*378. SHRI K.S. RAO:

SHRI SURENDRA PRASAD YADAV
(JHANJHARPUR):

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Government has announced series of proposals to give fillip to Scientific Research and Development in the country;

(b) if so, the details thereof;

(c) whether with a view to commemorating the event of nuclear tests at Pokhran, the Government have decided to celebrate 11th May each year as 'Technology Day'; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. The Prime Minister during his speech at the Shanti Swaroop Bhatnagar Prize distribution function held on the 25th May, 1998 outlined the following specific suggestions for consideration of the Scientific community, industry and policy makers in the Government to:

- (i) make science and scientific temper an integral part of national life
- (ii) reform science education at school level to promote creativity
- (iii) make science central to planning process
- (iv) enhance the intellectual and psychic income of our young scientists and recognise and respect the achievements of talented scientists
- (v) synergise and create knowledge networks
- (vi) promote R&D in and by industry
- (vii) focus and concentrate on select areas to achieve global excellence and leadership
- (viii) enhance the use of Information Technology through a national campaign
- (ix) create an intellectual property movement

(x) debureaucratise scientific institutions

(c) and (d) The 11th May has been declared as 'Technology Day' to emphasise the importance that the Government gives to the role of Science and Technology in the nation building and to commemorate the historic triple nuclear explosion at Pokhran; launching of Hansa-3, the first indigenous civil aircraft and test firing of Trishul.

Revamping Education System

*379. PROF. P.J. KURIEN:

SHRI NADENDLA BHASKARA RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have worked out a scheme to revamp the education system to meet the needs of the rural population;

(b) if so, the details thereof;

(c) whether the Government have established a synergy among teaching, research and field work in consultation with the research organisations; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) In pursuance of the emphasis embodied in the National Policy on Education (NPE), 1986 as modified in 1992 and its Programme of Action (POA), 1992 which were placed before the Parliament in 1992, several schemes were launched by way of Central interventions primarily for meeting the educational needs of the rural population. These schemes are Operation Blackboard, Non-formal Education, Teacher Education, National Programme of Nutritional Support to Primary Education (Mid-day Meal scheme), District Primary Education Programme, Mahila Samakhyas, Total Literacy Campaign, Community Polytechnics, Lok Jumbish, Siksha Karmi Project, Area Intensive Project for Educationally Backward Minorities, Integrated Education for Disabled Children Scheme etc. The Navodaya Vidyalayas are also centres of excellence in rural areas. A National Council of Rural Institutes has also been set up at Hyderabad for promoting rural higher education.

There are a number of apex level organisations working with the Central Government such as National Council of Educational Research and Training (NCERT), National Institute of Educational Planning and Administration (NIEPA), National Institute of Adult Education (NIAE), Central Institute of Vocational Education (CIVE), where teaching, research and field work are being combined for achieving synergy in educational programmes in rural areas. These organisations also provide support in these areas to State Government organisations such as State Council of Educational Research and Training (SCERTs), District Institutes of Education and Training (DIETs) and State Institutes of Educational Management and Training (SIEMATs). However, education is a social transformation process where the emphasis is on processes

of a continuous nature. The results are achieved over a period of time and not quantifiable over a shorter period.

Financial Help to Indigent Artists

*380. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Department of Culture has introduced a system of providing financial help to the indigent artists; and

(b) if so, the number of such artists provided with financial assistance during the last three years and the quantum thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes Sir. The Department of Culture is operating a scheme of Financial Assistance to persons distinguished in letters, arts and such other walks of life who may be in indigent circumstances and their dependents.

(b) The number of artists covered under the scheme is 657 in 1995-96; 634 in 1996-97 and 633 in 1997-98.

Scheme provides for an assistance of Rs. 1,500/- per month to the artiste.

National Policy for the Empowerment of Women

*381. SHRI MADHAV RAO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have finalised the draft National policy for the Empowerment of women;

(b) if so, the details thereof;

(c) the names of the States included in the 50 million dollar project for Rural Women's Development and Empowerment;

(d) whether the State of Maharashtra has not been included in the said project; and

(e) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY

(DR. MURLI MANOHAR JOSHI): (a) and (b) A draft National Policy for the Empowerment of Women has been finalised and is awaiting approval of the Government.

(c) The proposed Rural Women's Development and Empowerment Project (RWDEP) covers certain areas in the States of Bihar, Gujarat, Haryana, Karnataka, Madhya Pradesh and Uttar Pradesh.

(d) and (e) The six states selected are a good mix of states (Bihar, Haryana, Madhya Pradesh and Uttar Pradesh) with very low status of women and states (Gujarat and Karnataka) which are comparatively better off.

Assistance to NGOs for Adult Education

3643. DR. ULHAS VASUDEO PATIL:

SHRIMATI JAYANTI PATNAIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some Non-Government Organisations (NGOs) are working for the promotion of Adult Education in the country;

(b) if so, the name and the location of such NGOs, Statewise;

(c) whether the Union Government and international organisations provide assistance to them; and

(d) if so, the details thereof for the last three years?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) to (d) A Statement showing the details of Voluntary Agencies working in the field of Adult Education programme in the States and the amount released to them during the last three years under the Scheme of Assistance to Voluntary Agencies in Adult Education is enclosed at the Statement I and II. The Projects are funded by the Centre on 100% basis under this scheme. Since the NGOs are provided 100% financial assistance by the Union Government under this scheme, no assistance from States and International Organisation is needed by NGOs for such Projects.

Statement-I

List of Voluntary Agencies which have been released funds during the year 1995-96

Name and address of the agency	Amount sanctioned (Rs.)
1	2
Andhra Pradesh	
1. Andhra Pradesh Open School Society SCERT Campus Near Lal Bahadur Stadium, Hyderabad	8583750
2. Seva Mandir, Hindupur, Distt. Anantpur, A.P.	259000 259000

1	2
3. State Resource Centre, Literacy House, Andhra Mahila Sabha, MS College Campus, University Road, Hyderabad	1800000 1800000
Assam	
1. Sadau Assam Gramya Puthibharal Sanstha, Haibargaon P.O. Naogaon, Assam.	325000
2. State Resource Centre, Gyan Vigyan Samiti Assam F.C. Road, Uzam Bazar, Guwahati, Assam.	1250000 58500 1250000
Bihar	
1. Asian Development Research Instt. (ADRI), BSIDC Colony Off. Boring Road, Patliputra Road, Patna, Bihar.	500000 1489000 1500000 394352 259558
2. Banvasi Seva Kendra, At/Post Adhaura, Distt. Rohtas, Bihar.	2562
3. Gram Swarajya Abhiyan Sansthan, Gram Karihon, P.O. Vishnupur Bejha, Thane Mahua, Vaishali Distt. Bihar.	36180
4. Hari Shakti Datawya Swaichik Sansthan, Vill. & Post-Sarai, Via-Neura, Distt. Patna, Bihar.	113100
5. Jan Jagran Sansthan, Kagaji Mohall P.O. Mogal Kuan, Block Bihar Sharif, Nalanda Distt., Bihar.	9960
6. Jan Kalyan Vikas Parishad, Qr. No. 819/D, Lanka Colony, P.O. Khagaul, Distt. Patna, Bihar.	88920
7. Jay Prakash Seva Sansthan, Masaudhi, Patna, Bihar.	70290
8. Nirman Bharati, At-Chak Bijagani P.O.-Balwa Kuari, Distt. Vaishali, Bihar.	79900
9. Pandit Shri Ram Sharma Seva Sansthan, Village Rasulpur, Distt. Gopalganj, Bihar.	112000
10. Samta Gram Seva Sansthan, vill. Bardika, P.O. Baradiha, Turki Block, Distt. Vashali, Bihar.	103000
11. State Resource Centre, Deeplayatan, Budha Colony, Patna, Bihar.	600000 800000
12. Vaishali Shanti Samaj Kalyan Sansthan, S.D.O. Road, Hajipur, Distt. Vaishali, Bihar.	20300
13. Vivek Bihar Seva Sansthan, Masaudhi, Patna, Bihar.	100685
Gujarat	
1. Gujarat State Crime Prevention Trust, Ashirwad, 9/B, Keshav Nagar Society, Near Subash Bridge, Ahmedabad.	• 271184 106000
2. People's Welfare Society, DUBYANI, Near Suresh Patrol Pump, Upleta Taluk, Rajkot District, Gujarat.	6921

1	2
3. Smt. B.K. Baljoshi Education Trust, 2nd Floor, Relief Complex, Vepari Jeen Kalol (N.G.) Distt. Mehsana, Gujarat.	150072 66000
4. State Resource Centre for Adult Education, Gujarat Vidyapeeth, Ashram Road, Ahmedabad-380 014	450000 1250000 350000
Haryana	
1. SEARCH, State Resource Centre, 42/29, Chanakya Puri, Near Shiela Cinema, Rohtak-124 001 Haryana.	500000
Himachal Pradesh	
1. State Resource Centre, Rajya Gyan Vigyan Kendra, Seva Shakti Bhavan, Sanjauli, Shimla-171 006	531600
Jammu & Kashmir	
1. Social Welfare of India, Head Office Shahdara Sharief, Rajouri Distt. Udhampur, J&K.	69010
2. State Resource Centre Kashmir University, 1/17 Nasim Bagh Campus, Hazratbal, Srinagar	500000 500000 600921 1000000
Karnataka	
1. Amrith Educational Cultural Society, Pavan Industrial Training Institute, Petchamana Halli, Texal Road, Kolar District, Karnataka	7110
2. Mysore Distt. Freedom Fighters Welfare Association, 461, Postal Colony, Visweswaranagara Mysore-570 008	108512
3. State Resource Centre for Adult Education, Karnataka State Adult Chitrbanu Road, A-B Block Kuvempunagar, Mysore-570023	400000 1500000
Kerala	
1. State Resource Centre for Adult Edn., Kerala Association for Non-Formal Edn., Saksharata Bhavan, Trivandrum-695 014	700000
Madhya Pradesh	
1. State Resource Centre, Abhiviyakti Jana Shiksha Evam Sanskritik Samiti, 22/E/7, Arera Colony, Bhopal 462 016	1000000
2. State Resource Centre for Adult Edn., Bharatiya Grameen Mahila Sangh, Scheme No. 71, Behind Chandan Nagar Police Station, Indore, M.P.	172512 1400000 1200000
Maharashtra	
1. Committee of Resource Organisation for Mass Programme of Functional Literacy, C/O Dr. Madhav Chavan, Deptt. of Chemical Technology, University of Bombay, Matunga, Bombay-400 019	318000

1	2
2. Indian Institute of Education, 128/2, J.P. Naik Road, Kothrud, Pune-411 029.	348000 384000
3 State Resource Centre, Maharashtra State Institute of Adult Education, Aurangabad, Maharashtra	750000 1000000
4. Tata Institute of Social Sciences, Trombay Road, Deonar, Mumbai	76760
Meghalaya	
1. State Resource Centre, North Eastern Hill University (NEHU) Laltumkharan, Shillong, Meghalaya.	706913 828000
Orissa	
1. Jatiya Chetana Bikash, Ward No. 7, Baripada, Distt. Mayurbhanj.	899340
2. Joy Bharati Sathi P.O. Sabalong Kanipara Distt. Cuttack.	498450
3. NIRD At Chablipara P.O. Kalanala Distt. Cuttack.	85775
4. State Resource Centre, Janshiksha Bhavan, Unit-V, Bhubaneswar.	1762500
Rajasthan	
1. State Resource Centre for Adult Education, 7-A Jhalana Doonagri, Institutional Area, Jaipur.	600000
Tamil Nadu	
1. Association of National Service, NGO Colony Chengalpattu.	456361
2. Congregation of the Sisters of the Cross of Chavanod, Teppakulam, Tiruchirapalli	17500 16902
3. Kandaswamy Kendar's Trust Board Velur, Salem Distt.	5747
4. Khajamalai Ladies Association, At/PO Khajamalai, Tiruchirapalli Distt.	131760
5. Punjab Association Lajpat Rai Dhawan Peters Road, Madras-600 014.	33750 33750
6. State Resource Centre for non-formal education (T.N.) Board of Continuing Education, Adyar, Madras.	500000 2500000 600000
7. Women's Voluntary Service of Tamil Nadu, 19, Chetpet, Madras.	8560
8. Women's Indian Association, 43, Greenwoys Road, Madras-600 028.	423675
Uttar Pradesh	
1. Adarsh Seva Samiti, 326/1 Saket Colony, Lane 6, Mazaffarnagar-251 001	77900 47383 42597

1	2
2. Ashok Sansthan, Kundesar, Ghazipur.	166560 161492 264645 380160 218118
3. Azad Sewa Samiti V.P. Inter College Road, Shamli-247 776	36750 121880 69832
4. Bal Kalyan Kendra, Pidera, P.O. Deoria, U.P.	186892
5. Banwasi Vikas Ashram Vill. & P.O. Meja Khas, Allahabad.	9474
6. Daraganj Gramodyog Vikas Sansthan, 109 Tagore Town, Allahabad-211002	41370
7. Devi Gramodyog Sevi Sansthan, Vill. Kahal Kabira PO Bhawali, Distt. Nainital.	100800 50645
8. G.B. Pant Social Science Institute, Allahabad.	151525
9. Gramin Samaj Kalyan Samiti, Vill. Khera Afgan, Distt. Saharanpur.	102800 31146 80930
10. Institute of Social Health Welfare Rural Dev. and Educational Society, Rasoolpur, Faizabad.	38000
11. Khadi Gramodyog Niketan Mahuwadabra, Distt. Nainital.	175000 236985
12. Literacy House, SRC, Lucknow.	1500000 500000
13. Lokhit Trust, 29 Cantt. Shakti Marg, Varanasi	199777
14. Mahila Udyog Prashikshan Kendra, 350A/1, Muthiganj, Allahabad.	594600 4812
15. National Harijan School Bahriabad, Tehsil Saidpur, Distt. Ghazipur.	4865
16. Nav Chetna Vikas Samiti, V. & P.O. Mainasi Saraiyan, Distt. Sitapur.	38125 144325
17. Nishat Shiksha Samiti, Haldwani, Distt. Nainital.	51715 16918 23000
18. Parvatiya Adim Jati Kamjore Warg Samiti.	235000
19. R.V. Asahay Mahila Grah Udyog Sansthan.	74000 122500 126198
20. Rural Litigation and Enlightenment Kendra, 21, E.C. Road, Dehradun.	297000 91840
21. Sardar Patel Lok Kalyan Samiti, Vill. Bhadehadu, Distt. Banda.	297000 91840
22. Shri Hari Gram Udyog Seva Sansthan, Naurangabad, Etawah.	1732

1	2
23. Shri Ram Sharan Smarak Seva Sansthan, Bisuouli Badaun.	134790
24. Shri Sanskrit Shiksha Prasar Samiti Patel Nagar, Orai, Distt Jalaun.	99376 125800
25. Srajan Uttar Pradesh Nekpur Civil Lines, Badaun.	86670
26. Suman Technical Institute Chandi, Ganjdundwara, Etah Dt.	31351 46300 13300
27. U.P. Rana Beni Madhav Jan Kalyan Samiti, Sulab Road, Rae Bareli.	37578 488295 162765
28. Yuva Awam Bal Vikas Samiti, Deoria U.P.	83816
West Bengal	
1. North 24 Parganas, Zilla Saksharata Samiti, Barasat, W.B.	501000
2. State Resource Centre for Adult Education, C/o Bengal Social Service League, 1/6, Raja Dinendra Street Calcutta	1800000 65855 803080
Punjab	
1. Regional Resource Centre, Chandigarh	500000 1000000 1087327
New Delhi	
1. Dr. A.V. Baliga Memorial Trust Link House, Bahadur Shah Zafar Marg, N. Delhi-2	172463
2. Indian Adult Education Association 17-B, I.P. Estate, New Delhi-2	4850 6155 4161
3. Indian Federation of Working Journalists, F-101, K.G. Marg, New Delhi.	150000
4. Jigyasa C/o 70-B, CPWD Complex, Vasant Vihar, New Delhi-57	22500
5. Katha Building Centre, Sarai Kale Khan, Nizamuddin East, N. Delhi.	549974
6. National Institute of Science, Technology and Development Studies, New Delhi.	161000
7. Sevagram Vikas Sansthan, 1 Daryaganj, New Delhi.	290200
8. State Resource Centre, Jamia Millia Islamia, Jamia Nagar, New Delhi-25	400000

Statement-II**1996-97**

S.No.	Name of the Institutions Organisation	Amount Released (in Rs.)
1	2	3
Andhra Pradesh		
1.	A.P. Open School Hyderabad	22,08,300.00
2.	SRC, Hyderabad	29,32,408.00
Assam		
3.	SRC, Guwahati	19,49,727.00
Bihar		
4.	Asian Development Research Institute, ADRI, Patna.	50,28,997.00
5.	Bal Evam Mahila Grameen Vikas Sansthan, Vaishali	2,78,300.00
6.	SRC, Deepayatan, Patna.	27,54,157.00
7.	Daroga Prasad Rai Mahila Prashikshan Udyogik Kendra, Chhapra.	1,20,120.00
8.	East & West Education Society, Patna.	1,00,000.00
9.	Arya Samaj Babhangama, Madhepura.	1,69,680.00
10.	Samta Gram Seva Sansthan Vaishali.	1,44,000.00
Delhi		
11.	SRC, Jamia Milia Islamia	32,83,715.00
12.	Vision India Charitable Trust, Ashok Road.	24,98,4000.00
13.	Jagori, South Extn.	4,35,150.00
14.	Sadbhavana Trust, Sarvodya	13,04,050.00
15.	South Asian Network for Alternative Media (SANAM), Munirka.	42,90,840.00
16.	Operations Reserarch Group, South Extn.	4,90,000.00
17.	Centre for Media Studies New Delhi.	3,96,750.00
Gujarat		
18.	Smt. B.K. Balajoshi Education Trust, Mehsana.	1,30,000.00

1	2	3
19.	Gujarat State Crime Prevention Trust, Ahmedabad.	3,41,277.00
20.	Gujarat Vidyapeeth, Ahmedabad.	7,31,987.00
Haryana		
21.	Science Education & Art Resource Centre, Rohtak.	4,00,000.00
Himachal Pradesh		
22.	SRC, Simla	6,02,198.00
Jammu & Kashmir		
23.	J&K, Destitute & Handicapped Welfare Association, Ramnagar, Udampur.	8,00,000.00
24.	SRC, Kashmir University, Srinagar.	5,78,267.00
Karnataka		
25.	SRC, for AE, Mysore.	20,88,095.00
Kerala		
26.	SRC for AE, Kerala, Trivandrum.	34,55,535.00
Madhya Pradesh		
27.	Abhivayakti Jana Shiksha Evam Sanskriti Samiti, Bhopal.	19,70,000.00
28.	SRC for AE, Indore Bhartiya Grameen Mahila Sang, Indore.	22,63,668.00
29.	Akshar Yatra Abhiyan Samiti, Bilaspur.	2,25,000.00
30.	Madhya Pradesh State, Open School Samiti, Bhopal.	5,00,000.00
Maharashtra		
31.	Tata Institute of Social Science, Deonar, Mumbai.	3,00,000.00
32.	State Resource Centre (SRC), Indian Institute of Education, 28/2, JP Naik Road, Pune.	33,66,405.00
33.	Saksharta Hak Samiti (SAHAS) Greater Bombay, Mumbai	2,39,400.00

1	2	3
34.	Maharashtra State Institute of Adult Education (MSIAE), SRC, Aurangabad.	27,71,988.00
Meghalaya		
35.	SRC, North Eastern Hill University, Shillong.	9,35,000.00
Orissa		
36.	Gram Mangal Pathagar, Bolangir.	1,70,722.00
37.	Youth Association for Rural Reconstruction (YARR), Dhenkanal.	5,08,918.00
38.	SRC for AE Orissa, Bhubaneswar	29,90,493.00
Punjab		
39.	SRC, Punjab University, Chandigarh.	9,00,000.00
Rajasthan		
40.	Rajasthan Adult Education Association (SRC), Jaipur	33,26,426.00
Tamil Nadu		
41.	Society for Education Village Action and Improvement, Anna Nagar, Pettaathalai, Tiruchirapalli.	1,49,549.00
42.	Women's India Association, Madras.	4,49,703.00
43.	Tamil Nadu Board of Continuing Education, Chennai.	34,81,585.00
44.	Arnad Velalar Sangam, Tiruchirapalli.	1,17,873.00
45.	Congregation of the Sisters of the Cross (Chavanand), Tiruchirapalli.	1,85,925.00
46.	Tamil Nadu Science Forum, Alwarpet, Madras.	1,32,050.00
Tripura		
47.	Bharat Gayan Vigyan Samiti, Agartala.	4,73,000.00
Uttar Pradesh		
48.	New Public School Samiti, Daliganj, Lucknow.	9,50,760.00
49.	Darya Ganj Gram Udhog Vikas Sansthan, Allahabad.	2,12,555.00

1	2	3
50.	Suman Technical Institute, Ganjdundwara, Etah Dist.	1,25,452.00
51.	Adarsh Seva Samiti, Muzaffarnagar.	4,06,546.00
52.	Nishat Sikshan Samiti, Haldwani.	1,94,774.00
53.	Azad Seva Samiti, Shamli.	5,01,852.00
54.	Vivekanand Sansthan, Faizabad.	4,87,053.00
55.	Mahila Udyog Prashikshan Kendra, Muthiganj, Allahabad.	1,25,925.00
56.	Gramin Samaj Kalyan Samiti, Vill. Khera Afgan, Block Nakul Saharanpur Distt.	1,66,658.00
57.	Kanakpur Gram Vikas Seva Sansthan, Kanakpur, Dist. Allahabad.	3,76,000.00
58.	Sardar Patel Lok Kalyan Samiti, Vill. Bhadehadu, Banda.	2,77,300.00
59.	Ashok Sansthan, Ghazipur.	4,80,300.00
60.	Banvasi Seva Ashram, Govindpur, Distt. Mirzapur.	1,73,125.00
61.	Regional Resource Centre, Allahabad	3,00,000.00
62.	State Resource Centre, Literacy House, Lucknow.	17,41,152.00
63.	Gramin Vikas Avam Sikshan Sansthan, Saraimamrej, Distt. Allahabad.	1,00,000.00
64.	G. B. Pant Institute of Social Sciences, Allahabad.	1,21,000.00
65.	Rural Litigation & Enlightenment Kendra, 21, E.C. Road, Dehradun.	5,38,900.00
West Bengal		
66.	State Resource Centre for AE C/o Bengal Social Service League, Calcutta.	40,19,379.00
67.	Indian Institute of Management, Calcutta.	4,38,750.00

State-wise list of funds released to Voluntary Agencies during 1997-98

S. No. Name of Voluntary Agency		Amount released
1	2	3
Andhra Pradesh		
1.	Andhra Pradesh Open School Society, Hyderabad.	5,00,000
2.	SRC for AE. Literacy House, Hyderabad.	35,01,185
	Total:	40,01,185
Assam		
3.	SRC. NLM Assom, Guwahati.	19,12,000
4.	Sadau Asom Gramya Puthibharal Santha, Assam.	2,97,895
5.	Alakananda Human Welfare Assn., Assam.	32,500
6.	Barkhetri Unnayan Samity, Mukalmua, Assam.	6,87,355
7.	SRC Assam Gyan Vigyan Samiti, Assam.	2,00,000
8.	Jaluguti Agragami Mahila Samity, Morigaon, Assam.	1,50,000
	Total:	32,79,750
Bihar		
9.	Vivek Bihar Seva Sansthan, Patna, Bihar.	80,500
10.	Deepayatan, Bihar SRC, Patna.	32,95,376
11.	Asian Development Research Institute (ADRI), Patna.	61,60,990
12.	Gram Swarajya Abhiyan Sansthan, Vaishali.	42,685
13.	Bal Evam Mahila Gramin Vikash Sansthan, Vaishali Bihar.	1,78,295
	Total:	97,57,846
Delhi		
14.	SRC Delhi	25,88,858
15.	South Asian Network for Alternative media (SANAM), Munirka, New Delhi.	7,50,000
16.	National Institute of Science, Technology and Development Studies, New Delhi.	26,75,197
17.	Dr. A.V. Baliga memorial Trust, New Delhi.	2,20,000
18.	Adult Continuing Education and Ttxn. Unit, School of Social Science, JNU, New Delhi.	66,000
19.	Vision India Charitable Trust, New Delhi.	20,00,000
20.	Patel Education Society, New Delhi.	76,000
21.	Indian Adult Education Association, New Delhi.	8,48,029
22.	Sadbhavana Trust, Delhi.	7,00,000
23.	Jagori, South Extn.-II, New Delhi.	2,00,000
	Total:	1,01,24,084

1	2	3
Gujarat		
24.	Smt. B.K. Bal Joshi Education Trust, Mehsana.	1,64,671
25.	Gujarat State Crime Prevention Trust.	3,78,074
26.	SRC for AE, Gujarat Vidyapeeth, Ahmedabad.	4,00,000
27.	Indian Institute of Management, Ahmedabad.	1,25,000
	Total:	10,67,745
Haryana		
28.	SRC, Rohtak	9,00,000
Himachal Pradesh		
29.	Rajya Gyana Vigyan Kendra, SRC, Shimla.	10,40,884
Jammu & Kashmir		
30.	J&K SRC, University of Kashmir, Srinagar.	12,90,660
Karnataka		
31.	SRC Mysore Karnatana.	35,55,834
Kerala		
32.	SRC, Kerala.	4,00,000
Madhya Pradesh		
33.	SRC Abhivyakti, Bhopal.	21,85,000
34.	SRC for AE, Indore.	41,00,000
35.	Madhya Pradesh State Open School Samiti, Bhopal.	5,00,000
36.	Indore School of Social Work, Indore.	39,625
37.	Innovative Integrated Project of TLC/PLC & CE by ZSS, Bilaspur.	2,25,000
	Total:	70,49,625
Maharashtra		
38.	Tata Instt. of SociaI Sciences, Bombay.	20,000
39.	Indian Instt. of Education (SRC), Pune.	43,88,950
40.	RRC Aurangabad, Maharashtra State Instt. of AE.	12,50,000
41.	Tata Instt. of Management, Bombay.	82,500
42.	CORO for Literacy Mumbai.	2,12,000
43.	Committee of Resource Orgn. for Mass Programme of Functional Literacy, University of Bombay, Bombay.	1,04,153
44.	District Resource Unit, Pune.	2,32,000
45.	District Resource Unit, North Bombay.	2,32,000
	Total:	65,21,603

1	2	3
Manipur		
46.	South Eastern Rural Dev. Organ., Manipur.	33,000
Meghalaya		
47.	SRC Shillong, North Eastern Hill University.	16,50,000
Orissa		
48.	Centre for Youth and Social Dev., Bhubaneswar.	31,170
49.	SRC for AE, Orissa, Bhubaneswar.	26,10,618
50.	BGVS Orissa, Bhubaneswar.	1,40,500
	Total:	27,82,288
Punjab		
51.	RRC for Adult and Contg. Edn., Punjab Univ. Chandigarh.	21,74,750
Rajasthan		
52.	SRC Jaipur.	25,00,000
Tamil Nadu		
53.	SRC for Non-Formal, Adult & CE, Madras.	22,19,947
54.	School of Management, Bharatiyar University, Coimbatore.	60,000
	Total:	22,79,947
Uttar Pradesh		
55.	Gramin Vikas Samithi, Allahabad.	3,36,420
56.	Giri Instt. of Dev. Studies, Lucknow.	1,52,430
57.	Gramin Samaj Kalyan Sanstha, Muzaffar Nagar.	25,290
58.	Nav Chetna Vikas Samiti, Sitapur.	2,11,750
59.	Gramin Samaj Kalyan Samiti, Saharanpur.	2,25,212
60.	Khadi Gramodyog Niketan, Nainital.	78,995
61.	SRC, Lucknow, Literacy House.	36,85,868
62.	RRC, Lucknow.	2,00,000
63.	Shri Ram Sharan Smarak Seva Sansthan, Badaun.	1,67,156
64.	Suman Technical Institute, Etah Distt.	18,206
65.	Ashok Sansthan, Ghazipur Distt., U.P.	5,77,977
66.	Azad Sewa Samiti, Shamli, U.P.	1,48,469
67.	Adarash Sewa Samiti, Muzaffar Nagar.	36,655
68.	Maahila Udyog Prashikshan Kendra, Allahabad.	2,79,387
69.	Grameen Seva Mandal, Saraimansur, Allahabad.	1,58,240
70.	Devi Gramodyog Sevi Sansthan, Kahal Kabira, Distt. Nainital, U.P.	44,350

1	2	3
71.	Rural Litigations & Entitlement Kendra, Dehradun, U.P.	2,94,000
72.	Samaj Uthan Evam Anusandhan Sansthan, Allahabad.	3,14,982
73.	Srajan Uttar Pradesh Nekpur Civil Lines, Badaun, U.P.	41,029
74.	Dalit Manav Utthan Sansthan, Allahabad, U.P.	90,722
75.	Ratan Gramodyog Sewa Sansthan, Bikapur, Faizabad.	1,36,682
76.	Kanakpur Gramvikash Seva Sansthan, Distt Allahabad.	2,61,419
77.	Nishat Shiksha Samiti, Haldwani, Nainital.	43,979
78.	New Public School Samiti, Lucknow.	24,300
79.	Sardar Patel Lok Kalyan Samiti, Bhadehadu, Dt. Banda U.P.	22,493
80.	Dr. Ambedkar Samaj Seva Mandal, Vill. Veski Distt. Allahabad, U.P.	2,59,614
81.	Shri Mahila Udyog Samaj Utthan Samiti, Vrindaban, Distt. mathura, U.P.	36,815
	Total:	<u>78,72,440</u>
Tripura		
82.	SRC, BGVS Melarmath, Agartala, West Tripura.	4,00,000
West Bengal		
83.	SRC for AE, Bengal Social Service League, Calcutta.	34,50,000
84.	Indian Instt. of Management, Calcutta.	2,71,250
	Total:	<u>37,21,250</u>

Projects for Child Welfare

3644. SHRI AJAY KUMAR S. SARNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have made any review of the ongoing projects for child welfare in the country;

(b) if so, the details thereof;

(c) the quantum of Central assistance given to States for implementation of the scheme during the current financial year alongwith the financial assistance given during the last three years; and

(d) whether the quantum of Central assistance is likely to be increased in the next year?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir. However, the Government has assigned National Council of Applied Economic Research (NCAER) to evaluate the Integrated Child Development Service Projects.

(b) NCAER will evaluate the ICDS Scheme by undertaking sample survey in 60,000 Anganwadi Centres in 3696

ICDS Projects throughout the country.

(c) An amount of Rs. 167.63 crores in 1st instalment has been released to States and Union Territories during 1998-99 for continued implementation of Centrally Sponsored ICDS Scheme. The financial assistance given to State/Union Territories during last three years are as follows:

Year	Amount released (Rs. in crores)
1995-96	568.38
1996-97	527.70
1997-98	608.85

(d) Yes, Sir. The increase will be subject to the clearance of Planning Commission and Ministry of Finance.

[Translation]

Construction of Buildings of Navodaya Vidyalayas

3645. SHRI CHANDRAMANI TRIPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of Navodaya Vidyalayas set up in

Madhya Pradesh and the Navodaya Vidyalayas for which the amount has been allocated for the construction of the school buildings during the last five years;

(b) the names of the schools where the construction work has been completed/remained incomplete by March 31, 1998; and

(c) the time by which the remaining buildings are likely to be completed?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Forty five (45) Navodaya Vidyalayas have been set up in Madhya Pradesh and Rs. 62.52 crores have been allocated during the last 5 years for construction of building for these schools.

(b) and (c) The construction of main school buildings in respect of 12 Vidyalayas is complete. The construction work in respect of remaining 33 schools buildings is in progress. Names of schools are shown in the enclosed Statement. Normally, the completion of Vidyalaya building takes six years from commencement subject to the provision of adequate funds each year.

Statement

Status of construction work of Navodaya Vidyalyas of Madhya Pradesh-as on 31.3.1998

(A) Vidyalayas where construction work are incomplete

S. No.	JNV
1	2
1.	Balaghat
2.	Bastar
3.	Betul
4.	Bhind
5.	Bhopal
6.	Chattarpur
7.	Chindwara
8.	Datia
9.	Dewas
10.	Dhar
11.	Durg
12.	Guna

1	2
13.	Gwalior
14.	Indore
15.	Jhabua
16.	Mandla
17.	Mandsaur
18.	Narsingpur
19.	Raigarh
20.	Raisen
21.	Ratlam
22.	Rewa
23.	Sagar
24.	Sarguja
25.	Satna
26.	Sehore
27.	Seoni
28.	Shivpuri
29.	Shajapur
30.	Sidhi
31.	Tikamgarh
32.	Ujjain
33.	Vidisha

(B) Vidyalayas where main building works have been completed but some minor works are incomplete

1	2
1.	Bilaspur
2.	Damoh
3.	Hoshangabad

1	2
4	Jabalpur
5	Khorgone
6	Morena
7	Panna
8	Rajnandgaon
9	Seoni
10	Rajgarh
11	Raipur
12	Shahdol

Tours by Indian Hockey Team

[English]

3646. SHRI MADHAV RAO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- the details of foreign tours undertaken by the Indian Hockey team during the last three years;
- the details of tours undertaken by the office bearers of IHF during the said period and the purposes thereof; and
- the details of expenditure incurred by IHF on each of these tours during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (KUMARI UMA BHARATI): (a) to (c) The required information is being collected and will be laid on the Table of the

S.No.	Amount of deposit to be re-paid	6 mths from due date	18 mths from due date	2 yrs & 6 mths from due date	3 yrs from due date
1.	Upto Rs. 10,000 each	40%	60%	—	—
2.	Above Rs. 10,000 Upto Rs. 20,000	10%	15%	35%	40%
3.	Above Rs. 20,000	10%	10%	25%	55%

Protection of Monuments in Andhra Pradesh

3648. SHRI S. S. OWAISI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

House.

Complaint Against Defaulting Companies

3647. SHRI RAMPAL UPADHYAY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- the number of complaints received by the Company Law Board under section 58-A of Companies Act, 1956 against the defaulting companies for repayment of principal amount and interest thereon from the investors during the period 1997-98;
- if so, the details of defaulting companies and action taken thereon to safeguard the interest of the investors;
- whether the complaint against the Modern Group of Companies has since been decided; and
- if so, the steps taken by the Company Law Board in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) The number of complaints/applications received by the Company Law Board under Section 58A of the companies Act, 1956 against the defaulting companies for non-payment of principal amount and interest thereon during the period 1997-98 was 14646.

(b) The information in respect of defaulting companies is being collected from all the Regional Benches of the Company Law Board and will be laid on the Table of the House.

(c) Yes Sir.

(d) The Company Law Board vide its order dated 29.12.97 has directed the Modern Group of Companies to repay the deposits as per the following schedule:

- whether Union Government have taken steps for the protection of the monuments situated in Andhra Pradesh particularly in Hyderabad;

- (b) if so, the details thereof; and
 (c) the amount spent on these monuments during the last three years?

(DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. The Archaeological Survey of India is looking after 140 monuments protected by the Central Government in Andhra Pradesh, including Golconda Fort and Charminar at Hyderabad.

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY

- (c) The information is given in the annexure enclosed.

STATEMENT

Details of expenditure incurred on centrally protected monuments in Andhra Pradesh including the monuments at Hyderabad

(a) Expenditure Incurred for last three years on 138 monuments in Andhra Pradesh

	1995-96	1996-97	1997-98
Special Repairs (Plan)	Rs. 24,13,332	Rs. 20,37,496	Rs. 49,73,775
Special Repairs (Non-Plan)	Rs. 2,40,995	Rs. 1,34,810	Rs. 1,50,461
Annual Repairs (Non-Plan)	Rs. 19,07,149	Rs. 18,56,109	Rs. 19,90,416

(b) Expenditure Incurred on Golconda and Charminar

	Golconda			Charminar		
	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98
Special Repairs (Plan)	Rs. 86,000	Rs. 5,45,743	Rs. 11,50,725	—	—	—
Special Repairs (Non-Plan)	—	Rs. 52,894	Rs. 28,000	—	—	—
Annual Repairs (Non-Plan)	Rs. 13,604	Rs. 1,28,349	Rs. 20,693	Rs. 1,26,984	Rs. 1,71,801	Rs. 40,529

"Plan Allocation for Development of Forests"

3649. SHRI UPENDRA NATH NAYAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of plan allocation made for the development of forests and environment of Orissa during the last three years; and

- (b) the steps being taken for afforestation in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Details of the plan allocation made for the development of forests and environment of Orissa during the last three years alongwith the details of achievements under these projects are given in the statement attached.

Statement

(Rs. in lakhs)

Sl. No.	Name of the Scheme	Broad Objective	Status	Achievement during the last three years 1995-96, 96-97 & 97-98	
				Financial	Physical
1	2	3	4	5	6
1.	Biosphere Reserves	To set up Biosphere Reserves	Ongoing	16.11	1 Biosphere Reserve covered
2.	Abatement of Pollution	Assistance for strengthening State Pollution Control Boards/Departments of Environment	Ongoing	4.27	For construction of Laboratories and constitution of pollution awareness and assistance centre in the State
3.	National River Conservation Plan	Abatement of river water pollution	Ongoing	12.43	Detailed Project Report is awaited from State Govt.
4.	Project Tiger	To ensure viable population of Tigers	Ongoing	127.85	1 Tiger Reserves covered
5.	Eco-development around Tiger Reserves	To provide alternative sustenance to communities living on fringes of Tiger Reserves	Ongoing	95.32	1 tiger Reserve and 3 NPs/WLS covered
6.	Beneficiary Oriented Scheme for Tribal Development	To rehabilitate tribal and other families affected under relocation plans of Project Tiger National Parks and Sanctuaries	Ongoing	40.00	Part work has been completed.
7.	Project Elephant	To ensure long term survival of elephants	Ongoing	48.40	Target fixed in terms of financial releases
8.	Development of National Parks and Sanctuaries	To develop National Parks and Sanctuaries	Ongoing	93.21	5 NPs/WLS covered
9.	Non Timber Forest Produce including Medicinal Plants	Raising Non Timber Produce including Medicinal Plants	Ongoing	246.60	5990 ha. area covered
10.	Area Oriented Fuelwood and Fodder Scheme	Augmenting supply of fuelwood & fodder in identified fuelwood deficit districts	Ongoing	304.34	8370 ha. area covered
11.	Integrated Afforestation & Eco-development project scheme.	Promote afforestation and Eco-development	Ongoing	21.40	—
12.	Modern Forest Fire Control Methods	To protect forests from fire	Ongoing	31.89	Target fixed in terms of financial releases.
13.	Central Zoo Authority	Upgradation of Zoos	Ongoing	35.80	2 Zoos covered

NPs - National Parks
WLS - Wild Life Sanctuary

Centrally Protected Monuments in Orissa

3650. SHRI GIRIDHAR GAMANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the funds provided by Government to Orissa during Eighth Five Year Plan for the protection and conservation of centrally protected monuments, monument-wise;

(b) the new monuments located during the said period during the surveys and included in the list of monuments; and

(c) the criteria adopted for inclusion of important monuments for central protection?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The details of funds

provided by the Central Government during Eighth Five Year Plan for conservation of monuments under Special Repair (Plan) for the state of Orissa, monument-wise, are in the attached statement:

(b) The following new monuments located in Districts Cuttack and Jajpur of Orissa have been protected and included in the central list by Archaeological Survey of India:

Mahemamani Temple, Ragadi, Distt. Cuttack, Jagannath Temple, Jajpur, Distt. Jajpur, Trilochaneswar Temple, Jajpur, Distt. Jajpur, Varahanath Temple, Bidhar, Distt. Jajpur.

(c) To merit central protection, monuments should be more than 100 years old and should be historically, architecturally, artistically and archaeologically unique and outstanding.

Statement

Monument-wise funds allocated by the Government for monuments in Orissa during the Eighth Five Year Plan For conservation of centrally protected monuments in connection with part (a) of Unstarred Question No. 3650 for 13.7.98

Sl. No.	Name of Monuments	Amount
1	2	3
1.	Jagannath Temple, Puri	3,09,14,000.00
2.	Sun Temple, Konark	22,95,000.00
3.	Lord Lingaraj Temple Bhubaneshwar	18,00,000.00
4.	Bakreswar Temple, Bhubaneshwar	1,25,000.00
5.	Khandagiri and Udaigiri, Jagamera	8,40,000.00
6.	Yogini Temple, Ranipur, Jharia	1,80,000.00
7.	Barabati Fort, Cuttack	7,50,000.00
8.	Excavated Site, Lalitagiri	6,50,000.00
9.	Excavated Site, Udaigiri	5,00,000.00
10.	Rock Edict, Jaugauda	2,00,000.00
11.	Songanatha Temple, Gopinathpur	4,50,000.00
12.	Rasikaraj Temple, Haripurgarh	5,00,000.00
13.	Group of Temples, Mahendragiri	5,50,000.00
14.	Varahjew Trilochaneswar Temple, Jajpur	2,00,000.00
15.	Temples of Jajpur	2,50,000.00
16.	Jambeswar Temple, Bhubaneshwar	1,00,000.00
17.	Mahakal Temple, Ratnagiri	2,00,000.00
18.	Group of Monuments, Dhankanal	2,00,000.00
19.	Daksha-Prajapati Temple, Banpur	2,00,000.00
20.	Rameswar Temple, Bhubaneshwar	2,00,000.00
21.	Rasik Rai Temple, Haripurgarh	2,00,000.00

1	2	3
22.	Rock Painting, Sitabhanji	71,000.00
23.	Excavated Site, Ratnagiri	3,00,000.00
24.	Mukteshwar Temple, Bhubaneswar	1,20,000.00
25.	Jagdeswar Temple, Kotakolla	1,00,000.00
26.	Rajarani Temple, Bhubaneswar	3,40,000.00
27.	Maraguda Monuments	1,00,000.00
28.	Betal Temple, Bhubaneswar	55,000.00
29.	Singhanath Temple, Baideswara	1,10,000.00

Hydel Power Projects

3651. SHRI BHIM DAHAL: Will the Minister of POWER be pleased to state:

(a) the details of the power projects including Hydel Power Projects in the North Eastern Region cleared by the Union Government during 1997-98;

(b) the stage at which the Teesta Project cleared by the Union Government stands at present;

(c) the funds allocated by the Union Government for the project; and

(d) the estimated cost and time schedule for its completion?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) Details of power projects accorded techno-economic clearance by the Central Electricity Authority (CEA) during the year 1997-98 are given below:

Sl. No.	Project	Capacity	State/Implementing Agency
1.	Leimakhong DGPP	36 MW	Manipur
2.	Tuirial HEP	60 MW	Mizoram/NEEPCO

(b) Teesta Project Stage-V has been entrusted to NHPC for its execution in the Central Sector. Fresh techno-economic clearance (TEC) as well as environment and forest clearance is required to be obtained by NHPC.

(c) A token provision of Rs. 5 crores has been made for 1998-99 for the above project.

(d) The estimated cost of the project is Rs. 2070.82 crores at September 1997 price level excluding interest during construction (IDC). The project is estimated to be completed in a period of six and a half years from the date of start of the project.

[Translation]

M.A.R.R. System in M.P.

3652. SHRI ASHOK ARGAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections released under M.A.R.R. scheme in Madhya Pradesh, Circle-wise;

(b) whether most of the village PCO's installed under said system are not functioning;

(c) if so, the reasons therefor; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) In M.P. Telecom Circle total 20471 VPTs are working on MARR System.

(b) As on 7.7.98 about 83% village PCOs were working.

(c) The reasons for failures are as under:

Prolonged Power failure in villages defects arising due to equipment failures, large variety of MARR equipment and consequent maintenance problems and inherent defects of the technology of MARR equipment.

(d) (i) To provide Solar Photo Voltaic (SPV) Panels with battery sets to all MARR based VPTs. Already 11, 891 VPTs have SPV sets.

(ii) To open repair centres. Repair Centre at Bhopal is functioning.

(iii) To enter into Annual Maintenance contract (AMC) with the supplies. Already AMC with 3 suppliers is operational.

(iv) Maintenance Guidelines have been issued to monitor the functioning of VPTs on daily basis.

*[English]***Caste based Census**

3653. SHRIMATI JAYANTI PATNAIK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to conduct caste-based census;
- (b) if so, the reasons thereof;
- (c) the scheduled time fixed for the completion of said census; and
- (d) the steps taken in this direction so far?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) No decision has been taken by the Government to conduct caste-based census.

- (b) to (d) Do not arise.

Gas Based Power Projects in U.P.

3654. SHRIMATI USHA VERMA: Will the Minister of POWER be pleased to state:

- (a) whether there is any proposal to set up gas based power plants in Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the funds allocated by the Government for the purpose?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir.

(b) National Thermal Power Corporation Limited (NTPC) proposes to expand Auraiya CCPP in Uttar Pradesh by 650 MW based on naphtha as bridge fuel. The Ministry of Petroleum and Natural Gas has accorded naphtha linkage for this project, which will be switched over to gas, as and when gas/LNG is made available. Techno-economic clearance of the project is awaited.

(c) No budgetary support from the Government is envisaged for this project and NTPC would arrange the requisite funds on its own for the implementation of the aforesaid project.

Linking of Pune-Bangalore and Pune-Hyderabad

3655. SHRI VITHAL TUPE: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Union Government are considering to take up the work of East diversion shortly to link the Pune-Bangalore and Pune-Hyderabad on the lines of west diversion which has already been completed to link the Bombay-Bangalore;
- (b) if so, the time by which the east diversion work is likely to be started; and

- (c) the present position of the project?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) The estimate for survey and investigation for construction of Pune Easterly diversion had been sanctioned by the Ministry and the alignment for the diversion was approved in November, 93. Construction of the diversion can be taken up only after completion of land acquisition. This work has at present a relatively low priority for inclusion in the Annual Plan programmes.

*[Translation]***Bhoj Wetland Scheme**

3656. SHRI SUSHIL CHANDRA VARMA:

SHRI ASHOK ARGAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Bhoj Wetland Scheme for the protection and development of large and small ponds of Bhopal is being implemented by the Government of Madhya Pradesh with the financial assistance of Overseas Economic Cooperation Fund (OECF), Japan;
- (b) if so, the progress made to this effect till date;
- (c) the time by which the work is likely to be completed;
- (d) whether the Government of Japan have stopped the said financial assistance after conducting the nuclear tests by India;
- (e) if so, the details thereof; and
- (f) the total cost of the project and the total funds provided by the Government of Japan to the Union Government and the Government of Madhya Pradesh so far, separately?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Yes, Sir.

(b) and (c) On the basis of information obtained from the Government of Madhya Pradesh, out of 14 sub-projects under the Bhoj Wetland Scheme, detailed project reports of 12 sub-projects have been finalised. Out of these, work on seven sub-projects is under execution. The State Government has initiated necessary action to start the work on the remaining five already finalised sub-projects. An amount of Rs. 55.63 crore has been spent on the scheme so far. The scheme is targeted for completion by 31.3.2000.

(d) No, Sir.

(e) Does not arise.

(f) The total cost of the scheme is Rs. 247.02 crore. The Government of Japan has disbursed an amount of Yen 636 million (Rs. 19.62 crore) till 31.5.1998 to the Government of Madhya Pradesh through the Government of India.

*[English]***Shortage of Staff in Post Offices**

3657. SHRI N.N. KRISHNADAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is acute shortage of staff in the post offices of the country;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

(b) Does not arise.

(c) Recruitment process is underway to fill up vacancies, arising periodically due to retirement, promotion, and death of employees.

Recording and Relaying Facilities at Doordarshan Kendras/AIR Stations

3658. SHRI SATYA PAL JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether all the Doordarshan Kendras and All India Radio Stations are having their recording and Relay centres in all the State capitals of the country;

(b) if not, the names of state capitals not having these facilities even till date; and

(c) the steps taken to provide recording and relaying facilities at all the Doordarshan Kendras and AIR Stations?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (c) All India Radio stations at all state capitals are having recording and relay facilities. All Doordarshan Kendras in state capitals except Chandigarh and Gangtok have such facilities. The studio projects are presently under implementation at Chandigarh and Gangtok.

Unauthorised Expenditure Incurred by Regional Centres of ICHR

3659. SHRI MOINUL HASSAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount sanctioned and actually spent by the regional centres of ICHR in Bangalore and Guwahati for the years 1996-97 and 1997-98;

(b) whether this amount has been spent without the approval of the Administrative Committee; and

(c) if so, the details thereof including the action taken/proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The amount sanctioned and actually spent for the regional centres of ICHR in Bangalore and Guwahati for the years 1996-97 and 1997-98 are as under:

	1996-97		1997-98	
	Sanctioned/Spent		Sanctioned/Spent	
Bangalore	14.00	6.00	14.00	25.44
Guwahati	Nil	Nil	14.00	3.05

(Rs. in lakhs)

(b) and (c) According to the information furnished by the ICHR, the expenditure has been incurred with the approval of the competent authority. The progress made towards the establishment of Regional Centres was reviewed at the Special Meeting of the Administrative Committee on 27th April, 1998.

*[Translation]***M. A. R. R. System**

3660. SHRIMATI SHEELA GAUTAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone provided under Multi Access Rural Radio System to remote rural areas in Uttar Pradesh particularly in Aligarh district have been lying out of order due to technical defect;

(b) if so, whether the Government propose to appoint a telecom technician for that areas so as to streamline the telephone system;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) As on 30.6.98 about 92% of Telephones on MARR system are in working order in Uttar Pradesh. In Aligarh SSA, out of 759 Telephones working on MARR system, only 35 were out of order as on 30th June, 98.

(b) The MARR system are being maintained by the technicians working under overall supervision and control of SDO Telegraph concerned.

(c) Not applicable in view of (b) above.

(d) Not applicable in view of (b) above.

*[English]***Nehru Memorial Museum and Library**

3661. PROF. AJIT KUMAR MEHTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether retired officers are kept as consultants by the Nehru Memorial Museum & Library without Government's approval and against the established norms;

(b) if so, the details thereof stating the reasons therefor; and

(c) the action taken/proposed to be taken by the Government to rectify the irregularity?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) At present no Consultant is working in the organisation.

(b) and (c) Do not arise.

Telephone Exchanges in J & K

3662. PROF. CHAMAN LAL GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchange functioning at present in Jammu and Kashmir;

(b) whether Telephone Exchanges are less as compare to other States; and

(c) if so, the steps contemplated by the Government to bring the State at par with other States?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The number of Telephone Exchanges working as on 31.5.1998 in J&K Circle are 252.

(b) Telephone Exchanges are opened on the basis of demand. Hence, it is difficult to make comparison with other States on this basis. However, telephone density, i.e. number of Telephone/100 persons is better in J&K Circle than in many other Circles.

(c) The development of Telecom Services in Telecom Circles of the Department including J&K is being planned to achieve the objective of providing Telephone on demand by the end of 9th Five Year Plan viz. 2002.

Irregularities in the Acquisition of Computers by IGNOU

3663. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 850 dated November 24, 1997 and state:

(a) whether the allegations have since been looked into;

(b) if so, the details thereof;

(c) the action taken by the Government against the persons found guilty; and

(d) the role of the National Informatics Centre in the procurement of computers for the Government organisations and the procedures laid down in this regard?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) An inquiry was conducted by this Ministry into the complaints for financial irregularities in respect of the purchase of computer hardware etc. and a report has been submitted to the Central Vigilance Commission for advice.

(d) Computers are purchased by National Informatics Centre (NIC) for Government organisations mainly through NIC's own budget for connecting to NICNET. However, as and when any Government Department/Organisation approaches NIC for assistance in the procurement of hardware and software, procurement is made according to NIC's procedures, if the budget is transferred to NIC. NIC also gives technical support in the procurement of computer hardware according to their own prescribed procedures.

[*Translation*]

Hydro Power Projects in Himachal Pradesh

3664. SHRI SURESH CHANDEL: Will the Minister of POWER be pleased to state:

(a) the number of hydro-power projects of Himachal Pradesh lying pending with the Union Government for approval; and

(b) the time by which these would be accorded approval?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) Three hydroelectric Projects namely Kol Dam (800 MW), Parbati Stage II (800 MW) and Chamera Stage II (300 MW) have been cleared by the Central Electricity Authority (CEA) from techno economic angle. The investment sanction will be accorded for Kol Dam Hydroelectric Project and Parbati Stage II only after implementing agencies are identified in consultation with State Government of Himachal Pradesh. Investment approval for Chamera Stage II would be considered only after on an assessment is made by CEA regarding the completion costs based on different modes of execution.

The schemes, namely Budhil (70 MW), Malana (86 MW) and Renuka Dam (40 MW) have been submitted by HP Government to CEA. The techno economic clearance will be accorded after scrutiny by the CEA.

Six schemes namely Allain Duhangan (192 MW), Dhamwari Sunda (70 MW), Hibra (231 MW), Karcham Wangtoo (1020 MW), uhl (100 MW) and Parbati Stage III (510 MW) have since been returned by CEA to State Government for re-submission. These projects will be considered by CEA for techno economic clearance as and when various issues raised are satisfactorily resolved.

[*English*]

National Institute of Fashion Technology in Kerala

3665. SHRI P. SANKARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the status of the request from the Government of Kerala for setting up a branch of National Institute of Fashion Technology in Kerala; and

(b) the reason for inordinate delay in taking the decision?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) There have been requests to Ministry of Textiles from the State Government of Kerala, Jammu & Kashmir, Madhya Pradesh, Rajasthan, Orissa, Uttar Pradesh and Goa for setting up of centres of National Institute of Fashion Technology in their States. These requests are under examination in the Ministry of Textiles.

Import and Export of Power

3666. SHRI NARESH PUGLIA: Will the Minister of POWER be pleased to state:

(a) whether there were proposals to import as well as to export power to some of the neighbouring countries;

(b) if so, the details thereof;

(c) whether the Government propose to suspend the export of power to neighbouring countries in view of alarming power situation in the country itself; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) The status of exchange of power with neighbouring countries is as follows:

(1) • Bhutan

India is importing power from Chukha Hydro Electric Project in Bhutan for some years. Government of Bhutan also imports power from west Bengal and Assam State Electricity Boards.

(2) Nepal

Power exchange between India and Nepal commenced in October, 1971. The quantum of exchange of power which was initially upto 5 MW has been raised to 50 MW. The exchange of power takes place at 17 places along with Indo-Nepal border through the existing transmission network.

(3) Bangladesh

The Governments of India and Bangladesh have agreed to prepare a joint feasibility report for inter-connection of power systems between Bangladesh and India. The Asian Development Bank has agreed to finance a feasibility study for exchange of power between India and Bangladesh under its Regional Technical Assistance Programme. A Tripartite Meeting has been held at ADB, Manila on 29th and 30th May, 1997 regarding the Project. The project envisages export of surplus power from Eastern region of India to Western Bangladesh. The project also envisages export of surplus power from Eastern Bangladesh to the North Eastern Region of India.

(c) There is no proposal to suspend the export or import of power.

(d) Does not arise.

Committee of KVS on Transfer/Promotion

3667. SHRI B.M. MENSINKAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Committee or group has been set up to review guidelines governing transfer, promotion etc. of teachers of Kendriya Vidyalayas;

(b) if so, its composition and terms of reference;

(c) whether the Committee/group has since submitted its report; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) to (d) Do not arise.

[Translation]

Provision of Uniform for P&T Employees

3668. PROF. RITA VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a provision to provide uniforms for different seasons to group 'C' and 'D' employees of Ministry of Communications every year;

(b) if so, whether the Government are aware that the uniforms were not provided to such employees in Bihar during the last twelve years;

(c) if so, whether to compensate the non-supply of uniforms to these employees, they were paid Rs. 73.12 lakh in lump-sum in November 1993;

(d) whether the Government are also aware that the employees were given about Rs. 50.83 Lakh as washing allowance for the said period;

(e) if so, whether any responsibility has been fixed for these irregularities;

(f) if so, the details thereof; and

(g) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

Most of the uniforms are provided to Group 'C' and 'D' employees of the Department once in two years both for summer and winter seasons. However, some uniforms are provided to them once in three/ four/five years as prescribed in the enclosed Statement issued by the Department of

Personnel & Training.

- (b) Yes, Sir.
 (c) Yes, Sir.
 (d) Yes, Sir.

(e) to (g) The decision of (c) and (d) above was taken in Regional Joint Consultative Machinery (RJCM) of Bihar Telecom Circle on insistence of the Staff Union representatives. The whole background of the decision taken in the RJCM is being examined and if any irregularity is established, responsibility will be fixed and necessary actions taken in the matter.

Statement

Full description, scale and pattern of Uniforms for Group 'C' and Group 'D' employees

Category of Employees	Description and scale of Uniform				Remarks	
	Articles	For 'Both Summer & Winter Stations' (e.g. Delhi)	For 'All Winter Stations' (e.g. Simla)	For 'All Summer Stations' (e.g. Hyderabad)		
1	2	3	4	5	6	
I. Staff Car Drivers	Summer					
	1. Safari Suit (half-Sleeves) made of special Dasuti Khadi in Fast biscuit colour.	4 in 2 years	Nil	5 in 2 years		
	2. (a) Peak Caps or (b) Turbans (White)	2 in 3 years 4 in 2 years	2 in 3 years 4 in 2 years	2 in 3 years 4 in 2 years		
	3. (a) Kulla or (b) Fifty (for Sikh employees)	1 in 2 years 4 in 2 years	1 in 2 years 4 in 2 years	1 in 2 years 4 in 2 years		
	4. Weltd Chappals	1 pair in 1 years	Nil	1 pair in 1 year		
	1. Woollen suit comprising buttoned-up coat & pants (Blue)	1 in 2 years	2 in 2 years	Nil		
	2. Weltd shoes	1 pair in 2 year	1 pair 1 year	1 pair in 2 years		
	3. Over-Coat (Blue)	1 in 5 years	1 in 5 years	Nil		
	4. Woolen socks (Blue)	1 pair in 1 years	2 pairs in 1 year	Nil		
	Extra Items:					
	1. Leather Gloves	1 pair in 3 year	1 pair in 3 years	Nil		
	2. Water-Proof	Nil (but from special pool vide Para 9)	1 in 5 years	Nil (but from special pool vide Para 9)		
	II. Despatch-Riders	Summer				
		1. Safari suit (half-sleeves) made of special Dasuti Khadi in fast biscuit colour.	3 in 2 years	Nil	4 in 2 years	
2. Turbans (White)		4 in 2 years	4 in 2 years	4 in 2 years		
3. (a) Kulla or (b) Fifty (for Sikhs only)		1 in 2 years 4 in 2 years	1 in 2 years 4 in 2 years	4 in 2 years 4 in 2 years		
4. Chappals		1 pair in 1 year	Nil	1 pair in 1 year		
Winter						
1. Woollen suit comprising buttoned-up coat & Pants (Blue)		1 in 2 years	2 in 2 years	Nil		
2. Shoes		1 pair in 2 years	@ 1 pair in 1 year	1 pair in 2 years		
3. Woolen socks (Blue)		1 pair in 1 year	2 pairs in 1 year	Nil		
					@In the case of 'All Winter Stations' the shoes will be crepesole shoes.	

	1	2	3	4	5	6
		Extra Items	1 in 5 years	1 in 5 years	Nil	Note-Three wheeler Scooter drivers are eligible for the same scale of uniforms, as for despatch riders, except the 3 extra items (leather jacket leather gloves and goggles) provided that the three wheeler scooter drivers perform the duties of despatch riders.
		1. Leather Jacket				
		4. Water-Proof	Nil (but from the pool vide para 9)	1 in 5 years	Nil (but from the pool vide para 9)	
		Summer				
III. Jamadars		1. Safari suit (half-sleeves, made of special Dasuti Khadi in fast biscuit colour)	4 in 2 years	*Nil	5 in 2 years	*Class IV employees attached to officers stationed at Simla or other 'All Winter Stations' who have to accompany their officers on tours in the plains may also be allowed one set of cotton uniforms in two years.
		2. Chappals	1 pair in 1 year	Nil	1 pair in 1 year	
		3. (a) Caps (cotton) or	4 in 2 years	Nil	5 in 2 years	
		(b) Turbans for Sikhs and habitual turban wearers.	4 in 2 years	4 in 2 years	4 in 2 years	
		4. (a) Kulla or	1 in 2 years	1 in 2 years	1 in 2 years	
		(b) Fifty (for Sikhs only)	4 in 2 years	4 in 2 years	4 in 2 years	
		Winter				
		1. Wollen suit comprising buttoned-up coat and pants (Blue)	1 in 2 years	2 in 2 years	Nil	
		2. Woollen cap (not for those who are given turbans)	1 in 2 years	2 in 2 years	Nil	
		3. Shoes	1 pair in 2 years	@1 pair in 1 year	1 pair in 2 years	@In the case of 'All Winter Stations' shoes will be crepe-sole shoes.
		4. Woollen full-sleeved Jersey (Blue)	2 in 3 years	2 in 3 years	Nil	
		5. Woollen socks (Blue)	2 pairs in 3 years	2 pairs in 1 year	Nil	
		6. Chevrons	2 in 2 years	2 in 2 years	Nil	
		7. Umbrellas	Nil (but from the pool vide para 9)	1 Umbrella in 2 years	Nil (but from the pool vide para 9)	
		8. Blankets	Nil	1 in 3 years	Nil	
		Summer				
IV. Chowkidars		1. Safari suit (half-sleeves, made of special Dasuti Khadi in fast biscuit colour)	3 in 2 years	Nil	4 in 2 years	
		2. Chappals	1 pair in 1 year	Nil	1 pair in 1 year	
		3. (a) Caps (Cotton) or	3 in 2 years	Nil	4 in 2 years	
		(b) Turbans for Sikhs and habitual turban-wearers	4 in 2 years	4 in 2 years	4 in 2 years	

1	2	3	4	5	6	
	4. (a) Kulla or (b) Fifty (for Sikhs only)	1 in 2 years 4 in 2 years	1 in 2 years 4 in 2 years	1 in 2 years 4 in 2 years		
	Winter					
	1. Woollen suit com-prising but-toned-up coat & pants (Khaki)	1 in 2 years	2 in 2 years	Nil		
	2. Woollen cap (not for those who are given tur-bans)	1 in 2 years	2 in 2 years	Nil		
	3. Shoes	*1 pair in 2 years	1 pair in 1 year	1 pair in 2 years	*In the case of 'All Winter Stations', shoes will be crepe-sole shoes.	
	4. Woollen socks (Khaki)	2 pairs in 3 years	2 pairs in 1 year	Nil		
	5. Woolen full-sleeves jersey (Khaki)	2 in 3 years	2 in 3 years	Nil		
	6. Blanket	1 in 3 years	1 in 3 years	Nil		
	7. Umbrella	Nil (but from the pool vide para 9)	1 in 2 years	Nil (but from the pool vide para 9)		
V. Gestetner Op-erators (Class IV), Daftries Record sorters, Peons, Sweep-ers, Farashes etc.	1. **Safari suit (half-sleeves) made of Special Dasuti Khadi in fast biscuit colour	3 in 2 years	***Nil	4 in 2 years		**Colour of suits Jer-seys and socks will be blue in Winter & white in summer for jamadars, daftries, record sorters, Jr. gestetner operators, peons and messen-gers. For all other class IV employees, it will be Khaki in both summer & winter.
	2. Chappals	1 pair in 1 year	Nil	1 pair in 1 year		***Class-IV employ-ees attached to offic-ers stationed at Simla & other 'All Winter Stations who have to accompany their Of-ficers on tour in the plains may be allowed one extra set of cot-ton uniforms in two years.
	3. (a) Caps (Cot-ton) or (b) Turbans for Sikhs and habitual tur-ban-wearers	3 in 2 years 4 in 2 years	Nil 4 in 2 years	4 in 2 years 4 in 2 years		
	4. (a) Kulla or (b) Fifty (for Sikhs only)	1 in 2 years 4 in 2 years	1 in 2 years 4 in 2 years	1 in 2 years 4 in 2 years		

@*In places outside Delhi/New Delhi where the Central Government Employees' Welfare Coordination Committees function, the Committee would decide whether Safari type uniform with full sleeves or half sleeves should be supplied to the eligible employees. The decision taken would apply to all of the offices in the particular station and no varying pattern-either half sleeves or full sleeves would be permitted for individual offices in that station.

	1	2	3	4	5	6
	Winter					
	1. **Woollen suit comprising buttoned-up coat and pants.	1 in 2 years	2 in 2 years	Nil		
	2. Woollen caps (not for those who are given turbans)	1 in 2 years	2 in 2 years	Nil		
	3. Shoes	1 pair in 2 years	*1 pair in 1 year	1 pair in 2 years		*In the case of 'All Winter Stations', shoes will be crepesole shoes.
	4. Woollen Full-sleeved Jersey	2 in 3 years	2 in 3 years	Nil		
	5. Woollen socks	2 pairs in 3 years	2 pairs in 1 year	Nil		
	6. Umbrellas	Nil (but from the pool vide para 9)	@1 in 2 years	Nil (but from the pool vide para 9)		
	7. Blankets	Nil	@1 in 3 years	Nil		@Blankets and Umbrellas are not admissible to daftries and record sorters and Jr. gestetner operators at Simla & other 'All Winter Stations'.
	Summer					
VI. Female Class IV employees Peons, Daftries, Sweepresses, Chowkidars etc.	1. Sharee (white)	3 in 1 year	3 in 1 year	3 in 1 year		
	2. Blouse (White)	3 in 1 year	3 in 1 year	3 in 1 year		
	3. *Peticoat	3 in 1 year	3 in 1 year	3 in 1 year		
	4. Chappals (ladies)	1 pair in 1 year	Nil	1 pair in 1 year	Nil	*Vide O.M. No. 14/5/81-JCA dt. 12.6.81 w.e.f. summer season of 1981 onwards, specification IS: 3771-1966.
	Winter					
	1. Ladies Half Coat					
	2. Woollen Full-sleeves jersey	1 in 3 years	1 in 3 years	Nil		
	3. Woollen socks	2 in 3 years	2 in 3 years	Nil		
	4. Shoes (ladies)	2 pairs in 3 years	2 pairs in 1 year	Nil		
	5. Umbrellas	1 pair in 2 years	1 pair in 1 year	1pair in 2 years		
		Nil (but from the pool vide para 9)	*1 in 2 years	Nil (but from the pool vide para 9)		*Admissible only to outdoor employees.
	6. @Blankets	Nil	@1 blanket in 3 years	Nil		@Female chowkidars where employed may be given one blanket in 3 years at 'All Winter' & 'Both Summer and Winter stations'.
						@Blankets at winter stations are admissible to only outdoor female staff, i.e. peons, sweepresses, etc.
	Summer					
*VII. Malis, Bhistis & Watermen (Protective Clothing)	1. Cotton Shirts	4 in 2 years	2 in 2 years	4 in 2 years		
	2. Cotton shorts/Pyjamas*	2 in 2 years	Nil	4 in 2 years		*The employees may choose either shorts or pyjamas at the time of the supply. The colour of the cotton protective clothing items for Malis,
				(In addition, where the items supplied are made of Khadi, one extra set of Khadi clothing, consisting of		

1	2	3	4	5	6
				one cotton shirt, and one shorts/ pyjama should be supplied in a period of two years).	Bhistic and watermen should be Khaki or grey and that of the woollen pant should be some suitable dark colour (Blue or Khaki).
	Winter				
	1. Woollen Pants	1 in 2 years	2 in 2 years	Nil	
	2. Woollen full-sleeve jersey	2 in 3 years	2 in 2 years	Nil	
VIII. Female Employees-Malis Bhistic Water women's (Protective Clothings)	Summer				
	1. Sarees	3 in 1 year	3 in 1 year	3 in 1 year	
	2. Blouses (Blue colour)	3 in 1 year	3 in 1 year	3 in 1 year	
	3. *Peticcoat	3 in 1 year	3 in 1 year	3 in 1 year	
	Winter				
	Woollen full-sleeves jersey.	2 in 3 years	2 in 3 years	—	*Vide O.M. No. 14/5/81-JCA dt. 12.6.81 w.e.f. Summer season of 1981, Specification IS: 3771-1966.

[English]

Purulia Pump Storage Hydro Electric Project in West Bengal

3669. SHRI BIR SINGH MAHATO: Will the Minister of POWER be pleased to state:

(a) the progress of Purulia Pump Storage Hydro Electric Power Project in West Bengal;

(b) whether this project would be affected by the Nuclear Test at Pokhran;

(c) if so, the details thereof; and

(d) if not, the time by which the project is likely to be completed?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) The infrastructure work such as road, building, colony, construction power, access, adit tunnel to underground house of Purulia Pumped Storage Project in the District of Purulia, West Bengal having an installed capacity of 4x225 MW (900 MW) is under progress. The major works in different lots are expected to be awarded between end of 1998 to April 2001 in the following sequence:

Lot No.	Name of Work	Expected time of awarding contract
1.	Infrastructure	Already awarded, work in progress
2.	Transmission Lines	March, 1999
3.	Sub Station	September, 2000
4.	Main civil works	December 1998
5.	Hydro Mechanical Equipments	February, 1999
6.1	Electro Mechanical Equipments	March, 1999
6.2	Unit Transformer	April, 2000
6.3	H.T. Cables	April, 2001

(b) and (c) No, Sir. Does not arise.

(d) Scheduled time of completion of the project is end of December, 2003.

Tehri Hydro Electric Project

3670. SHRI K.P. NAIDU: Will the Minister of POWER be pleased to state:

(a) the additional environmental measures proposed to be taken up by the Tehri Hydro electric project as recommended by the Hanumantha Rao Committee;

(b) the cost escalation on this account;

(c) the measures taken to overcome the cost; and

(d) the time by which the dam is likely to be completed?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) to (d) The additional environmental measures recommended by Hanumantha Rao Committee, *inter alia*, include the treatment of entire degraded catchment area of Tehri HE Project of "very high" and "high" erodability classification, instead of only direct draining areas, undertaking of additional studies on Flora and Fauna, effect on human health due to reservoir; adoption of measures to control dust pollution, possible impact on quality of water, downstream of reservoir etc. After the recommendations of Hanumantha Rao Committee having been considered by an Inter-Ministerial Group were reviewed by the Committee of Secretaries which suggested for implementation of these recommendations subject to approval of the Government.

The additional financial implications involved in the implementation of the recommendations relating to environmental measures as recommended by Inter-Ministerial Committee is estimated to be Rs. 63 crores as against Rs. 120 crores recommended by the Hanumantha Rao Committee. The additional expenditure is proposed to be met out of the project cost.

As per the present indication, the Tehri Dam and HE Project Stage I (1000 MW) is schedule to be commissioned by March, 2002.

[Translation]

Clearance to Irrigation Projects

3671. SHRI BALI RAM KASHYAP:

SHRI KALLAPPA AWADE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of irrigation projects in the country and especially in Madhya Pradesh and Maharashtra pending for environment clearance; and

(b) the State-wise and project-wise details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Only three irrigation projects are pending for environmental clearance. No irrigation project from Madhya Pradesh and Maharashtra is pending for environmental clearance.

(b) A statement is attached.

Statement

S.No.	Name of the project	Pending since	Reason for pendency
1	2	3	4
Assam			
1.	Champamati Irrigation Project, Deptt. of Irrigation Govt. of Assam.	May 1998	Under Process

1	2	3	4
Orissa			
2.	Lower Suktel Irrigation Project. Govt. of Orissa.	April 1998	Under Proces
3.	Lower Indra Irrigation Project. Govt. of Orissa.	April 1998	Under Process

[English]

Popularisation of Agricultural Biotechnology

3672. SHRI MUKUL WASNIK: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Government have undertaken any programmes to create awareness of the basic concepts, potentials and recent developments in agricultural biotechnology among the students and general public;

(b) if so, the details thereof;

(c) whether the Government have any plans to publish appropriate documents relating to agricultural biotechnology in all the official and regional languages;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir, Many programmes are under implementation to create awareness about biotechnology and in particular about agricultural biotechnology specially by the Department of Biotechnology and the Indian Council of Agricultural Research. A scheme is under implementation on organisation of popular lectures by experts to create awareness of the basic concepts, potentials and recent developments in biotechnology amongst students of schools/colleges/universities and general public. The lectures cover various aspects of agricultural biotechnology, also in local/regional language. Eleven popular books on different topics of biotechnology have been published. Several colour posters illustrating biotechnological processes have been brought out for popularising biotechnology among young students. Popular articles in biotechnology are being published in science magazines such as 'Science Reporter' and 'Vigyan Pragati'. The potential of biotechnology and its application are also being popularised through films and exhibitions on topics such as biofertilizers, biopesticides and plant tissue culture. During National Science Day celebrations, activities like open house, exhibitions, debates and essay writing by students are organised.

(c) to (e) Three popular books which were initially published in English have been translated in Hindi. During demonstrations on biofertilizers and biocontrol agents among farmers, kisan melas, exhibitions and training programmes have been organised. Information on the products, technologies etc. is provided through hoardings and brochures in the

local language. Efforts are on to publish more information on application oriented agricultural biotechnologies in different regional languages.

[*Translation*]

Kutir Jyoti Programme

3673. PROF. PREM SINGH CHANDUMAJRA:

DR. CHINTA MOHAN:

Will the Minister of POWER be pleased to state:

(a) whether Kutir Jyoti Programme implemented to provide electricity connections in the rural areas;

(b) if so, the details thereof;

(c) whether the Government have made any assessment about the percentage of houses provided with electricity connections in the rural areas by the end of Eighth Five Year Plan; and

(d) if so, the target fixed in terms of percentage connections under the programme?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) Kutir Jyoti Programme, was launched in 1988-89 for providing single point light connections to households living below the poverty line in the rural areas. This programme supplements the efforts of the State Governments/SEBs. More than 28 lakh connections have been released under the programme till 31.3.1998. Under the programme grant is provided by the Government of India to the concerned SEBs at the rate of Rs. 800 for each unmetered connection and Rs. 1000 for each for metered connection. The programme aims at improving the quality of life of the rural poor and is not a commercial one.

(c) and (d) According to the 1991 census, about 31% rural households had been electrified in the country. A target of 4.45 lakh Kutir Jyoti connections, is envisaged in 1998-99 for rural poor households as against 3.52 lakh households connections released in 1997-98. This will be in addition to the efforts of the State Government/SEBs, who are managing the rural electrification programmes at the State level.

WB Project Related to DPEP and ICDS

[*English*]

3674. SHRI K. YERRANNAIDU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a request has been received from the Government of Andhra Pradesh for the resolution of issues concerning DPEP and ICDS components of World Bank Project; and

(b) if so, the action taken thereon?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) The Primary Education Component (DPEP) of the Andhra Pradesh Economic Restructuring Project (APERP) has been negotiated as a State Sector project to be implemented through Andhra Pradesh Prathamika Vidya Parishad, Hyderabad (DPEP Society) which implements District Primary Education Programme in Andhra Pradesh.

The ICDS component of APERP would be a centrally sponsored scheme handled in the Deptt. of Women and Child Development.

Child Prostitution

3675. SHRI BASU DEB ACHARIA:

SHRIMATI JAYANTI PATNAIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the increasing child prostitution in the country;

(b) if so, the steps taken/proposed to be taken to check this evil practice;

(c) whether any new legislation is proposed to be brought about for the purpose; and

(d) if so, the time by which it is likely to be brought up?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) There are no reliable statistics available about the number of child victims of prostitution. However, the Government is very much concerned about the phenomenon of commercial sexual exploitation or prostitution in society. The Government has constituted a Central Advisory Committee on Child Prostitution. The recommendations made by the Committee have been sent to the concerned Central Ministries, State Government/UT Administrations for implementation of the provisions of the report. The State Governments/UT Administrations have also set up State Advisory Committees and are taking action to notify special police officers, set up Advisory Boards of Social Workers and NGOs in red light areas, conduct regular raids and take measures for protection and rehabilitation of rescued persons. Some State Governments are implementing schemes for prevention and rehabilitation of women and child victims of prostitution. The Committee constituted by Government on Prostitution, Child Prostitutes and Children of Prostitutes prepared a report on the nature of commercial sexual exploitation, its situation, extent and magnitude and also finalised a Plan of Action to combat trafficking and commercial sexual exploitation of women and children. Action points were grouped under: Prevention; Trafficking; Awareness Generation & Social Mobilisation; Health Care and Child Care; Housing, Shelter and Civic Amenities; Economic Empowerments; Legal Reforms and Law Enforcement; Rescue and Rehabilitation; Institutional Machinery; Methodology. The State Governments and UT Administrations have been requested to implement the Plan of Action.

In addition the Government is attempting to bring about an overall improvement in the status of children, especially girl children, through better education, health care and empowerment of women. Schemes for employment and income generation like Integrated Rural Development Programme (IRDP), Jawahar Rojgar Yojana (JRY), Support to Training and Employment Programme (STEP), Setting up of Employment-cum-Income Generating Units for Women, Socio-Economic Programme (SEP), Rashtriya Mahila Kosh (RMK), Training of Rural Youth for Self Employment (TRYSEM) and Development of Women and Children in Rural Areas (DWCRA) are implemented especially in high supply areas of victims of prostitution and for rehabilitation of rescued victims of prostitution.

- (c) No, Sir.
(d) Does not arise.

Investment in Ports Development

3676. SHRIMATI LAKSHMI PANABAKA:

DR. T. SUBBARAMI REDDY:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Union Government have prepared a detailed plan to invest 16000 crores in the ports developments;
(b) if so, the details thereof;
(c) the time by which the said programme is likely to be introduced; and
(d) the extent to which the additional capacity of ports would be increased as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (d) During 9th Five Year Plan (1997-2002), an outlay of Rs. 7,215 crores has been approved for development of Major Ports. In addition to this, projects for capacity creation of about 76 million tonnes are to be taken up through private sector and captive users. Together, it is proposed to create 159 million tonnes additional capacity in Major Ports during the 9th Plan period. The programme has commenced simultaneously with the commencement of 9th Plan.

Demands of Announcers of AIR

3677. SHRI RAMKRISHNA BABA PATIL:

SHRI SHAILENDRA KUMAR:

SHRI BENI PRASAD VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the A.I.R. Announcers federation has submitted any memorandum to the Government.
(b) if so, the main demands made therein; and

(c) the decision taken or proposed to be taken by the Government thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) Yes, Sir.

(b) The broad demands of the Akashwani Announcers' Association relate to merger of Announcers' Cadre with the Organised Cadre of AIR, pay parity with Transmission Executives and Programme Executives in the event of higher pay scale being given to them, and promotion of Announcers to the grade of Programme Executives.

(c) After the setting up of Prasar Bharati as an autonomous body, a decision, if any, the the matter in the first instance will be taken by Prasar Bharati Board.

Trees Infested with Sal Borer

[Translation]

3678. SHRI DADA BABURAO PARANJPE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there has been a scarcity of buyers for Sal Borer infested Sal trees in Jabalpur, M.P.;
(b) whether Sal Borer pests would play havocs with greater intensity and destroy one after another forests of Sal Borer infested Sal Wood is not disposed of before setting in of monsoon; and
(c) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):

- (a) The Government of India is not aware of any scarcity of buyers for Sal Borer infested Sal trees in Jabalpur.
(b) The Sal beetles emerge at the start of monsoon and they have a life cycle of around 20-25 days, during which they lay eggs and breed further. 'Trap tree operations' are undertaken during the monsoon months to kill the beetle population in order to control spread of attack to healthy trees. The affected trees are also cut and removed from the forests. However, if Trap tree operations are not undertaken timely and felling refuse is not removed from the forest areas, there is a likely-hood of further spread of borer attack with greater intensity.

(c) The Government of India has requested the M.P. Government to undertake 'Trap tree operations' vigorously and to fell the totally dead affected trees. The M.P. Government has also been requested to allocate more budget for the management of natural forests in order to restore the health of Sal forests in the State.

Power Generation from Liquid Fuels

[English]

3679. SHRI P.S. GADHAVI: Will the Minister of POWER be pleased to state the targets fixed for power generation

from liquid fuels by the year 2000, in the country, State-wise?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): A total liquid fuel based power capacity of about 12,000 MW has been given fuel linkage for the country as a whole. This has been allocated to various States, who in turn have allocated this to individual projects. Based on the State Government's recommendations, linkages have been given for these projects. However, as per the recent modifications in the liquid fuel policy, the 12,000 MW capacity would apply only to naphtha based power projects and States would be free to contract for new power projects based on Furnace Oil and non-traditional fuels like Condensate and Orimulsion.

Rural Electrification in Bihar

[*Translation*]

3680. SHRI RAGHUVANSH PRASAD SINGH: Will the Minister of POWER be pleased to state:

(a) the number of villages in Bihar for which the electrification schemes have been approved under Rural Electric Corporation plan;

(b) the amount released to the Bihar Electricity Board and the amount still to be released in this regard; and

(c) the details of the sanctioned scheme for electrification of villages in Bihar?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) 40254 villages are covered for electrification in Bihar under the rural electrification schemes approved by Rural Electrification Corporation (REC) upto March, 1998.

(b) and (c) The details of schemes and loan sanctioned, and amount released, till March, 1998 under the REC programme are given as under:

(i) Amount of loan sanctioned;	Rs. 55,272 lakhs
(ii) Amount of loan disbursed as per the progress of Rural Electrification works under Rural Electrification Corporation financed schemes.	Rs. 37,604 lakhs
(iii) Number of schemes sanctioned	1,664
(iv) Number of villages covered under these schemes	40,254
(v) Number of villages electrified against these schemes.	32,492

Telephone and STD Facilities in Karnataka

[*English*]

3681. SHRI H.G. RAMULU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of villages in Karnataka provided with telephone and STD facilities, district-wise;

(b) the number of villages yet to be provided with the said facilities in the State during 1998-99, district-wise;

(c) the number of villages proposed to be provided with the said facilities in the state during 1998-99, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURAKAYASTHA): (a) Out of 27,066 villages, 20,825 villages have been provided village public telephones and 230 village public telephones have been provided with STD facility. District-wise details are given in attached Statement-I.

(b) The number of villages yet to be provided with telephone facility is 6241. District-wise details are given in attached Statement-II.

(c) The number of villages proposed to be provided with telephone facility is 2500. District-wise details for 1998-99 are given in attached Statement-II.

Statement-I

The number of villages in Karnataka provided with Telephone and STD facility

Name of the District	Total Villages	Villages with VPT	VPTs with STD
Bangalore	2394	1456	0
Mysore	1649	1271	13
Dharwad	1344	1334	38
Belgaum	1138	1104	0
Shimoga	1785	1480	7
Dakshina Kannada	615	615	35
Mercara	291	198	0
Bidar	587	587	0
Uttara Kannada	1264	1165	38
Bijapur	1247	1247	11
Gulbarga	1295	1248	2
Bellary	591	591	0
Raichur	1396	1237	48
Tumkur	2537	1527	0
Kolar	2889	1254	0
Hassan	2369	1446	34
Davangere	1289	1081	1
Mandya	1365	1015	3
Chickmangalur	1021	969	0
Total	27066	20825	230

Statement-II

The number of villages to be provided with Telephone facility in the State during 1998-99

Sl. No.	Name of the District	No. of Villages yet to be provided telephones	No. of Villages proposed to be provided during 1998-99
1.	Bangalore	938	325
2.	Mysore	378	278
3.	Dharwad	10	10
4.	Belgaum	34	34
5.	Shimoga	305	205
6.	Kodagu	93	25
7.	Uttara Kannada	99	99
8.	Gulbarga	47	47
9.	Raichur	159	59
10.	Tumkur	1010	300
11.	Kolar	1635	300
12.	Hassan	923	470
13.	Davangere	208	196
14.	Mandya	350	100
15.	Chickmagalur	52	52
Total		6241	2500

Performance of Literacy Mission

3682. SHRI A. GANESHAMURTHI:

SHRI VAIKO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Literacy Mission in Tamil Nadu has failed to achieve the desired success; and

(b) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Since its inception in May, 1998 National Literacy Mission has adopted the mass campaign approach for achievement of functional literacy in the country. Total Literacy Campaigns (TLC) and Post Literacy Campaigns (PLC) are the two district based literacy campaigns targetting the total illiterate population of the district.

All 29 districts of Tamil Nadu have been covered by TLC

and 23 districts have also launched their PLC. The TL Campaigns provide the basic functional literacy to an illiterate learner. PL Campaigns are intended to consolidate the fragile skill of the neo-literate and orient him towards self-learning and using his new learning to actual life situations.

The TLCs in Tamil Nadu had a target of 89.57 lakh learners identified through actual field survey. 79.70 lakh learners were enrolled in various Total Literacy campaigns and 60.01 lakh learners have completed Primer-III, i.e., have acquired literacy skills. These figures would indicate that 66.99% of identified illiterate learners have passed Primer-III and acquired literacy. It can therefore be said that literacy campaigns have yielded very satisfactory results in Tamil Nadu.

37.48 lakh neo-literates have been enrolled under various Post-Literacy activities.

(b) Does not arise.

Widening of National Highways in West Bengal

3683. SHRI HANNAN MOLLAH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have received any proposals for improving and widening of the National Highways in West Bengal;

(b) if so, the details thereof; and

(c) the time by which these proposals would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) So far no such proposal has been received in the current Financial Year.

(b) and (c) Do not arise.

New Telephone Exchanges in Rajasthan

3684. COL. SONA RAM CHOUDHARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up new telephone exchanges in Rajasthan particularly in Western Rajasthan;

(b) if so, the details thereof, district-wise;

(c) whether some of the existing telephone exchanges in Rajasthan proposed to be expanded and modernised;

(d) if so, details thereof, district-wise; and

(e) the amount earmarked for the current financial year for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) District-wise details are placed in the attached Statement-I.

(c) Yes, Sir.

(d) District-wise details are placed in the attached Statement-II.

(e) The proposed amount for the current financial year for the purpose is Rs. 382 crores.

Statement-I

District-wise details of New Telephone Exchanges proposed to be set up in Rajasthan Circle during 1998-99

Sl. No.	Name of District	No. of New Telephone Exchanges planned during 1998-99
1	2	3
1.	Ajmer	4
2.	Alwar	4
3.	Banswara	1
4.	Baran	2
5.	Barmer	4
6.	Bharatpur	4
7.	Bhilwara	4
8.	Bikaner	4
9.	Bundi	3
10.	Chittorgarh	4
11.	Churu	4
12.	Dausa	1
13.	Dholpur	1
14.	Dungarpur	4
15.	Hanumangarh	2
16.	Jaipur	4
17.	Jaisalmer	4
18.	Jalore	3
19.	Jhalawar	4
20.	Jhunjhunu	2
21.	Jodhpur	4
22.	Karauli	1
23.	Kota	2
24.	Nagaur	5
25.	Pali	4
26.	Rajsamand	1

1	2	3
27.	Sawaimadhopur	3
28.	Sikar	4
29.	Sirohi	1
30.	Sriganganagar	6
31.	Tonk	3
32.	Udaipur	3
Total		100

Statement-II

District-wise details of expansions of existing Telephone Exchanges proposed in Rajasthan circle during 1998-99

Sl. No.	Name of District	No. of Exchanges planned for expansions during 98-99
1	2	3
1.	Ajmer	26
2.	Alwar	27
3.	Banswara	16
4.	Baran	7
5.	Barmer	18
6.	Bharatpur	13
7.	Bhilwara	24
8.	Bikaner	11
9.	Bundi	5
10.	Chittorgarh	23
11.	Churu	18
12.	Dausa	13
13.	Dholpur	5
14.	Dungarpur	16
15.	Hanumangarh	12
16.	Jaipur	40
17.	Jaisalmer	2
18.	Jalore	22
19.	Jhalawar	13
20.	Jhunjhunu	34
21.	Jodhpur	13
22.	Karauli	5

1	2	3
23.	Kota	14
24.	Nagaur	31
25.	Pali	54
26.	Rajsamand	24
27.	Sawaimadhopur	14
28.	Sikar	35
29.	Sirohi	13
30.	Sriganganagar	40
31.	Tonk	14
32.	Udaipur	25
Total		627

The following three exchanges are proposed to be modernised during 1998-99:

Sl. No.	District	Name of Exchange
1.	Ajmer	Ajmer
2.	Baran	Baran
3.	Chittorgarh	Chittorgarh

Increase in the Temperature

3685. SHRI KHARABELA SWAIN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the reasons for the high increase of temperature this year;

(b) whether this spell of heat is likely to continue in the near future; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Normally western disturbance activity continues upto middle of June causing duststorm/thunderstorm activity in the parts of northwest India which in turn brings temperature down to its normal value. From the middle of May this year, there was a complete absence of Western Disturbance activity over northwest India. In the absence of any weather disturbance, with continuous clear sky conditions, the temperature started rising by middle of May and continued rising till end of May. Abnormally high temperatures persisted in some part of the country even in the first week of June causing prolonged Heat Wave Conditions.

(b) and (c) With the setting of easterly wind flow over most parts of the north India in association with monsoon current, the heat wave episode of May-June 1998 abated from all

parts of the country by the second week of June this year. Heat waves are not commonly experienced during the monsoon season.

Foreign Assistance for Environment Projects in U.P.

[Translation]

3686. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of proposals seeking foreign assistance sent to Union Government by Uttar Pradesh in regard to environment reform and forest development during the Eighth Five Year Plan;

(b) the number of proposals out of these accorded approval till date; and

(c) the position in regard to the rest of the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) The details of the proposals seeking foreign assistance by Government of Uttar Pradesh in regard to environment reform and forest development during the Eighth Five Year Plan and approved by Union Government are as follows:

1. Common Effluent Treatment Plants (CETP)

Under the World Bank Assisted, Industrial Pollution Control Project, 2 Common Effluent Treatment Plants (CETP) have been completed and commissioned with an assistance of Rs. 95.75 lakhs.

2. Uttar Pradesh Forestry Project

The project has been launched during 1997-98. The project has been declared effective from 19th March, 1998. The main aims of the project are to ensure environmental stability and maintain ecological balance, conserve the national biological heritage, increase substantially the forest and tree cover in forest and farm lands, increase productivity of forest, involve people in the management of forests and trees and to improve the management process followed by the department through improved human resource development packages. The total cost of the project is Rs. 272 crores for covering entire state during the 4 year period. About an areas of 1,60,000 ha. will be covered under the project.

3. Ganga Action Plan (GAP) Support Project for Kanpur (GAP-Phase-II)

The project has been approved by Netherland Government in 1997 for Rs. 115.4 crores of which the Netherland Government will fund Rs. 105 crores and Government of India/Government of U.P. will fund Rs. 10.4 crores. Balance works will be taken up after completion of this project after 4 years.

4. Gomti Action Plan (Pollution Abatement Works in Lucknow, Sultanpur and Jaunpur)

Phase-I of the project was approved in 1995 by DFID, UK

for 4.02 million pounds (Rs. 20 crores) for Master Plan preparation and some emergency works. DIFD, UK have declined to take up Phase-II of the project covering the main pollution abatement work.

State Pollution Control Boards

[English]

3687. SHRI GORDHANBHAI JADAVBHAI JAVIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have reviewed the performance of State Pollution Control Boards for the last three years;

(b) if so, details thereof, State-wise and year-wise;

(c) the major deficiencies in the working and performance of State Pollution Control Boards, State-wise;

(d) the steps taken/proposed to be taken to make them more efficient, capable, properly equipped and strengthened; and

(e) the additional fund proposed for this purpose during the Ninth Plan, State-wise break-up?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) The State Pollution Control Boards (SPCBs) are under the administrative control of respective State Governments. The performance of State Pollution Control Boards are reviewed by the concerned State Governments. However, based on interaction with State Pollution Control Boards by the Central Pollution Control Board on national programmes, the deficiencies that have been noticed relate to inadequate infrastructure and lack of resources.

(d) The steps taken/proposed to be taken for strengthening of SPCBs include the following:

(i) Increasing water cess rate to augment their financial resources;

(ii) Strengthening of SPCBs in terms of laboratory facilities;

(iii) Providing training to the officials of SPCBs on different aspects relating to prevention and control of pollution;

(iv) Financial assistance for specific programmes for abatement of pollution.

(v) Providing of monitoring equipment and analytical instruments to SPCBs under the capacity building project of the World Bank.

(e) No additional funds has been proposed in the 9th Five Year Plan.

Vacant Post in Kendriya Vidyalayas

3688. SHRI NRIPEN GOSWAMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of PGT posts lying vacant at present in different subjects in Kendriya Vidyalayas of Guwahati region, school-wise and subject-wise; and

(b) the time by which these posts are likely to be filled up?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) There are 41 Kendriya Vidyalayas in Guwahati Region. No. post Post Graduate Teacher in any subject is vacant in 9 Kendriya Vidyalayas. The vacancy position (Vidyalaya-wise and subject-wise) in respect of remaining 32 Kendriya Vidyalayas is attached.

(b) Action has already been initiated to fill up the posts.

Statement

Statement showing school-wise and subject-wise vacancy position for the post of Post Graduate Teachers in the Kendriya Vidyalayas of Guwahati Region

Sl. No.	Name of the Vidyalaya	Subject											Total
		Eng-lish	Hin-di	Phy-sics	Che-mis-try	Mat-hs	Bio-logy	Eco-nom-ics	Geo-gra-phy	His-tory	Com-merce	Pol. Sc.	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Borihar	0	0	0	0	0	0	1	0	1	0	0	2
2.	Maligaon	1	0	0	0	1	1	0	0	0	0	0	3
3.	IOC Noonmati	1	0	0	1	0	1	0	0	0	0	0	3
4.	Narangi	0	0	0	0	0	1	0	0	0	0	0	1
5.	Khanapara	1	0	1	0	0	0	0	0	0	1	0	3

1	2	3	4	5	6	7	8	9	10	11	12	13	14
6.	Tezpur No. 1	2	0	0	0	1	1	1	0	0	0	0	5
7.	Tezpur No. 2	0	0	1	0	0	0	0	0	0	0	0	1
8.	Tezpur No. 3	1	1	0	0	0	0	0	0	0	0	0	2
9.	Missamari No. 1	0	0	0	0	1	0	0	0	0	0	0	1
10.	Missamari No. 2	1	1	0	0	1	0	0	0	0	0	0	3
11.	Itanagar No. 1	0	0	0	0	0	0	0	0	1	0	0	1
12.	Itanagar No. 2	1	0	1	0	0	1	0	0	0	0	0	3
13.	Tengavalley	0	0	1	0	0	1	0	0	1	0	0	3
14.	Rupa	1	0	0	0	0	0	0	0	0	0	0	1
15.	Tura	0	0	1	1	0	0	0	0	0	0	0	2
16.	BRPL Bong	0	0	0	0	0	1	0	0	0	0	0	1
17.	New Bong	1	0	1	1	1	1	0	0	0	0	0	5
18.	Kokrajhar	1	0	0	0	1	0	0	0	0	0	0	2
19.	Boragolai	0	0	0	1	0	1	0	0	0	0	0	2
20.	Lokra	1	0	0	1	0	0	0	0	1	0	0	3
21.	Chabua	1	0	0	0	1	0	0	0	1	0	0	3
22.	Digaru	0	0	0	1	0	1	0	0	0	0	0	2
23.	Nagaon	1	0	1	1	0	1	0	0	0	0	0	4
24.	Tezu	1	0	0	0	0	0	0	0	0	0	0	1
25.	Jagiroad	0	0	0	0	0	1	0	0	0	0	0	1
26.	Mohanbari	1	0	0	0	1	0	0	0	0	0	0	2
27.	Jorhat No. 1	0	0	0	0	0	1	0	0	0	0	0	1
28.	Barapani	0	0	0	1	0	0	0	0	0	0	0	1
29.	Happy Valley	0	0	0	1	0	0	0	0	0	0	0	1
30.	Laitkor Peak	1	0	0	1	0	0	0	0	0	0	0	2
31.	Upper Shillong	1	0	1	0	0	0	0	0	1	1	1	5
32.	Urnroi Cantt.	1	0	0	0	0	0	1	0	0	0	0	2
Total		19	2	8	10	8	13	3	0	6	2	1	72
Jorhat No. 1		0	-1*	0	0	0	0	0	0	0	0	0	-1*
Total		19	1	8	10	8	13	3	0	6	2	1	71

*Surplus

Construction of School Buildings in Rajasthan*[Translation]*

3689. SHRI RAM NARAIN MEENA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in Rajasthan a number of Government schools are running under the operation Black Board Programme without proper buildings; and

(b) if so, the time by which the buildings are likely to be constructed there?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) As per information available 9,225 class rooms in primary schools have been constructed under operation Blackboard in Rajasthan. Funds for Primary School building construction under the scheme are provided on a sharing basis by the State and the Central Governments.

According to the 6th All India Educational Survey 1993 (AIES), there were 1,145 primary schools in Rajasthan as on 30.9.1993 where classes are being held in open spaces. The pace of construction of buildings depends on the priority given to it by the State Government and Panchayati Raj Institutions under various Rural Employment Programmes.

Doordarshan Kendras and AIR Stations in the Country*[English]*

3690. SHRI RAMCHANDRA BAINDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the places where Doordarshan Kendras and Akashvani Stations were set up during 1997 in the country, State-wise;

(b) the places where new Doordarshan Kendras and Akashvani stations are proposed to be set up during 1998-99 in the country, State-wise; and

(c) the total amount likely to be incurred thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) Statement indicating All India Radio Stations/Doordarshan Kendras set up during 1997 is in the attached Statement-I.

(b) Names of stations/Kendras proposed to be set up during 1998-99 are shown in the enclosed Statement-II.

(c) The total estimated expenditure in respect of All India Radio Stations is Rs. 3121.13 lakhs and in regard to Doordarshan it would be Rs. 8 to 10 crores for each High Power Transmitter, Rs. 3 to 10 crores for each Studio, Rs. 1 crore for each Low Power Transmitter and about Rs. 85 lakhs for each very Low Power Transmitter.

Statement I*All India Radio Stations/TV Transmitters Commissioned During 1997*

State/UT	TV		All India Radio	
	1	2	3	4
Andhra Pradesh	HPT	Kurnool Rajamundry (Int.) Hyderabad (DD II)		
	LPT	Kadiri Belampally Markapur Tamblapally Tirupati Pedanandipadu Jadcherla Achampet		
Arunachal Pradesh	VLPT	Yomcha		
Bihar	LPT	Noamundy Phoolparas Saraikela Lakhisarai Sikandra		
	VLPT	Simdega		

1	2	3
Goa	LPT Panaji (DD II)	
Gujarat	LPT Morvi Deesa Amod Mangrol (Surat)	
Haryana	LPT Rohtak	
Himachal Pradesh	LPT Rampur VLPT Jahalma Bharmour Holi Rohru Kotkhai	Kullu Kinnaur
Jammu & Kashmir	—	Kargil
Karnataka	HPT Bangalore (DD II) LPT Gokak Harpanhalli Basava Kalyan Sagar Puttor VLPT Madhugiri	Bijapur
Kerala	LPT Adoor Attappadi	
Madhya Pradesh	LPT Gadarwara Kelaras Sakti Narayanpur VLPT Diamond Mining Proj. Koylibeda Singrauli	
Maharashtra	LPT Shirpur Navapur Sironcha Chandur Aheri VLPT Bhokar Badlapur	
Mizoram	VLPT Champhai	
Nagaland	HPT Mokokchung VLPT Phek	
Orissa	LPT Sonepur Kabisuryanagar Sohela Umarkot Kotpad	

1	2	3
Rajasthan	HPT Barmer (Int.) Jaisalmer	MT. Abu
	LPT Bari Sadri Karauli Phalodi Rajgarh Mt. Abu Pratapgarh Nohar Shahpura Nimaj Kesriaji	
	VLPT Gangapur Neem Ka Thana	
Tamil Nadu	LPT Pattukottai Attur Krishnagiri Thiruvaiyaru	
Tripura	LPT Kailasahar	
	VLPT Dharmanagar	
Uttar Pradesh	VLPT Basot Saahiya Karn Prayag Chaukhatia Pratapnagar	Pithoragarh Uttarkashi
	LPT Auraiya Ganj Dundwara Mau (Do II) Mahoba Naugarh New Tehri Nan Para Athdama Naini Danda	
	PGF Mau	
West Bengal	LPT Farakka Rayna Murshidabad (DD II) Basanti Bishnupur	Asansol
A & N Islands	LPT Port Blair (DD II)	
	VLPT Great Nicobar	
D & N Haveli	LPT Silvasa	
Daman & diu	LPT Diu	

Statement-II

Statement as referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3690 for 13.07.1998

Air Projects to be completed and commissioned during 1998-99

State	Place
1. Haryana	Hissar
2. Jammu & Kashmir	Bhadarwah
3. Uttar Pradesh	Chamoli
4. Assam	(i) Dhubri (ii) Kokrajhar (iii) Tezpur
5. Manipur	Churachandpur
6. Tamilnadu	Kodaikanal
7. Arunachal Pradesh	Ziro
<i>Community Radio Station:</i>	
1. Meghalaya	(i) Nongstoin (ii) Williamnagar
2. Mizoram	Saiha
3. Nagaland	(i) Mon (ii) Tuensang

TV Projects technically ready for commissioning during 1998-99

I. Studio:

Jalpaiguri (West Bengal)
Nagpur (Maharashtra)

Madhya Pradesh:

Indore
Jagdapur
Gwalior

II. HPTs:

Baleshwar (Orissa)
Gulbarga (Karnataka)
Jodhpur (Rajasthan)

III. LPTs:**Jammu & Kashmir**

Rajouri
Udhampur
Hindaun (Rajasthan)
Charkhi Dadri (Haryana)
Patiala (Punjab)

Himachal Pradesh:

Sundemagar
Sujanpur

Uttar Pradesh:

Chibramau
Rath
Amroha
Haldwani
Rudauli
Mehroni

Maharashtra:

Mangaon
Khopoli
Satana
Umerkhed
Mahad
Tumsar

Assam:

Gohpur
Dibrugarh (DD II)

Arunachal Pradesh:

MIAO

Bihar

Daudnagar
Kodarama
Mushabani
Simri Bakhtiarapur

Gujarat:

Jhagadia
Radhanpur
Limbdii
Dhari
Bentva
Dhamdukha
Una
Rajula
Dharampur
Botad

Andhra Pradesh:

Macherla
Banswada
Rajampet
Narasareopet
Da'si
Tuni
Bhainsa

Tripura:

Kailasahar (DD II)
Taliamura

Orissa:

Simliguda
Mohana
Patangarh
Padua
Gondiya

Madhya Pradesh:

Bada Malhera
Sitamau
Garot
Bhanpura
Pipria

Karnataka:

Hatihal
Holenarsipur
Tumkur

Tamil Nadu:

Cheygar
Udumelpet

Kerala:

Cannanore (DD II)

IV. VLPTs:**Himachal Pradesh:**

Udaipur
Banjar
Pirabhayanoo
Nichar
Chaupal
Karsog
Parwanoo

Uttar Pradesh

Rajgarhi
Tharali
Manikpur

Maharashtra:

Koregaon
Malwan

Orissa:

Aul
Chitrakonda
Koksara
Kalampur

Madhy Pradesh

Sarangarh

Sikkim:

Singtam

Bishnupur as World Heritage Site

3691. SHRI CHADA SURESH REDDY:

DR. SUGUNA KUMARI CHELLAMELLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Bishnupur in West Bengal has been declared as World Heritage site;

(b) if so, the reasons for non-payment of value of land

acquired adjacent to temple to the original owner so far; and

(c) the steps proposed to propagate its tourist value?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) The Archaeological Survey of India has already deposited the compensation value of the land to be acquired adjacent to Jor Bangla and Lalji temples with the Collector, District Bankura (W.B.) for effecting payment to the land owners.

(c) Bishnupur figures as an important tourist destination in the tourism promotion programmes of Department of Tourism, Government of India and Department of Tourism, Government of West Bengal. In addition to taking care of proper maintenance and upkeep of the monuments at Bishnupur, the Archaeological Survey of India has also published guide books and picture post cards for creation of interest among tourists.

Construction of High Level Bridge on Shivnath River

[Translation]

3692. SHRI MOTILAL VORA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a high level bridge on Shivnath river at National Highway No. 6 and an approach road connecting Durg Bypass is being constructed;

(b) if so, the time by which the construction will be completed and the estimated cost thereof;

(c) whether the work is being executed under the Private Investment scheme;

(d) whether the Government are aware of great difficulties being faced by the States in the maintenance of roads due to inadequate assistance from the Central Road Fund; and

(e) if so, the steps being taken to remove these difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir.

(b) and (c) The construction, maintenance and operation of Durg bypass including the new Shivnath bridge on National Highway-6 in Madhya Pradesh has been taken up on Build, Operate and Transfer basis (B.O.T.). The concession agreement signed on 5.11.97 with the concessionaire stipulates completion of the work within a period of two years and six months at an estimated cost of Rs. 66.25 crores.

(d) Fund under the Central Road Fund are not allocated to the states for maintenance of state roads.

CSIR patent applications filed and sealed in India During the period 1993-94 to 1997-98

	(Codes used : F = Filed; S = Sealed)									
	1993-94		1994-95		1995-96		1996-97		1997-98	
	F	S	F	S	F	S	F	S	F	S
Indian	198	80	241	104	260	93	209	92	264	168
Foreign	17	12	29	10	58	14	70	15	91	20

[Translation]

Power Generation

3694. SHRI RAM TAHAL CHAUDHARY: Will the Minister

(e) Does not arise.

[English]

Harnessing Commercial Potential of Drugs

3693. SHRI VILAS MUTTEMWAR: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Council of Scientific and Industrial Research (CSIR) has worked out new strategies and taken fresh initiatives to fully exploit the commercial potential of its newly discovered drugs;

(b) if so, the details thereof alongwith progress of implementation achieved in this regard so far and action plan for 1997-98;

(c) the ongoing and proposed major R&D projects taken up by CSIR during Ninth Plan period; and

(d) the number of patents filed and secured by CSIR during the last five years?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) CSIR from time to time assesses the national and international pharmaceutical scenario to work out its strategies and initiatives to fully exploit commercial potential of its newly discovered drugs. It has accordingly focussed its short term strategy to discovering new drug leads from plant sources utilising the rich Indian knowledge base. In 1997-98 it has licensed its newly developed plant based anti malarial drug to one Indian company for marketing.

(c) In the Ninth Plan CSIR would intensify its ongoing efforts to clinically test and commercialise the new drug molecules discovered for filariasis, osteoporosis, breast cancer, diabetes, relapse malaria. Besides it would mount new projects for developing expertise and capabilities in the newer tools applied in drugs development such as high throughput screens, combinatorial chemistry, functional genomics etc.

(d) The data on patents filed and secured by CSIR in the past five years is given in the table below:-

of POWER be pleased to state:

(a) whether the target fixed for increasing the power generation could not be achieved during the Eighth Five Year Plan period; and

(b) if so, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir.

(b) The major reasons for the gap in target and achievement are paucity of funds, delay in placement of order for main plant and equipment, delay in supply of equipment by suppliers, procedural delay in land acquisition, inter-state disputes, problems due to disturbed site conditions at some of the projects, suspension of work due to contract failures and resettlement and rehabilitation problems.

Construction of Major Ports by Foreign Investment

3695. SHRI DAROGA PRASAD SAROJ: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have formulated any scheme to construct some major ports in the country;

(b) if so, the details thereof;

(c) the details in regard to foreign capital investment for the construction of these ports; and

(d) the names of main foreign companies interested in the construction of major ports in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No, Sir.

(b) to (d) Do not arise.

Waiting List for Telephone Connections in M.P. and U.P.

3696. SHRI SHIVRAJ SINGH CHOUHAN:

SHRIMATI SHEELA GAUTAM:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections in Madhya Pradesh and Uttar Pradesh, district-wise;

(b) the number of telephone connections allotted in these States during the last three years; and

(c) the time by which the telephone connections are likely to be provided to all the remaining applicants in the waiting list?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The information is given in the attached statement.

(b) The information is given below:

S.No.	Period	Connections provided	
		M.P.	U.P.
1.	1995-96	81716	151336
2.	1996-97	75541	216912
3.	1997-98	102642	313938

(c) The waiting list as on 31-3-1998 in Madhya Pradesh and Uttar Pradesh is likely to be cleared by 31-3-99 subject to availability of equipment material in time.

Statement

1. Waiting List of Madhya Pradesh Telecom Circle:

S. No.	Name of the Distt.	Waiting List as on 31-3-98
1	2	3
1.	Balaghat	207
2.	Bastar	500
3.	Betul	114
4.	Bhind	1605
5.	Bhopal	3377
6.	Bilaspur	1470
7.	Chhatarpur	678
8.	Chhindwara	0
9.	Damoh	462
10.	Datia	717
11.	Dewas	210
12.	Dhar	213
13.	Durg	4904
14.	Guna	0
15.	Gwalior	3036
16.	Hoshangabad	433
17.	Indore	1286
18.	Jabalpur	2657
19.	Jhabua	0
20.	Khandwa	243
21.	Khargone	683
22.	Mandla	240
23.	Mandsaur	957
24.	Morena	508
25.	Narsinghpur	590
26.	Panna	176
27.	Raigarh	1014
28.	Raipur	1379
29.	Raisen	317
30.	Rajgarh	33

1	2	3
31.	Rajnandgaon	596
32.	Ratlam	0
33.	Rewa	1346
34.	Sagar	886
35.	Satna	212
36.	Sehore	340
37.	Seoni	181
38.	Shahdol	1420
39.	Shajapur	168
40.	Shivpuri	1147
41.	Sidhi	464
42.	Surguja	1062
43.	Tikamgarh	225
44.	Ujjain	1476
45.	Vidisha	550

II. Waiting List of Uttar Pradesh (East) Telecom. Circle:

Sl. No.	Name of District	Waiting list as on 31-3-98
1	2	3
1.	Allahabad	3005
2.	Ambedkarnagar	1832
3.	Azamgarh	1253
4.	Ballia	1690
5.	Banda	895
6.	Barabanki	2442
7.	Bhadohi	1625
8.	Basti	1677
9.	Deoria	636
10.	Etawah	2700
11.	Farrukhabad	2493
12.	Faizabad	3142
13.	Fatehpur	486
14.	Hardoi	1438
15.	Hamirpur	678
16.	Jhansi	2135
17.	Jaunpur	2672
18.	Lakhimpur	2081
19.	Lalitpur	432
20.	Kanpur	7563
21.	Kanpur Dehat	814
22.	Lucknow	5606
23.	Mainpuri	2089
24.	Mahoba	866

1	2	3
25.	Maharajganj	413
26.	Mau	1708
27.	Mirzapur	4134
28.	Sitapur	2023
29.	Shahjahanpur	2405
30.	Sultanpur	1257
31.	Sonebhadra	311
32.	Sidharthnagar	413
33.	Pratapgarh	447
34.	Raibareli	1022
35.	Unnao	899
36.	Varanasi	4410
37.	Beharaich	1213
38.	Jalaun	2575
39.	Padrauna	416
40.	Gorakhpur	3674
41.	Gonda	2959
42.	Gazipur	738
43.	Shahuji Maharaj Nagar	455
44.	Kausambi	292
45.	Chandauli	150
46.	Sarwasti	539
47.	Balrampur	400
48.	Kabir Nagar	501
49.	Kannauj	481
50.	Auria	552

III. Waiting list of Uttar Pradesh (West) Telecom. Circle:

Sl. No.	Name of the district	Waiting list as on 31-3-1998
1	2	3
1.	Agra	3414
2.	Ferozabad	1884
3.	Aligarh	3424
4.	Mahamaya Nagar	514
5.	Almora	91
6.	Pithoragarh	418
7.	Champawat	112
8.	Bageshwar	00
9.	Badaun	642
10.	Bareilly	4308
11.	Bijnor	2321
12.	Dehradun	5278
13.	Etah	1300

1	2	3
14.	Ghaziabad	8321
15.	Bulandshahar	6700
16.	Gautam Budh Nagar	2648
17.	Mathura	2453
18.	Meerut	3033
19.	Bagpat	482
20.	Moradabad	5988
21.	Jyoti Baphule Nagar	660
22.	Nainital	2518
23.	Udhamsingh Nagar	1075
24.	Muzaffernagar	2037
25.	Rampur	947
26.	Pilibhit	216
27.	Saharanpur	5493
28.	Haridwar	2903
29.	Pauri	762
30.	Rudraprayag	25
31.	Chamoli	127
32.	Tehri	432
33.	Uttar Kashi	190

Re-Evaluation of Answer Sheets

[English]

* 3697. SHRI K.H. MUNIYAPPA:

SHRI BENI PRASAD VERMA:

SHRI C.P.M. GIRIYAPPA:

SHRI MITRASEN YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to direct the Chairman, CBSE to lend sympathetic ear to students' and parents' Association demand for re-evaluation of Answer Sheets of 10th & 12th Board Examinations 98;

(b) if so, the details thereof and the decision taken/likely to be taken by the Government in the matter;

(c) whether the evaluation techniques of CBSE lack reliability and authenticity; and

(d) if so, the remedial steps prepared to be taken in this regard?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) As per information furnished by the Central Board of Secondary Education (CBSE), a Committee headed by Shri P.R. Chauhan, Former Commissioner, Kendriya Vidyalaya Sangathan has been constituted by the Chairman of the Board to monitor the progress of verification of marks on the basis of applications received after the declaration of class X and class XII results of 1998 examinations, to suggest measures for improvement in the existing system of verification of marks and to conduct analysis of the evaluation system of the Board with a view to bring further improvement therein.

(c) No, Sir.

(d) Does not arise.

Loktak Hydro Electric Project

3698. SHRI T.H. CHAOBA SINGH: Will the Minister of POWER be pleased to state:

(a) the total expenditure incurred on the completion of Loktak Hydro Electric Project;

(b) the total collection made by National Hydro Electric Power Corporation from this project since its completion till date, year-wise;

(c) whether any dam/reservoir has been constructed for this project; and

(d) if so, the area and cost thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Total expenditure incurred on completion of Loktak Hydro-electric Project is Rs. 135.68 crores.

(b) The year-wise collection made by NHPC from Loktak Project since its completion is detailed below:

Year	Payment (Rs. in lacs)
1	2
1983-84	—
1984-85	519.56
1985-86	1443.75
1986-87	1857.09
1987-88	1436.93
1988-89	1428.00
1989-90	2142.00
1990-91	2806.61
1991-92	1889.43
1992-93	2260.66

1	2
1993-94	1907.29
1994-95	3787.37
1995-96	3713.83
1996-97	2729.38
1997-98	4574.61
1998-99	427.14
(upto 6/98)	
Total:	32923.65
Say Rs. 329.24 crores	

(c) A 10.7 m. high barrage has been constructed across the Manipur river to divert the water of Loktak Lake. However, no additional reservoir was created for the Project.

(d) Area of reservoir is 518 sq. k.m. and construction cost of barrage is Rs. 1.81 crore.

Setting up of Central Universities

[Translation]

3699. SHRI RAMA NAND SINGH:

SHRI RAGHUVANSH PRASAD SINGH:

SHRI BHIM DAHAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to set up more Central Universities;

(b) if so, the detail thereof, location-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) A proposal regarding setting up of Mizoram University is under active consideration of the Govt. in pursuance of the Peace Accord between the Mizo National Front and the Govt. of India. At present, colleges in Mizoram are affiliated to the North-Eastern Hill University, Shillong. It is proposed to locate the new University at Aizawl.

Bus Service between Calcutta and Dhaka

3700. SHRI THAWAR CHAND GEHLOT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the West Bengal Government has sought permission from the Union Government for introducing a direct bus service between Calcutta and Dhaka, the capital of Bangladesh from May 26, 1998;

(b) if so, the steps taken by the Union Government to accord permission in this regard;

(c) whether the Union Government have prescribed norms for according permission to this effect; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir.

(b) to (d) Such services can be allowed, only if a bilateral agreement for regulation of motor vehicle traffic movement has been signed between Government of India and any other neighbouring country. In this case, the Bangladesh Government have not communicated their final views on the draft agreement proposed by the Government of India.

Post Offices in Bihar

3701. SHRI SURENDRA PRASAD

YADAV (JAHANABAD):

SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices/sub post offices functioning in Bihar at present district-wise;

(b) whether there is any proposal to open new post offices/sub post offices/branch post offices in various districts of Bihar particularly in Jahanabad district 1998-99; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The category-wise number of Post Offices functioning in Bihar State are shown in attached statement.

(b) and (c) A target for opening three (3) Departmental Sub Post Offices and sixty (60) Extra-Departmental Branch Post Offices for the year 1998-99 has been fixed for Bihar State. Further details for allotment of targets for Tribal and other areas is as under:

Departmental SOs		Extra Branch POs	
Tribal	Other	Tribal	Other
Area	Area	Area	Area
1	2	18	42

Post Offices are opened subject to justification of prescribed norms and availability of resources etc. Chief Post Master General Patna proposes to open 1 EDBO out of above targets in Jahanabad District, if justified as per prescribed norms.

Statement																		
<i>Number of Post Offices/Sub Post Offices functioning in Bihar State as on 30.06.1998 (District-wise)</i>							1	2	3	4	5	6	7					
S. No.	Name of the District	Ho	DSO	EDSO	EDBO	Total												
1	2	3	4	5	6	7												
1.	Patna	2	106	9	297	414	31.	Geoghar	1	20	1	138	160					
2.	Nalanda	1	29	6	288	324	32.	Pakur	-	6	-	63	69					
2.	Bhojpur	1	41	3	249	294	33.	Munger	1	18	1	123	143					
4.	Buxar	1	28	1	155	185	34.	Jamui	-	13	-	124	137					
5.	Gaya	1	46	-	341	388	35.	Lakhisarai	-	7	1	47	55					
6.	Nawada	1	20	4	173	198	36.	Sheikhpura	-	8	1	77	86					
7.	Jahanabad	-	19	3	146	168	37.	Begusarai	1	30	4	194	229					
8.	Bhagalpur	1	37	14	216	268	38.	Khagaria	-	12	1	127	140					
9.	Banka	1	11	12	163	187	39.	Darbhanga	2	41	2	255	300					
10.	Saran	2	52	4	322	380	40.	Mudhubani	1	39	1	409	450					
11.	Vaishali	1	29	4	214	248	41.	Purnea	1	20	-	161	182					
12.	Aurangabad	1	23	3	242	269	42.	Araria	-	13	-	146	159					
13.	Rohatas	1	37	-	254	292	43.	Katihar	11	21	-	161	183					
14.	Bhabhua	-	10	-	93	103	44.	Kishanganj	-	7	-	81	88					
15.	Palamau	1	25	1	231	258	45.	Saharsa	1	15	-	155	171					
16.	Garhwa	-	6	-	78	84	46.	Supaul	-	18	-	158	176					
17.	Ranchi	2	63	6	312	383	47.	Madhepura	-	15	-	190	205					
18.	Gumla	-	20	-	228	249	48.	Siwan	1	35	-	284	320					
19.	Lohardaga	-	4	3	46	53	49.	Gopalganj	1	19	-	184	204					
20.	E. Singhbhum	1	35	1	156	193	50.	Samastipur	1	40	5	354	400					
21.	W. Singhbhum	1	32	1	170	204	51.	Muzaffarpur	1	55	16	351	423					
22.	Dhanbad	1	63	4	122	190	52.	Sitamarhi	1	26	1	261	289					
23.	Bokaro	1	34	1	111	147	53.	Sheohar	-	2	-	39	41					
24.	Giridih	1	20	-	166	187	54.	E. Champaran	1	44	1	372	418					
25.	Hazaribagh	2	47	5	158	212	55.	W. Champaran	1	22	2	255	280					
26.	Chatra	-	6	2	75	83	Total						42	1440	127	10231	11840	
27.	Koderma	-	8	2	45	55	Declaration of Buchingham Canal as National Waterway											
28.	Dumka	1	23	1	250	275	<i>[English]</i>											
29.	Sahibganj	-	13		82	95	3702. SHRI T.R. BAALU: Will the Minister of SURFACE TRANSPORT be pleased to state:											
30.	Godda	-	7	-	139	146	(a) whether the inter-state Buchingham canal constructed as a navigation canal during 1940 which has the potential to be developed as a National Waterway, will be declared as a National Waterway;											
							(b) if so, the details thereof; and											
							(c) the details of development works under central/											

state schemes being implemented currently to improve the navigation potential of Buckingham canal?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Hydrographic survey and Techno-Economic feasibility study in South Buckingham Canal including integration from Kakinada to Mercanam alongwith river Godavari and Krishna has been conducted recently. The report is under examination.

(c) A Centrally Sponsored Scheme for improvement of the central reach of the Buckingham Canal at a cost of Rs. 2.00 lakhs has been implemented by the State Government covering earth work, excavation and desiltation of the canal.

Poaching of Elephants

3703. SHRI MULLAPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that a number of elephants in the Kerala, Karnataka and Tamil Nadu forests were killed by the poachers in recent years;

(b) if so, the number of elephants killed by the poachers in these forests during the last three years;

(c) the steps taken by the respective State Government for the protection and safety of elephants.

(d) whether the Union Government is extending any financial assistance to the States for the protection of elephants; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) As reported by the State Governments of Kerala, Karnataka and Tamil Nadu the number of elephants killed by poachers in the last three years are given below:

Sl. No.	State	1995-96	1996-97	1997-98
1.	Kerala	10	8	2 (upto December, 97)
2.	Karnataka	11	16	15
3.	Tamil Nadu	7	10	6

(c) The State Governments have informed that all efforts are being taken to control poaching of elephants. The Chief Wildlife Wardens of these States are in regular contact for effective co-ordination of anti-poaching efforts. Periodic raids are being conducted at various places to trace out smuggled ivory. Strict vigil is being maintained at the State borders, airports and other possible smuggling routes.

(d) and (e) This Ministry is providing financial assistance to the States for the protection of elephants and their habitat. The amount released to these States in the last three years is given below:

State	1995-96	1996-97	1997-98
			(Rs. in 'lakhs)
Kerala	42.25	71.96	76.87
Karnataka	68.09	119.82	51.79
Tamil Nadu	-	15.00	30.60

UGC Grant to Universities

[Translation]

3704. SHRI PRABHASH CHANDRA TIWARI:

SHRI NRIPEN GOSWAMI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the universities to whom the UGC sanctioned the grant and the Heads under which the grant was sanctioned during the Eighth Five Year Plan till-date;

(b) the universities who have utilised the sanctioned grant;

(c) whether any complaints have been received regarding misutilisation of grant or using the grant for some other purposes by the universities; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Strengthening of Press Council Act

[English]

3705. SHRI JAGDAMBI PRASAD YADAV:

SHRI NARESH PUGLIA:

SHRI R. SAMBASIVA RAO:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Press Council of India has sent a package of suggestions of the Government for strengthening the Press Council Act;

(b) if so, whether the Government have considered those suggestions;

(c) if so, the details thereof and whether the two-day international conference of World Associations of Press Councils was held recently; and

(d) if so, the proposal discussed in the conference and outcome thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (c) A proposal for amendment of the Press Council Act and related rules/regulations has been received recently. As the proposal includes legislative amendments, consultations at various levels including inter-ministerial consultations are essential before taking a view in the matter.

A two-day International Conference of the World Association of Press Councils was held on April 4-5, 1998 in New Delhi.

- (d) Information is given in the Statement attached.

Statement

The International Conference of the World Association of Press Councils discussed on the following topics:

- (i) The World Press and the Indian Press during the last 50 years—a critical review,
- (ii) The Right to Privacy, and
- (iii) The Transnational Complaints Machinery.

Conclusions and recommendations of the Conference:

- (i) That the creation, development and enhancement of Press Councils should be encouraged worldwide;
- (ii) That a responsible media should respect the privacy of all people;
- (iii) That, the media may only intrude on the privacy of a person including a public figure where it is clearly in the public interest;
- (iv) That the principles of a free and a responsible media apply equally to new technological methods for the delivery of news and information, education and entertainment, including the internet and satellite transmission;
- (v) That these principles also apply to news and information transmitted, published or sold across national boundaries;
- (vi) That there is a need for transnational application of the highest media standards.

Outlay on Higher Education

3706. SHRI P.C. THOMAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether investment on Higher education during the past five years has given positive results;
- (b) if so, the details thereof;
- (c) the investment on Higher Education during the said period, state-wise and year-wise; and
- (d) the number of graduates passed out from Universities during these years?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. Investments in Higher Education are important for economic growth. Higher Education contributed to the growth of the country. Institutions of higher education have the responsibility of equipping individuals with the advanced knowledge and skills required for positions of responsibility in various fields. The investments in higher education during the past five years had enabled the enrolment of students to go up from 52.65 lakhs to 67.55 lakhs; and the number of universities and colleges from 177 and 7346 to 214 and 9703 respectively.

(c) and (d) The information is being collected and will be laid on the Table of the House.

Climate Change in COP III

3707. PROF. SAIFUDDIN SOZ: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is contemplating to change their stand on climate change taken in COP III at Kyoto;
- (b) if so, the reasons therefor; and
- (c) If not, the measures taken to bring in the question of Equity as an essential element in Emissions Trading globally?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) No, Sir.

(b) Does not arise.

(c) The consistent Indian position has been that a fundamental step in developing emissions trading globally is the determination and creation of equitable emission entitlements of the parties.

Transmission Capacity of AIR, Sami Distt., Maharashtra

[Translations]

3708. SHRI RAMDAS ATHAWALE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the transmission capacity of All India Radio Station located at Sami district in Maharashtra;
- (b) the amount allocated during the last three years for the development of this station, year-wise;
- (c) the reasons for restricting it as relay centre only;
- (d) whether necessary infrastructure and equipments are available at this radio station for transmitting Vividh Bharti and other programmes; and
- (e) if so, the time by which it is likely to be made a regular AIR station?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) There is no district by name Sami in Maharashtra.

(b) to (e) Do not arise.

Power Projects in Gujarat

[English]

3709. DR. VALLABHBHAI KATHIRIA: Will the Minister of POWER be pleased to state:

(a) the number of power projects submitted by Gujarat under the consideration of the Union Government for approval;

(b) whether the Government propose to hold a meeting with the State Government in order to accord approval to these projects;

(c) if so, the details thereof; and

(d) the expected quantum of power generation from the projects submitted by the State Government in the year 1996-97 and 1997-98?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (d) The following power projects in Gujarat are under consideration in the Central Electricity Authority (CEA) for accord of Techno-economic Clearance (TEC).

Sl. No.	Name of Project	Capacity (MW)
1.	Jamnagar TPP Ph. I	2x250
2.	Akrimota	2x125

(b) and (c) Techno-economic clearance for these projects is subject to typing up of all the necessary inputs, including reasonableness of the capital costs. Periodic discussions are held with the State Government/project proponents for expedite clearance of these projects.

Ash Utilisation Policy

3710. SHRIMATI ABHA MAHTO:

SHRI ANANT KUMAR HEGDE:

SHRI NARESH PUGLIA:

Will the Minister of POWER be pleased to state:

(a) whether the NTPC have recently developed a technology to the commercial utilisation of flyash;

(b) if so, the salient features thereof;

(c) whether the private sector companies intend to purchase flyash from National Thermal Power Corporation;

(d) if so, the details thereof;

(e) the extent to which the use of flyash would minimise the environmental hazard; and

(f) the measures taken/proposed to be taken by the Government to popularise the flyash made projects?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) National Thermal Power Corporation Limited (NTPC) in association with IIT Kanpur, has developed a technology to use fly ash for embankment-making for raising embankment of its ash dykes.

The embankment consists of core made out of ash taken from the ash pond. The technology is similar to that of earthen embankment. For compaction of ash, vibratory rollers are used, and 95% of Standard Proctor Density is achieved. In order to avoid erosion and dust emission, the ash core is given a 0.5 meter thick non-erodable soil cover. This technology has been successfully used by NTPC for raising embankment of its ash dyke at Korba, Singrauli, Badarpur and Balco Captive Power Plant.

(c) and (d) Yes, Sir. Presently many private companies have been taken fly-ash free from NTPC plants. During the year 1997-98. NTPC have issued about 9 lakhs Metric Tonne of fly ash to private sector companies for manufacture of cement and asbestos based products. In addition fly ash has also been issued for use in brick manufacturing, cement concrete and autoclaved aerated concrete products.

(e) The greater the use of fly ash, the lesser the possibility of air pollution and contamination of surface/ground water.

(f) The measures taken by the Government to popularise fly ash include:

(i) exemption of excise duty on the production of building materials using fly ash in 25% or more quantity as raw materials;

(ii) exemption of customs duty on the import of machinery and tools required for the production of fly ash based building material products such as bricks, light weight aggregates, light weight cellular concrete etc.;

(iii) The Ministry of Environment & Forests in its Notification of 3rd April, 1996 stipulated that all brick manufacturing units situated within a radius of 50 kms. from any thermal power plant shall use fly ash optimally for making bricks.

(iv) Clay brick kilns operating in Delhi have been asked in terms of Supreme Court order either to shift or change their units into ash based units.

(v) Sales Tax benefits are given by some State Governments for production of ash based products.

(vi) The CPWD has recently formulated specifications permitting the use of clay-flyash bricks in their construction works.

(vii) Extension of financial support by National Housing Bank (NHB) and Housing and Urban Development Corporation (HUDCO) to promote industrial units for production of building materials based on flyash.

Employment to the Children of Port Employees

3711. SHRI RANJIB BISWAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have a proposal to provide employment to the children of the port employees in the ports where they are serving;
- (b) if so, the steps taken in this regard;
- (c) the norms prescribed therefor; and
- (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No, Sir.

(b) to (d) Do not arise.

Proposal for Merger of Employees

3712. SHRI MOHAN RAWALE: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the employees of Mumbai Port Trust Employees Cooperative Society are treated as the employees of the Mumbai Port Trust;
- (b) if not, the reasons therefor;
- (c) the total amount of salaries/wages being paid to these employees;
- (d) whether the employees of the Cooperative canteens of the Mumbai Port Trust are being treated as employees of the Mumbai Port Trust;
- (e) if so, the details thereof;
- (f) whether there is a proposal to merge these employees of the Mumbai Port Trust Employees Cooperative Society with Mumbai Port Trust and treat them at par with the other employees of the Mumbai Port Trust; and
- (g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No, Sir.

(b) These societies are not established by Mumbai Port Trust but by the employees for various activities having no direct relation with the activities of the Port. Further, these societies are registered and administered under the provisions of Cooperative Societies Act. Thus the question of treating employees of Co-operative Societies as employees of Mumbai Port Trust does not arise.

(c) Salaries and wages to employees of these Cooperative Societies are not paid by Mumbai Port Trust.

(d) Yes, Sir.

(e) As per the directive of the Mumbai High Court in a Writ Petition filed in 1991, 402 employees of 8 Cooperative

Canteens operating in the Mumbai Port Trust have been treated at par with other Mumbai Port Trust Employees with effect from 1.10.1991 and extended the same salaries and benefits.

(f) No, Sir.

(g) Does not arise.

Buildings for Post Offices

[*Translation*]

3713. SHRI ADITYANATH: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether several post offices have not their own buildings in the country;
- (b) if so, the details thereof, state-wise; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) The data collected upto 31.3.1997 is enclosed in the attached Statement State-wise.

(c) The department is constructing their own buildings for Post Offices in a phased manner all over the Country depending upon availability of funds.

Statement

No. of Post Offices in rented buildings (as on 31.3.1997)

S. No.	Name of Cricle	No. of Post Offices
1	2	3
1.	Orissa	970
2.	Bihar	1219
3.	U.P.	2598
4.	Karnataka	1498
5.	Gujarat	1203
6.	A.P.	2181
7.	Tamilnadu	2517
8.	J&K	214
9.	Haryana	439
10.	N.E.	231
11.	Kerala	1269
12.	Delhi	318
13.	Rajasthan	1202

1	2	3
14.	Assam	459
15.	Punjab	610
16.	W.B.	1694
17.	H.P.	411
18.	M.P.	1192
19.	Maharashtra	1822
Total:		22047

Break-up of N.E. & West Bengal

(N.E.)	
Meghalaya	34
Mizoram	32
Tripura	56
Manipur	44
Nagaland	32
Arunachal Pradesh	33
Total	
	231
(West Bengal)	
West Bengal	1660
Sikkim	13
Andaman & Nicobar	21
Total	
	1694

Separation of Judiciary from Executives*[English]*

3714. DR. JAYANTA RONGPI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the names of States where judiciary has not yet been separated from executives; and

(b) the steps taken by the Government to ensure establishment of separate judiciary in these States within a fixed time frame?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) and (b) The information is being collected from the concerned State Governments and will be laid on the Table of the House.

Use of Hindi in Courts*[Translation]*

3715. SHRI PRABHUNATH SINGH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government have issued instructions for use of Hindi in official work so as to restrict the use of English in the courts; and

(b) if so, the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (M. THAMBI DURAI): (a) No, Sir.

(b) Does not arise.

Damage Bridge on NH in West Bengal and Assam*[English]*

3716. SHRI AMAR ROY PRADHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridges on National Highways damaged in West Bengal and Assam during each of the last three years;

(b) the number of bridges out of them repaired and the time by which the remaining bridges are likely to be repaired; and

(c) the total amount likely to be incurred on the repair of these bridges?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN):

(a)	Year	West Bengal	Assam
	1995-96	Nil	Nil
	1996-97	1	1
	1997-98	Nil	5

In addition to above, four bridges were damaged due to Bomb blasts in June, 1998 in Assam.

(b) Traffic on all the damaged bridges has since been restored by carrying out temporary repairs.

(c) Estimated cost of repairs in respect of these bridges in the States of West Bengal and Assam is to the tune of Rs. 25 lakhs and Rs. 558 lakhs respectively.

Cleaning of Major Rivers of Northern India*[Translation]*

3717. SHRI CHANDRASHEKHAR SAHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have formulated any scheme for cleaning the major rivers of northern India;

(b) if so, whether the Government have formulated any action plan to protect Narmada and Betwa rivers from pollution;

(c) if so, the details thereof; and

(d) whether the Union Government are formulating

any action plan in collaboration with foreign agencies to protect the major rivers of Madhya Pradesh from pollution?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) Yes, Sir. A National River Conservation Plan which includes the Ganga Action Plan Phase-II has been approved at an estimated cost of Rs. 2053.26 crore. This Plan covers pollution abatement works on 22 major rivers in the country including Narmada and Betwa in Madhya Pradesh. The towns covered and the approved cost of pollution abatement works of Narmada and Betwa rivers are as under:

River(s)	Towns covered	Approved cost (in Rs. crore)
Betwa	Mandideep	9.22
	Bhopal	
	Vidisha	
Narmada	Jabalpur	14.57
Total:		23.79

(d) No, Sir.

Targets for Tree Plantation

3718. SHRI CHINMAYANAND SWAMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of targets fixed for tree plantation in the various States of the country during the Ninth Five Year Plan;

(b) the details of the targets fixed during the Eighth Five year Plan;

(c) whether these targets were achieved during this Plan period; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (d) Targets for Afforestation and Tree Planting under the 20-Point Programme are fixed on annual basis for each of the States/Union Territories. The targets and achievements, state-wise, for the 8th Plan period and for 1997-98 are given in the Statement. The targets for 1998-99 are also shown in the enclosed statement. The shortfall in the achievements was largely because of inadequacy of funds.

Statement

Targets/Achievements for afforestation activities under 20 point programme during 8th Plan and Ninth Plan (1997-98 & 1998-99)

Sl. No.	Name of State/UT	Area in Hectares Seedling in Lakhs									
		Eighth Plan				Ninth Plan:		1997-98		1998-99	
		Targets		Achievements		Targets		Achievements		Targets	
	Seedling	Area	Seedlings	Area	Seedlings	Area	Seedling	Area	Seedling	Area	
	Distribu- tion (For planting on pvt. lands)	(Public lands including forest lands)	Distribu- tion (For planting on pvt. lands)	(Public lands including forest lands)	Distribu- tion (for planting on pvt. lands)	(Public lands including forest lands)	Distribu- tion (For planting on pvt. lands)	(Public lands including forest lands)	Distribu- tion (For planting on pvt. lands)	(Public lands including forest lands)	
1	2	3	4	5	6	7	8	9	10	11	12
1.	Ahdnra Pradesh	7000.00	263450	5300.21	317074.00	1100.00	50000	2027.29	135185.00	1100.00	55000
2.	Arunachal pradesh	29.00	41510	30.33	38732.00	7.00	10000	16.00	6317.00	7.00	10000
3.	Assam	132.50	132500	129.79	92586.30	25.00	27000	25.00	3642.00	25.00	27000
4.	Bihar	3425.00	243000	642.12	86145.39	500.00	40000	110.33	14222.00	500.00	40000
5.	Goa	158.50	9090	130.27	7906.00	30.00	1800	13.74	1123.30	30.00	1800
6.	Gujarat	9058.00	316997	9297.79	365036.39	1900.00	65000	1919.04	62866.00	1900.00	70000
7.	Haryana	1300.00	163250	712.63	156752.00	200.00	32000	33.57	17931.00	200.00	32000
8.	Himachal Pradesh	227.00	156700	232.99	157654.00	20.00	30000	30.38	28000.00	20.00	30000
9.	Jammu & Kashmir	300.00	108000	284.56	99049.37	60.00	24000	60.00	22125.00	60.00	24000
10.	Karnataka	2350.00	246800	1754.94	287710.33	400.00	65000	256.35	52423.05	400.00	68000

1	2	3	4	5	6	7	8	9	10	11	12
11.	Kerala	1270.00	92600	452.53	65300.88	180.00	19000	10.98	3350.00	180.00	19000
12.	Madhya Pradesh	2395.00	668500	2246.34	655757.83	450.00	150000	457.73	139211.00	450.00	150000
13.	Maharashtra	5600.00	723100	5187.64	521126.91	1150.00	126000	938.02	91910.23	1150.00	126000
14.	Manipur	143.00	51500	96.26	44278.00	25.00	12000	7.06	4403.00	25.00	12000
15.	Meghalaya	447.50	97000	234.34	29223.00	40.00	18000	71.33	3978.00	40.00	18000
16.	Mizoram	84.00	83600	135.50	66412.00	22.00	19800	10.97	8589.00	22.00	19800
17.	Nagaland*	447.50	37100	202.90	9253.00	60.00	8000	—	—	60.00	8000
18.	Orissa	1980.00	365200	2651.59	415121.85	300.00	79000	436.70	83825.00	300.00	87000
19.	Punjab	296.50	90700	341.21	70104.00	52.00	20000	65.86	5046.00	52.00	20000
20.	Rajasthan	1760.00	372450	2000.02	401124.00	400.00	83000	370.64	58166.00	400.00	85000
21.	Sikkim	97.00	46820	94.14	36856.20	22.00	11000	22.58	9966.86	22.00	11000
22.	Tamil Nadu	5075.00	421500	5385.72	457839.91	1100.00	85000	1146.10	94325.00	1100.00	90000
23.	Tripura	168.15	59928	154.08	52140.13	40.00	10000	78.58	8650.00	40.00	10000
24.	Uttar Pradesh	14290.00	478200	13818.96	433004.47	2200.00	110000	1977.70	88052.00	2200.00	110000
25.	West Bengal	4216.80	218800	3957.54	189494.00	825.00	44000	228.00	18285.00	825.00	44000
26.	A & N Islands	26.00	16800	25.78	18046.12	5.00	4500	1.38	3462.00	5.00	4700
27.	Chandigarh	0.10	2345	0.67	1694.20	0.10	500	0.56	66.00	0.10	500
28.	D & N Haveli	68.45	5200	58.16	3481.10	16.00	1000	7.00	300.00	16.00	1000
29.	Daman & Diu	6.10	665	8.22	236.34	2.00	50	0.40	138.00	2.00	50
30.	Delhi*	195.00	7700	177.55	6949.10	25.00	1000	3.64		25.00	1000
31.	Lakshadweep	20.61	298	20.77	296.20	5.00	75	1.97	22.00	5.00	75
32.	Pondicherry	18.40	898	24.45	646.16	5.00	75	6.73	58.71	5.00	75
Total:		62585.11	5522201	55790.00	5067031.18	11166.10	1146800	10335.63	965638.15	11166.10	1175000

* = Complete progress reports from Nagaland and Delhi for 1997-98 have not been received

Division of Delhi District Court

3719. SHRI JOGENDRA KAWADE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government propose to divide Delhi District Court; and

(b) if so, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) The Government decided in 1991, in principle, to bifurcate Delhi District Courts into five judicial districts. Before the modality of bifurcation of the District Courts could be decided in consultation with the Government of NCT, Delhi and the Delhi High Court, a Civil Writ Petition No. 766 of 1994-T.C. Sharma Vs. Union of India and Others

was filed in Delhi High Court. As such, the matter has become *sub-judice*.

(b) The decision for bifurcation was taken in the interest of the litigant public of Delhi.

[English]

B.H.E.L. Signs Deal for Telecom Technology

3720. SHRI KRISHAN LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "BHEL signs deal for telecom technology" appearing in the Times of India dated April 13, 1998;

(b) if so, the facts of the matter reported therein;

(c) the extent to which such efforts are likely to gain

a strong foot-hold in the fast growing telecom sector; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): Yes, Sir.

(a) and (c) BHEL has entered into a Transfer of Technology (TOT) with C-DOT to manufacture C-DOT's MAX-XL digital exchanges under licence. C-DOT MAX-XL technology which is indigenously developed is state-of-the-art and incorporates modern features and services such as integrated Services Digital Network (ISDN), Intelligent Network (IN) services etc. Being most modern, adoption of this technology is likely to gain a strong foothold in the fast growing telecom industry.

(d) Government has begun inducting C-DOT MAX-XL technology into its network and has plans for its large scale induction.

M.A.R.R. System

[*Translation*]

3721. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Multi Access Rural Radio system has been imported instead of getting it manufactured by the Indian Telephone Industry;

(b) if so, the extent of amount spent on this account; and

(c) the reasons for not handing over this work to the I.T.I.?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No Sir. Multi Access Rural Radio System are being manufactured in the country by M/S ITI as well as a number of private companies.

(b) Not applicable in view of (a) above.

(c) Consequent upon liberalisation of the Telecom Manufacturing Sector in early 90's, the Department procures equipment through open competitive bids and to get the best techno-economic offer. However, the Department reserves upto 35% of quantities required by it for procurement through its own PSUs i.e. M/S ITI & M/s HTL. Only the balance quantity is procured through open bidding.

Integrated Development Scheme in M.P.

3722. DR. LAXMINARAYAN PANDEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received Integrated Development Scheme from the Forest Department of Madhya Pradesh in regard to the development of forest areas in Bastar district;

(b) if so, the details thereof;

(c) whether the said scheme has been accorded approval by the Union Government;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the likely time by which the scheme is to be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (f) A project proposal for treating 630 Ha forest land in Rajpur Dam and Dhanesara Nala Watershed in Bastar district was received in 1997-98 from the State Government of Madhya Pradesh. This Project has been approved under the Integrated Afforestation and Eco-Development Project Scheme for treating 480 Ha at a total cost of Rs. 42.67 lakhs, from 1997-98 to 2001-2002, as per approved cost norms and activities of the scheme.

CrPC Amendment Bill

[*English*]

3723. KUMARI MAMATA BANERJEE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government propose to introduce the CrPC Amendment Bill; and

(b) if so, the time by which the said Bill likely to be introduced?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) and (b) The Code of Criminal Procedure (Amendment) Bill, 1994, which proposes to amend certain provisions of the Code of Criminal Procedure, 1973 and the Indian Penal Code was introduced in the Rajya Sabha on 9th May, 1994. The Bill was subsequently referred to the Parliamentary standing Committee on Home Affairs which considered the Bill and submitted its report.

Videocon Awards on Zee T.V.

3724. SHRI AJAY CHAKRABORTY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether videocon Awards of Zee TV are national awards;

(b) if not, whether Doordarshan telecast the award function organised by ZEE TV;

(c) the policy under which the said telecast was made;

(d) whether the Prasar Bharati Board was consulted before telecast; and

(e) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) No, Sir.

(b) Yes, Sir.

(c) to (e) These decisions are taken by Prasar Bharati Corporation which is autonomous. Government does not decide the policy for such matters.

ISD/STD Facilities

3725. SHRI PRITHVIRAJ D. CHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government had installed a number of card telephone booths having ISD/STD facilities in the country;

(b) if so, the total number of such booths as on March 31, 1998, State-wise;

(c) whether such booths are manufactured in the country;

(d) if not, the reasons therefor;

(e) whether the Government have permitted import of such booths; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (f) The information is being collected will be laid on the Table of the House as soon as possible.

Foreign Funds Under DPEP

3726. SHRI GINGEE N. RAMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Primary Education Project under DPEP in Tamil Nadu is being funded by the World Bank, European Commission, Government of United Kingdom and Government of Netherland; and

(b) if so, the details of the terms and conditions of loan or aid?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) The District Primary Education Programme (DPEP) is being funded by World Bank only in 6 districts of Tamil Nadu, namely, Dharmapuri, South Acrot, Thiruvannamalai, Puddukotai, Ramnathpuram and Peramballur. The World Bank is providing assistance amounting to about Rs. 10681.94 lakhs. The assistance provided by the World Bank is in the form of a soft loan from the International Development Association (IDA). The major terms and conditions of the loan are indicated in the Statement.

Statement

Major terms and conditions of loan of DPEP in Tamil Nadu:

Terms and conditions of loan for DPEP in Tamil Nadu are regulated by the DPEP Guidelines evolved by the Government of India, which have been accepted by the World Bank. Procurement of various items and repayment in the case of credit are regulated by the standard terms and conditions agreed to between the Government of India and the World Bank. In respect of project implementation, the funding agency has agreed with our strategies which are in keeping with the National Policy on Education. The broad terms and conditions of the loan/aid include the following:

(a) For IDA Credit, Government of India shall pay a service charge at the rate of 3/4 of 1% per annum on the principal amount of the credit withdrawn and outstanding. Commitment charge on the amount not withdrawn shall also be payable at a rate not exceeding 1/2 of 1% per annum. The repayment period is 35 years with a 10 years grace period.

(b) The State is required to maintain expenditures on elementary education in real terms at base year levels.

(c) Government of India shall ensure that the State Implementation Society receives project funds on six monthly basis for anticipated expenditures under their approved annual work plans.

(d) Agreed time schedules for various studies and implementation programme would be followed.

(e) There will be biannual Joint Supervision Missions to the project areas to assess the progress of programme implementation. These Missions will have representatives of the Government of India and International Funding Agencies.

Crocodile Sanctuaries

3727. SHRI TATHAGATA SATPATHY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of crocodile sanctuaries in the country, State-wise; and

(b) the amount spent on maintenance, preservation and growth of crocodiles and these sanctuaries during the last three years, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) The number of crocodile sanctuaries in the country state-wise is as follows:

Sl. No.	State	No. of Crocodile sanctuaries
1.	Madhya Pradesh	3
2.	Rajasthan	2
3.	Uttar Pradesh	1
4.	Andhra Pradesh	1

(b) The amount allocated to these sanctuaries by this Ministry during the last three years, under the scheme of Development of National Parks and Sanctuaries is as follows:

State	Amount allocated		
	(Rs. in lakhs)		
Year	1995-96	1996-97	1997-98
Madhya Pradesh	3.65	-	3.50
Rajasthan	1.40	-	-
Uttar Pradesh	2.30	2.40	6.55
Andhra Pradesh	2.63	-	2.06

Education Schemes for Backward Areas

[*Translation*]

3728. SHRI PARASNATH YADAV:

SHRI CHINMAYANAND SWAMI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any survey has been conducted to identify the educationally backward areas;

(b) if so, the details thereof, State-wise;

(c) whether the Government propose to chalk out education scheme for these areas;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) No specific survey has been conducted to identify the educationally backward areas but the Working Group constituted by the Planning Commission on Early Childhood, Non-Formal Education, Elementary Education and Teacher Education for the Ninth Five Year Plan has identified, the following States as educationally backward States; Andhra Pradesh, Arunachal Pradesh, Assam, Meghalaya, Jammu and Kashmir, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh and West Bengal on the basis that 75% of out of school children are located in these States.

(c) to (e) The Government has taken several initiatives to upgrade the standard of education in the educationally backward areas. Some of the important centrally sponsored schemes launched by the Department of Education are District Primary Education Programme, Operation Blackboard, Non-Formal Education, Teacher Education, Total Literacy Campaign, Post Literacy Campaign, Vocationalisation of Secondary Education, Area Intensive Programme for

Educationally Backward Minorities, Modernisation of Madarasa Education, National Programme of Nutritional Support to Primary Education, Community Polytechnics. Area specific schemes such as the Lok Jumbish and Shiksha Karmi Projects in Rajasthan also focus on these areas.

Further the welfare schemes of the Ministry of Social Justice and Empowerment like Scholarship Scheme for SC/ST, Hostels for SC/ST Girls and Boys, Book Banks and Coaching Scheme for SC/ST Students and Special Educational Development Programme for Girls belonging to Scheduled Castes of very low literacy areas are also aimed at upgrading the standard of education in these areas.

[*English*]

Participation in Basic Telecom Services

3729. SHRI N.K. PREMCHANDRAN:

SHRI MANIKRAO HODLYA GAVIT:

SHRI RAMPAL SINGH:

SHRI ANAND RATNA MAURYA:

DR. SAROJA V.

SHRI PANKAJ CHOUDHRY:

SHRI D.S. AHIRE:

SHRI S. AJAY KUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have recently allowed certain private companies for providing basic telephone services in the country;

(b) if so, the details thereof State-wise;

(c) the areas identified for their participation; and

(d) the details of the terms and conditions finalised for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) As per attached in the Statement-I.

(c) The entire Country has been divided into 21 Service Areas and the licensees will be providing Basic Telephone Services in their respective Licensed Service Areas. These areas are generally co-terminus with the State boundaries.

(d) Basic terms and conditions of the Licence are placed in the attached Statement-II.

Statement-I*Details of Private Companies for Providing Basic Telephone Service in the country*

S.No.	Name of the Licencee	Name of the service area
1.	Bharati Telenet Ltd.	State of Madhya Pradesh
2.	Reliance Telecom	State of Gujarat and Union Territory of Daman & Diu and Silvassa (Dadra & Nagar Havell)
3.	Hughes Ispat Ltd.	States of Maharashtra and Goa
4.	Essar Comvission	State of Punjab and Union Territory of Chandigarh
5.	Tata Teleservices	State of Andhra Pradesh and Union Territory of Yenam
6.	Telelink Network (India) Ltd.	State of Rajasthan

Statement-II*Basic Terms and Conditions of The Licence*

1. The entire country has been divided into 21 Service Areas. There shall be one private licensee for Basic Telephone service in addition to Department of Telecom/Mahanagar Telephone Nigam Limited in each of the 21 Service Areas.

2. The Licence to provide Basic Service would be initially for a period of 15 years on non-exclusive basis. The licence is extendable for another 10 years on suitable terms and conditions.

3. Foreign equity in the licensee company shall not be more than 49%.

4. The service provider will also provide VPTs, equivalent to a minimum of 10% of the Direct Exchange Lines in any quarter in first 3 years of their operation. When all the villages are covered with telephone facilities, this 10% limit will not apply.

5. The foreign promoters whose network and experience have been counted for determining the eligibility of the bidding company will have a minimum of 10% stake in the licensee company for a period of atleast five years.

6. All telephone exchanges and transmission systems shall be of digital technology. Customer Access Network shall be based on Wireless in Local Loop (WILL) and Fibre in Loop technologies. Copper cable shall be permitted in the last 500 meters radial distance from the subscriber's premises.

7. The Licensees are permitted to carry the intra-circle telephone traffic on their network but the inter-circle and international Subscriber Trunk Dialed (STD) traffic will be

carried on the networks of Department of Telecom and Videsh Sanchar Nigam Ltd.

8. The connectivity between the networks of DOT/MTNL and that of the private operator's shall be at the equivalent level.

9. The Tariff for the SERVICE provided by the Licensee shall not be more than DOT's Tariff. Tariff is subject to regulation by the Telecom Regulatory Authority of India.

Indian Hockey Team

3730. DR. SAROJA V:

SHRI PUNNU LAL MOHALE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the performance of the Indian Hockey Team in the international games held recently was not satisfactory;

(b) if so, the details thereof;

(c) whether the Government have identified the reasons therefor;

(d) if so, the details thereof; and

(e) the steps taken by the Government to improve the standard of Indian Hockey?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) Yes, Sir. In the World Cup Hockey Championship held at Utrecht, Netherlands, in May 1998, India ranked 9th out of the 12 countries participating. Performance in other tournaments held recently such as the India-Germany Test Series held in India during January 1998, Four-Nation Hockey Tournament held in Australia in April 1998 were not satisfactory and in the India-Pakistan Test Series held in Pakistan and India in February-March 1998 was average.

(c) and (d) Unsatisfactory performance of India in Hockey has been analyzed by the Government. The poor performance has been found to be due to a number of reasons such as (i) lack of sports culture, (ii) inadequate coverage of sports and physical education in the educational curriculum, (iii) inadequate infrastructure particularly synthetic surfaces, (iv) inadequate resource support.

(e) Development of performance of Hockey has been entrusted to the Indian Hockey Federation, which is an autonomous body dealing with promotion of Hockey in the country. The Government is providing required assistance to the Indian Hockey Federation for improvement of the standard of the game. Some of the steps taken by the Government are, (i) spotting and nurturing talent at the young age through the Sports Authority of India and State Governments, (ii) assisting the federation for organizing national coaching camp, purchase of equipment, holding tournaments for the sub-juniors, juniors and seniors, holding international tourna-

ments in the country and international exposure, (iii) assisting the State Governments and other bodies for creation of infrastructure and synthetic surfaces, (iv) setting up a Centre of Excellence for Hockey at Bangalore, (v) development of training module through an expert group.

Purchasing of Ships for Ports

3731. SHRI RAVI SITARAM NAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the name of ports for which orders have been placed for purchasing of ships;

(b) whether any funds have been allocated for the purpose;

(c) if so, the details thereof; and

(d) the time by which these ships will be ready for passengers and for carrying goods?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No Port purchases ships.

(b) to (d) Do not arise.

Land Acquisition for Jawaharlal Nehru Port

3732. SHRI RAMSHETH THAKUR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have acquired the land of farmers for Jawaharlal Nehru Port in Maharashtra;

(b) if so, the number of farmers whose land has been acquired and whether the Government have formulated any scheme for their permanent rehabilitation;

(c) if so, the details thereof; and

(d) the number of persons rehabilitated so far?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (d) Yes, Sir. About 1172 hectares of land was acquired in 1982-83 from 3016 Khatedars (land owners), mostly farmers, through the State Government of Maharashtra, which had reached a settlement with the land affected persons with regard to the amount of compensation and their re-settlement, on 13th March, 1984, according to which compensation at the rate of Rs. 75,000/- per hectare was to be paid to the land owners. In addition, it was agreed that additional land equal to 12.5% of total agricultural land acquired for Jawaharlal Nehru Port will be acquired and developed by the State Government through City Industrial Development Corporation (CIDCO) and developed plots would be offered to the project affected persons on certain payment to meet partly development cost. Financial implication for Jawaharlal Nehru Port on this account was worked out by the State Government as Rs. 1.2 crores. The Port Trust has already expressed its willingness to pay this amount. The port has provided direct employment to 888 persons of the families whose land had been acquired. Other schemes formulated by the port Trust

resulted in direct employment on contract basis to about 500 persons from the families whose land had been acquired. Employment opportunities for such families also provided through contractors, port users, transport contractors and other port based industries such as warehouses, container freight stations. The port has rehabilitated 668 families of displaced villages of Hanuman Koliwada and Navin Sheva by providing land and civic amenities such as housing, roads, electricity, water supply, schools, anganwadi etc. Civic facilities have also been provided by the Port Trust to the nearby project affected villages of Jaskhar, Karal, Sonari and Belpada.

Biosphere Reserves

3733. SHRI SHANTILAL PURSHOTTAMDAS PATEL:

SHRI P.R. KYNDIAH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have identified the little Rann of Kutch in Gujarat and Shillong in Meghalaya as biosphere reserves;

(b) if so, whether these have been notified as biosphere reserves by Government for their proper development;

(c) if not, the reasons therefor; and

(d) the likely time by which these are likely to be notified as biosphere reserves?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Little Rann of Kutch in Gujarat has been identified as potential site for designation as biosphere reserve by the Group of Experts constituted by the Intian National Man and Biosphere (MAB) Committee under the Ministry of Environment and Forests. Shillong in Meghalaya has not been identified as potential site for designation as biosphere reserve.

(b) to (d) A project proposal for designation of Little Rann of Kutch as biosphere reserve is currently under examination of the State Government of Gujarat. Notification of the site as biosphere reserve depends on the recommendations of the State Government.

M.A.R.R. System in Bihar

[*Translation*]

3734. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether M.A.R.R. system (Tower) telephone has been installed in the rural areas of the country;

(b) if so, the number of such M.A.R.R. system installed in Bihar, district-wise;

(c) the number of such telephone towers installed in Bokaro district are yet to commence work;

(d) whether telephone exchanges in Bermon and Chandrapura regions in Dhanbad division are not working satisfactorily;

(e) if so, the reasons therefor;

(f) whether complaints have been received against the installation of such system at some other places, violating the rules;

(g) if so, the details thereof; and

(h) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) The information is being collected and will be laid on the table of the House.

(c) Two MARR systems installed in Bokaro district are yet to commence work.

(d) No Sir, they are generally working satisfactorily.

(e) Question does not arise in view of reply to part (d) above.

(f) No Sir.

(g) Question does not arise in view of reply to part (f) above.

(h) Question does not arise in view of reply to part (f) above.

III Treatment to Animals

[English]

3735. SHRI ANANT KUMAR HEGDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the animals are being ill treated in circus and roadside shows;

(b) if so, the action taken by the Government to reduce the sufferings of such animals; and

(c) whether the Government propose to impose a total ban on the animal shows in circus and roadside shows?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Yes, Sir.

(b) and (c) Government of India had imposed a ban on exhibition and training of certain species of animals under the provisions of Prevention of the Cruelty to Animals Act, 1960 (59 of 1960). The aforesaid order has, however, been stayed by the Hon'ble High Court of Delhi. On the request of the petitioners, Hon'ble Court had directed the Ministry to consider the whole issue afresh, keeping in view all the available information on the subject. The Ministry has made following submission to the Court.

(i) The animals, the display of which has been banned by the impugned notification, already in the possession of the circuses may be retained by the circuses provided all the animals which have reached the stage of reproduction are sterilized.

(ii) A status report regarding the animals retained by the circuses is furnished to the Government every three years.

(iii) The cubs and calfs that are born, after the impugned order coming into effect under the order of the Hon'ble High Court, must be handed over by the circuses to the Government. The same principle should apply to lions also. The elephants, horses which can be transported without cages and the birds, which do not require very large cages, can continue to be used for display purposes by the circuses. Regarding use of other animals excluding the banned species, for performances may be drafted and enforced in due course.

(iv) The circuses should display only such animal tricks that do not demean the animals and also do not harm them physically and psychologically.

The aforesaid case is listed for hearing on 3.8.98.

Allotment of TDMA Equipments

3736. SHRI MANJUNATH AYANUR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list of telephone connections in Karnataka, district-wise;

(b) whether the Government are aware that due to acute shortage of cables, line materials and other equipments, the expansion work of telephone exchanges and allotment of telephone connections have been stagnated in Karnataka;

(c) if so, the details thereof, district-wise;

(d) the steps taken by the Government in this regard;

(e) whether telephone exchanges are not working satisfactorily in the State;

(f) if so, the details thereof;

(g) whether the Government have received any request for the allotment of TDMA equipments in the State; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The details of waiting list as on 31.5.98 is given in the attached statement.

(b) to (d) There is no stagnation in the expansion work of telephone exchanges and allotment of telephone connections. Targets for providing new telephone connections during 1997-98 were not only fully achieved but exceeded.

(e) and (f) Telephone exchanges are working satisfactorily in the State.

(g) Yes, Sir.

(h) Projected demand for TDMA equipments for rural areas has been received from various Telecom Circles including Karnataka. As TDMA equipments are under field trial, these will be inducted in the network of DOT after satisfactory field trials.

Statement

The number of persons on the waiting list of telephone connections in Karnataka, district-wise

Sl. No.	Name of the Districts	Waiting List
1.	Bangalore (Urban)	33,504
2.	Bangalore (Rural)	5,754
3.	Mangalore	22,592
4.	Mysore	8,100
5.	Belgaum	8,438
6.	Hubli	3,526
7.	Kodagu	4,196
8.	Bellary	2,146
9.	Bidar	888
10.	Bijapur	3,768
11.	Gulbarga	2,605
12.	Raichur	2,047
13.	Karwar	4,375
14.	Davangere	3,134
15.	Hassan	5,000
16.	Kolar	5,404
17.	Mandya	3,567
18.	Tumkur	3,983
19.	Chickmagalur	5,540
20.	Shimoga	3,307
Total		1,31,874

M.A.R.R. System

3737. DR. SANJAY SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether DOT had opted for the inferior multi-access rural radio technology as against the technologically advanced wireless in local loop technology for meeting the VPT target; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

(b) Not applicable in view of (a) above.

Telecast of Soccer World Cup

3738. SHRI V.V. RAGHAVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Delhi Doordarshan had the sole right to telecast live the Soccer World Cup '98;

(b) if so, whether the live telecast was discontinued from the second day onwards depriving the soccer lovers the opportunity to see this international event; and

(c) if so, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) Yes, Sir.

(b) No, Sir. Live telecast was not discontinued from the second day. Only on the second day two matches could not be telecast live due to programme exigencies. From third day onwards, all matches scheduled to be telecast live (41 out of 64) were telecast as per schedule.

(c) Does not arise.

Uplinking Facilities to Indian T.V. Channels

3739. SHRI SUSHIL KUMAR SHINDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government recently decided to extend uplinking facilities to Private Indian TV Companies; and

(b) if so, the details of the scheme and its modus-operandi?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) Yes, Sir.

(b) The Government have approved the following scheme:

(i) Indian Satellite Channels which are presently uplinking from abroad and are taking foreign exchange release for this purpose would be permitted to uplink their programmes from Indian soil through Videsh Sanchar Nigam Ltd. only. Indian Satellite Channels, who hold Indian equity of at least 80% and effectively managed by resident Indians would be considered for this purpose.

(ii) Indian Satellite Channels would be initially permitted to uplink their TV signals to both Indian as well as foreign satellites.

(iii) Permission for uplinking by Indian Satellite Channels would be restricted to TV signals only.

(iv) The application would be made to the Ministry of Information & Broadcasting. On the basis of a No Objection Certificate, issued by this Ministry the final approval and license would be given by the Wireless Planning Advisor (W.P.A.) in the Department of Telecommunication subject to the usual terms and conditions and payment of license fee and royalty etc.

Doordarshan Kendras in Maharashtra

3740. SHRI GURUDAS KAMAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Doordarshan Kendras functioning at present in Maharashtra;

(b) the number of Doordarshan Kendras to be set up in the various cities of the State;

(c) whether the Union Government have received any proposal for setting up of more Doordarshan Kendras in the State; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) While 2 studios, 6 High Power TV transmitters (HPTs), 63 Low Power TV transmitters (LPTs), 9 Very Low Power TV transmitters (VLPTs) and 1 Transposer are presently functioning in Maharashtra, with a view to increase TV coverage, 3 studios, 4 HPTs, 20 LPTs and 10 VLPTs are presently under implementation in different locations in the State.

(c) and (d) Yes, Sir. Requests are received, from time to time, from various quarters, for setting up of more Doordarshan Kendras in the State of Maharashtra and such requests are given due considerations while finalising Doordarshan's Annual Plan depending upon suitability of locations, availability of resources and technical feasibility.

Funds for Educational Projects

3741. SHRI A.C. JOS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the State-wise details of funds allocated for educational projects in the last two years?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): Details of funds released to States under various Centrally Sponsored Schemes during 1996-97 and 1997-98 are given in the attached statement.

Statement

(Rs. in lakhs)

Sl. No.	States	Releases to States under Centrally Sponsored Scheme	
		1996-97	1997-98
1.	Andhra Pradesh	6410.91	8357.54
2.	Arunachal Pradesh	156.91	546.38
3.	Assam	3120.21	7220.39
4.	Bihar	5571.99	7186.40
5.	Goa	212.87	82.90
6.	Gujarat	1500.89	5360.02
7.	Haryana	2303.10	3791.32
8.	Himachal Pradesh	1959.16	4063.84
9.	Jammu & Kashmir	22.33	2040.56
10.	Karnataka	6373.36	11006.88
11.	Kerala	2119.32	4420.46
12.	Madhya Pradesh	13542.31	18210.87
13.	Maharashtra	11867.30	10568.41
14.	Manipur	592.18	532.93
15.	Meghalaya	943.21	199.61
16.	Mizoram	219.62	218.56
17.	Nagaland	307.33	184.53
18.	Orissa	8340.01	4500.88
19.	Punjab	1255.49	781.18
20.	Rajasthan	9324.48	5163.23
21.	Sikkim	33.59	0.53
22.	Tamil Nadu	2315.99	6638.91
23.	Tripura	117.46	440.90
24.	Uttar Pradesh	6343.56	13405.23
25.	West Bengal	1357.86	2731.69

Calling Line Indication

3742. SHRI SATNAM SINGH KAINTH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the cellular operators are charging for extending calling line indication from its subscribers;

(b) if so, whether this facility is being extended from the telephone exchanges working with the Telecom Department;

(c) whether the cellular operators are giving share of income on this account to DoT; and

(d) the details of provisions of licence agreement in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) It is presumed that the Hon'ble Member is referring to Calling Line Identification facility. The facility is extended by using the functionality of Telephone Exchanges of Department of Telecommunications as well as Mobile Switching Centres (MSC) of the Cellular Operators.

(c) and (d) As per the Licence Agreement, the Cellular Mobile Telephone Service (CMIS) operators are required to provide all essential or mandatory features of the service within 90 days of commissioning. However, the supplementary or optional feature is required to be provided at any time at the option of the licensee after intimating the Authority. The Calling Line Identification is one of the supplementary or optional features of the service. Since the Department of Telecommunications (DoT) infrastructure is being used for providing this facility, the question of sharing the revenue has been taken up with the Cellular Operators Association of India (COAI).

Number of Cargo and Passenger Ships

[*Translation*]

3743. SHRI DATTA MEGHE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of cargo and passenger ships in the country;

(b) the estimated goods in tonnes and passengers being transported by these ships every year;

(c) the estimated annual income being earned on that account;

(d) whether the Government propose to add more cargo and passenger ships in their present fleet; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) As on 31.3.98 the details of Cargo and Passenger Ships registered under the Merchant Shipping Act, 1958 are as under:

Category	No. of Ships
(i) Passenger-cum-Cargo Ships	11
(ii) Passenger Ships	5
(iii) Cargo Ships	318
Total	334

(b) The information regarding quantum of goods transported by the above number of Ships is not being maintained. However, information regarding quantum of cargo carried by Indian ships in India's overseas trade is maintained and the details for the last 3 years is as under:

Year	Million Tonnes
1994-95	42.02
1995-96	46.00
1996-97	51.28

As regards number of passengers travelled, the information is available for the Mainland/Andaman, Mainland-Lakshadweep and Mumbai-Goa-Mumbai sector. The details for the last 3 years are as under:

Year	Mainland/ Andaman Nicobar Sector	Mainland/ Lakshadweep Sector	Mumbai/ Goa Sector
1993-94	1,31,811	68,220	Nil
1994-95	1,14,693	64,530	Nil
1995-96	1,25,698	66,265	63,454

(c) Information regarding annual income earned on the above ships is not being maintained. However, as per the information furnished by the Indian National Shipowners' Association, the total freight and charter hire earned by their ships during the last 3 years are as under:

Year	Rs. in crores
1994-95	3785.21
1995-96	4114.10
1996-97	4814.17

As regards earning on Passenger Ships, the services being run in Andaman Mainland Sector and Lakshadweep Mainland Sector are loss making which is being subsidized by Govt. of India. In Mumbai-Goa Sector, service is run by Private Sector.

(d) and (e) As regards Cargo Ships, the report of the working Group on Shipping for the 9th Plan has projected acquisition of 3.7 Million Gross Registered Tonnage (GRT) during the 9th Plan period 1997-2002.

As regards the acquisition of Passenger and Cargo Ships by Andaman and Nicobar administration and Union Territory of Lakshadweep, a provision of Rs. 393.15 crores and Rs. 35 crore respectively have been made for the 9th Plan period for Shipping Sector.

Fellowships

3744. SHRI R.S. GAVAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of research fellows who were given fellowships by the University Grants Commission in Maharashtra for carrying out their researches during 1995-96 and 1996-97;

(b) the number out of them belonging to SCs/STs; and

(c) the number of research fellows whose names have been recommended for fellowships during 1997-98?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Assistance for Karwar Port in Karnataka

[English]

3745. SHRI A. SIDDARAJU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Karnataka Government has sought Rs. 20 crore assistance for installing container handling facility at Karwar port in Karnataka; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No, Sir.

(b) Does not arise.

Modernisation and Upgradation of Telephone Exchanges in U.P.

[Translation]

3746. SHRI RAJ NARAIN PASSI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to increase the capacity of existing telephone exchanges and modernise them in Uttar Pradesh particularly Basgaon telephone exchange during the current financial year; and

(b) if so, the details thereof, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir. There is no exchange with the name of Basgaon in Uttar Pradesh. However, there is Bansgaon exchange in Gorakhpur District and there is a proposal to increase the capacity of this exchange.

(b) Details are given in the attached statement.

Statement

Details of Exchanges in Uttar Pradesh proposed to be expanded/Modernised during 1998-99

(a) *Details of exchanges to be expanded.*

Sl. No.	District	Number of Exchanges being expanded
1	2	3
1.	Agra	38
2.	Allahabad	11
3.	Aligarh	13
4.	Almora	6
5.	Azamgarh	14
6.	Baharaich	9
7.	Ballia	17
8.	Banda	10
9.	Barabanki	7
10.	Basti	10
11.	Bhadohi	12
12.	Bageshwar	1
13.	3adaun	10
14.	Bijnore	14
15.	Bareilly	13
16.	Bulandshahar	17
17.	Bagpat	3
18.	Chamoli	18
19.	Champawat	4
20.	Dehradun	16
21.	Deoria	9
22.	Etawah	9
23.	Etah	11
24.	Faizabad	21
25.	Farrukhabad	9
26.	Fatehpur	12
27.	Ferozabad	7
28.	Gautam Budh Nagar	7
29.	Ghaziabad	14

1	2	3
30.	Ghazipur	13
31.	Gonda	21
32.	Gorakhpur	6
33.	Hamirpur	3
34.	Hardoi	11
35.	Hardwar	10
36.	Jalaun	6
37.	Jaunpur	25
38.	Jhansi	10
39.	Jyoti Ba Fule Ngr.	7
40.	Kanpur	4
41.	Kanpur Dehat	10
42.	Lakhimpur	18
43.	lalitpur	9
44.	Lucknow	14
45.	Maharajganj	9
46.	Mahoba	4
47.	Mainpuri	6
48.	Mau	6
49.	Mirzapur	7
50.	Mahamayanagar	14
51.	mathura	27
52.	Meerut	10
53.	Muzaffar Nagar	21
54.	Moradabad	9
55.	Nainital	18
56.	Padrauna	9
57.	Pratapgarh	5
58.	Pilibhit	4
59.	Pithoragarh	4
60.	Pauri	27
61.	Rampur	5
62.	Raebareli	7
63.	Rudraprayag	7
64.	Saharanpur	20

1	2	3
65.	Sahuji Nagar	5
66.	Shahjahanpur	13
67.	Sitapur	10
68.	Sonebhadra	8
69.	Sultanpur	11
70.	Tehri	19
71.	Udhamsingh Nagar	13
72.	Unnao	12
73.	Uttarkashi	5
74.	Varanasi	22

(b) *Details of exchanges to be modernised:* All Telephone exchanges in Uttar Pradesh have been modernised except Cross Bar exchange at Agra which is proposed to be replaced during current financial year.

Functional Autonomy to MTNL

3747. SHRI AJIT JOGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have dropped the proposal of converting Mahanagar Telephone Nigam Ltd. into an International Nigam;

(b) if so, the details thereof;

(c) whether the Government have prepared a special package to provide functional autonomy to Mahanagar Telephone Nigam Ltd. by separating it from Telecommunication Department; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) There is no such proposal under consideration of the Government.

(b) Not applicable in view of (a) above.

(c) No special package has been prepared to provide functional autonomy to MTNL by separating it from Telecommunications Department. However, the Government has accorded 'NAVARATNA' status to MTNL by virtue of which it is authorised to have enhanced operational and functional autonomy as applicable to Navaratna Companies after its Board is broad-based.

(b) MTNL has been given autonomy to take its own investment decisions upto Rs. 200 crores in any one project. It can form technology joint venture companies and strategic partnerships in accordance with Government guidelines. It can effect organisational restructuring and can create all posts upto non-Board level. However, these power can be exercised by MTNL after its Board is broad-based. Government

has also given powers to MTNL for purchasing equipment and stores required by it without reference to Department of Telecommunications.

[English]

Interface Among Research Network, Industry and Academics

3748. SHRI V.M. SUDHEERAN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) Whether the Government have taken any decision to have a strong interface among the State-run Science and technology research network, industry and academics; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Science & Technology activities in the country are promoted through the science & technology agencies/departments and network of research institutions, academic institutions and the industry. Government have recognised the need for strong interface to forge powerful partnerships among the S&T research network system, industry and academics. This is being ensured by having strong representation of the S&T research network system, industry and academics in the S&T Policy making bodies of the Government, Research Advisory Councils of the National Research Laboratories, Governing Councils of the academic institutions and other such bodies.

Allotment of PCO/ISD/STD Booths

[Translation]

3749. SHRI ANUP LAL YADAV:

SHRI BIJOY KUMAR "BIJOY":

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of PCO/ISD/STD booths allotted to the women in rural areas of Bihar particularly Banipur, Trimuhani Ghat, Bahara, Darbhanga regions during the last three years;

(b) whether all the women have got the connections;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a)(i) The total number of PCO/ISD/STD booths allotted in rural area of Bihar during the last 3 years = 1160.

(ii) Particularly in Banipur, Trimuhani Ghat, Bahara, Darbhanga, 13 PCO/ISD/STD booths were allotted.

(iii) No separate records are maintained for women applicants.

(b) and (c) Not applicable in view of (a) above.

(d) There is no provision in the rules to treat women in special category. The PCO is allotted upto 5% of working capacity of exchange as per position in the waiting list.

[English]

Publication of Research Papers

3750. SHRI AJOY MUKHOPADHYAY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether attention of the Government has been drawn to the study published in the Journal Current Science that the number of research papers published by Indian Scientists is declining, with the country slipping from eighth position in 1989 to 12th in 1992; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) The study is based on the Science Citation Index (SCI) database of four years (1989-1992) brought out by the Institute for Scientific Information (ISI), USA. During 1980, SCI database included 35 Indian Journals in its coverage. This coverage has shrunk from 35 in 1980 to 12 in 1991. As a result, the number of research papers by Indian scientists included in SCI database has gone down as compared to 1980 data. From 1991 onwards, the number of Indian journals covered in SCI is constant. Infact, in absolute terms the number of Indian research papers published has increased from 10468 in 1991 to 11160 in 1992.

Compensatory Afforestation

3751. SHRI SOMJIBHAI DAMOR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any targets have been set out for compensatory afforestation for the State of Nagaland in pursuant to Forest (Conservation) Act, 1980; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Compensatory afforestation is one of the essential condition stipulated while giving approval for diversion of forest land for non-forest uses. Compensatory afforestation is generally required to be done on equivalent non-forest land. In case of non-availability of non-forest land and in certain categories of projects, it is required to be carried out on degraded forest land double in extent of area being diverted under Forest (Conservation) Act, 1980. No target have been set out for compensatory afforestation for the State of Nagaland in pursuant to Forest (Conservation) Act, 1980 as no proposal has been given approval till date for diversion of forest land in Nagaland under Forest (Conservation) Act, 1980.

HPT at Dwaraka and Bhuj

3752. SHRI HARIN PATHAK:

SHRI DINSHAW PATEL:

SHRI JAYSINHJI CHAUHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether High Power TV Transmitter have not been installed at Dwaraka and Bhuj;

(b) whether the reception at these places is not clear and the viewers are watching the Pakistan T.V.; and

(c) if so, the reasons for not installing High Power T.V. Transmitter in those areas?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) To further strengthen TV coverage in the area, HPT Bhuj (permanent set up) with 300 meter tower for wider coverage in replacement of the existing interim set up on 100 meter tower is presently under implementation and is expected to be completed during 1998-99. Existing HPT, Dwaraka is located very near to the sea and is radiating reduced power due to the corrosion in the Antenna, thus affecting the coverage. Site for shifting HPT, Dwaraka at an alternate site away from the sea has been taken over. Weak and irregular TV signals are reported to be received from across the border in the border region of Gujarat.

(c) Does to arise.

**Widening of Honnavar to Srirangapatna
National Highway**

3753. SHRI S. MALLIKARJUNIAH: Will the Minister of

SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for the widening of National Highway between Honnavar to Srirangapatna (Mysore); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Tumkur-Honnavar Road (from National Highway-4 at Tumkur to join National Highway No. 7 at Honnavar) is a State Highway and not a National Highway. The Government of India is responsible for the development of National Highways only. The responsibility in respect of all other roads lies with the respective State Government.

Irrigation Projects in Orissa

3754. SHRI PADMA NAVA BEHERA:

SHRI RAMA CHANDRA MALLICK:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the name of major, medium and small irrigation projects from Orissa pending forestry clearance; and

(b) the present position of those projects and the time by which they are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): (a) and (b) A statement showing names of the irrigation projects received from the Government of Orissa and pending with the Central Government alongwith their present position is attached. The proposal will be examined on merit and decision will be taken after receipt of additional informations sought for from the State Government and/or are discussed in the Advisory Committee.

Statement*Irrigation Projects in Orissa*

S.No.	Name of the Project	Present Position
1.	Diversion of 47.01 ha. of forest land for Construction of Malkennallah Minor Irrigation Project (MIP) in Baragarh district.	To be discussed in the next Advisory Committee Meeting.
2.	Diversion of 1042.97 hr. of forest land for Lower Indra Irrigation Project.	Additional information sought for from State Govt. After receiving informations, proposal shall be put up before Advisory Committee.
3.	Diversion of 3.963 ha. of forest land for Jhadabandha MIP.	Under process with Regional Office, Bhubaneshwar.

Share of Hydro Power

3855. SHRI MADHAVRAO SCINDIA:

SHRI SUSHIL KUMAR SHINDE:

Will the Minister of POWER be pleased to state:

(a) whether despite a massive potential of hydro power the share of hydro-electricity in the country has declined from 30% to only 25% of the total power generation and the hydro-power potential to the tune of over 75% still remains to be exploited;

(b) if so, the reasons therefor; and

(c) the target fixed for Ninth Plan in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) According to reassessment of hydroelectric project potential of major/medium schemes carried out by Central Electricity Authority during 1978-87, the hydroelectric project potential of the country is assessed as 84.044 MW at 60% load factor. As on 31.3.1998, 22.31% of the assessed hydroelectric potential has either been exploited or is under various stages of construction. However, about 78% of the total assessed potential remains to be exploited.

The share of hydro power in the total installed capacity of the country rose up to 50.62% in 1963 and, thereafter, experienced a steady decline. Hydro power (as on March 1998) accounts for only 24.5% of the total installed capacity.

(b) The main reasons for decline of hydro share are emphasis on Thermal/Gas based projects due to longer gestation of hydro projects, problems due to large scale resettlement and rehabilitation of people, geological and hydrological risks associated with the construction of hydel projects, problems involving evacuation of bulk power supply since these are located in the remote areas, dearth of good contractors, Inter-State issues affecting some hydel projects

and lack of adequate financial resources to implement projects.

(c) A hydro capacity addition of 9,820 MW is envisaged during the Ninth Plan (1997-2002).

Nehru Yuva Kendras in Karnataka

3756. SHRI A. VENKATESH NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of various projects and works taken up and completed by Nehru Yuva Kendras in Karnataka during the last three years and till date, year-wise;

(b) the plans, projects and proposals of the Nehru Yuva Kendras for 1998-99, Kendra-wise;

(c) the sources of income of Nehru Yuva Kendras to run the activities; and

(d) the basis on which assistance is being provided to these Kendras?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (KUMARI UMA BHARATI): (a) Details of various projects and works taken up and completed by Nehru Yuva Kendras in Karnataka during the last 3 years are given in the attached Statement-I.

(b) Information is given in the attached Statement-II.

(c) Nehru Yuva Kendra Sangathan (NYKS) is an autonomous body under the Department of Youth Affairs & Sports fully funded by the Government of India, NYKS also implements some programmes sponsored by other Departments/agencies which are funded by the sponsoring Department/Agency concerned.

(d) Funds are released to the Nehru Yuva Kendras on the basis of their Annual Action Plans.

Statement-I

The details of various projects and works taken up and completed by NYKS in Karnataka during the last three years

Sl. No.	Name of the Programme	(No. of Programmes Organised)		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	Work Camps	16	11	04
2.	Block Level Programmes	43	21	-
3.	Local Need based Programmes	299	73	-
4.	Celebration of Week/Days	511	324	213
5.	National Youth Day and Week	324	235	290
6.	Youth Leadership Training Programmes	33	19	-
7.	Training of Self Employment Programmes	22	-	-
8.	Social Campaigns	09	04	-

1	2	3	4	5
9.	Gandhiji's Anniversary	317	-	-
10.	Panchayati Raj Training	14	-	-
11.	Youth Club Development Programmes	-	-	16
12.	Vocational Training Programmes	163	147	81
13.	Awareness Campaigns	-	-	17
14.	Sports Promotion Programmes (Sports Tournament)	-	-	28
15.	Cultural Programmes	-	-	13

Statement-II

The details of Plans, Projects and Proposals of the Nehru Yuva Kendras for 1998-99, Kendra-wise

Total No. of district NYKs in Karnataka State: 19

Sr. No.	Name of Programme	No. of Programme to be organised per NYK	Total No. of Programmes to be organised in Karnataka State
1.	Youth Club Development	5	95
2.	Vocational Training	8	152
3.	Awareness Campaign	10	190
4.	Work Camp	5	95
5.	Celebration of National & International Days and Week	5	95
6.	Sports Promotion	7	133
7.	Cultural Programme	7	133

Commodities of Red Sanders Wood

3757. SHRI SUGUNA KUMARI CHELLAMELLA:

SHRI CHADA SURESH REDDY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether commodities using Red Sanders Wood are being exported endangering extinction of the species; and

(b) if so, the steps proposed to save the plant from extinction by checking export of such commodities?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI):
(a) and (b) Export of Red Sanders has been included in the Negative List of Exports since 1992 under the Export and Import Policy. However, value added items of Red Sanders

wood are allowed for export since 1996 in view of huge accumulation of stocks. Natural stands of Red Sanders are mainly confined to the State of Andhra Pradesh. Important steps taken by Government to discourage illicit trade and for conservation of the species are as under:

- (i) Complete ban on felling of Red Sanders species in natural stands;
- (ii) Red Sanders was included in the Appendix-II of the Convention of International Trade in Endangered Species of Fauna and Flora (CITES). As a result of this only legally procured consignments can be allowed for export.
- (iii) Export of value added items are allowed subject to certificate of origin from the Principal Chief Conservator of Forests of the State from where the stocks are procured.

- (iv) Number of check-posts have been established and Forest Protection Force, equipped with wireless network, are deployed at strategic locations for protection of Red Sanders forests from illicit fellings.
- (v) Cooperation of people in protection and management of forests is through Joint Forest Management practices.

Award of Power Projects to Private Sector Through Competitive Bids

3758. SHRI C.D. GAMIT: Will the Minister of POWER be pleased to state:

(a) whether in February 1995, Government issued guidelines for award of power projects to private sector through competitive bids;

(b) whether some States had invited competitive bids on their own before the issuance of these guidelines in February 1995;

(c) if so, whether the Central Electricity Authority notified the criteria for according Techno-Economic clearance in cases of competitive bid projects;

(d) if not, whether it has resulted in avoidable delays in the implementation of badly needed power projects, besides harassments to prospective developers/financers; and

(e) the steps taken/proposed to be taken to remove the anomalies for the speedy execution of power projects in the country?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Competitive bidding for award of power projects to private generating companies was made mandatory from 18-2-1995 and the guidelines in this regard were forwarded to States/Union Territories in January, 1995.

(b) Yes, Sir.

(c) to (e) The Central Electricity Authority, while considering accord of techno-economic clearance (TEC) to competitive bid projects is guided by the relevant sections of the Electricity (Supply) Act, 1948 and the procedure prescribed by the State Electricity Boards in their bidding documents. Government of India has brought out a Notification for award of thermal power projects through competitive bidding in May, 1997. Further refinements in the competitive bidding procedure would be made if required, to ensure a more transparent and faster approval process.

Time Slot on F.M. Channel to Private Parties From AIR Bangalore

3759. SHRI K.C. KONDAIAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Radio Bangalore, has decided to allot time slots on its FM Channels to private parties for the broadcasting programmes;

(b) if so, the time by which it likely to come into effect; and

(c) the total number of applications received and the amount proposed to be earned from the said decision per year?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) Yes, Sir.

(b) The date for broadcast by private parties was scheduled as 1.5.98 but it could not be done as some of the present private operators at four metros have filed cases in different High Courts and got stay against the opening of the tender. The new date for starting the broadcast will be fixed after the stay orders are vacated.

(c) A total number of 16 applications were received. The amount proposed to be earned from the said decision per year depends on the finalisation of bids.

Irregularities in Approval of T.V. Serials

[Translation]

3760. DR. MADAN PRASAD JAISWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether irregularities have been committed in the approval of T.V. serials;

(b) if so, the details thereof; and

(c) the measures taken by the Government to bring transparency in the selection of serials?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) Approval of serials is done by Prasar Bharati.

(c) Prasar Bharati is an autonomous Corporation.

Setting up a Circle Head-Quarter

3761. SHRI HARI KEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal for the setting up a circle headquarter of telecommunication in the district headquarter of Deoria in Uttar Pradesh is under consideration of the Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

(b) Does not arise.

Expansion of Pumpsets Network*[English]*

3762. SHRI SANDIPAN THORAT: Will the Minister of POWER be pleased to state:

(a) whether the Government have reviewed the programme of energising expansion of pumpsets network in the country for agricultural production during the last three years;

(b) if so, the details thereof;

(c) the details of additional pumpsets energised during the said period and area brought under irrigation as a result thereof with expenditure incurred on the project, State-wise;

(d) whether the Government and Rural Electricity Corporation and other organisation have been involved in a major programme of energising wells for boosting the agricultural production; and

(e) if so, the details of action plan finalised and outlays made available and targets fixed for energising pumping sets for agricultural production during the current year with break up thereof, State-wise?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) and (b) Planning Commission approves the programme for energising of pumpsets in the country annually. The programme is reviewed on a regular basis. The target and achievement during the last 3 years under Rural Electrification Corporation (REC) programme is given below:

Year	Pumpsets Target	Energised (Nos.) Achievement	Percentage
1995-96	300379	335446	112
1996-97	250000	300792	120
1997-98	240000	241819 (Prov.)	101
	790379	878057	111

(c) During the last three years an additional number of 878057 pumpsets have been energised under Rural Electrification Corporation Programme. Depending upon geo-physical conditions and the capacity of pumpsets, the command area under each pumpset varies from area to area. Separate information regarding area irrigated through different types of lifting devices, like electric pump, diesel pump, manual lift, etc., is not maintained. Statewise position of pumpsets energised during last three years under Rural Electrification Corporation programme is at Annexe-I. Separate figures for pumpsets energisation out of composite or specific rural electrification schemes are not maintained.

(d) and (e) Yes, Sir. Rural Electrification Corporation has been involved in financing pumpset energisation, programme. Pumpset energisation is part of the Rural Electrification Corporation programmes which include village electrification, system improvement and Kutir Jyoti etc. The proposed target for pumpsets energisation during 1998-99 is 2,51,500 and the total outlay under the Rural Electrification Corporation programmes is Rs. 1210 crores. State-wise break-up of target of pumpsets under Rural Electrification Corporation Programme for the current year is given in the attached statement.

Statement

State-wise pumpsets energised during last 3 years and proposed target for current year under REC Programme.

S.No.	States	Pumpsets energised under REC Programme			Proposal for 1998-99	
		1995-96	1996-97	1997-98 Prov.	Total Nos.	Target Pumpsets
1	2	3	4	5	6	7
1.	Andhra Pradesh	37145	44914	3341	85400	20000
2.	Arunachal Pradesh	0				
3.	Assam	0				
4.	Bihar	610	1689	809	3108	2000
5.	Delhi	0				
6.	Goa	0				
7.	Gujarat	15084	20370	20146	55600	23000
8.	Haryana	2501	1849	943	5293	1000
9.	Himachal Pradesh	201	254	285	740	250

1	2	3	4	5	6	7
10.	Jammu & Kashmir	1012	305	503	1820	250
11.	Karnataka	38601	30516	28000	97117	25000
12.	Kerala	12517	11029	10348	33894	9000
13.	Madhya Pradesh	41855	44882	52699	139436	40000
14.	Maharashtra	92395	62429	50758	205582	61000
15.	Manipur	0				
16.	Meghalaya	0				
17.	Mizoram	0				
18.	Nagaland	0				
19.	Orissa	2260	928	1524	4712	2500
20.	Punjab	11004	7552	6521	25077	5000
21.	Rajasthan	17616	20779	16000	54395	16000
22.	Sikkim	0				
23.	Tamil Nadu	40649	37113	40000	117762	30000
24.	Tripura	26			26	
25.	Uttar Pradesh	20963	15846	9909	46718	15000
26.	West Bengal	1007	337	33	1377	1500
Total		335446	300792	241819	878057	251500

Allocation of Funds For TLC

[Translation]

3763. SHRI JAYSINHJI CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the funds made available for the Total Literacy Campaign in the country during 1996-97 and 1997-98, State-wise and year-wise;

(b) the details regarding utilisation of the said funds and the major achievements made in connection with literacy-schemes, State-wise;

(c) whether there is any proposal for providing assistance to Gujarat to help it in achieving total literacy during the current financial year; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) The Total Literacy Campaign (TLC) has been adopted as the principal strategy of the National Literacy Mission for eradication of illiteracy. Grants are released project-wise to Zilla Saksharata Samitis (ZSS) usually headed by District Collector. The

duration of the campaigns varies from one year to over 2 year depending on the geo-physical conditions of the district, literacy rate, size of the target group and other local circumstances.

The Post Literacy Campaigns (PLC) are taken up where TLCs have been completed to consolidate the gains of literacy acquired and to develop abilities for self-learning and skill upgradation. The details of grants released for TLCs and PLCs during 1996-97 and 1997-98, state-wise is given in attached Statement-I.

Since the grants are released project-wise, the annual utilisation of grants are not compiled and unutilised funds are carried over to the next financial year till the project is completed. The targets and achievements under National Literacy Mission are not fixed on annual-basis.

The major achievements under various literacy schemes state-wise are given in attached Statement II & III.

(c) and (d) The total literacy campaigns have since been completed in all the 19 districts of Gujarat, and all these districts have entered Post Literacy phase. Further central grant would be considered when proposals are received.

Statement-I*Total/Post Literacy Campaign**Statement of Grants released during 1996-97, 1997-98*

Sl. No.	State/Union Territory	1996-97	1997-98
1.	Andhra Pradesh	1,28,41,130	1,55,00,000
2.	Assam	1,06,55,000	33,00,000
3.	Bihar	7,43,45,000	3,06,15,000
4.	Chandigarh	11,50,000	20,00,000
5.	Gujarat	3,59,91,000	34,40,000
6.	Haryana	35,44,000	62,50,000
7.	Himachal Pradesh	35,79,000	20,56,000
8.	Jammu & Kashmir	30,00,000	—
9.	Karnataka	1,91,49,000	2,25,12,000
10.	Madhya Pradesh	3,43,84,000	1,90,63,000
11.	Maharashtra	2,77,54,000	1,79,00,000
12.	Manipur	—	10,00,000
13.	Meghalaya	1,01,00,000	—
14.	Orissa	1,93,42,000	1,40,00,000
15.	Punjab	1,35,00,000	68,75,000
16.	Rajasthan	11,15,86,500	6,23,01,000
17.	Tamil Nadu	1,01,22,000	75,00,000
18.	Tripura	—	27,00,000
19.	Uttar Pradesh	6,28,38,000	2,27,80,000
20.	West Bengal	1,75,25,000	1,15,00,000

Statement-II*State-wise statement showing number of districts covered under total/post literacy campaigns (TLC/PLC) and Continuing Education*

State/UT	Total No. of Districts	Districts under different phases			
		TLC	PLC	CE	Total
1	2	3	4	5	6
Andhra Pradesh	23	1	6	16	23
Arunachal Pradesh	13	-	-	-	-

1	2	3	4	5	6
Assam	23	15	6	-	21
Bihar	55	28	11	-	30
Goa	2	2	-	-	2
Gujarat	19	-	19	-	19
Haryana	17	12	4	-	16
Himachal Pradesh	12	-	11	1	12
Jammu & Kashmir	14	5	-	-	5
Karnataka	20	2	18	-	20
Kerala	14	-	-	14	14
Madhya Pradesh	45	26	18	1	45
Maharashtra	30	15	10	5	30
Manipur	8	1	-	-	1
Meghalaya	7	6	-	-	6
Mizoram	3	-	-	3	3
Nagaland	7	-	-	-	-
Orissa	30	13	12	-	25
Punjab	17	11	2	1	14
Rajasthan	31	13	17	1	31
Sikkim	4	-	-	-	-
Tamil Nadu	29	3	12	9	24
Tripura	4	-	4	-	4
Uttar Pradesh	68	57	10	1	68
West Bengal	18	3	11	3	17
A & N Islands	2	-	-	-	-
Chandigarh	1	-	1	-	1
Dadra & Nagar Haveli	1	1	-	-	1
Daman & Diu	2	-	1	-	1
Delhi	1	1	-	-	1
Lakshadweep	1	-	-	-	-
Pondicherry	4	-	-	4	4
Total	525	215	173	59	447

Statement-III

Number of persons made literate since the launching of National Literacy Mission

S.No.	State/UT	Persons made literate
1.	Andhra Pradesh	81 14,950
2.	Arunachal Pradesh	59,612
3.	Assam	10,76,090
4.	Bihar	50,96,209
5.	Goa	71,237
6.	Gujarat	60,92,278
7.	Harayana	3,27,272
8.	Himachal Pradesh	5,39,426
9.	Jammu & Kashmir	1,63,892
10.	Karnataka	40,08,810
11.	Kerala	15,60,152
12.	Madhya Pradesh	53,82,572
13.	Maharashtra	54,26,098
14.	Manipur	67,371
15.	Meghalaya	84,420
16.	Mizoram	61,919
17.	Nagaland	63,123
18.	Orissa	22,68,114
19.	Punjab	5,53,922
20.	Rajasthan	36,85,458
21.	Sikkim	13,604
22.	Tamil Nadu	64,62,081
23.	Tripura	3,81,351
24.	Uttar Pradesh	75,58,629
25.	West Bengal	89,02,352
26.	A&N Islands	14,492
27.	Chandigarh	41,404
28.	Dadra & Nagar Haveli	7,662
29.	Daman & Diu	3,451
30.	Delhi	3,81,286
31.	Lakshadweep	986
32.	Pondicherry	99,965
	Total	6,85,70,188

Suratgarh TPS Stage-II Project

[English]

3764. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of POWER be pleased to state:

(a) whether Suratgarh TPS Stage-II project of Rajasthan is under consideration of the Government for approval; and

(b) if so, the present status of the proposal?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) Yes, Sir. The Rajasthan State Electricity Board (RSEB) has submitted a proposal to Central Electricity Authority (CEA) for setting up of Suratgarh TPS Stage-II project in the State Sector. RSEB has been advised by CEA on 5.5.1998 & tie-up the essential inputs like coal linkages etc. before they could consider granting Techno-Economic clearance to the project.

Non Banking Financial Companies

3765. SHRI P.R. KYNDIAH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government are aware many Non-banking financial companies (NBFs) have vanished overnight after mobilising deposits from public;

(b) if so, the details thereof;

(c) the steps Company Law Board has taken to protect the interests of the depositors;

(d) whether several Agro Plantation companies are accepting deposits on non-existent schemes; and

(e) if so, the pre-cautionary measures CLB has taken to protect the interests of depositors in the agro-plantation schemes?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) to (d) The information is being collected and will be laid on the Table of the House.

(c) and (e) The Company Law Board has been accepting applications from the aggrieved depositors under Section 45QA of the Reserve Bank of India Act, 1934 and 58A(9) of the Companies Act, 1956 and the said applications are disposed of after hearing both the complainants and the defaulting companies.

Environment Projects in Delhi

3766. SHRIMATI MEIRA KUMAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of centrally assisted environmental projects started during the last three years in the National Capital Territory of Delhi;

(b) the details of the achievements made and the amount of assistance provided thereunder, project-wise; and

(c) the details of the projects likely to be started in the near future in the State?

years in the National Capital Territory of Delhi alongwith the details of achievements under these projects are given in the statement attached.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):

(a) and (b) Details of the centrally assisted environmental projects started by the Government during the last three

(c) All the ongoing projects are likely to be continued in the State in the near future.

Statement

(Rs. in lakhs)

Sl. No.	Name of the Scheme	Broad Objective	Status	Achievement during the last three years 1995-96, 96-97 & 97-98	
				Financial	Physical
1.	Abatement of Pollution	Assistance for strengthening State Pollution Control Boards/ Deptts. of Environment	Ongoing	22.00	Staff Salary Component
2.	Common Effluent Treatment Plants (CETP)-World Bank Project on Industrial Pollution Control.	Setting up of CETP,	Ongoing	2300.00	15 CETP are proposed to be constructed by the DSIDC
3.	Assistance to Botanic Gardens	To upgrade Botanic Gardens/Field Centres	Ongoing	12.12	Improvement of Infrastructure of Botanic Garden of University of Delhi
4.	Yamuna Action Plan	Abatement of river water pollution	Ongoing	727.91	3 Detailed Project Reports have been approved with an estimated cost of Rs. 16.28 Crores.

Scholarship Programmes in Madhya Pradesh for SC/ST Students

[*Translation*]

3767. SHRI PUNNULAL MOHALE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of programmes being implemented by the Union and State Government in Madhya Pradesh State to provide Scholarships to the Scheduled Castes and Scheduled Tribes;

(b) whether some Social voluntary organisations are also implementing such types of programmes;

(c) if so, the details thereof;

(d) the number of students benefited by such Government and non-government programmes;

(e) whether any types of irregularities have been noticed in the implementation of these programmes;

(f) if so, whether any measures have been taken by the Government to check the same; and

(g) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (g) The information is being collected and will be laid on the Table of the House.

[*English*]

Financial Assistance to NGOs for Women and Child Welfare

3768. DR. ULHAS VASUDEO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the financial assistance provided to NGO's in Maharashtra under scheme for promoting Women and Child Welfare during the last three years; and

(b) the details NGO-wise?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Financial assistance to voluntary organisations working in the field of

Women & Child Development is given by the Government through a number of Ministries/Departments. Details of such voluntary organisations are not maintained centrally. However, the Annual Reports of various Ministries/Departments generally contain the details of such major voluntary organisations. These Annual Reports are circulated to the

Hon'ble Members of Parliament and also placed in the Parliament Library.

Scheme-wise number of voluntary organisations in Maharashtra who have been given financial assistance under some major women & Child Development Schemes during the last three years is given in attached Statement-I and II.

Statement-I

Dr. Ulhas Vasudeo Patil regarding Financial Assistance to NGOs for Women & Child Welfare

Name of the Scheme: Short Stay Home for Women & Girls

Sl. No.	Name of the Organisation	Financial Assistance provided (Rs. in Lakhs)		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	Association for Social Health in India Barrack No. 4 Dinshaw Wacca Road, Bombay.	1.91	1.03	1.63
2.	Bharatiya Adirnjati Se van Sangh, Amlesh Pande Ka Bangla, Yogashram Nandal, Nagpur.	2.05	1.96	2.05
3.	Bharatiya Adimjati Sevak Sangh, Bai Shiksha Vibhag, MG Vidya Mandir.	1.81	1.64	0.94
4.	W.K. Bhagini Sewa Sangh, Kamala Bai Ajmera, Vidyanagar Devepur, Dhule.	1.86	1.48	0.94
5	Akhil Bharatiya Magaswargiya Samaj, Prabodhan Sansthan, Kalyan, Distt. Thane.	1.83	1.86	1.83
6.	Mahila Ashram, P.O. & The. Lanje, Ratnagiri.	2.53	-	3.44
7	Muktadwar Unnati Mandal, Kasoda Jalgaon	1.87	-	-
8.	Pragatisheel Mahila Mandal, c/o Deshmukh Hospital Akola (M.S.).	0.94	-	0.83
9.	Rachna Trust, Narsinha Nagar, Near Nerhikar Hospital, Ganapur Road, Nasik.	2.12	0.94	-
10.	Indira Mahila Sewa Society, Nandurkar, Distt. Dhule.	2.81	0.94	0.94

1	2	3	4	5
11.	Ganesh Shikshan Prasarak Mandal, Ahmednagar, Latur.	1.87	1.67	1.87
12.	Bharatiya Adimjati Sevak Sangh, Distt. Ahmednagar, Rajur.	0.94	1.69	-
13.	Renuka Charitable Trust, Gadchiroli Distt., Desaiganj.	1.87	0.94	0.94
14.	Dyanaganga Education Society, Adarsh Colony, Akola.	0.94	2.62	-
15.	Sandhi Niketan Shikshan Prasarak Mandal, Wadgaon, Nanded Distt.	1.62	0.94	1.32
16.	Vithal Shikshan Prasarak Mandal, Prabhani, Distt. Prabhani.	1.75	-	-
17.	Legal Literacy Movement, 44, Justice Kotwal Nagar, Ring Road, Nagpur.	1.87	1.63	1.87
18.	Ahiladevi Mahila Mandal, 98, Old Subedar Lay Out Extn., Nagpur.	1.31	-	-
19.	Rajya Shri Shahu Maharaj Shikshan Bramhapur, Chandrapur.	0.47	1.6	0.93
20.	Shri Jagdamba Vidyaprasarak Mandal, Purna, Distt. Parbhani.	-	-	1.87
21.	Bal Vikas Mahila Mandal, Latur.	0.65	1.63	1.87
22.	People' Education Society Ward No. 31, Old City, Buldana.	1.22	—	1.79
23.	Smt. Narsabai Mahila Mandal, Wadgaon, Distt. Nanded, Maharashtra.	1.22	0.93	1.12
24.	Jayshri Sushikshit Berojgar, Mahila Mandal, Nagpur.	1.81	-	2.44

1	2	3	4	5
25.	Nagpur Muslim Welfare Society, c/o Taj Boilar, Mominpura Chowk, Nagpur.	1.18	0.93	1.84
26.	Saraswati Shikshan Mahila Mandal, Chandrapur, Maharashtra.	1.18	0.93	1.86
27.	Bharat Shikshan Prasarak Mandal, Kille Dharu, Dist. Beed.	0.75	0.94	-
28.	Grameen Vikas Mandal, Bansarola, Distt. Beed.	-	1.19	1.7
29.	Lok Mangal Sanstha, Ghot, Distt. Gadchiroli.	-	1.19	0.94
30.	Satya Shodhak Mahila Vikas Mandal, N-9-K-79/4 Pawan Nagar, Aurangabad.	-	1.19	0.83
31.	Shri Ramobobba Satsang Mandal, Wani, Yawatmal.	1.63		
32.	Women's Polytechnic Educational Instt., Nagpur.	2.99		

Name of Scheme: Networking for Nutrition Education through Non-Governmental Organisations.

(Rs. in lakhs)

Sl. No.	Name of Organisation	Financial Assistance Provided		
		1995-96	1996-97	1997-98
1.	Pride India Swapan Lok, Jagmohan Dass Marg, Mumbai.	0.11	0.37	-
2.	Deptt. of PG Studies & Research in Home Science, SNDT Women's University, Mumbai.	0.16	0.37	-
3.	Indian Institute of Youth Affairs, 1/34 Shivaji Nagar, Nagpur.	0.15	0.17	-
4.	Bharatiya Adimajati Sevak Sangh, Plot No. 162, Sudampuri, Khamla, Nagpur.	0.2	0.37	-

Name of the Scheme: Organisational Assistance to Voluntary Organisations.

(Rs. in lakhs)

Sl. No.	Name of Organisation	Financial Assistance Provided		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	Sarvodaya Mahila Mandal, Chandrapur.	0.18	0.19	-
2.	Gandhi National Memorial Society, Pune.	0.18	0.18	-
3.	Deprived Child & You, Mumbai.	-	0.15	-
4.	Mata Balak Utkarsh Pratishthan, Sangola, Sholapur.	-	0.32	-
5.	Jayprakash Gram Kalyan Sansthan, Nanded.	-	-	0.14

Name of Scheme: Rashtriya Mahila Kosh.

(Rs. in lakhs)

Sl. No.	Name of Organisation	Financial Assistance Provided		
		1995-96	1996-97	1997-98
1.	Society for Promotion of Area Resource Centre, Byculla, Mumbai.	17.64	18.91	17
2.	Annapurna Mahila Mandali, Dadar, Mumbai.	20	50	30

Name of Scheme: Women's Economic Programme.

(Rs. in lakhs)

Sl. No.	Name of Organisation	Financial Assistance Provided		
		1995-96	1996-97	1997-98
1.	People's Education Society, Buldana.	3.28	-	-
2.	Satendra Mahila Vikas, Aurangabad.	-	3.03	-
20	W.K. Bhagini Sewa Mandal, Dhule.	1.7	2.73	-
4.	Vidya Vardin Shiksha Sansthan, Govardhan.	-	3.03	-

Statement-II*Name of Scheme: Assistance for Construction/Expansion of Hostel Building for working women*

S.No.	Organisation	Financial Assistance Provided (Rs. in lakhs)		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	The Shirpur Education Society, Shirpur, Dhule.	3.63	-	-
2.	Shri Lal Bahadur Shastri Shikshan Prasarak Mandal, Gadchandur, Chandrapur.	6.63	-	-
3.	Kakasaheb Mhaske Memorial Medical Foundation, Ahmednagar.	7.74	1.26	-
4.	Phaltan Education Society, Distt. Satara.	0.94	-	-
5.	Navalbhai Pratishthan, Distt Dhule.	13.06	3.64	-
6.	Bhgyashree Saguna Mahila Mandal, Pune.	3.70	3.70	-
7.	Maharani Shantidevi Galkwad Shikshan Sanstha, Kolhapur.	1.26	-	-
8.	Shiv Samarak Samiti, Pune.	8.70	-	-
9.	Kolhapur District Secondary and Higher Secondary Schools' Head Masters' Association, Kolhapur.	1.75	-	-
10.	Shri Sant Janabai Education Society, Gangakhed, Parbhani.	0.43	-	-
11.	Sandhi Niketan Shikshan Sanstha, Wadgaon, Nanded.	3.51	-	-
12.	Shri Laxminarayan Pratishthan, Rahuri, Ahmednagar.	5.87	-	5.87
13.	Women's Polytechnic Educational Institute, Nagpur.	9.05	-	-
14.	Bharatiya Shikshan Prasarak Sanstha, Ambajogai, Beed.	2.83	2.83	-
15.	West Khandesh Bhagini Seva Mandal, Deopur, Dhule.	28.93	44.22	6.85
16.	Bal Vikas Mahila Mandal, Latur.	6.89	-	3.84
17.	Young Women's Christian Association, Bombay.	17.81	24.39	11.23
18.	Gramin Shikshan Prasarak Mandal, Kandhar, Nanded.	4.32	-	8.65
19.	Shikshan Mandal, Karad, Satara.	4.05	-	7.94
20.	Satpura Shikshan Prasarak Mandal Vidyawadi, Dhule.	-	3.11	-

1	2	3	4	5
21.	Pragati Mahila Samaj, Bhandara.	-	7.83	-
22.	Annapurna Mahila Mandal, Navi Mumbai.	-	43.59	-
23.	Indian Women Scientists' Association, Navi Mumbai.	-	5.45	10.90
24.	Suvide Foundation, Risod, Akola.	-	11.28	-
25.	Mahila Seva Samaj, Amravati.	-	9.03	9.03
26.	Paramhans Ramkrishna Maunibaba Shikshan Sanstha, Chikhil, Buldana.	-	6.75	9.00
27.	Late Smt Janakibai (Akka) Tendulkar Mahilashram, Lanja, Ratnagiri.	-	1.82	1.82
28.	Karve Institute of Social Service, Pune	-	7.88	-
29.	Mahatma Gandhi Taluka Shikshan Mandal, Chopda, Jalgaon.	-	1.70	-
30.	Shri Marut Rao Ghule Patil Shikshan Sanstha Newasa, Ahmednagar.	-	-	3.40

Indian Hockey Federation

3769. SHRI MADHAV RAO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Power to Win' appearing in India Today dated May 25, 1998 at page 73 regarding irregularities/misuse of public fund in Indian Hockey Federation;

(b) if so, the action taken by the Government against IHF;

(c) whether any special audit of accounts of IHF by Comptroller and Auditor General has been ordered;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) Yes, Sir. The Govt. has come across the news item captioned 'Power to Win' which appeared in India Today of May, 25 1998. The Indian Hockey Federation (IHF) was asked to explain the position. IHF has indicated that as regards allegations made in the News item there is no irregularity and the annual accounts of IHF for the years 1995-96, 1996-97 and 1997-1998, duly certified by Chartered Accountant have been placed in Annual General Meeting held on 10.5.98.

(c) to (e) This Dept. has not asked for any special audit of accounts of IHF by Comptroller & Auditor General of India (CAG). However, as indicated by IHF, Internal Audit & Inspection Wing of this Ministry will take up audit of accounts of IHF next month. If any irregularity is pointed out by them, action will be taken as per law.

Environment Projects in Gujarat

[*Translation*]

3770. SHRI MAHESH KANODIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total number of centrally sponsored Environmental Projects launched in Gujarat during each of the last three years;

(b) the details of the achievements made so far and the details of the assistance provided for each project; and

(c) the details of such projects proposed to be launched in the State in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Details of the centrally sponsored Environmental Projects launched in Gujarat by the Government during each of the last three years alongwith the details of achievements under these projects are given in the attached statement.

(c) All the ongoing projects are likely to be continued in the State in the near future.

Statement

(Rs. in lakhs)

Sl. No.	Name of the Scheme	Broad Objective	Status	Achievement during the last three years. 1995-96, 1996-97 & 1997-98	
				Financial	Physical
1.	Coral Reef Programme	Conservation and management of Coral Reef	Ongoing	11.23	Coral Reef in Gulf of Kutch covered
2.	Assistance to Botanical Garden	To upgrade Botanic Gardens/Field Centres	Ongoing	15.45	3 Botanic Garden/Field Centres covered
3.	Common Effluent Treatment Plants (CETP)-World Bank Project on Industrial Pollution Control	Setting up of CETP. Laboratories and strengthening of State Pollution Control Board including training	Ongoing	192.00	6 CETP covered
4.	Abatement of Pollution	Assistance for strengthening State Pollution Control Boards/Department of Environment	Ongoing	1.00	Constitution of pollution awareness and assistance centre
5.	National River Conservation Plan	Abatement of river water pollution	Ongoing	1134.74	11 Detailed Project Reports have been approved

National Open University in Calcutt

3771. SHRI T. GOVINDAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to start a National open University with Headquarters in Calcutt; and
(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

- (b) Does not arise.

Protection of Tribals Interests

3772. SHRI GIRIDHAR GAMANG: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have prepared a separate policy for tribals and tribal areas for conservation of forest and protection of tribal interests;
(b) if so, the details thereof;
(c) the new proposals approved and under active consideration for declaration of National Parks, State-wise; and
(d) the details of protective measures relating to tribals living in and around the forest, incorporated while deciding the National Parks?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):

(a) and (b) The Government of India have pronounced the National Forest Policy, 1988 in which exclusive provisions for the rights and concessions for the tribals living within and near the forests have been made. Provisions have also been made to associate the tribal people closely in the protection, regeneration and development of forests as well as to provide gainful employment to them.

(c) Under the Wildlife (Protection) Act, 1972, State Governments are empowered to declare any area as a National Park. As such the information regarding proposed national parks is not compiled and collated by this Ministry.

(d) For declaration for a National Park, the rights of the people are settled and acquired following the provisions of the Land Acquisition Act. This ensures that they are properly compensated for abridgement of their rights. Assistance is also given to the States under the scheme of Beneficiary Oriented Tribal development for relocating and rehabilitating the tribals.

Outstanding Dues of NTPC Against DVB

[Translation]

3773. SHRI SUSHIL CHANDRA VARMA: Will the Minister of POWER be pleased to state:

- (a) the outstanding dues of National Thermal Power Corporation against the Delhi Vidyut Board and the manner in which the payment would be made by Board Corporation; and
(b) the details in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) and (b) The outstanding dues payable by Delhi Vidyut Board (DVB) to NTPC stand at Rs. 1552.09 crores as on 30th June, 1998. This includes surcharge of Rs. 494.78 crores.

DVB has opened a revolving Letter of Credit (LC) of Rs. 90 crores, which revolves six times a month for Rs. 15 crores each. The IC recoupment, during the last few months, has been delayed by DVB resulting in shortfall in payment of current dues to National Thermal Power Corporation (NTPC). The Government of Delhi/DVB has been asked to furnish an Action Plan to liquidate the arrears.

Art Objects Stolen from National Museum

[*English*]

3774. SHRI AJAY KUMAR S. SARNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the art objects stolen and found missing from the National Museum during the last three years, year-wise;

(b) whether any inquiry has been made about the art objects stolen/found missing from the National Museum during the last three years;

(c) if so, the details thereof, year-wise; and

(d) the action taken by the Government in the matter?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) According to the information received from the National Museum no art object has been reported stolen or found missing during the last three years.

(b) to (d) Do not arise.

Non-Introduction of New Act

3775. SHRI SATYA PAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Punjab Aided Schools (Security of Service) Act, 1969 which was extended to the Union Territory of Chandigarh, has since been repealed by the State of Punjab and replaced by a new Act Punjab Privately Managed Recognized Schools (Security of Service) Act, 1979;

(b) whether in spite of that, in UT Chandigarh the 1979 Act has not been made applicable as yet and it continues to be governed by the 1969 Act;

(c) if so, the reasons therefor;

(d) whether the Union Government have received any request/representation from the Chandigarh administration in this regard;

(e) if so, the details thereof including the year in which it was received; and

(f) the action proposed to be taken thereon?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

Forest Land

[*Translation*]

3776. SHRIMATI USHA VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to Unstarred Question No. 2202 on August 5, 1997 regarding Forest land and State:

(a) whether the required information has been collected; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): (a) and (b) The information sought in Unstarred Question No. 2202 on August 5, 1997 was states specific and comprehensive. The information has been received from the States of Tripura, Andhra Pradesh, Sikkim, Gujarat, Tamil Nadu, Punjab, Haryana, Arunachal Pradesh, Orissa, Kerala and Union Territory of Andaman & Nicobar Islands. The information from other States is yet to be received and the complete information would be placed on the Table of the House.

Board of Governors of KVS

[*English*]

3777. SHRI B.M. MENSINKAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the present composition of Board of Governors of Kendriya Vidyalaya Sangathan;

(b) whether any of the provisions governing its composition had been amended/scrapped in 1995 or thereafter; and

(c) if so, the details of such provisions and the meetings (with dates) in which decisions to amend/scrap these provisions were arrived at or ratified?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The composition of the Board of Governors of Kendriya Vidyalaya Sangathan is attached statement.

(b) and (c) No, Sir. However, the decision with regard to the deletion/amendments in the relevant rules of the Kendriya Vidyalaya Sangathan (KVS) taken by the Board of Governors in its meeting held on 8th September, 1993 which was subsequently approved by the General Body of the KVS in its meeting held on 9th February, 1994 was notified after its consideration and approval by the Government conveyed on 14.2.1996.

Statement

*Annexure Referred to in Reply to part (a) of the Lok Sabha Unstarred Question No. 3777 for 13.7.98
Reg. Board of Governors of KVS*

Composition of the General Body of the KVS and ITS board of Governors

** Minister or Minister of State or Deputy Minister, of H.R.D.	Chairman
** An Officer of Ministry of HRD specified by the Govt. of India to be Vice-Chairman	Vice-Chairman
** Financial Advisor of the Ministry of HRD or his representative	Member
** Chief Welfare Officer, Department of Personnel	-do-
** Representative of the Ministry of Defence	-do-
Director of Education, Army Headquarters	-do-
Director of Education, Naval Headquarters	-do-
Director of Education, Air Headquarters	-do-
Representative of the Ministry of Health & Family Welfare to be nominated by that Ministry	-do-
Representative of the Ministry of Urban Development to be nominated by that Ministry	-do-
Chairman, Central Board of Secondary Education	-do-
** Director, National Council of Education Research and Training	-do-
** Education Secretary of State Government to be nominated by the Ministry of HRD	-do-
Education Secretary of State Government to be nominated by the Ministry of HRD	-do-
Director of Public Instruction or Director of School/Secondary Education State Government to be nominated by the Ministry of HRD	
** -do-	-do-
Four other Educationists to be nominated by the Ministry of HRD out of which at least one will be from among women, one from SCs and one from among STs	-do-
** -do-	-do-
** -do-	-do-
** -do-	-do-
Three members of Parliament (two from Lok Sabha and one from Rajya Sabha)	-do-
-do-	-do-
** -do-	-do-
** Commissioner, KVS	-do-
** Jt. Commissioner (Admn.) KVS and ex- Officio-Secretary of the Sangathan	Member Secretary

** Also members of the Board of Governors

Condition of Women

3778. SHRI VITHAL TUPE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are taking certain specific steps to ameliorate the condition of the women; and

(b) if so, the details of the steps taken in this regard alongwith the steps that would be taken in future?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. The Government has launched specific programmes for women to promote their employment and for income generation, for micro-credit development, awareness generation and for providing welfare and support services. The main features of the major schemes implemented by Department of Women and Child Development, Ministry of Human Resource Development are in the attached statement. In addition, Government has also reserved a certain percentage of benefits for women under Schemes like Integrated Rural Development Programme, Jawahar Rozgar Yojana, Indira Awaas Yojana etc. The Government continuously strives to provide support to the efforts for betterment and development of women through various steps such as policy initiatives, formulation of Women's Component Plan, effective coordination, monitoring of the sectoral programmes for women, creation of institutional mechanisms for protection of women's rights etc.

Statement

Main features of the major schemes implemented by the Department of Women & Child Development

1. Schemes for gainful employment and sustainable income generation:

a. Support to Training & Employment Programme for Women (STEP)—to upgrade the skills of poor & assetless women in traditional sectors of dairying, fisheries, handlooms etc.

b. Training-cum-Employment-cum-Production Centres (Women's Economic Programme)—to train women in non-traditional trades such as electronics, electricals, computer programming, beauty culture, office management etc.

c. Socio Economic Programme (SEP)—to provide support to women to set up income generating projects such as tiny industrial units, dairy units, piggery, sheep & goat rearing etc.

d. Condensed Courses of Education & Vocational Training (CCE&VT)—to conduct courses for women/girls for passing Primary, Middle, and Matric level examinations and to conduct skill development activities for different trades leading to wage/self employment.

e. Vocational Training Programmes for Women—to provide a wide range to training opportunities for women in vocational Training Institutes.

2. Schemes designed to meet the credit needs of women and for their empowerment:

a. Rashtriya Mahila Kosh—to meet the credit needs of poor women particularly in the informal sector.

b. Mahila Samridhi Yojana—for promoting thrift among rural women.

c. State Women Development Corporations—to facilitate flow of inputs like credit to women to set up enterprises, co-operatives and other organisations. The Scheme has been transferred to the State Sector w.e.f. 1-4-92.

d. Indira Mahila Yojana—to organise women to build their capacity for accessing benefits and opportunities available under various programmes in public, private and governmental sector.

3. Schemes for awareness generation:

a. Awareness Generation Projects for Rural & Poor Women—to generate awareness among rural and poor women about their status in the family and in the Society.

b. Education Work for Prevention of Atrocities on Women—to assist academic institutions and voluntary organisations to conduct Legal literacy camps, para legal workers' training, research, publicity and propaganda work on atrocities on women.

4. Welfare & support services:

a. Hostels for Working Women—to provide financial assistance to NGOs to construct hostels for working women.

b. Creches for Working/Ailing Mother's Children—to provide day care facilities for children of working/ailing mothers.

c. Integrated Child Development Services (ICDS)—to improve the nutritional, health and educational status of children in the age group of 0-6 years, expectant and nursing mothers and adolescent girls.

d. Short Stay Homes—to provide temporary shelter and rehabilitation to women who are in social and moral danger.

e. Balika Samridhi Yojana—to raise the status of girl child under which a sum of Rs. 500/- is given to mothers on birth of a girl child in families below poverty line.

Indo-American Scientific Cooperation

3779. SHRI R. SAMBASIVA RAO:

DR. T. SUBBARAMI REDDY:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether a leading American Scientist and a member of the National Science Board in the US has expressed serious concern over the decline in the funding available for the joint scientific programmes between India and America;

(b) if so, the details thereof;

(c) whether the US Indian Fund under which the National Science Foundation of the US had been maintaining an active programme of research with India wound up in December, 1997;

(d) if so, the reasons therefor; and

(e) the benefits accrued to both the countries as a result of joint scientific programmes?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The government is not aware of the report in which a leading American Scientist and a member of the National Science Board in the USA has expressed serious concern over the decline in the funding available for the joint scientific programmes between India and America;

(b) to (d) Does not arise. The US-India Fund was terminated in January, 1998 as the agreement on this programme expired in January, 1998.

(e) The Indo-US Joint Scientific Programmes were mainly in the basic or fundamental sciences. They provided a platform for joint research projects, exchange of scientists, joint workshops/seminars/symposia. The main benefit accrued to both the countries was enhanced and sustained interaction among the scientific communities in both the countries.

Construction of Memorials

3780. SHRI MUKUL WASNIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have undertaken any projects for the construction of suitable memorials in honour of our freedom fighters as part of the Nation's Golden Jubilee Celebration of India's Independence; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. The Department of Urban Development, Ministry of Urban Affairs & Employment, has installed the statue of Sardar Vallabha Bhai Patel and the construction of statue of Shri Lal Bahadur Shastri in the Lal Bahadur Shastri National Academy of Administration, Mussoorie, is in the pipeline.

The India-50 Secretariat has provided funds for the construction/repair and maintenance of memorials as given in the Statement-I. The Department of Culture (Main) has supported the memorials as in the Statement-II. It may, however, be mentioned that the Implementation Committee for the 50th Anniversary Celebrations was not in favour of construction of freedom memorials throughout India and had recommended upgradation of existing schools and naming them after freedom fighters. State Governments/UTs, however, have their own schemes for honouring freedom fighters by construction of freedom memorials.

Statement-I

Organisation	Purpose	Amount Sanctioned
1	2	3
A&N Administration	Installation of five statues of freedom fighters at Cellular jail.	Rs. 10,50,000/-
Arunachal Pradesh	Construction of a clock Tower Memorial Pillar at Itanagar.	48,37,000/-
Commissioner, Hubli-Dharwad Municipal Corporation	Construction of a Museum dedicated to India's freedom Struggle.	59,61,500/-
Govt. of West Bengal	Renovation of Haidari Manzil into a monument to secularism.	25,00,000/-
Govt. of Gujarat	(a) Renovation of Meetha Satyagraha Samarak at Dharasana.	22,59,000/-
	(b) For Dandi Memorial	2,80,000/-
UP Govt.	(a) Beautification of Shaheed Chandra Shekhar Azad Park at Allahabad.	25,00,000/-
	(b) Beautification of Neem Ka Ped at Allahabad.	15,00,000/-

1	2	3
	(c) Erecting a statue of Mangal Pandey at Bhaishali Shaheed Samark, Meerut.	10,00,000/-
Sikkim Govt.	Construction of Mahatma Gandhi Memorial Park at Namchi.	15,00,000/-
Bihar Govt.	Erecting a statue of Pt. Raj Kumar Shukla at Champaran.	Rs. 10,00,000/-
Orissa Govt.	Conversion of Sardar Patel Hall into Freedom Memorial Hall at Bhubaneswar.	40,00,000/-
Haryana Govt.	Construction of Netaji's Museum and Memorial at Narnaul.	39,50,000/-

Statement-II

Organisation	Purpose	Amount Sanctioned
1	2	3
Shri Chhatrapati Shivaji Maharaj Smarak Samiti, Gwalior.	Installation of Statue of Shivaji	Rs. 5,00,000/-
S.M. Joshi Socialist Foundation, Pune	Educational complex in memory of S.M. Joshi and Nanasaheb Goray.	5,00,000/-
Chief Minister, AP	Development of Bapughat project 1. Museum 2. Residential Handicraft Centre 3. Gandhi Memorial & Meditation Centre	5,00,000/-
Mahadevi Sahitya Sangrahalaya Nainital	Setting up of Centre of creative writing and setting up of National memorials at Nainital in memory of Mahadevi Verma & Gurudev Rabindra Nath Tagore.	5,00,000/-
Sabari Cultural Society, Bhubaneswar	Memorial building in memory of Saheed Laxman Nayak.	5,00,000/-
Dr. Dr. Bendre National Memorial Trust, Karnataka	Dr. D.R. Bendre Memorial Building	5,00,000/-
Amar Shaheed Hemu Kalani Yadgar Mandal, Bombay.	Constructions of Memorial of Hemu Kalani.	5,00,000/-
Ramakrishna Mission, West Bengal, Calcutta	To set up Vivekananda Memorial at Calcutta	5,00,000/-
Dr. Shrikrishna Sinha Sansthan, Jamshedpur	Building complex in memory of Dr. Shri Krishna Sinha	5,00,000/-
Gandhian Instt. of Studies, Varanasi.	Memorial building of J.P. Memorial Hall	5,00,000/-

World Bank/ADB Aided Power Projects*[Translation]*

3781. SHRI SURESH CHANDEL:

SHRI NARENDRA BUDANIA:

Will the Minister of POWER be pleased to state:

(a) whether some power projects in the country are funded by the World Bank and Asian Development Bank;

(b) if so, the details thereof (separately), State-wise;

(c) whether the World Bank and Asian Development Bank have evinced keen interest in funding some power projects on the sharing basis;

(d) if so, the details of the proposals received from World Bank and Asian Development Bank in this regard; and

(e) the number of power projects proposed to be set up in Rajasthan with the help of ADB?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) A statement showing ongoing power projects funded by World Bank & Asian Development Bank (state-wise) is attached.

(c) No, Sir.

(d) In view of (c) above, question does not arise.

(e) At present there is no power project proposed to be set up in Rajasthan with the help of ADB.

Statement*Statement referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 3781 for 13.7.1998 regarding World Bank/ADB aided power projects*

Sl. No.	Name of the Project & Loan No.	State	Loan Amount (In US \$ M)
1	2	3	4

World Bank

1.	Northern Region Trans, Project (R.F.) (3237-IN)	Punjab, Haryana Rajasthan, J&K. U.P. & H.P.	485-000
2.	Nathpa Jhakri Power (3024-IN)	Himachal Pradesh	485.000
3.	Power Utilities Efficiency Improvement (3436-IN)	A.P., M.P., Gujarat, Harayana, Rajasthan, Kerala West Bengal	215.000
4.	Maharashtra Power (R.F.) (3096-In)	Maharashtra	337.330
5.	Orissa Power Sector Restructuring (4014-IN)	Orissa	350.000
6.	Harayana Power Sector Restructuring (4271-IN)	Haryana	60.000
7.	Powergrid System Development (3577-IN)	Maharashtra M.P., A.P., Rajasthan	350.000
8.	NTPC Power Generation (3632-IN)	M.P., Kerala	400.000

1	2	3	4
Asian Development Bank			
9.	Power Efficiency Project (1161-Ind)	Karnataka, A.P. Maharashtra, Orissa, T.N.	210.000
10.	Unchahar Thermal Power Extn., Proj. (R.F.) (907-Ind)	Uttar Pradesh	160.000
11.	Power Trans. Sector Project (1405-Ind)	Rajasthan, M.P.	275.000
12.	North Madras TPP (798-IND)	Tamil Nadu	120.000
13.	2nd North Madras TP (1029-Ind)	Tamil Nadu	200.000

Restructuring of Private Telecommunications Network

3782. SHRIMATI SURYAKANTA PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to restructure the organisational and administrative set up of private telecommunication network in the country;

(b) if so, the details thereof alongwith the financial constraints coming in its way;

(c) whether any time limit has been fixed for its implementation;

(d) if so, the details thereof;

(e) whether the Government have invite suggestions in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

(b) to (f) Does not arise in view of (a) above.

New Laws for Power Sector

[English]

3783. SHRIMATI LAKSHMI PANABAKA: Will the Minister of POWER be pleased to state:

(a) whether the Union Government have decided to introduce new laws for the power sector;

(b) if so, the details of outdated laws which need changes;

(c) whether under the new laws Industry would require to obtain certificate of energy efficiency or pay cess to the Union Government;

(d) if so, the details thereof; and

(e) the likely time by which the new laws would be introduced?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) It is proposed to amend the Indian (Electricity) Act, 1910 and the Electricity (Supply) Act, 1948 to provide identity to transmission activities independent of generation and distribution of power. The Bill is being introduced within this Session of Parliament.

The Electricity Regulatory Commissions Bill was adopted by the Lok Sabha on 9-6-1998 and by the Rajya Sabha on 12-6-1998. The Bill has received Presidential assent and has now become an Act (Act No. 14 of 1998). The main objective of the Act is to provide for the establishment of a Central Electricity Regulatory Commission and State Electricity Regulatory Commissions, rationalisation of electricity tariff, transparent policies regarding subsidies, promotion of efficient and environmentally benign policies and for matters connected therewith on incidental thereto.

(c) The proposed Bill of the Act to not have any provisions regarding certificate of energy efficiency of cess.

(d) and (e) Do not arise.

Interaction with Foreign Countries for Augmentation of Power

3784. SHRI MANIBHAI RAMJIBHAI CHAUDHARI:

SHRI JANARDAN PRASAD MISRA:

SHRI NARESH PUGLIA:

Will the Minister of POWER be pleased to state:

(a) whether the Government have interacted with foreign countries for augmenting power generation in the country during the last six months; and

(b) if so, the names of the countries and details of the discussions held in this regard so far?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) A number of companies from countries like Japan, U.S.A., China, Italy and Germany have evinced interest in putting up mega power projects in the country. The modalities of setting up these projects are being finalised.

World Bank Tech. Funding

3785. DR. T. SUBBARAMI REDDY:

SHRI P. SHIV SHANKER:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the World Bank has decided not to provide any assistance in regard to development of technology;
- (b) if so, the reasons therefor;
- (c) the details of the projects undertaken under the technology development;
- (d) whether under ITD programme an additional loan of US \$66 million was allowed for the sponsored research and development projects in the country; and
- (e) if so, whether this decision will be a great loss to Indian Industry?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) World Bank funded Industrial Technology Development (ITD) project was approved in December 1989, made effective from May 1990, was scheduled to close in December 1995 and finally closed on December 31, 1997. No new proposals from World Bank have been received since then.

(b) Does not arise.

(c) and (d) The Industrial Technology Development project had three components, namely (i) Supporting Venture capital entities for financing technologically innovative and growth oriented small enterprises in India, (ii) Upgrading research and standards institutions to provide technology services to industry through the Technology Institutions (TI) programme and promoting collaboration between industry and research institutions through the Sponsored Research and Development (SPREAD) programme and (iii) Financing the import of technology and technical know-how by industry by supporting their expansion and easier access by companies to the fast track Technology Development Fund (TDF). The first component was entrusted to several Venture Capital Companies in the country. The Industrial Credit and Investment Corporation of India Ltd. (ICICI) was responsible for implementation of the second component with IDA credit of around US\$ 55 million. Of this, US \$ 40 million was allocated for Technology Institutions (TI) programme and balance US \$ 15 million was allocated for the SPREAD programme. Under the TI programme, 30 Technology Institutions including 8 CSIR laboratories and CSIR Headquarters have been provided funding while under the SPREAD programme, 96 companies from a wide range of industrial sectors have been supported for technology development. CSIR laboratories had taken up around 20 projects from industrial units funded by ICICI under SPREAD Programme.

(e) Does not arise.

Telecom Postal and Telegraph Facilities in Rajasthan*[Translation]*

3786. SHRI NARENDRA BUDANIA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government are aware that there is lack of telecom, post and telegraph facilities in Rajasthan;
- (b) if so, the details thereof, district-wise;
- (c) the number of villages where these facilities are proposed to be provided during the current financial year, district-wise;
- (d) the allocation of funds made for the purpose during 1998-99;
- (e) whether the Rajasthan Government have formulated any action plan for improvement, expansion and modernisation of communication facilities in the rural areas; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) Details of telecom facilities in respect of number of telephone connections, village public telephones, Public Call Offices and STD stations are given in the attached Statement-I.

Details of telegraph facilities available are given in the attached Statement-II.

10340 Post Offices equipped with 27397 letter boxes are providing adequate postal facilities in Rajasthan.

(c) The number of villages where telephone facility is proposed to be provided during 1998-99 is given in the attached Statement-III.

A target of opening of two Departmental Sub Offices and 30 Extra Departmental Branch Offices has been fixed for the year 1998-99. Post Offices will be opened in the villages as per justification based on norms.

(d) Allocation of funds will be done after the demands for grants for 1998-99 is approved by the Parliament.

(e) and (f) For 1998-99, a plan has been made by the Department of Telecom. to open 100 New electronic exchanges and to provide 58,000 new telephone connections in the rural areas. In addition, 2540 VPTs will be installed in villages for providing them with telecom facilities. Also, 30 UHF systems are being planned for better connectivity to stations.

Statement-I*Rajasthan Telecom Circle, Jaipur Telecom District-wise Status*

S. No.	Telecom Districts	Dels as on 31.3.98	Total Villages As on 31.3.98	Villages With VPT As on 31.3.98	Total Stations As on 31.3.98	Stations With STD As on 31.3.98	STD PCO As on 31.3.98	Local PCO As on 31.3.98
1.	Ajmer	41185	1006	874	68	43	959	238
2.	Alwar	35031	1946	876	91	51	673	309
3.	Banswara + Dungarpur	17756	2314	1137	59	22	269	65
4.	Barmer + Jaisalmer	18655	2346	1097	64	24	342	109
5.	Bharatpur + Dholpur	19422	1924	1077	51	36	334	168
6.	Bhilwara	22102	1589	1113	58	31	365	127
7.	Bikaner	27140	616	484	46	13	460	380
8.	Bundi	6630	827	440	30	25	70	34
9.	Chittorgarh	14497	2178	633	45	16	218	105
10.	Churu	15763	928	619	48	31	282	131
11.	Jaipur + Dausa	186581	3146	1253	140	92	3063	1293
12.	Jhalawar	7884	1448	589	26	7	89	25
13.	Jhunjhunu	25788	839	775	67	67	387	143
14.	Jodhpur	47578	1039	754	66	30	607	322
15.	Kota + Baran	43253	1881	1143	46	20	660	229
16.	Nagur	21322	1434	927	81	33	197	163
17.	Pali	30919	910	653	109	58	560	298
18.	Sawaimadhopur + Karauli	15431	1465	808	50	34	252	164
19.	Sikar	25079	974	656	77	40	361	121
20.	Sirohi + Jalore	18796	1140	818	81	42	271	324
21.	Sriganganagar + Hanumangarh	52635	4438	1523	114	112	550	154
22.	Tonk	9142	1019	531	39	19	138	68
23.	Udaipur + Rajsamand	52971	3227	1814	113	57	1205	366
	Circle	755560	38534	20594	1574	903	12312	5336

Statement-II**SSA-Wise Status of Telegraph Services in Rajasthan Circle as on 31.3.1998**

S. No	Name of SSA	Telegraph Offices				Telegraph Switches			TML MCNS		Bureau Fax Centres.	No. of offices connected on SFT-Network		Remarks
		CTO	DTO	T.O.	C.O.	SFMS System	EKBC	F.T.C.	EKBs	ETPs		Urban	Rural	
											3			
1.	Jaipur	1	6	10	154	01	4	1	20	13	18	23	03	Remaining combined office are functioning on phonocom basis with the nearest big C.O./DTO/CTO. All the C.Os having daily average t/c upto ten messages have been connected on SFT-Network.
2.	Tonk	-	1	1	61	-	-	-	-	2	2	3	-	
3.	Sawaimadhopur	-	1	3	97	-	1	-	3	4	4	4	2	
4.	Bunoi	-	1	-	30	-	-	-	3	1	1	4	-	
5.	Kota	1	2	3	109	-	2	-	4	6	5	6	2	
6.	Jhalawar	-	1	1	68	-	-	-	-	2	2	2	-	
7.	Bharatpur	-	2	1	108	-	1	-	10	3	3	9	-	
8.	Alwar	-	1	2	81	-	1	-	7	4	4	7	3	
9.	Sikar	-	1	1	152	-	1	-	7	4	2	9	2	
10.	Churu	-	2	1	87	-	2	-	9	4	3	7	4	
11.	Jhunjhunu	-	1	3	105	-	1	-	7	8	4	13	2	
12.	Sriganganagar	-	3	2	112	-	2	-	13	6	4	11	2	
13.	Bikaner	-	1	2	96	-	2	-	6	5	2	4	4	
14.	Nagaur	-	2	-	163	-	2	-	15	7	2	5	14	
15.	Jodhpur	1	2	3	83	01	3	-	10	9	4	6	4	
16.	Barmer	-	3	-	128	-	-	-	-	7	3	3	2	
17.	Sirohi	-	2	3	96	-	2	-	9	6	5	8	4	
18.	Pali	-	2	2	93	-	2	-	13	6	2	12	5	
19.	Ajmer	1	2	6	58	-	3	-	18	12	7	9	6	
20.	Bhilwara	-	1	2	90	-	1	-	9	3	3	7	4	
21.	Chittorgarh	-	1	-	60	-	-	-	-	1	1	2	1	
22.	Udaipur	1	2	2	117	-	2	-	9	7	6	9	4	
23.	Banswara	-	2	1	110	-	-	-	-	3	3	3	-	
Grand Total		5	42	49	2258	02	32	1	172	123	90	166	68	

CTO-Central Telegraph Office

SFMS-Store and Forward Message Switching

DTO-Departmental Telegraph Office

EKBC-Electronic Key Board Concentrator

TO-Telegraph Office.

FTC-Formatted Terminal Controller.

CO-Combined Office

ETP-Electronic Teleprinter.

Statement-III*Rajasthan Telecom Circle, Jaipur VPT Plan 1998-99*

S. No.	Telecom Districts	Target of Telecom Districts for 1998-99
1.	Ajmer	62
2.	Alwar	110
3.	Banswara	220
4.	Barmer*	140
5.	Bharatpur	120
6.	Bhilwara	60
7.	Bikaner	45
8.	Bundi	60
9.	Chittorgarh	130
10.	Churu	90
11.	Jaipur	223
12.	Jhalawar	100
13.	Jhunjhunu	60
14.	Jodhpur	100
15.	Kota	200
16.	Nagaur	80
17.	Pali	80
18.	Sawaimadhopur	70
19.	Sikar	100
20.	Sirohi	60
21.	Sriganganagar	210
22.	Tonk	70
23.	Udaipur	150
Circle		2540

*Barmer Telecom District includes Jaisalmer also.

**Confirmation of funds allocation is yet to be received from DOT.

Rehabilitation of Asian Lions in Kuno Palpur Sanctuary

3787. SHRI KANTILAL BHURIA:

DR. LAXMINARAYAN PANDEY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government had sanctioned

6.63 crore to the Government of Madhya Pradesh during 1996-97 for the rehabilitation of asian lions in Kuno Palpur sanctuary;

(b) if so, the amount released so far;

(c) the reasons for not releasing the entire amount;

(d) whether the partially released amount would be sufficient to meet the required job; and

(e) if not, the time by which the balance amount is likely to be released to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):

(a) No, Sir. However, an amount of Rs. 6.63 crores has been sanctioned to the Government of Madhya Pradesh during 1996-97 for the relocation of 663 tribal families outside Kuno Palpur Sanctuary. This is part of a programme to introduce lions in the Sanctuary.

(b) An amount of Rs. 1.62 crore so far has been released in three instalments.

(c) The funds have been released in accordance with budgetary allocation.

(d) No, Sir.

(e) The balance amount is proposed to be given in subsequent instalments during IX Plan period.

[English]

ICDS in Maharashtra

3788. SHRI MANIKRAO HODLYA GAVIT:

SHRI D.S. AHIRE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names and number of Integrated Child Development Services (ICDS) Projects sanctioned for Maharashtra during the last three years; and

(b) the amount of World Bank and Central assistance made available to the Maharashtra during the last three years, separately, year-wise?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) 55 ICDS Projects had been sanctioned for Maharashtra during the last three years as per details given below:

Year	No. of ICDS Projects sanctioned
1995-96	52
1996-97	2
1997-98	1

The names of these projects are attached in the Statement.

(b) No World Bank assistance has been provided to Maharashtra during the last three years. Central assistance provided to Maharashtra for implementation of ICDS Scheme is as under:

Year	Amount released (Rs. in lakhs)
1995-96	5409.35
1996-97	5682.23
1997-98	6925.69

Statement

Maharashtra

Sl. No.	Name of the District	Name of ICDS Project
1	2	3
1.	Ahmadnagar	Kopargaon
2.	Ahmadnagar	Parner
3.	Ahmadnagar	Pathardi
4.	Ahmadnagar	Shrigonda
5.	Buldana	Buldhana
6.	Buldana	Jalgaon
7.	Buldana	Khamgaon
8.	Buldana	Malkapur
9.	Buldana	Nandura
10.	Buldana	Sangrampur
11.	Buldana	Shagaon
12.	Kolhapur	Ajra
13.	Kolhapur	Bhudargad
14.	Kolhapur	Chandgadd
15.	Kolhapur	Gadhinglaj
16.	Kolhapur	Kagal
17.	Kolhapur	Panhala
18.	Kolhapur	Radhanagari
19.	Kolhapur	Shahuwadi
20.	Pune	Bhor
21.	Pune	Mawal
22.	Pune	Mulshi
23.	Pune	Purandhar
24.	Pune	Shirpur

1	2	3
25.	Pune	Velhe
26.	Ratangiri	Guhagar
27.	Ratangiri	Lanja
28.	Ratangiri	Rajapur
29.	Ratangiri	Ratnagiri
30.	Ratangiri	Sangameshwar
31.	Sangli	Atpadi
32.	Sangli	Shirala
33.	Sangli	Tasgaon
34.	Satara	Jaoli
35.	Satara	Khandala
36.	Satara	Koregaon
37.	Satara	Mahabaleshwar
38.	Satara	Patan
39.	Satara	Satara
40.	Satara	Vai
41.	Sholapur	Karmala
42.	Sholapur	Madha
43.	Wardha	Hinganghat
44.	Wardha	Samdurapur
45.	Sindhu Durg	Sawantwadi
46.	Sindhu Durg	Vaibhavad
47.	Sindhu Durg	Vengurla
48.	Jalna	Bokhardhan
49.	Jalna	Partur
50.	Parbani	Hingoli
51.	Parbani	Jintur
52.	Parbani	Parbhani
53.	Greater Mumbai	Govandi
54.	Greater Mumbai	Mankhurd
55.	Ahmednagar	Ahmednagar

National Highways No. 2 and 5 into Four Lane

3789. SHRI SURENDRA PRASAD YADAV (JHANJIHARPUR): Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Asian Development Bank has offered

to invest about 500 crores for making NH No. 2 and 5 into four lanes;

(b) whether the Government have accepted the offer;

(c) if so, whether any survey has been conducted for making these National Highways running in Bihar into four lanes; and

(d) if so, the details thereof and the time by which the construction work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (d) Following projects for four laning of sections of National Highways No. 2 and 5 are under implementation with loan assistance from Asian Development Bank.

S. No.	Name of Work	Project Cost (Rs. Crore)
1.	Four laning including strengthening of existing 2 lane Pavement from Raniganj (Km. 474) to Panagarh (Km 515.236) section of NH-2 in West Bengal.	186.25
2.	Four laning including strengthening of existing 2 lane pavement from Barwa Adda (Km. 398.75) to Barakar (Km. 441.94) section of NH-2 in Bihar.	150.67
3.	Strengthening of Vijayawada (Km. 3.4) to Eluru (Km. 75.0) section including 4-laning from Km. 3.4 to Km. 13.0 and construction of a bypass for Eluru Town, on NH 5 in Andhra Pradesh.	171.60
Total		508.52

All survey works and detailed designs of the project in Bihar have been completed and construction has already been started.

Telephone Exchanges and Telephone Connections in Assam

3790. SHRI A.F. GOLAM OSMANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of telephone exchanges working in Assam at present with the capacity of each exchange, district-wise;

(b) the number of persons on the waiting list of telephone connections in Assam, district-wise;

(c) the number of telephone connections allotted during the last three years till date; and

(e) the steps taken by the Government for the speedy allotment of telephone connections?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The details are given in the attached Statement-I.

(b) The details are given in the attached Statement-II.

(c) The number of telephone connections allotted during the last three years till date is as under:

1995-96	20,200
1996-97	18,000
1997-98	36,500
1998-99 (till date)	3,342

(d) Waiting list as on 1-4-98 is 20795. Keeping in view the anticipated waiting list growth during the year, it is planned to provide 50,000 new connections during the year. With this the waiting period is likely to get reduced to less than 6 months in the whole Circle.

Statement-I

District-wise list of telephone exchanges along with their capacity working in Assam.

Bongaigaon District

Sl. No.	Name of Exchange	Capacity
1	2	3
1.	Abhayapuri	528
2.	Bijni	368
3.	Bongaigaon	1528
4.	Bongaigaon	400
5.	Chapar	96
6.	Dhaligaon	1528
7.	Manikpur	88

Dhubri District

1.	Agomoni	152
2.	Bilashipara	424
3.	Bogribari	88
4.	Dhubri	1656
5.	Dhubri	172
6.	Gauripur	528
7.	Gulakganj	192
8.	Hatsinghimar	88

1	2	3	1	2	3
9.	Mankachar	240	3.	Gopalpara	504
10.	Sapatgram	184	4.	Gopalpara	384
11.	Tamarhat	80	5.	Jogiphopa	160
Barpeta District			6.	Krishnai	184
1.	Baghmara	184	7.	Iakhipur	176
2.	Barpeta RD	1656	Sonitpur District		
3.	Barpewta	736	1.	B. Chariali	1528
4.	Howly	200	2.	Balipara	264
5.	Kalgachia	88	3.	Bediti	88
6.	Patacharkuch	88	4.	Borgong	168
7.	Pathsala	432	5.	Dhekiajuli	200
8.	Sarthebari	56	6.	Dhekiajuli	352
9.	Sarupeta	152	7.	Dholaibil	88
10.	Sorbhog	264	8.	Gahigaon	224
11.	Tarabarihat	88	9.	Gohpur	96
Kokrajhar District			10.	Goraimari	336
1.	Basugaon	184	11.	Itakhola	88
2.	Bengtol	88	12.	Jamuguri	264
3.	Dotma	56	13.	Missamari	272
4.	Fakiragram	88	14.	Monabug	56
5.	Gossaigaon	280	15.	Napam	88
6.	Kokrajhar	1000	16.	Pavoicharali	88
7.	Salakati	56	17.	Rangachakua	88
Nalbari District			18.	Rangapara	384
1.	Barama	152	19.	Rangapara	264
2.	Belsore	184	20.	Singri	88
3.	Chamata	88	21.	Sootia	384
4.	Kalag	192	22.	Tezpur	1912
5.	Marowa	184	23.	Tezpur	3000
6.	Mukalmua	96	24.	Tezpur	360
7.	Nalbari	1656	25.	Thelamara	88
8.	Tihu	272	Kumrup District		
Gopalpara District			1.	Amingaon	328
1.	Dhupdhara	160	2.	Balhata	184
2.	Dudnoi	208	3.	Bijoynagar	384

1	2	3	1	2	3
4.	Boko	184	8.	Nakachari	344
5.	Borihat	88	9.	Namta	184
6.	Borjhar	800	10.	Teok	336
7.	Chandrapur	88	11.	Tilikium	336
8.	Chaygaon	176	12.	Titabar	368
9.	Dadara	88	Golaghat District		
10.	Darranga	88	1.	Badulipar	184
11.	Gh-Adabari	3000	2.	Barpathar	272
12.	Gh-Dispur	10000	3.	Bokakhat	1000
13.	Gh-Dispur	2000	4.	Borjan	152
14.	Gh-Kalapahar	3000	5.	Dergaon	1000
15.	Gh-Noonmati	4000	6.	Farkating	184
16.	Gh-Panbazar	4000	7.	Golaghat	1680
17.	Gh-Pahabazar	20000	8.	Kaziranga	152
18.	Gh-Ulubari	6000	9.	Khumtai	88
19.	Gh-Ulubari	3000	10.	Murphulani	152
20.	Goreswar	88	11.	NRL	184
21.	Hajo	152	12.	Numaligarh	184
22.	Jorabat	328	13.	Sarupathar	336
23.	Kamalpur	88	14.	Uriamghat	152
24.	Khetri	184	Sibsagar District		
25.	Mirza	152	1.	Demow	336
26.	Panikheti	88	2.	Gaurisagar	184
27.	Rangia	760	3.	J. Jamuguri	152
28.	Sonapur	352	4.	Khanikargaon	152
29.	Sualkuchi	256	5.	Lakwa	152
30.	Tamulpur	88	6.	Maibela	88
Jorhat District			7.	Nazira	520
1.	Amguri	336	8.	Nazira	384
2.	Borholla	184	9.	Sapekhati	200
3.	Garmur	184	10.	Sepon	152
4.	Jorhat	10000	11.	Sibsagar	4000
5.	Kakojan	152	12.	Sonari	1000
6.	Kamalabari	336	Cachar District		
7.	Mariani	1384	1.	Arunachal	192

1	2	3	1	2	3
2.	Baskandi	160	6.	Manipur Baga	88
3.	Beharabazar	184	7.	Monacherra	88
4.	Borjatrapur	88	Karimganj District		
5.	Borkhola	38	1.	Badarpur	704
6.	Damcherra	56	2.	Baraigram	88
7.	Dewan	152	3.	Bazarghat	88
8.	Dholaibazar	184	4.	Bazarichera	88
9.	Duarband	192	5.	Bhangabazar	272
10.	Fakirabazar	184	6.	Dullavcherra	192
11.	Jirighat	88	7.	Kalgank BA	88
12.	Kalain	88	8.	Karimganj	3576
13.	Kashipur	152	9.	Kotamonibazar	88
14.	Kumbha	160	10.	Mahisasan	88
15.	Lakhipur	368	11.	Nilambazar	272
16.	Madhuramukh	88	12.	Patharkandi	280
17.	Moti Nagar	88	13.	R.K. Nagar	152
18.	Natunbazar	192	Nagaon District		
19.	Palongghat	56	1.	Ambagan	152
20.	Pollapool	152	2.	Barapujia	152
21.	Rajabazar	96	3.	Bebeja	184
22.	Rajnagar	88	4.	Borkula	96
23.	Salchpra	88	5.	Buragaon	184
24.	Salganga	152	6.	Choudhurybazar	152
25.	Silchar	9000	7.	Dhing	184
26.	Silchar	2000	8.	Doboka	336
27.	Sonabarighat	192	9.	Hojai	1784
28.	Sonalmukh	192	10.	Jajori	152
29.	Srikona	152	11.	Jakhalabandh	336
30.	Udharbond	760	12.	Jamunamukh	192
Hailakandi District			13.	Jogljjan	200
1.	Algapur	88	14.	Juria	88
2.	Hailakandi	1512	15.	Kaki	88
3.	Jalalpur	152	16.	Kampur	184
4.	Katlichera	152	17.	Khatkhati	184
5.	Lala	760	18.	Korcheng	96

1	2	3	1	2	3
19.	Kothiatoli	152	3.	Lahori Ghat	88
20.	Kuwarital	184	4.	Marigaon	1000
21.	Lanka	584	5.	Moirabari	184
22.	Lumding	432	6.	Nellie	88
23.	Morajhar	216	Dibrugarh District		
24.	Nagaon	1817	1.	Bamunhari	56
25.	Nagaon	4000	2.	Barbarua	184
26.	Nilbagan	96	3.	Chabua	368
27.	Puranigudam	184	4.	Dibrugarh	1756
28.	Raha	280	5.	Dibrugarh	4000
29.	Rupahi	192	6.	Dikon	184
30.	S. Dev Nagar	184	7.	Dinjan	264
31.	Salona	56	8.	Dr-University	336
32.	Samaguri	192	9.	Dullajan	1528
33.	Uriagaon	152	10.	Dulljan	184
Karbi Anglong District			11.	Ghoramara	184
1.	Bukulia	96	12.	Jaipur	152
2.	Bokajan	152	13.	Khowang	152
3.	Diphu	652	14.	Kutuha	88
4.	Diphu	200	15.	Lahoal	160
5.	Donkamokum	88	16.	Mohanbari	184
6.	Hamren	88	17.	Moranhat	1000
7.	Howraghat	184	18.	Naharkatia	1000
8.	Kheroni	152	19.	Rajgarh	184
9.	Manja	184	20.	Sasoni	152
N.C. Hills District			21.	Tengakhat	264
1.	Haflong	1400	Lakhimpur District		
2.	Harangajao	88	1.	Bihupuria	368
3.	Langting	56	2.	Dhakukhana	272
4.	Mahur	88	3.	Dikrong	184
5.	Maibong	88	4.	Ghilmara	88
6.	Umrangshu	192	5.	Gogamukh	184
Morigaon District			6.	Laluk	184
1.	Jagiroad	512	7.	N. Lakhimpur	1784
2.	Jagiroad	184	8.	N. Lakhimpur	1396
			9.	Panigaon	88

1	2	3
Tinsukai District		
1.	Borhapan	184
2.	Chapakhowa	336
3.	Digboi	1400
4.	Doomdooma	1144
5.	Guijan	152
6.	Hoogrijan	336
7.	Jagun	184
8.	Kakapathar	152
9.	Kothalguri	152
10.	Ledo	336
11.	Lakhapani	152
12.	Makum	384
13.	Magherita	1144
14.	Nepco. Kothal	240
15.	Panitola	264
16.	Phillobari	152
17.	Salkhowaghat	152
18.	Talap	152
19.	Ting Khong	96
20.	Tinsukia	7000
21.	Tinsukia	3000
Dhemaji District		
1.	Dhemaji	768
2.	Jonai	272
3.	Machkhowa	88
4.	Silpathar	384
Darrang District		
1.	Bhootiachung	88
2.	Deomornoigaon	56
3.	Dolgaon	88
4.	Harishigha	184
5.	Kalaigaon	56
6.	Khairabari	56
7.	Kharupetia	696
8.	Manaldi	1144
9.	Mazbat	88

1	2	3
10.	Namrup	728
11.	Orang	56
12.	Rowta	88
13.	Sarabari	88
14.	Sipajhar	88
15.	Tangla	360
16.	Udalguri	384

Statement-II

District-wise number of persons on the waiting list for telephone connections in Assam

1	2	3
1.	Bongaigaon	822
2.	Dhubri	570
3.	Barpeta	561
4.	Kokrajhar	247
5.	Nalbari	28
6.	Goalpara	136
7.	Sonitpur	975
8.	Kamrup	3892
9.	Jorhat	1019
10.	Golaghat	514
11.	Sibsagar	816
12.	Cachar	2689
13.	Hailakandi	517
14.	Karimganj	1849
15.	Nagaon	1628
16.	Karbi Anglong	377
17.	N.C. Hills	333
18.	Morigaon	121
19.	Dibrugarh	1785
20.	Lakhimpur	314
21.	Tinsukia	1141
22.	Dhemaji	44
23.	Darrang	417
		20795

Under Utilization of Telephone Lines

3791. DR. BIZAY SONKAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether several telephone lines are lying unutilised while millions of people are waiting for telephone connections in the country;

(b) if so, the reasons therefor; and

(c) the loss suffered by telecommunications as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (c) There will always be a gap between the equipped capacity and number of working connections (Direct Exchange Line). The reasons for this gap are given in the Statement.

The Department of Telecom have not suffered any loss because the targets for the provision of new telephone connections were achieved during 1997-98 as well as during the 8th Five Year Plan.

Statement*Reasons for Non-utilisation of Exchange Capacities Fully*

There will always be a gap between the equipped capacity and number of working connections (Direct Exchange Lines). The reasons for this gap are;

1. The exchanges are expanded in modular capacities. Hence,

(a) At the time of commissioning of a large size exchange the expected loading of large size exchanges is low and subsequently it gets loaded subject to the availability of demand. So, with every expansion and commissioning of new system, the utilisation drops to pick up in the later part of the year.

(b) Small and medium size exchanges, the expansion takes place in higher modular capacities which takes a few years to reach full loading.

(c) Department provides 256 port electronic exchanges with an average capacity of 152 lines for a registered demand of ten in rural areas and it takes some years to get optimally loaded. This results in low utilisation of exchange capacity.

2. Need to reserve some switching capacity to meet the emergency requirements of providing temporary and causal connections and also for completing the shifting cases of phone from one area to another.

(3) Need to reserve switching capacity for maintenance (for change of subscriber ports in case of hardware faults) and for test purposes.

4. Need to reserve switching capacity to provide telephone connections for the anticipated OYT registrations.

5. If a telephone connection is to be given on demand, there should be spare capacity to meet the demand for at

least one year as usually the exchanges are planned on an yearly basis.

Telephone Connections in Bihar

[*Translation*]

3792. SHRI RAGHUVANSH PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications pending for telephone connection in Bihar particularly Muzaffarpur and Vaishali districts, district-wise;

(b) the steps taken by the Government for the speedy allotment of telephone connections in the State;

(c) whether the Government propose to set up a telephone tower in Sahebganj and Deoria in the Muzaffarpur district of Bihar;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The number of application pending for telephone connection as on 31-5-1998.

Bihar	-	66809
District Muzaffarpur	-	2019
District Vaishali	-	3363

(b) The switching capacity of the existing exchanges and the U/G Cable network are being expanded.

(c) No, Sir. There are no plans to set up a telephone tower at these places.

(d) Not applicable in view of the part (c) of the question.

(e) Reliable connectivity to Deoria and Sahebganj is proposed to be provided through Optical Fibre Cable (OFC) during 1998-99 and 1999-2000 respectively.

Assistance for Transmission Schemes of A.P. From OECF, Japan

[*English*]

3793. SHRI K.P. NAIDU:

SHRI M. RAJIAH:

Will the Minister of POWER be pleased to state:

(a) whether the Andhra Pradesh Government has sent to Central Electricity Authority two important transmission schemes in Nellore and Visakhapatnam for loan assistance from OECF, Japan;

(b) if so, the details thereof; and

(c) the present status in regard to sanction of projects by CEA?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) to (c) Government of Andhra Pradesh/ Andhra Pradesh State Electricity Board had sent two project proposals viz. (i) Simhadri and Vizay Transmission System Project in Visakhapatnam, (ii) Krishnapatnam Transmission System Project in Nellore for OECF assistance. OECF, Japan has already sanctioned a loan of 10629 million Yen for Phase-I of the Transmission System for evacuation of power from Vizag & Simhadri Power Stations. The Krishnapatnam Transmission System Project will be posed to OECF for assistance as soon as the project receives techno-economic clearance from Central Electricity Authority.

Replacement of Timber Bridges by RC Bridges in Tripura

3794. SHRI SAMAR CHOUDHURY: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government are aware that availability of timber for bridges is constrained due to a court order;
- (b) if so, the details thereof;
- (c) whether the Government of Tripura has proposed for the replacement of the timber bridges in the State by permanent RC Bridges; and
- (d) if so, the response of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) As per recent order of the Supreme Court, there is a complete ban on the movement of timber from one State to another. Besides, there is a severe restriction of felling of trees.

(c) and (d) The Government of Tripura has sent one proposal for the replacement of 4 important timber bridges under the scheme of Inter-State or Economic Importance (E&I) for the 9th Five Year Plan. The same would, however, be considered subject to their inter-se priority as well as availability of funds after the finalisation of the 9th Plan.

Capacity Utilisation of Telephone Exchanges

3795. SHRIMATI RANI CHITRALEKHA BHONSLE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the capacity utilisation of telephone exchanges during the last three years till date, year-wise, circle-wise;
- (b) the details of loss of revenue on account thereof during the said period;
- (c) the reasons for not fully utilising capacity of the exchanges; and
- (d) the action taken by the Government for exploiting their full potential?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Capacity utilisation of telephone exchanges for the last three years till March 1998 Circle-wise is given in the Statement-I.

(b) There was no loss of revenue since the targets for providing new telephone connections were achieved in full during the last three years.

(c) Reasons for not utilising the capacity are given in the attached statement-II.

(d) Switching equipments are allotted based on the norms set for capacity utilisation of exchanges and the targets set for new telephone connections every year so that capacity of the exchanges are utilised as per the norms.

Statement-I

Capacity utilisation of exchanges circle-wise

Sl. No.	Circle	31.3.96	31.3.97	31.3.98
1.	Andhra Pradesh	83.9	81.4	80.6
2.	Assam	80.5	80.4	80.8
3.	Bihar	76.9	77.8	79.3
4.	Gujarat	84.3	85.6	88.2
5.	Haryana	76.9	77.3	82.8
6.	H.P.	72.3	76.2	81.2
7.	J & K	67.1	66.9	79.5
8.	Karnataka	84.0	84.6	85.9
9.	Kerala	83.9	80.4	83.1
10.	M.P.	74.3	74.3	76.5
11.	Maharashtra	79.6	81.3	81.9
12.	North East	76.0	75.4	73.7
13.	Orissa	77.6	78.5	87.6
14.	Punjab	85.2	85.2	84.3
15.	Rajasthan	77.8	81.4	83.9
16.	Tamil Nadu	83.5	83.0	84.6
17.	UP (East)	83.5	76.7	74.6
18.	UP (West)	76.0	78.0	79.6
19.	West Bengal	77.6	78.5	81.7
20.	Andaman & Nioibar	78.3	61.3	53.2
21.	Mumbai	86.5	87.1	91.1
22.	Delhi	81.3	83.8	87.5
23.	Calcutta	88.3	83.6	84.5
24.	Chennai	85.8	85.2	84.3
	All India	81.9	82.0	83.7

Statement-II*Reasons for not fully utilising the Capacity of Exchanges*

There will always be a gap between the equipped capacity and number of working connections (Direct Exchange Lines). The reasons for this gap are:

1. The exchanges are expanded in modular capacities. Hence,

(a) At the time of commissioning of a large size exchanges, the expected loading of large size exchanges is low and subsequently it gets loaded subject to the availability of demand. So, with every expansion and commissioning of new system, the utilisation drops to pick up in the later part of the year.

(b) Small and medium size exchanges, the expansion takes place in higher modular capacities which takes a few years to reach full loading.

(c) Department provides 256 port electronic exchanges with an average capacity of 152 lines for a registered demand of ten in rural areas and it takes some years to get optimally loaded. This results in low utilisation of exchange capacity.

2. Need to reserve some switching capacity to meet the emergency requirements of providing temporary and casual connections and also for completing the shifting cases of phone from one areas to another.

3. Need to reserve switching capacity for maintenance (for change of subscriber ports in case of hardware faults) and for test purposes.

4. Need to reserve switching capacity to provide telephone connections for the anticipated OYT registrations.

5. If a telephone connection is to be given on demand, there should be spare capacity to meet the demand for at least one year as usually the exchanges are planned on an yearly basis.

Approval for Four Laning of NH-7

3796. SHRI H.G. RAMULU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Karnataka Government has sought approval for four-laning high density corridors of Bangalore-Devanahalli section of National Highway-7; and

(b) if so, the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir.

(b) Annual Plan (1998-99) provides for the acquisition of land in respect of four-laning of Bangalore-Devanahalli section, Km. 558 to Km. 528, of National Highway No. 7.

Construction of By-pass in Allahabad-Kaushambi

[*Translation*]

3797. SHRI SHALLENDRA KUMAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether due to heavy traffic on GT Road in district Allahabad and Kaushambi in Uttar Pradesh the people have been dying due to accidents;

(b) whether any proposal of the U.P. State Government to construct a by-pass has been under consideration of the Union Government; and

(c) if so, the time by which a decision is likely to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Statistics in respect of road accidents are maintained State-wise and not National Highway-wise.

(b) and (c) Yes, Sir. The proposal for Allahabad by pass is at the stage of feasibility study.

New Billing System

[*English*]

3798. PROF. P.J. KURIEN:

SHRI PRITHVIRAJ D. CHAVAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecom Department has decided to introduce a new billing system viz. the flexible Charging Centre (FCC) in all big cities equipped with large exchanges;

(b) if so, the details thereof;

(c) whether Telecom Department has tested its suitability for commercial use in the Indian Environment;

(d) if so, the name of the country from which the systems are being procured;

(e) whether to get the competitive offerings, the tenders were invited;

(f) if so, the details and outcome thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) No, Sir.

(c) No, Sir.

(d) to (g) Does not arise in view of above.

Forest Land Under Tribals*[Translation]*

3799. SHRI BALI RAM KASHYAP: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area of forest land under the possession of tribals since 1980 in various States;

(b) the names of the State Governments who have sent proposals to the Union Government for allotting forest land to tribals that had been under their possession prior to 1980; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) The information is being collected and will be laid on the Table of the House.

(b) and (c) So far this Ministry has received 17 proposals from 8 different State/UT Governments namely; Andaman & Nicobar Island, Arunachal Pradesh, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra and Rajasthan for regularisation of encroachments over forest land. Out of these, five proposals in respect of Andaman & Nicobar Island, Gujarat, Karnataka, Kerala and Madhya Pradesh have been formally approved under the Forest (Conservation) Act, 1980. Two proposals pertaining to Arunachal Pradesh and Gujarat respectively have been approved in principle. One proposal has been rejected on merit. In respect of balance nine proposals, the concerned State Governments are required to furnish certain essential details.

*[English]***UGC Assistance to Tamil Nadu Colleges**

3800. SHRI A. GANESHAMURTHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of colleges in Tamil Nadu under the UGC's assistance programme during the Eighth Five Year Plan;

(b) whether there is any proposal for the inclusion of more colleges of the State under UGC's assistance programme during the Ninth Five Year Plan period;

(c) if so, the details thereof; and

(d) the criteria laid down for selecting colleges under UGC's assistance programme?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Opening of Post Offices in Assam and Rajasthan

3801. COL. SONA RAM CHOUDHARY:

SHRI A.F. GOLAM OSMANI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware of insufficient number of post offices in Western Rajasthan and Assam particularly in Dubri, Goalpara, Bongaigaon, Barpeta and Nalbari districts;

(b) if so, whether Government propose to open post offices in the said areas during 1998-99;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) (i) Assam and Rajasthan States are functioning with 3834 and 10340 Post Offices respectively. Similarly the area served and population served per Post Office in Assam is 20.45 Sq. Kms. and 5846 respectively. In Rajasthan State, however, the area served per Post Office is 33.09 Sq. Kms. and population served per Post Office is 4243 as compared to national average of area served per Post Office being 21.48 Sq. Kms. and population served per Post Office being 5518.

(ii) Similarly the area served per Post Office and population served per Post Office in Western Rajasthan in Urban and Rural area is 6.10 Sq. Kms. and 51.20 Kms. The population served per Post Office in Urban and Rural areas of Western Rajasthan is 12715 and 3414 respectively.

(iii) There are 139 Post Offices in Dhubri, 95 in Goalpara, 122 in Bongaigaon, 186 in Barpeta and 242 in Nalbari Districts of Assam State.

(b) to (d) (i) Targets for opening of Post Offices during the current year 1998-99 for Assam State has been fixed as 2 Departmental Sub-Post Offices and 50 Extra-Departmental Branch Post Offices and for Rajasthan State the targets are 2 Departmental Sub Post Offices and 30 Extra-Departmental Branch Post Offices respectively.

(ii) A target of 9 Extra-Departmental Branch Post Offices has been allotted to the four Districts of Dhubri-2, Goalpara-2, Bongaigaon-2, Barpeta-3 and Nalbari-Nil. Similarly, the target of 12 Extra-Departmental Branch Post Offices has been allotted for Western Rajasthan Region. The opening of these Post Offices are subject to fulfilment of prescribed norms and availability of resources.

Science Museum

3802. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Science Museum has been proposed on the Gandhi hill at Vajayawada; and

(b) if so, the present status of the proposal including the allocation proposed to be earmarked for it?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) According to the information furnished by the National Council of Science Museums, a Lease Deed and a Memorandum of Understanding have been signed by them with the Andhra Pradesh

Gandhi Smaraka Nidhi and the Gandhi Hill Foundation. As per the Memorandum of Understanding, the employees of the Gandhi Hill Foundation are not the liability of the NCSM. However, immediately after signing Lease Deed a Court Case was filed in the District Munsif Court, Vijaywada by some of these employees before National Council of Science Museums could take the physical possession of the land for setting up the Science Centre.

Further, as per the Memorandum of understanding, 50% of the funds for the project are to be provided by the Govt. of Andhra Pradesh and 50% by the Union Govt. through NCSM under Plan. So far no funds have been provided to the NCSM by either of these Governments.

Since the matter is sub-judice, the NCSM is unable to proceed further.

IGNOU

3803. SHRI KHARABELA SWAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number students registered with IGNOU all over India;

(b) the number of centres of IGNOU supplying books, programme guides etc. to students;

(c) whether the Government have any proposal to decentralise the supply of books and other material to students; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) According to the information furnished by the Indira Gandhi National Open University (IGNOU), the total number of students registered with the University all over India during 1997-98 is 1,63,394. The study material to the students is despatched centrally by the Headquarters by post. However, the University had decentralised during 1998 the despatch of study material in respect of Management and Computer Programmes through six Regional Warehouses located at Delhi, Lucknow, Pune, Hyderabad, Bhopal and Calcutta. The network of Students Support Services spread through out the country consists of 19 Regional Centres, 240 Study Centres and 17 Recognised Study Centres.

Letter Boxes in U.P.

[*Translation*]

3804. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of letter boxes provided in Uttar Pradesh district-wise;

(b) whether the Government propose to increase the number of letter boxes in view of new colonies coming up and rise in population;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The district-wise details of the number of letter boxes provided in Uttar Pradesh is given in enclosed Statement.

(b) to (d) Letter boxes are being provided in new colonies coming up and in areas where there is a rise in population based on the various factors like assessment of traffic, density of population and distance from the nearest letter box. This is an ongoing exercise and request from the public are also considered.

Statement

The number of letter boxes provided in all distts. in UP District-wise.

S. No.	Name of District	No. of letter boxes provided
1	2	3
1.	Agra	1045
2.	Firozabad	807
3.	Aligarh	1988
4.	Maha Maya Nagar	New Distt. figures are included in Aligarh Distt.
5.	Bulandsahar	1295
6.	Ētan	1330
7.	Etawah	1657
8.	Auriaya	New Distt. figures are included in Ētawah Distt.
9.	Jhansi	799
10.	Jalaun	1053
11.	Lalitpur	740
12.	Mainpuri	685
13.	Mathura	992
14.	Allahabad	2481
15.	Kaushambi	750
16.	Pratapgarh	1568
17.	Ghazipur	1748
18.	Jaunpur	3104
19.	Sonbhadra	1076
20.	Varanasi	1285
21.	Bhadoi	614

SHRI T. GOVINDAN:

SHRIMATI MINATI SEN:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the norms fixed for setting up of benches of High Courts in the country;

(b) whether some state Governments have sent their proposals to the Union Government for setting up of benches of High Courts;

(c) if so, the details thereof, State-wise and location-wise; and

(d) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) In its report, the Jaswant Singh Commission suggested the broad principles and criteria to be followed while deciding the question of expediency and desirability of establishment of a bench of a High Court away from the principal seat and the factors to be kept in view in selecting the venue of the said Bench. The report of the Commission was laid on the Table of the Rajya Sabha and the Lok Sabha on 20.4.87 and 21.4.87 respectively. The question of setting up of a High Court Bench is considered by the Central Government in the light of these principles and criteria as and when the proposal is received from the State Government, in consultation with the Chief Justice of the concerned High Court.

(b) and (c) No specific, complete proposal has been received from any State Government for establishing a permanent Bench of High Court away from its principal seat, in consultation with the Chief Justice of the High Court, in keeping with the broad principles and criteria recommended by the Jaswant Singh Commission. However, the Government of West Bengal have sent a proposal with the consent of the Chief Justice of the Calcutta High Court for establishing a Circuit Bench of the High Court at Jalpaiguri in north Bengal.

(d) It is not possible to indicate the time by which a decision is likely to be taken in this regard.

Setting up of Free Ports with Foreign Investment

3806. SHRI PANKAJ CHOUDHRY:

SHRI RAMPAL SINGH:

DR. RAMKRISHNA KUSMARIA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any proposal is under consideration of the Government for setting up of the free ports with a view to boost the foreign investment;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) The advisory Committee set up under the Chairmanship of Shri Raunaq Singh, Industrialist, to examine the desirability and feasibility of establishing a Free Port in India had submitted its report on the subject. The report has been examined and the Government has asked the Indian Institute of Foreign Trade to draw up an implementation model including likely changes in laws and rules, administrative framework and also various fiscal measures to enable the Government to take a policy decision.

Construction of By-pass Express way in Hyderabad

3807. SHRI K. YERRANNAIDU:

SHRI CHANDU LAL AJMEERA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to assist the Andhra Pradesh Government for construction of an effective By-pass Express way to Hyderabad for quick movement of traffic;

(b) if so, the details thereof and

(c) the measures taken for pending early financial assistance to the State Government Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) At present there is no proposal to construct a by-pass Express way around Hyderabad, However, for the quick movement of traffic, the four arms of National Highways radiating from Hyderabad for the reaches Experiencing traffic congestion have been proposed to be fourlaned. This proposal is at preliminary stage.

Reservations in Supreme Court and High Courts

[*Translation*]

3808. SHRI RAM TAHAL CHAUDHARY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether reservation is applicable for the SCs, STs, Women and other backward classes in the High Courts and the Supreme Court;

(b) if so, the details thereof;

(c) the number of persons belonging to these categories working in the Supreme Court and the High Courts at present court-wise; and

(d) the efforts being made by the Government to implement reservation in Courts?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) to (d) There being no reservations in the matter of appointment of Judges of Supreme Court and High Courts on the basis of caste or class of persons, information is not maintained separately for caste or class etc.

The Government have, however, addressed letters to the Chief Ministers of the States and the Chief Justices of the High Courts from time to time requesting them to locate persons from the Bar belonging to Scheduled Castes, Scheduled Tribes, other Backward Classes, Minorities and Women who are suitable for appointment as High Court Judges.

Review of Mail Delivery System

3809. SHRI DAROGA PRASAD SAROJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the year in which the Government has conducted a review of mail delivery system in the country particularly in rural areas;

(b) the outcome thereof; and

(c) the action taken by the Government on the basis of outcome of the said review?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The review of delivery of mails is an ongoing process. The mail delivery system in the Country in general and rural areas in particular, is constantly monitored and periodically reviewed at the field and headquarters level and monthly reports from the Postal Circles are sent to Postal Directorate every month. However, an All India Rural Mail Survey was undertaken in the year 1997 to create a special focus on the matter.

(b) From the All India Survey of rural mails conducted in 1997, it appears that delivery system in rural areas is generally satisfactory, 72.5% of the home district letters are delivered within norms. 69.8% letters meant for delivery in the home state are delivered within norms. 68.1% of the letters are delivered within norms in neighbouring states, 63.4% are delivered within norms in distant states. 65.7% of all the mails in rural areas is delivered as per norms. The delays in delivery of mails occur due to problems in transportation, like, late running of trains, off-loading of mails by airlines, irregular running of mail carrying buses, natural calamities, etc. which are beyond the control of the Department.

(c) The reasons for delay to mail, if any, are identified by carrying out surveys at different levels and the routing and delivery system of mails restructured wherever necessary.

ADB Loan for Public Telephone Facility in M.P.

3810. SHRI SHIVRAJ SINGH CHOUHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Asian Development Bank has recently sanctioned a loan for making public telephones available in the villages of Madhya Pradesh;

(b) if so, the details thereof alongwith the terms and conditions in this regard; and

(c) the time by which the work of providing public telephone connections is likely to be commenced?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

(b) and (c) In view of the above, the question does not arise.

Different Sets of Question Paper in the Examination Conducted by CBSE

[English]

3811. SHRI K.H. MUNIYAPPA:

SHRI C.P.M. GIRIYAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the CBSE administers two or three sets of Question papers in the examinations conducted by them particularly for X and XII standards;

(b) if so, the reasons therefor?

(c) whether by administering different sets particularly in the recent X and XII examinations, the sanctity of the examinations has been affected; and

(d) if so, the remedial measures proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) As per information furnished by the Central Board of Secondary Education (CBSE), multiple sets of question papers are used in major subjects of class X and Class XII examinations conducted by the Board in order to minimise the chances of mass copying, individual copying and use of unfair means.

(c) and (d) The use of multiple sets of question papers has not only succeeded in overcoming the problem of mass copying but also inducing the teachers to improve their teaching methodology and the students to study their courses in detail and depth.

Telecom, Post and Telegraph Services in Maharashtra

3812. SHRI ASHOK NAMDEORAO MOHOL:

SHRI D.S. AHIRE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to improve the telephones, postal and telegraph services in Maharashtra;

(b) if so, the details thereof;

(c) whether the revenue earned from the said services

in the State during the last three years is more in comparison to the other states;

(d) if so, the expenditure incurred on these services in the State during the said period;

(e) the extent to which improvement in such services has been registered during the said period;

(f) whether all the services are proposed to make available to each and every village in the State; and

(g) if so, the time by which these services are likely to be made available to each village?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

Telephone and Telegraph Services

(a) and (b) Yes, Sir. For improving telephone services in Maharashtra circle it is planned to modernise the Telecom Net work by inducting more and more new Technology exchanges and replacing electromechanical exchanges and by providing Value added Services so as to improve Customer Satisfaction. For improving the existing services following steps have been taken.

- (i) Computerisation of fault repair services and commercial services.
- (ii) Laying of cables in ducts.
- (iii) Introduction of jelly filled cable.
- (iv) Replacing old and worn out equipment in a phased manner.
- (v) Use of reliable transmission media.
- (vi) Introduction of new facilities like dynamic lock, call waiting, morning alarm and detailed bill etc. In respect of Telegraph services it is proposed to open one telegraph office and two Telecom. Centres in Maharashtra during the year 1998-99.

Postal Services

The information in respect of Postal services is given at Statement.

(c) Telephone and Telegraph Services

Yes Sir. The revenue on telecom services in Maharashtra including Mumbai during the last three years is more in comparison to other states.

Postal Services

The information in respect of Postal Services is at Statement-I.

(d) Telephone and Telegraph Services

The expenditure incurred under capital outlay during last three years in Maharashtra circle is as under:-

(Amount in crores of Rs.)

Year	Cash	Stores
1995-96	581.73	83.09
1996-97	601.19	108.55
1997-98	719.70	82.19

Postal Services

The information in respect of Postal Services is given in the attached Statement.

(e) Telephone and Telegraph Services

During last three years following improvements in services has been done.

(i) Adding New District Exchange Lines.

Year	Maharashtra	MTNL Mumbai
1995-96	2.17 lakhs	— 2.00 lakhs
1996-97	2.56 lakhs	2.00 lakhs
1997-98	2.87 lakhs	2.13 lakhs

(ii) Apart from adding new lines, life expired equipments like dropwire, telephone instruments, cables, cabinets, pillars DPs etc. have also of the year depending on the actual requirements of the different exchanges.

The performance of telegraph services in Maharashtra has improved. During the Years 1995-96, 1996-97 and 1997-98, the quality of telegraph services in terms of 12 daylight hours has been 95.5%, 95.6% and 96.3%.

Postal Services

The information in respect of postal services is at Statement-I.

Telephone and Telegraph

(f) and (g) Yes, Sir. Each village in Maharashtra is likely to be covered by telephone facilities during Ninth Five Year Plan.

For providing telegraphs services, there is no policy. However, this service is being provided on the basis of demand and justification of volume of traffic.

Postal Services

The information in respect Postal services is given in the attached Statement.

Statement

Information in respect of Postal Services

(a) Improvement in the quality of services is a constant endeavour of the Department of Post.

(b) The improvement is by way of expansion of the

Postal network, computerisation, Post Offices modernisation of mail processing system by induction of computer based technology and satellite communication technology for money transfer, transmission of text mail etc.

(c) Yes Sir.

(d) The expenditure incurred on Postal services during the last three years in Maharashtra Postal Circle is as under:

1995-96	Rs. 252.50 crores
1996-97	Rs. 307.02 crores
1997-98	Rs. 379.93 crores

(e) There has been a substantial reduction in the receipt of complaints regarding the Postal services as can be seen from the figures below:

Year	No. of complaints
1995-96	142928
1996-97	121257
1997-98	102608

2. During the year 1995-96, one computerised customer care centre for centralised handling of public grievances was opened in Dadar Head Post Office, Mumbai. During 1996-97, 31 customer care centres for centralised handling of public grievances were activated at District HQs. Out of these 31 centres, 3 centres viz. Pune, Solapur and Mumbai GPO were computerised and computerisation of remaining centres is proposed in a phased manner.

3. 173 Post Offices were modernised for better customer service.

4. Achievement in the opening of post offices during last three years is as under:

	EDBOs	+ DSOs
1995-96	1	7
1996-97	31	12
1997-98	34	4

*Extra Departmental Branch offices

+Departmental Sub Offices

5. V.S.A.T. facility for expeditious transmission of money orders has been introduced in Mumbai GPO Dadar, Pune, Panaji, Aurangabad & Nagpur with further linking of 10 ESMO each, to have satellite connection for transmitting the money orders primarily, and also for the service of Hybrid Mail.

(f) and (g) All the villages in Maharashtra are provided with daily delivery of mail. Further expansion of the network for availability of postal services is an ongoing process as a plan activity subject to allocation of targets and resources.

Power Supply to Export Oriented Units

[Translation]

3813. PROF. PREM SINGH CHANDUMAJRA:

SHRI MUKUL WASNIK:

DR. CHINTA MOHAN:

Will the Minister of POWER be pleased to state:

(a) the details of Export Oriented Units being provided with subsidy on power, State-wise;

(b) the amount of subsidy provided in this regard during the last three years, year-wise;

(c) whether the Government have any plan to discontinue this subsidy; and

(d) if so, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) No subsidy has been provided by the Government for supply of power to any Export Oriented Unit. Government has, in consultation with the State Governments concerned, made allocation of power to Export Oriented Units for export of ferro alloy/pellets from 15% unallocated quota of the central sector stations at NTPC tariff plus wheeling charges.

(c) and (d) Do not arise.

Development of National Highways No. 2 and 5 By A.D.B.

[English]

3814. PROF. AJIT KUMAR MEHTA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the ADB has offered to invest about 500 crores for the development of National Highways No. 2 and 5 into four lanes;

(b) if so, whether any survey has been conducted by the Government in this regard; and

(c) if so, the details thereof and the time by which the construction work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) Following projects for four laning of sections of National Highways No. 2 and 5 are under implementation with loan assistance from Asian Development Bank.

S.No.	Name of Work	Project Cost (Rs. Crore)
1	2	3
1.	Four laning including strengthening of existing 2 lane Pavement from Raniganj (Km. 474) to Panagarh (Km. 515.236) section of NH-2 in West Bengal.	186.25

1	2	3
2.	Four laning including strengthening of existing 2 lane pavement from Barwa Adda (Km. 398.75) to Barakar (Km. 441.94) section of NH-2 in Bihar.	150.67
3.	Strengthening of Vijayawada (Km. 3.4) to Eluru (Km. 75.0) section including 4-laning from Km. 3.4 to Km. 13.0 and construction of a bypass for Eluru Town, on NH 5 in Andhra Pradesh.	171.60
Total		508.52

All survey works and detailed designs of the project in Bihar have been completed and construction has already been started.

New Technology for Improving National Highways

3815. SHRI SURENDRA PRASAD YADAV (JAHANABAD):

SHRI RAMESHWAR PATIDAR:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to use new technology for improving the National Highways in our country;

(b) if so, the details thereof;

(c) whether foreign experts have been invited to assist in providing new technology; and

(d) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) New technologies are being adopted/proposed in the construction and maintenance of highways. Some of the new technologies are as under:

- (i) Introduction of rubber/polymer modified bitumen for better functioning of bituminous construction.
- (ii) Batch type Hot Mix Plants of more than 120 Ton per hour capacity for production of bituminous materials.
- (iii) Pavement finisher fitted with electronic sensing devices.
- (iv) Slip form paver for concrete road.
- (v) Falling Weight Deflectometer.
- (vi) Automated traffic counter-cum-classifiers.
- (vii) Mobile Bridge Inspection Units.
- (viii) Nuclear Density Meters.

(ix) Incremental launching method for construction of bridges.

(x) Jack-down method of well sinking.

(xi) Steel-free Deck slab design.

(xii) Bridge Maintenance System.

(c) and (d) Foreign experts have been associated from time to time to assist in transfer of technology specially in respect of commissioning imported equipments and training of Indian Engineers/technicians, updating of existing standards and specification of highway construction, etc. Decisions concerning the requirement and tenure of association of foreign experts are taken on case to case basis.

Deforestation in Kerala

3816. SHRI MULLAPALLY RAMACHANDRAN:

SHRI GAURI SHANKER CHATURBHUJ BISEN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that the ever-green forests of Kerala are facing grave threat from the axes of timber mafia from Kerala, Karnataka and Tamil Nadu;

(b) the steps taken by the Government to prevent further denudation of forests in Kerala; and

(c) the State-wise details of deforestation in square kms. done in the entire country during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Branches of Indian Institute of Mass Communication

3817. SHRI D.S. AHIRE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) The number of branches of Indian Institute of Mass Communication in the country; location-wise;

(b) whether there is any proposal to set up a branch of Indian Institute of Mass Communication in Maharashtra; and

(c) if so, the details thereof;

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SRIMATI SUSHMA SWARAJ): (a) There are four (4) branches of Indian Institute of Mass Communication in the country. These are located at Dhenkanal (Orissa), Kottayam (Kerala), Jhabua (Madhya Pradesh) and Dimapur (Nagaland).

(b) No, Sir.

(c) Does not arise.

Telephone Exchanges in Bihar*[Translation]*

3818. SHRI PRABHASH CHANDRA TIWARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges functioning in the rural areas of Bihar, district-wise; and

(b) the time by which the telephone exchanges are likely to be installed in every village of Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The details are given in the attached statement.

(b) Telephone Exchanges in villages are opened according to guide-lines based on the demand for Telephones. Whenever, the registered demand exceeds 10, the Exchange is opened expeditiously. However, it is planned to provide telephone facility to each village of Bihar by the end of Ninth Five Year Plan.

Statement

Details of Telephone Exchanges Functioning in Rural Areas of Bihar

S. No.	Name of District	No. of Telephone Exchanges
1	2	3
1.	Bhojpur	10
2.	Buxer	11
3.	Bhagalpur	23
4.	Banka	09
5.	Chapra	15
6.	Siwan	11
7.	Gopalganj	10
8.	Darbhanga	36
9.	Samastipur	17
10.	Begusarai	15
11.	Madhubani	29
12.	Khagaria	15
13.	Palamu	15
14.	Garhwa	07
15.	Dumka	10
16.	Deoghar	05
17.	Godda	06
18.	Sahebganj	09
19.	✓Pakur	02

1	2	3
20.	Dhanbad	06
21.	Bokaro	06
22.	Gaya	14
23.	Nawada	05
24.	Jahanabad	07
25.	Aurangabad	13
26.	Hazaribag	19
27.	Giridih	13
28.	Chatra	02
29.	Koderma	06
30.	Eat Singhbun (JSR)	07
31.	West Singhbun (CHY)	11
32.	Katihar	10
33.	Purnea	11
34.	Ataria	06
35.	Kishanganj	05
36.	East Champaran	25
37.	West Champaran	10
38.	Munger	04
39.	Lakhisarai	05
40.	Sekhpura	02
41.	Jamui	09
42.	Muzaffarpur	16
43.	Vaishali	20
44.	Sitamarhi	13
45.	Sheohar	00
46.	Patna	24
47.	Nalanda	29
48.	Ranchi	19
49.	Lohardaggā	05
50.	Gumla	08
51.	Saharsa	22
52.	Supaul	11
53.	Madhepura	06
54.	Rohtas	18
55.	Kaimur (Bhabhua)	08
Total		650

Loss in Cochin Port Trust*[English]*

3819. SHRI P.C. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Cochin Port Trust has incurred a loss of several crores of rupees;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether cranes used for uplifting container to and from cargo ships have failed to perform; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) No, Sir.

(c) and (d) The container handling cranes are fully operational at the Port.

State Councils for Child Welfare

3820. SHRI S.S. OWAISI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the complaints have been received on irregularities in the functioning of the Andhra State Council for Child Welfare and other State Councils; and
- (b) if so, the details thereof, State-wise and action taken or measures proposed to improve the functioning of the State Councils for Child Welfare?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

- (b) Does not arise.

Crisis Management Group for Kandla Port

3821. SHRI MOHAN RAWALE: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have set up a high-powered 'Crisis Management Group' to bring the cyclone devastated Kandla Port back into action;
- (b) if so, the composition and terms of reference of the Group;
- (c) the time by which the said Group is likely to submit its report;
- (d) whether due to apprehensions of an epidemic breaking out, labourers are hesitant to work at the Kandla Port; and
- (e) if so, the measures taken for the restoration of the confidence of the labourers of the Kandla Port?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Yes, Sir. Crisis Management Group was set up to coordinate and monitor the assistance required by the Kandla Port Trust for restoration of the Port facilities damaged due to cyclone. The Crisis Management Group included the representatives of Ministries of Petroleum and Natural Gas, Defence, Commerce and Railways.

(c) As Crisis Management Group is only a monitoring agency, no report is envisaged.

(d) and (e) No, Sir. The Port operations have already commenced w.e.f. 25.6.98 with the active cooperation of the Kandla Dock Labour Board.

Setting up of Kendriya Vidyalayas in Foreign Countries*[Translation]*

3822. SHRI ADITYANATH:

SHRI CHINMAYANAND SWAMI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Kendriya Vidyalayas have been opened in foreign countries;
- (b) if so, the details thereof, country-wise;
- (c) the criteria laid down in this regard;
- (d) whether the Government propose to open some more Kendriya Vidyalayas in the foreign countries;
- (e) if so, the details thereof, country-wise; and
- (f) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. Two Kendriya Vidyalayas, one each at Kathmandu (Nepal), and Moscow (Russia), are presently functioning.

(c) The above Kendriya Vidyalayas were opened on the request of the Ministry of External Affairs, mainly for the benefit of Central Government employees serving in the Indian Embassies and other Government of India organisations.

(d) to (f) No, Sir. No such proposal is presently pending.

New Telephone Exchanges in W.B.*[English]*

3823. SHRI AMAR ROY PRADHAN: Will the Minister of COMMUNICATIONS be pleased to state;

- (a) whether the Government propose to set up new telephone exchanges in West Bengal during Ninth Five Year Plan and the current financial year 1998-99;

(b) if so, the details thereof; district-wise;

(c) whether the Government have any proposal for the expansion of telephone exchanges in the State during the said period; and

(d) if so, the details thereof; district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) The exchange-wise commissioning programme is planned for year to year basis only. District-wise details regarding new exchanges to be set up in West Bengal during 1998-99 is given in the Statement-I.

(c) Yes, Sir.

(d) District-wise details regarding expansion programme for 1998-99 is given in the Statement-II.

Statement-I

Proposed New Exchanges to be set up during 1998-99 in West Bengal

Sl. No.	District	No. of Exchanges
1.	Bankura	4
2.	Birbhum	6
3.	Burdwan	18
4.	Coochbehar	4
5.	Darjeeling	6
6.	Hooghly	8
7.	Howrah	1
8.	Jalpaiguri	4
9.	Malda	5
10.	Midnapore	8
11.	Murshidabad	7
12.	Nadia	6
13.	Purulia	4
14.	Dinajpur	5
15.	24 Parganas (N)	6
16.	24 Parganas (S)	2
17.	Calcutta	33

Statement-II

District-wise details of Exchanges proposed to be expanded during 1998-99 in West Bengal

Sl. No.	District	No. of Exchanges
1.	Bankura	14
2.	Birbhum	14
3.	Burdwan	49
4.	Coochbehar	8
5.	Darjeeling	13
6.	Hooghly	12
7.	Howrah	3
8.	Jalpaiguri	13
9.	Malda	6
10.	Midnapore	50
11.	Murshidabad	9
12.	Nadia	15
13.	24 Parganas (N)	16
14.	Purulia	3
15.	24 Parganas (S)	8
16.	U-Dinajpur	8
17.	Calcutta	44

Training Centres for ICDS

3824. SHRI CHANDRASHEKHAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of training centres for the Integrated Child Development Services functionaries set up in each State, location-wise;

(b) whether such more centres are proposed to be set up in the near future; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The training of Child Development Project Officers and Addl. Child Development Project Officers is conducted by the National Institute of Public Cooperation & Child Development (NIPCCD) at its headquarters at New Delhi and its three Regional Centres located at Bangalore, Guwahati and Lucknow. A statement indicating the State-wise, location-wise number of *Anganwadi* Workers Training Centres (AWTCs) for training of *Anganwadi* Workers and Middle Level Training Centres (MLTCs) for training of Supervisors is annexed.

(b) and (c) Proposals for setting up of new training centres are considered from time to time depending upon the training requirements of the State.

Statement

List of Training Centres State-wise location-wise for training of Anganwadi Workers (AWTCs) and Supervisors (MLTCs)

S.No.	Name of State	No. of AWTCs/MLTCs		Located at
1	2	3		4
1.	Andhra Pradesh	32	3	AWTCs: Tirupathi (2), Guntur (4), Mahaboobnagar, Vijaywada (2), East Godavary (2), Prakasam (4), West Godavary (2), Khammam, Secunderabad (2), Hyderabad (10), Warangal, Eluru. MLTCs: Hyderabad (2), Tirupati.
2.	Arunachal Pradesh	1	-	Itanagar
3.	Assam	12	1	AWTCs: Tezpur (3), Sisagar, Dibrugarh(2), Jorhat, Nagaon, Guwahati (4) MLTCs: Guwahati.
4.	Bihar	25	1	AWTCs: Patna (4), Ranchi (3), Bhagalpur (2) Jamshedpur (2), Palamau, Khagaria, Madhubani, Purnea (2), Hajipur, Muzaffarpur, Motihari, Gaya, West Champaran, Mongher, Hazaribagh, Nalanda, Dhanbad. MLTCs: Samastipur
5.	Goa	1	-	Bardez
6.	Gujarat	20	1	AWTCs: Ahmedabad (6), Radhanpur, Patan, Palsana, Nikora, Bhavnagar, Vallabh Vidhya Nagar (2), Vadodara (2), Bayad Junagarh, Jamnagar, Surendranagar, Rajkot MLTCs: Ahmedabad.
7.	Haryana	10	1	AWTCs: Bhiwani, Panchkula, Rewari, Sirsa, Hissar, Gurgaon, Faridabad, Rohtak, Radaur (2) MLTCs: Panchkula
8.	Himachal Pradesh	4	-	Shimla (2), Mandi and Gaggal.
9.	Jammu and Kashmir	4	-	Jammu (2), Thana-Mandi, Anant Nag.
10.	Karnataka	27	2	AWTCs: Bangalore (2), Kadur, Davangere, Gulberga, Madikere, Ariskere, Bhadravati, Anekal, Mysore, Shimoga, Dharwad, Sirigere. Mangalore, Manipal, Bethamangala, Belgaum, Gajendragad, Gulodgudd, Ankola, Raichur, Bellary, Hassan, Amingad, Muddebihal, Yellapur, Mandya, MLTCs: Bangalore, Ujire.
11.	Kerala	15	1	AWTCs: Mannuthy, Thiruvananthapuram (4), Kottayam, Kochi, Palakkad, Kalamassery, Nadakkavu, Tellicherry, Ernakulam, Quilon, Nemom, Sreekantheswaram MLTCs: Alwaye
12.	Madhya Pradesh	35	5	AWTCs: Pawarkheda, Rajgarh, Obedulaganj, Jabalpur (2), Satna, Naugaon, Shivpuri, Dhar, Bilaspur (2), Ambikapur (2), Baikunthpur, Piplani, Gwalior, Seoni, Mana, Durg, Budhar, Maharajpur, Multhan, Jhabua, Pendra Road, Jashpurnagar, Dharamjaygarh, Ujjain, Kanker, Jagdalpur, Bhopal, Indore (2), Betul, Khargaon, Bastar. MLTCs: Jabalpur (2), Indore (2), Raipur.

1	2	3	4
13.	Maharashtra	20	1 Nagpur (2), Thane (3), Ralegaon, Amaravati (2), Pune (2), Mumbai, Latur (2), Dhule (2), Nashik, Chandrapur, Jalgaon, Ahmednagar, Akola. MLTCs: Mumbai
14.	Manipur	3	- Takyel, Imphal (2)
15.	Meghalaya	2	- Shillong, Tura
16.	Mizoram	1	- Aizawl
17.	Nagaland	1	- Kohima
18.	Orissa	17	2 AWTCs: Bhubaneswar (3), Barpalli, Paikmal, Baripada (2), Koraput (2), Cuttack (2), Baiguda, Rourkela, Dangariguda, Rayagada, Angul, Puri MLTCs: Bhubaneswar (2).
19.	Punjab	8	- Ludhiana, Bhatinda, GAS Nagar (Mohali) (3), Rajpura, Jalandhar (2)
20.	Rajasthan	11	1 AWTCs: Ajmer (2), Dabok, Udaipur (2), Bhilwara, Kota, Jodhpur, Bharatpur, Pilani, Banswara MLTCs: Udaipur.
21.	Tamil Nadu	-	1 MLTCs: Chennai
22.	Sikkim	1	- Gangtok
23.	Tripura	2	- Arundhuti Nagar, Kokraben (South Tripura).
24.	Uttar Pradesh	36	1 AWTCs: Agra, Jaunpur (2), Lucknow (8), Deoria, Barabanki, Hardwar, Allahabad (3), Unnao (2), Hardoi (2), Sitapur (2), Rai Bareilly, Faizabad, Kanpur, Shahjahanpur, Lakhimpurkheri, Saharanpur, Dehradun, Pithoragarh, Baharaich, Almorah, Meerut, Mathura, Gorakhpur MLTCs: Lucknow
25.	West Bengal	25	2 AWTCs: Joka, Calcutta (4), Baruipur, Malda (2), Ballighai, Howrah, Amgachi, Jhargram, Nandakumar, Shantiniketan, Hathuba, Barrackpore, Lavpur, Narendrapur, Kote Bazar, Hooghly, Tarakeswar, Jairambati, Raiganj, Konnagar, Sutahati. MLTCs: Calcutta (2)
26.	Delhi	3	- Delhi (3)
27.	A & N Island	1	- Port Blair
28.	Chandigarh	1	- Chandigarh

Upgradation and Restoration of Forest Land in MP*[Translation]*

3825. DR. LAXMINARAYAN PANDEY:
SHRI MADHAVRAO SCINDIA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government of Madhya Pradesh had submitted a plan for Upgradation and restoration of forest land for approval of Union Government;

- (b) if so, the details and cost thereof;
- (c) the date from which the same has been pending with the Government and the reasons therefor; and
- (d) the time by which the said plan is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): (a) The Government of Madhya Pradesh has submitted State Forestry Action Programme which is a twenty year perspective plan for development of forests in the State.

(b) The programme inter-alia includes protection of existing resources, increasing forest productivity; reationalisation of demand and supply situation, strengthening of policy and institutional framework and expanding the forest area. The projected financial outlay for the programme is Rupees 16500 crores.

(c) and (d) State Forestry Action Programme was submitted by the State Government during May 1996. It has been decided to incorporate this programme into National Forestry Action Programme, which is a twenty year perspective plan for development of forests in the country.

Public Telephone in Dhanbad

3826. PROF. RITA VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of Village Public Telephones installed in Dhanbad district during the last three years and till date;
- (b) the number of village public telephones targeted to be installed during 1997-98 and whether this target has been achieved;
- (c) the number of telephones targeted to be installed during 1998-99;
- (d) the estimated expenditure to be incurred for the purpose;
- (e) the number of village public telephones lying out of order in Dhanbad district during 1997-98 till date; and
- (f) the amount spent on repairs of out of order village public telephone during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) In Dhanbad district 322 nos. of Village Public Telephones were installed during the last three years and till date, there are 558 nos. of Village Public Telephones.

- (b) The target for 1997-98 was 558 village public telephones out of which 205 nos. has been achieved.
- (c) Total 200 Nos. of Village Public Telephones are targeted to be installed during 1998-99.
- (d) The estimated expenditure to be incurred for the purpose is Rs. 24.40 lakhs.

(e) The total number of village public telephones lying out of order in Dhanbad district during 1997-98 till date are 81 nos.

(f) The amount spent on repair of out of order village public telephones during 1997-98 was Rs. 61,247.

[English]

Mid-Day Meal Scheme

3827. SHRI GINGEE N. RAMACHANDRAN:

DR. SAROJA V:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools covered/uncovered under the Mid-day meal scheme in Tamil Nadu, location-wise;
- (b) the extent to which the help is being provided by the Union Government to Tamil Nadu for the implementation of Mid-day meal scheme;
- (c) the time by which the remaining schools are likely to be covered under this scheme; and
- (d) the number of blocks presently covered under the Integrated Child Development Scheme in the State?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) All eligible primary schools numbering 36,175 in urban and rural areas in Tamil Nadu are being covered under the Mid-day Meal Scheme.

- (b) The existing Mid-day meal scheme of Tamil Nadu has been dovetailed with the National Programme of Nutritional Support to Primary Education launched in August 1995 to cover primary school children. Under this scheme the State has so far been allotted 3,29,427.17 MTs of rice free of cost. Besides, actual transportation charges subject to a maximum of Rs. 50/- per quintal are also reimbursable to the State Government for movement of foodgrains from FCI godowns to schools/villages.
- (c) Does not arise.
- (d) According to information furnished by Department of Women & Child Development 432 blocks are being covered presently under the Integrated Child Development Scheme in Tamil Nadu.

Pending Cases in Company Affairs

3828. SHRI NARESH PUGLIA:

SHRI SOMJIBHAI DAMOR:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Department of Company Affairs is delaying approval against applications under Section 372(4) of the Companies Act, 1956;

(b) if so, the number of applications held up since January, 1998 and the reasons therefor;

(c) whether there is any time bound system for clearing these approvals;

(d) if so, the details thereof;

(e) whether the companies are also permitted to go ahead with their investment plans as proposed in anticipation of the said approvals, so as to prevent any negative growth of the economy; and

(f) if not, the reasons therefor and steps being taken for early approval of pending cases?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) to (f) Prior approval of the Central Government is required under Section 372(4) of the Companies Act, 1956 for making investments in excess of prescribed limits. The companies are not permitted to make such investments in anticipation of the approval.

There is also no provision in the Companies Act, 1956 for timebound approval of applications made under Section 372. As on 3.7.1998 there were 191 applications pending with the Government.

Consideration of pending applications is generally held up because of incomplete applications, non-compliance of statutory provisions and delay in furnishing additional information/clarification etc. by companies.

STD Facility in Jammu and Kashmir

3829. PROF. CHAMAN LAL GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether all the telephone exchanges in Jammu and Kashmir have been provided with STD facilities;

(b) if not, the reasons therefor;

(c) the target fixed and achievement made in this regard so far during the last three years;

(d) the number of telephone exchanges functioning with such facilities in the State, district-wise;

(e) the number of exchanges proposed to be provided with STD facilities during 1998-99, location-wise;

(f) whether the Government have provided public telephone facility in Paddar region of Keshtwar district;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

(b) Most of the stations, where STD is to be provided, are located at farlung areas and high altitudes. Because of difficult terrains & snow bound areas, it becomes difficult to

lay OFC cable and instal Microwave systems for the provision of STD facility.

(c) The target fixed and achievement made so far during the last three years are as under:

Year	No. of Exchanges to be provided with STD	No. of Exchanges provided with STD
1995-96	30	25
1996-97	32	14
1997-98	50	27

(d) The number of Telephone Exchanges functioning with STD facilities the State, District-wise is given in the Statement-I.

(e) The number of exchanges planned to be provided with STD facilities during 1998-99, location-wise, subject to availability of resources, is given in the Statement-II.

(f) No, Sir.

(g) Does not arise in view of (f) above.

(h) Padder Region is located in a farlung and snow bound area. It does not have basic infrastructure such as electricity and all weather road for opening of telephone exchange. No public demand for opening of telephone exchange has been registered. However VPT's have been planned to be provided during the 9th Plan Period.

Statement-I

Number of Exchanges Functioning with S.T.D. Facilities in Jammu and Kashmir

District	No. of Exchanges with STD
Anantnag	5
Badgam	2
Baramulla	8
Srinagar	7
Kupwara	1
Pulwama	3
Leh	8
Jammu	28
Kathua	11
Rajouri	5
Poonch	5
Udhampur	18
Doda	11
Kargil	4

Statement-II

*Number of Exchanges proposed to be provided with
S.T.D. facilities during 1998-99*

Sl.No.	Name of Location
1	2
1.	Khour
2.	Jourian
3.	Sohal
4.	Jajjar Kotli
5.	Rehal
6.	Jib
7.	Garhi
8.	Marh
9.	Sheerpur
10.	Ambgarota
11.	Kotbalwal
12.	Shamachack
13.	Marheen
14.	Magam
15.	Kulgam
16.	Gadkhud
17.	Ghoshbug
18.	Mandwara
19.	Awantipora
20.	Dooru
21.	Lethpora
22.	Khudwani
23.	Achabal
24.	Rajpora
25.	Tral
26.	Chadoora
27.	Khanda
28.	Narbal
29.	Alisteng
30.	Latti
31.	Sarthangal

1	2
32.	Tikri
33.	Assar
34.	Thathri
35.	Arnas
36.	Dharmari
37.	Mahore
38.	Chanderkote
39.	Nowshehra
40.	Thana Mandi
41.	Surankote
42.	Dongi-braharna
43.	Mandi
44.	Kalakote
45.	Chuchut-Shama
46.	Pheyong
47.	Nimoo
48.	Saspole
49.	Minji
50.	Nyoma
51.	Sukharbachan

Impact of Forest Fire on India

3830. SHRI ANANT KUMAR HEGDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have conducted any study on the impact of the forest fire in South East Asian forests on the environment and its subsequent fall out on India in the near future and in the long run;

(b) if so, the details thereof; and

(c) if not, whether the Government have any proposal to do so?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): (a) The Indian Meteorological Department has been continuously observing the recent forest fires in Indonesia, from its seven observatories in the Andaman and Nicobar Islands. These observatories never indicated any smoke over the Andaman and Nicobar Islands except the sea haze which was reported occasionally by Kondal observatory in November, 1997. The recent observations from Bay Islands indicate that there is no effect of the forest fires in Indonesia over the Bay Islands. Due to the wind flow pattern of South-west monsoon over the

Bay of Bengal there is no chance of any advection of smoke or haze from Indonesian Islands towards Indian main land at this stage. There is therefore no adverse environmental impact of Indonesian forest fires on Indian territories either in the near future or in the long run.

(b) and (c) Question does not arise in view of 'a' above.

Rural Functional Literacy Project (RFLP)

3831. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the states where the centre based Rural Functional Literacy Project (RFLP) has been introduced so far;

(b) the details of achievements made under the project;

(c) whether there is any proposal to extend the project to Orissa; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The Centre based revised scheme of Rural Functional Literacy Project (RFLP) is being implemented since 1994-95 in difficult areas of the states of Arunachal Pradesh, Assam, Manipur, Meghalaya, Nagaland, Mizoram, Tripura, J&K and Sikkim.

(b) As on date, 65 projects have been sanctioned in the above states to cover 449049 non-literate in the age group of 15-35 years. As per the information received from the concerned states, out of this coverage 181630 illiterate persons have attended the learning sessions in the teaching learning centre.

(c) No, Sir.

(d) The scheme of RFLP specifically targets difficult areas of North-East, J&K and Sikkim. The state of Orissa has been covered under the Total Literacy/Post Literacy Campaign.

PCO/STD/STD Booths in Maharashtra

[Translation]

3832. SHRI R. S. GAVAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received applications for the allotment of PCO/STD/STD telephone booths in Maharashtra particularly in Amravati district;

(b) if so, the details thereof; district-wise; and

(c) the time by which these applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) The details of pending applications as on 31.5.

1998 are given in the attached statement.

(c) The pending applications will be progressively cleared in about two years time subject to technical feasibility and the applicants fulfilling the eligibility conditions.

Statement

S.No.	Name of SSA	Application pending
1.	Goa	542
2.	Kalayan	1500
3.	Kolhapur	31
4.	Nagpur	1848
5.	Pune	4067
6.	Sangli	103
7.	Satara	170
8.	Ahmednagar	281
9.	Beed	136
10.	Akola	• 1095
11.	Amaravati	412
12.	Augangabad	3898
13.	Jalna	131
14.	Jalgaon	1965
15.	Buldhana	0
16.	Nasik	1300
17.	Dhule	290
18.	Solapur	1290
19.	Osmanabad	16
20.	Raigad	200
21.	Ratnagiri	510
22.	Sindudurg	97
23.	Latur	358
24.	Parbhani	129
25.	Nanded	146
26.	Bhandara	0
27.	Chandrapur	528
28.	Gadchiroli	43
29.	Wardha	87
30.	Yeotmal	574

English as a Medium of Science Studies

3833. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether India is lagging behind in the field of Science on account of lack of resources and also due to the fact that books of Science are generally available in English language;

(b) if so, whether the Government have ever considered or propose to consider the logic behind continuing English as a medium of Science studies;

(c) whether the Government propose to promptly bring out the Hindi version of science related literature:

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Inter-State Transmission Losses

[*English*]

3834. SHRI FRANCISCO SARDINHA: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to consolidate the Western power grid and reduce inter-state transmission losses;

(b) if so, the details thereof; and

(c) the loss of power due to transmission in Goa?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) and (b) Power Grid Corporation of India Ltd. has proposed to set up a Unified Load Despatch & Communication System for the Western Region to monitor the Grid operation on the basis of real time data to ensure optimality in system operation and to minimise system blackouts. The system would include establishment of computerised load despatch facilities with Energy Management System/Supervisory control and Data Acquisition System. The estimated cost of the scheme is Rs. 195.08 crores.

(c) Transmission and distribution losses of Goa for the year 1995-96 was 26.06%.

Improvement in Telecom-Postal and Telegraph Services

[*Translation*]

3835. SHRI HARI KEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether Government propose to improve the telecom, postal and telegraph services in the country;

(b) if so, the details thereof, State-wise; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir. Improvement of Telecom, Postal and Telegraph services in the country is a continuous process.

(b) and (c) Following steps are being taken in this regard:

Telecom

(1) Laying of cables in ducts.

(2) Upgradation of out-door plant by replacing the old and worn-out equipment.

(3) Computerisation of fault repair and commercial services.

(4) Replacement of electro-mechanical exchanges by electronic type exchanges in a phased manner.

(5) Replacement of long spans of drop wires with underground cables.

Postal

The postal services are being modernised through induction of latest technology, by computerisation of post offices, mail offices, modernisation of mail processing systems by induction of computer based technology, setting up satellite communication system for transfer of money and transmission of written text from station to station.

Telegraph

The micro-processor based store & forward message switching systems, Electronic Keyboard concentrators, FAX and electronic terminals are being provided in telegraph offices.

Telephone Arrears of EX-MPs

3836. SHRI AJIT JOGI:

SHRI JANG BAHADUR SINGH PATEL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total amount of arrears of telephone bills pending for payment by the Ex. MPs as on December, 1997;

(b) the steps being taken to recover these arrears;

(c) whether Government have received any complaint regarding over-billing; and

(d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The total arrears in telephone bills in respect of telephones provided to ex-M.Ps in their capacity as such up to December, 1997 is Rs. 12.96 crores.

- (b) (i) Registered Notices have been issued to all ex-M.Ps for clearing their dues.
- (ii) Instructions have been issued to all Circles for disconnection of working telephones wherever payment is not received.
- (c) Yes, Sir.
- (d) Generally on receipt of complaints from ex-M.Ps detailed reports are called for from the concerned units. Where necessary, M.Ps are also addressed to seek further information. On receipt of full information and after decision is taken in each case of complaint, a reply is sent to the M.P. concerned.

Construction of Assan Bridge in M. P.

[English]

3837. SHRI DADA BABURAO PARANJPE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have sanctioned the Assan Bridge in Madhya Pradesh; and

(b) if so, the funds earmarked therefor and the progress made in regard to construction of said bridge?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) No, Sir.

(b) Construction of Assan bridge is included in the list of works proposed to be sanctioned during the Annual Plan 1998-99 at an estimated cost of Rs. 8.8 crores and a provision of Rs. 10.00 lakhs has been made in the budget of the current year for this work.

Installation of Telephones

[Translation]

3838. SHRI BHIM DAHAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the time limit for providing telephone connection in Delhi after the subscribers obtain O.B. number;

(b) whether the Government are aware that the subscribers have not been provided telephone connections even after they got O.B. number;

(c) if so, the number of such cases lying pending and the reasons therefor;

(d) the reaction of the Government thereto; and

(e) the steps proposed to be taken by the Government to expedite the process of providing the telephone connections?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Sir, a time limit of 15 days has been prescribed for providing a new telephone connection after issue of the O.B. number.

(b) and (c) Yes Sir, the details of the Pending OBs as on 21.6.98 in Delhi alongwith reasons are given below:

(1)	Total OBs pending	48218
(2)	OBs for which installation work is in progress	8169
(3)	OBS pending due to subscribers reasons	1444
(4)	OBs pending due to non-availability of under ground cable pairs	38605

(d) and (e) MTNL, Delhi have formulated a comprehensive plan of the laying of under ground cables expeditiously in technically-non-feasible (TNF) pockets/areas.

Most of the TNF OBs pending upto 31.12.1997 shall be cleared by July 1998 and the remaining TNF OBs are expected to be cleared progressively in the next six months.

Damage to Records of Sehgal, Talat and Naushad

3839. SHRI SUSHIL KUMAR SHINDE:

SHRI MADHAVRAO SCINDIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether precious records of "Sehgal", Talat" and "Naushad" songs, ghazals and other classical renderings of timeless and everlasting value in AIR custody have been spoiled or eaten away by termites;

(b) if so, the details of the losses suffered; and

(c) the steps taken to salvage the same from being totally lost of posterity and transcribing the HMV and Columbia records into modern recording system of tapes and LP Discs?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) No, Sir. Recordings of Sehgal, Talat and Naushad available with All India Radio are maintained properly and they have neither been spoiled nor eaten away by termite.

(b) Does not arise.

(c) All India Radio does not have copyright to dub old recordings including HMV and Columbia on modern systems. However, under special agreement, these companies have allowed All India Radio to dub their film songs on spools for Vividh Bharati Services only.

Telephone Sub-station in Dhanbad

3840. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone sub-stations have been set up in Petarwar, Topchachi and Chandan Kiyari of Bokaro and Dhanbad district under Dhanbad telephone division;

(b) if so, the date on which these sub-stations were set up and the reasons for not making them functional so far; and

(c) the time by which these sub-stations are likely to become functional?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) Yes, Sir. Small telephone exchanges were set up at Petarwar, Topchachi and Chandan Kiyari on 31.12.91, 30.9.1989 and 31.3.1993 respectively. These exchanges have since been upgraded to 256P RAX, 128P C-DOT and 256P RAX respectively and are already functional.

(c) Does not arise in view of reply to (a) and (b) above.

Per Capita Production and Consumption of Power

[English]

3841. SHRI AJAY CHAKRABORTY: Will the Minister of POWER be pleased to state the details of annual per capita production and consumption of electricity in the country during the year 1995-96, 1996-97, State-wise?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): The State-wise details of Annual per capita production and consumption of electricity in the country during the year 1995-96 and 1996-97 are given in the Statement-I and II.

Statement-I

Annual per capita generation of electricity (utilities + non-utilities) during 1995-96 & 1996-97

Name of the State/UTs	Per Capita Generation (KWH)	
	1995-96	1996-97
1	2	3
Haryana	448.30	456.56
Himachal Pradesh	775.37	609.45
Jammu & Kashmir	344.11	350.15
Punjab	797.04	835.56
Rajasthan	284.97	289.19
Uttar Pradesh	452.49	444.71
Chandigarh	2.12	2.53
Delhi	580.13	519.96
Gujarat	835.47	872.99
Madhya Pradesh	644.07	844.90
Maharashtra	623.62	645.84
Goa	52.66	49.30
Daman & Diu	0.00	0.00

	1	2	3
D. & N. Haveli		72.25	70.59
Andhra Pradesh		562.25	620.04
Karnataka		353.06	295.86
Kerala		226.14	189.57
Tamil Nadu		644.99	676.89
Pondicherry		14.55	13.13
Lakshadweep		556.83	280.00
Bihar		132.41	150.64
Orissa		444.79	471.96
West Bengal		326.65	326.74
A. & N. Islands		256.91	266.97
Sikkim		135.38	128.00
Assam		118.50	131.82
Manipur		240.09	222.58
Meghalaya		405.69	360.19
Nagaland		4.32	3.22
Tripura		63.46	75.07
Arunachal Pradesh		68.73	53.93
Mizoram		18.29	16.83
Total (All India)		454.41	463.10

Statement-II

Annual per capita consumption of electricity (utilities + non-utilities) during 1995-96 & 1996-97

Name of the State/UTs	Per Capita Consumption (MWH)	
	1995-96	1996-97
1	2	3
Haryana	502.55	508.29
Himachal Pradesh	288.35	278.45
Jammu & Kashmir	201.13	233.65
Punjab	759.50	789.91
Rajasthan	296.86	294.91
Uttar Pradesh	206.67	194.32
Chandigarh	717.39	794.40
Delhi	607.71	589.67

1	2	3
Gujarat	671.24	685.73
Madhya Pradesh	366.79	368.39
Maharashtra	545.42	556.97
Goa	706.93	719.13
Daman & Diu	2015.91	2346.67
D. & N. Haveli	1811.44	2298.91
Andhra Pradesh	368.23	331.71
Karnataka	361.85	338.31
Kerala	248.52	235.80
Tamil Nadu	459.30	469.35
Pondicherry	957.83	1034.52
Lakshadweep	209.00	234.17
Bihar	138.17	145.10
Orissa	370.41	446.73
West Bengal	185.95	196.53
A. & N. Islands	201.85	210.20
Sikkim	172.89	182.40
Assam	97.72	107.56
Manipur	117.65	127.85
Meghalaya	142.71	134.51
Nagaland	79.32	88.01
Tripura	73.09	80.36
Arunachal Pradesh	77.91	80.80
Mizoram	127.54	127.77
Total (All India)	336.41	338.45

Development in Tribal Areas

[Translation]

3842. SHRI DATTA MEGHE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received any representation for diluting the Forest (Protection) Act, 1980, so that development can take place in tribal areas;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the details of the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Representations have been received from time to time from various fora for relaxation for provisions of Forest (Conservation) Act, 1980. The issues raised in the representations mainly pertain to delegation of powers to divert forest land upto certain extent to the State Governments, regularisation of encroachments over forest land by tribals and other people, revision of Forest (Conservation) Act, 1980 guidelines for expeditious processing of the proposals etc.

(c) After taking into consideration the issues raised in various representations, this Ministry from time to time has revised the guidelines under Forest (Conservation) Act, 1980 for simplification of procedures for processing of the proposals. This include delegation of powers to Regional Offices of the Ministry, constitution of State Advisory Groups comprising of representatives from the State Governments, simplified procedure for small development projects such as transmission lines, pipe lines for drinking water supply, link roads, minor irrigation works etc. Further, recommendation of Sarkaria Commission for delegation of powers to State Governments to divert upto five hectare of forest land which are urgently required for specific public purposes has been accepted in principle subject to requisite terms and provisions of Forest (Conservation) Act, 1980 and the final directions of Hon'ble Supreme Court in an on going court case in which Forest (Conservation) Act, 1980 is also one of the issues under consideration.

Criteria for UGC Grants

3843. SHRI RAGHUVANSH PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria laid down for providing grants to the Universities and Colleges by the University Grants Commission; and

(b) the details of the grants provided during the last five years?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) UGC provides development grants to all eligible universities and colleges, as per the prescribed norms, for recruitment of teaching and supportive staff; purchase of equipment, books and journals; construction of women's hostels, staff quarters, health centres, etc. Only those universities and colleges which have been recognised by UGC in terms of Rules framed under Section 2(f) of the UGC Act and declared fit to receive financial assistance from Central sources in terms of the Regulations framed under Section 12-B of the UGC Act, are eligible for receiving development grants. The quantum of grant payable to such universities and colleges is worked-out on the basis of various parameters such as stage of development of a particular institution, level of teaching (under-graduate, post-graduate, single faculty, multi-faculty, etc.), students and faculty strength etc.

(b) The information is being collected and will be laid on the Table of the House.

Development of Forest Resources

[*English*]

3844. SHRI RANJIB BISWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have a proposal to develop forest resources during the Ninth Plan;

(b) if so, the details of plans formulated and the funds earmarked in this regard, State-wise; and

(c) the details of the proposal adopted by the Government with regard to the development of forests in the said plan period?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI):

(a) Yes, Sir.

(b) and (c) State-wise plan proposals for targets and funds for the development of forest resources during the Ninth Five Year Plan have yet not been finalised.

Cyclone Warning at Gujarat Ports

3845. DR. SANJAY SINH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Cyclone warning centre had put up the great danger signalling triangular flag at all Gujarat Ports on the June 8, 1998 and earlier also;

(b) if so, the number of times the warning was given;

(c) whether several ships collided and damaged the Jetties at Kandla Port and hundred of persons died in the Kutch district on June 9, 1998 despite the fact that warning was given to the port authorities; and

(d) if so, the action by the Government propose to take against the port authorities for dereliction of duty?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Yes, Sir. The Indian Metrological Department has sent five warning messages on June 8, 1998 to the Gujarat Ports regarding display of signal No. 8 which indicates great danger. Port Trust had hoisted signal No. 8; as soon as message was received.

(c) One Oil Jetty which was to be decommissioned during the month of July, 1998 and the other belonging to IFFCO got partly damaged because of ships colliding with them inspite of double moorings. There were minor damages to the fenders and bollards in General Cargo Berths and Oil Jetties. The total number of deaths in the Kutch District is being ascertained from Gujarat Government.

(d) The question does not arise Kandla Port Trust has taken all possible measures to safeguard the lives of its employees and its properties.

Enquiry Against Director of CECRI

3846. SHRI AJOY MUKHOPADHYAY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the findings of the inquiry by the Chief Minister Vigilance Officer of CSIR into the cases of irregularities against the Director of the Central Electro-Chemical Research Institute of CSIR; and

(b) the action taken thereon?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No such inquiry has been carried out by Chief Vigilance Officer (CVO), CSIR.

(b) Does not arise.

Power Generation

3847. SHRI RAVI SITARAM NAIK:

SHRI RAM TAHAL CHAUDHARY:

Will the Minister of POWER be pleased to state:

(a) the quantity of power being generated, State-wise;

(b) the year-wise increase registered in capacity of power generation during the last three years, State-wise;

(c) the names of new power projects proposed to be set up in each State during the Ninth Five Year Plan period; and

(d) the total number of villages likely to be electrified and the total expenditure likely to be incurred by the Government on this programme?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Details of power being generated, State-wise, are given in the attached Statement-I.

(b) State-wise details of capacity of power generation added during the last 3 years is given in the attached Statement-II.

(c) The Ninth Five Year Plan for the power sector is yet to be finalised

(d) The Planning Commission has not yet finalised targets and financial outlay for rural electrification programme for 9th Plan. Rural Electrification Corporation has tentatively proposed to electrify 2800 villages in the year 1998-99. This would involve an estimated expenditure of about Rs. 130 crores.

Statement-I

Annexure Referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3847 to be Answered on 13.07.1998 Regarding Power Generation.

S. No.	Name of the States/ System	Energy Generated during 1997-98 (MUs)
1.	BBMB	10695
2.	Delhi	6984
3.	Jammu & Kashmir	6120
4.	Himachal Pradesh	3956
5.	Haryana	3782
6.	Rajasthan	11157
7.	Punjab	12993
8.	Uttar Pradesh	67489
9.	Gujarat	39711
10.	Maharashtra	55997
11.	Madhya Pradesh	44598
12.	Andhra Pradesh	45911
13.	Karnataka	17093
14.	Kerala	5071
15.	Tamil Nadu	38090
16.	Bihar	7093
17.	Orissa	11991
18.	West Bengal	20502
19.	D.V.C.	7299
20.	Sikkim	43
21.	Assam	1072
22.	NEEPCO	1527
23.	Maghalaya	598
24.	Tripura	302
25.	Manipur	535
25.	Arunachal Pradesh	13
Total		420622

Statement-II

Annexure Referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3847 to be Answered on 13.07.1998 Regarding Power Generation.

Sl. No. State		Generation Capacity added during the last 3 years.		
		(in MW)		
		1995-96	1996-97	1997-98
1.	Himachal Pradesh	15	10.5	-
2.	Jammu & Kashmir	3.70	480	-
3.	Delhi	68	-	-
4.	Rajasthan	35.5	-	-
5.	Punjab	-	-	210
6.	Uttar Pradesh	-	-	210
7.	Gujarat	390	-	1042
8.	Maharashtra	40	5	508
9.	Tamil Nadu	330	-	8
10.	Andhra Pradesh	-	502.4	500.8
11.	Kerala	-	60	200
12.	Karnataka	-	-	56
13.	Bihar	213.3	215	5
14.	Orissa	710	-	-
15.	West Bengal	235	210	490
16.	Assam	67	133.5	76.5
17.	Tripura	16	8	71
18.	Arunachal Pradesh	-	-	6
Total		2123.50	1624.4	3283.3

Reconstitution of ICHR

Details of the reconstituted Council are given in the attached statement.

3848. SHRI GURUDAS KAMAT:

SHRI RAMKRISHNA BABA PATIL:

Statement

Regarding reconstitution of ICHR asked by Shri Gurudas Kamat and Shri Ramkrishna Baba Patil

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

Details of the Council of ICHR reconstituted on June 01, 1998:

(a) whether Indian Council of Historical Research has been reconstituted;

1. Prof. S. Settar, Chairman with effect from 2nd Sept., 1996.

(b) if so, the details thereof;

2. Prof. Amitabh Mukherjee, Director, Institute of Historical Studies, Calcutta.

(c) whether norms/guidelines laid down for reconstitution of the Council have not been followed; and

3. Prof. Chandrasekhar, Former Professor and Head of Department of History, Bangalore University, Bangalore-560056.

(d) if so, the reasons therefor?

4. Prof. Dhampai, 17, South Mada Street, Triplicane, Chennai-600 005.

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) Yes, Sir. On expiry of the tenure of three years of the previous Council, the ICHR has been reconstituted on June 01, 1998, under Rule 3 of the Rules of ICHR in accordance with the past practice.

5. Prof. M.G.S. Narayanan, Former Professor and

Head of Department of History, University of Calicut, Kozhikode-673635 Kerala.

6. Prof. B.B. Lal, Former Director-General, Archaeological Survey of India, New Delhi-110 001.
7. Prof. K.S. Lal, Former Professor and Head of Department of History, University of Hyderabad, Hyderabad-500 046.
8. Prof. B.P. Sinha, Former Professor and Head of Department of AIHC & Archaeology, Patna University, Patna.
9. Prof. A.R. Khan, Professor of History, Himachal University, Shimla.
10. Prof. B.R. Grover, Former Professor and Head of Department of History, Jamia Millia Islamia University, New Delhi.
11. Prof. Satish Mittal, Former Professor and Head of Department of History, Kurukshetra University, Kurukshetra, Haryana.
12. Prof. (Mrs.) Mani Kamerkar, Former Principal and Head of History, SNDT University, Mumbai.
13. Dr. M. K. Murthy, Department of Regional Studies, University of Hyderabad, Hyderabad-500 046.
14. Prof. S.S. Hans, Former Professor and Head of Department History, Guru Nanak Dev University, Amritsar, Punjab.
15. Prof. Hari Om, Professor and Head of Department of History, Jammu University, Jammu.
16. Prof. H.K. Barpujari, Professor Emeritus of History in Guwahati University, Guwahati, Assam.
17. Prof. Pritpal Bhatia, Delhi University, Delhi.
18. Prof. D.N. Tripathi, 20, HIRAPURI, University Campus, Gorakhpur-273009, Uttar Pradesh.
19. Prof. B.R. Kamble, Professor and Head of Department of History, Shivaji University, Kolhapur, Maharashtra.
20. Representative of the University Grants Commission.
21. Director-General, Archaeological Survey of India, New Delhi-110 001.
22. Director-General, National Archives of India, New Delhi-110 001.
23. Four persons to represent Government of India.
 - (i) Secretary, Deptt. of Education, Ministry of Human Resource Development of his/her nominee not below the level of Joint Secretary.
 - (ii) Secretary, Deptt. of Culture, Ministry of Human Resource Development or his/her nominee not

below the level of Joint Secretary.

- (iii) Financial Adviser, Ministry of Human Resource Development.
 - (iv) Director, Anthropological Survey of India, Indian museum, 27, Jawaharlal Nehru Road, Calcutta.
24. Prof. T.K. Venkatasubramanian, Member-Secretary, Indian Council of Historical Research, 35, Ferozeshah Road, New Delhi-110 001 with effect from 19th January, 1998.

Film on Dr. Ambedkar

[Translation]

3849. SHRI RAMDAS ATHAWALE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether National Film Development Corporation propose to make a film on Dr. Bhimrao Ambedkar;
- (b) if so, the details thereof, and
- (c) the time by which it is likely to be finalised and the likely expenditure to be incurred thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) Yes, Sir.

(b) The National Film Development Corporation is producing a feature film on Dr. Bhim Rao Ambedkar on behalf of the Ministry of Welfare, Government of India and the Government of Maharashtra.

The film is being directed by Dr. Jabbar Patel and Shri Mammotty, the eminent actor of Malayalam cinema, is playing the lead role.

(c) The shooting of the film has been completed and the post production work is currently in progress. The film is expected to be completed by the end of August, 1998 after which it will be submitted for certification. The total expenditure on the film is expected to be approximately Rs. 9.50 crores.

Release of Postage Stamp

[English]

3850. SHRI TATHAGATA SATPATHY: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have received representation for the release of a postage stamp on late Biju Patnaik; and
- (b) if so, the action taken by the Government to fulfil the demand?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) The proposal for release of a commemorative

stamp on late Biju Patnaik has been approved and is under process.

Statutory Cost Audit Toilettries

3851. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2119 on 15.12.1993 and state:

(a) whether cost audit reports have since been received and examined and the details of the companies involved resorting to charging excessive profits, misutilisation of imports etc.;

(b) the action taken by the Government thereon;

(c) whether there is any proposal to bring in some more companies under the purview of Section 209 (1) (d) of the Companies Act, 1956 to safeguard the interests of the people at large; and

(d) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) Yes, on review of these Cost Audit Reports, it has been noticed that the Cost Auditors have not made any adverse comments regarding high profitability and misutilisation of imports in respect of these products.

(b) Does not arise.

(c) and (d) Prescribing of Cost Accounting (Record) Rules in respect of industries engaged in production, processing, manufacturing or mining activities is a continuous process. Rules are prescribed for a particular Product/Industry from time to time. The companies covered under the Rules and the scope of the Rules are periodically reviewed.

Utilisation of Funds by Central Power Undertakings

3852. SHRI VILAS MUTTEMWAR: Will the Minister of POWER be pleased to state:

(a) whether the Government have reviewed the position of actual utilisation of plan funds by the Central Power Undertakings for the past three years;

(b) if so, the details thereof, PSU-wise and year-wise;

(c) whether the phenomena of non-utilisation of plan funds by Central PSUs has become serious over years resulting in cost and time overruns in the power projects;

(d) the steps taken to tackle the problem of non-utilisation of sanctioned funds for projects by State Electricity Boards; and

(e) if so, the details of fresh initiatives taken to ensure effective and timely utilisation of plan funds by the Central PSUs?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir.

(b) Details of actual utilisation of plan funds, PSU-wise and year-wise, for the past 3 years are given in the attached Statement.

(c) Reasons for underutilisation of plan funds by our CPSUs, inter-alia include inability of some of the CPSUs to raise funds through bonds due to adverse market conditions, law & order problems, local resistance, problem of rehabilitation & resettlement, geological surprises faced in the execution of hydro projects and delay in award of work by some State Governments etc.

(d) Funds are provided to the State Electricity Boards (SFBs) by the State Governments/Planning Commission who monitor utilisation of funds. Shortfall in utilisation of funds during 1997-98 of projects of S.E.Bs is mainly due to lack of mobilisation of resources in the States, delay in civil works and procurement of equipments etc.

(e) For effective and timely utilisation of plan funds by PSUs, expenditure incurred by them is monitored on monthly basis. In addition, utilisation of funds by PSUs is also reviewed in the quarterly progress review meeting of each PSU.

Statement

Annexure referred to in reply to part (b) of the Lok Sabha unstarred question No. 3862 for reply on 13.07.1998

(Rs. in Crores)

Organisation	1995-96		1996-97		1997-98 (Provisional)	
	B.E.	Actuals	B.E.	Actuals	B.E.	Actuals
1	2	3	4	5	6	7
1. N.T.P.C.	1700.74	1572.25	1949.89	1251.89	2122.60	1504.96
2. N.H.P.C.	1337.69	889.20	1136.02	494.54	898.35	506.47
3. Power Grid	1515.84	1470.71	1500.00	1557.05	1600.55	1578.50
4. D.V.C.	329.00	250.00	408.00	180.59	270.00	166.97
5. T.H.D.C.	211.17	147.17	170.00	170.00	225.00	321.91

	1	2	3	4	5	6	7
6. N.J.P.C.		530.00	415.01	521.17	496.13	980.00	774.50
7. P.F.C.		300.00	300.00	560.00	785.00	550.00	716.77
8. NEEPCO.		498.40	458.08	336.40	179.55	160.98	167.18
9. R.E.C.		300.00	4.99	50.00	15.94	30.00	30.00
10. MOP (Others)		200.67	148.03	168.82	148.89	125.37	109.38
Total central Plan		6923.51	5655.44	6790.30	5277.88	6942.05	5876.63
State Plan							
11. R.E.C.		348.00	348.00	348.00	348.00	348.00	648.00
Grand Total		7271.51	6003.44	7138.30	5625.58	7290.85	6524.63

Telecom Services

3853. SHRI N.K. PREMCHANDRAN:

SHRI P.C. THOMAS:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the steps taken or proposed to be taken by the Government to improve basic and value added telecom services;

(b) whether there is any proposal to enhance the internet facilities in Kerala;

(c) if so, the details thereof;

(d) whether the investment for development of Telecom programme have increased in all States;

(e) if so, the details thereof alongwith the amount allotted and spent during the last three years, State-wise and year-wise;

(f) the present status of development programmes and amount spent for each exchange in Ernakulam and Kottayam districts of Kerala during the last three years; and

(g) the number of new connections proposed to be given in Kerala during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) It is our continuous endeavour to bring improvement in basic services/value added services to the utmost satisfaction of our valued customers. The improvement is envisaged in annual/5 year plans of the department of telecom. Various steps taken or proposed to be taken by the Govt. to improve basic and value added telecom services are enumerated below:

- (i) Use of State-of-the art digital electronic exchanges and reliable transmission media like optical fibrecables, digital system, satellite media etc.

(ii) Laying of cables in ducts.

(iii) Use of jelly filled cables.

(iv) Upgradation of outdoor plant by replacing worn out equipments.

(v) Induction of new technologies in the network.

(vi) Computerisation of services especially for fault repair and commercial services.

(vii) Monitoring of the performance of the exchanges at higher level.

(viii) Refresher training for staff to improve their skill.

(ix) Immediate attention of repeat faults.

(x) Replacement of electromechanical exchanges by electronic type exchanges in a phased manner.

(xi) Reduction of long spans of drop wires.

(xii) Overhead transmission media is being replaced gradually by modern reliable transmission media.

(xiii) Provision of dynamic STD locking facility.

(xiv) Making call waiting services free of charge.

(xv) Franchising of various value added services like Radio Paging/Cellular Mobile Services/Public Mobile Radio Trunked Services electronic mail, voice mail/ audio text, closed user group domestic 64 kbps data network via INSAT satellite, to the Indian registered companies on a nonexclusive basis.

(b) Yes, sir.

(c) Internet nodes are presently operational at Trivandrum and Ernakulam. It is proposed to set up a new node at Calicut besides enhancing the capacity at the above 2 stations for which action for tendering of equipment has been initiated.

(d) Yes, sir. The investment for development of telecom has increased generally in all the states.

(f) Details are in the Statement-II.

(e) Details are in the Statement-I.

(g) About 325,000 new connections are proposed for Kerala Circle during 1998-99.

Statement-I

Statement showing State-wise FG allotment and actual expenditure for 1995-96, 1996-97 and 1997-98

(Rs. in crores)

S. No.	Circle	FG Allot 95-96	Actual Exp.	FG Allot 96-97	Actual Exp.	FG Allot 97-98	Actual Exp.
1.	Andaman Nicobar	3.57	4.11	10.74	5.28	13.51	
2.	A. P.	484.24	476	497.73	470.33	548.58	
3.	Assam	62.51	62.04	89.67	90.71	119.93	
4.	Bihar	189.80	187.59	232.00	231.6	262.67	
5.	Gujarat	474.22	468.21	484.72	453.19	563.25	
6.	Haryana	200.24	200.12	238.00	248.05	214.98	
7.	H.P.	184.74	190.36	154.99	132.47	114.78	
8.	J&K	78.25	50.01	97.64	70.56	54.63	
9.	Karnataka	470.00	512.33	457.36	479.80	634.44	Expenditure
10.	Kerala	605.00	630.02	627.62	670.80	645.98	not yet
11.	MP	475.00	398.43	335.76	307.87	303.32	finalised as
12.	Maharashtra	641.51	704.02	761.87	762.69	834.29	accounts
13.	NE	88.40	80.98	106.00	100.82	99.97	are not
14.	Orissa	160.74	140.56	184.61	171.06	168.39	closed.
15.	Punjab	370.00	369.52	439.44	431.37	423.23	
16.	Rajasthan	318.28	309.85	375.47	337.43	352.11	
17.	Tamil Nadu	718.04	729.40	781.60	766.46	886.74	
18.	UP (W)	280.33	281.65	335.85	314.35	577.46	
19.	UP (E)	259.48	258.03	445.33	352.69	399.59	
20.	WB	354.15	383.64	364.85	390.43	629.36	
21.	(a) MTNL Delhi	490.38	491.0	423.91	408.0		
	(b) MTNL Mumbai	453.08	496.67	610.11	503.87		
	Others ancillary units	793.85	793.93	809.17	742.20		

(Viz. Project Circles
Maintenance Circles
Task Force Guwahati
ALTIC Ghaziabad
Telecom Factories
CGM(TS), Calcutta
RMP Nagpur
QA Bangalore
THC New Delhi
TTC Jabalpur
T & D Jabalpur
D-Net, Noida)

Statement-II*Development programme and amount spent during last 3 years (Ernakulam District)*

Name of exchange	Cap- acity	Direct	Wait-	Total	Development/	
		Exchange Lines	ing List	expenditure (In lakhs) 95-98	Expansion Expn. Prog. 98-99	
1	2	3	4	5	6	7
Alangad	1400	1088	381	210	Nil	
Alwaye	11000	10720	2454	1599	2500	Lines
Ambalamugal	1500	1391	Nil	228	Nil	
Anappara	296	184	754	17	704	Lines
Angamaly	4500	4348	2468	569	3000	Lines
Arakunnam	1200	1097	609	158	Nil	
Ayavana	360	357	692	27	1400	Lines
Ayyampuzha	88	87	349	3	368	Lines
Chathamattom	160	155	257	Nil	368	Lines
Chelad	1400	1173	470	178	Nil	
Chellanam	184	176	216	7	184	Lines
Chengamanad	1400	1325	397	242	Nil	
Cherai	1584	1544	1470	187	3500	Lines
Cheruvattoor	160	156	795	0	1000	Lines
Chittoor	1500	1383	149	228	Nil	
Chittanikkara	1000	953	664	128	2000	Lines
Chadakuzhy	552	541	413	55	1000	Lines
EKM-Ayyappankavu	6000	5990	693	927	2000	Lines
EKM-Cochin	9000	8639	1747	228	2000	Lines
EKM-Ernakulam-I	5000	4452	Nil	Nil	Nil	
EKM-Ernakulam-II	12000	11143	Nil	309	Nil	
EKM-Ernakulam-III	5000	3869	Nil	Nil	Nil	
EKM-Palarivattom VI	9500	9474	Nil	875	Nil	
EKM-Palarivattom-VIII	11100	11007	3508	230	Nil	
EKM-Panampallynagar	13000	12359	1	456	Nil	
EKM-Palluruthy	5000	4865	465	1140	1000	Lines
EKM-Service line	256	218	Nil	Nil	Nil	
EKM-Vyttila	6000	5278	272	1368	1000	Lines
EKM-N. Island	3000	2790	179	225	1000	Lines

1	2	3	4	5	6	7
Edamalar	88	51	10	5	Nil	
Elanji	1000	960	529	157	Nil	
Ksy-Kalamassery VI	4800	4512	2287	Nil	7000	Lines
KSY-Kalamassery VII	1000	987	Nil	Nil	Nil	
KSY-Kalamassery VIII	3500	3443	Nil	342	Nil	
Kedavoor	360	334	235	27	1000	Lines
Kulady	3000	2880	2890	405	4000	Lines
Kalloordkad	384	368	750	Nil	1400	Lines
Kandakadavu	384	382	301	Nil	1000	Lines
Keechery	1000	967	247	195	Nil	
Keezhillam	1400	1339	417	65	Nil	
Kizhakkambalam	4000	1948	1256	775	1000	Lines
Kolencherry	1500	1490	1720	17	4000	Lines
Kombanad	296	179	554	22	704	Lines
Koothattukulam	1632	1630	1550	Nil	4000	Lines
Koovapady	1384	1367	782	177	2500	Lines
Kothamangalam	5000	4900	1208	425	Nil	
Kottapady	568	556	502	34	1400	Lines
Kumbalanghy	568	537	421	113	1000	Lines
Kunnukara	368	363	754	27	1400	Lines
Kuttampuzha	184	86	290	14	184	Lines
Malaylattu	192	180	510	Nil	1000	Lines
Maneed	100	958	367	147	Nil	
Manjapra	1000	876	740	122	400	Lines
Marampilly	496	496	1006	42	2000	Lines
Mazhuvannur	1384	704	723	317	Nil	
Mekkadampu	1000	916	519	179	Nil	
Moothakunnam	1200	518	799	161	Nil	
Moozhikulam	1400	1353	609	159	Nil	
Mulamthuruthy	3000	1465	1263	365	Nil	
Muvattupuzha	7000	4001	3687	812	Nil	
Narakkal	4000	2877	1649	775	Nil	
Meendapara	88	Nil	Nil	13	Nil	
Nellimattom	1000	367	360	117	Nil	
Neriyamangalam	336	166	378	26	368	Lines

1	2	3	4	5	6	7
Nettoor	1500	988	321	169	Nil	
Odakali	1384	1011	900	196	Nil	
Oonnukal	384	377	557	Nil	1000	Lines
PRU-Parur VI	1632	1569	1523	Nil	Nil	
PRU-Parur VII	4000	3458	Nil	429	Nil	
Paduvapuram	1000	364	729	243	400	Lines
Panpakuda	1400	1343	955	136	2500	Lines
Pandapally	1000	940	646	Nil	2000	Lines
Perumbavoor	8000	7210	2328	987	Nil	
Piravam	1500	1470	1025	94	3000	Lines
Pothanicadu	1784	1152	704	244	Nil	
Puthencruz	768	758	1615	Nil	2500	Lines
Puthenvelkara	1000	180	865	82	Nil	
Ramamangalam	360	360	891	Nil	1400	Lines
Sreemoolangaram	1000	792	1304	213	Nil	
TPN-Tripunithura VI	5000	4427	Nil	Nil	Nil	
TPN-Tripunithura VII	4000	2635	Nil	912	5000	Lines
Thrikkakara CEPZ	5000	4248	271	684	Nil	
Udayamperur	1000	592	424	121	1000	Lines
Vadattupara	88	Nil	Nil	Nil	Nil	
Valayanchirangara	1000	374	988	167	Nil	
Varapuzha	1400	1398	1338	379	3000	Lines
Vazhakulam	1632	1556	506	Nil	2500	Lines
Vengoor	584	578	863	3	1400	Lines
Vypin	520	506	324	82	Nil	

Statement-II*Development programme and amount spent during last 3 years (Kottayam District)*

Name of Exchange	Capacity	Direct Exch. Lines	Waiting List	Total Expenditure (in lakhs) 1995-98	Development Expansion Programme 1998-99	
1	2	3	4	5	6	7
Ayarkunnam	3000	1266	1817	457.17	Nil	
Bharananganam	918	890	723	162.31	2000	Lines
Changanachery	11500	10871	1307	1165.53	Nil	
Chempu	1000	590	396	163.42	Nil	

1	2	3	4	5	6	7
Chenappady	420	408	299	Nil	580	Lines
Chengalam	720	709	421	168.05	1200	Lines
Chennad	368	317	61	49.39	Nil	
Chingavanam	3000	2932	1884	761.12	2000	Lines
Erattupetta	3000	2240	986	448.48	Nil	
Erumeli	1000	979	713	Nil	2000	Lines
Ettumanur	5000	3952	1662	917.38	Nil	
Gandhinagar	5000	4049	981	497.29	Nil	
KTM Kanjikuzhi	7000	5431	1258	924.89	Nil	
KTM Kottayam	18000	15222	1287	2145.04	1000	Lines
Kallara (KTM)	552	482	213	120.15	Nil	
Kanngazha	1200	372	1374	220.02	2000	Lines
Kankirapally	2500	2276	1178	250.40	1500	Lines
Kanukachal	1400	1101	1589	142.06	3000	Lines
Kidangoor	760	753	1162	148.92	2000	Lines
Kollapally	736	729	859	125.20	2000	Lines
Koottikkal	488	362	309	112.72	1000	Lines
Koovappally	368	364	124	88.94	184	Lines
Koruthode	184	156	236	5.80	184	Lines
Kozhuvanal	952	747	526	132.44	1500	Lines
Kudavechoor	536	506	333	83.37	Nil	
Kumarakom	1400	857	357	207.71	3000	Lines
Kunnunny	368	192	173	49.39	Nil	
Kurumannu	1000	542	9	216.92	Nil	
Kuruppanthara	1312	1165	2034	61.71	3500	Lines
Kuruvilangad	200	1469	428	418.92	Nil	
Mammood	744	732	1318	153.93	2000	Lines
Manimala	768	756	1214	Nil	2000	Lines
Marangattupally	1384	1307	416	241.58	2000	Lines
Melukavumattom	384	383	510	Nil	1000	Lines
Movallur	1064	758	1677	71.51	3000	Lines
Monipally	520	343	443	115.01	1000	Lines
Moonilavu	368	367	492	88.94	368	Lines
Mukkoottulthara	520	506	337	119.20	1000	Lines
Mundakayam	1400	1319	954	137.77	Nil	

1	2	3	4	5	6	7
Neendoor	552	456	408	133.38	1000	Lines
Njeezhoor	552	514	712	126.79	1200	Lines
PLI-Palai	5616	5080	764	1102.43	Nil	
Pallikkathode	1272	441	204	214.52	Nil	
Pappady	2575	2473	2305	271.56	2500	Lines
Pampavalley	368	176	286	54.71	Nil	
Pathampuzha	368	181	125	49.39	Nil	
Peringalam	528	362	230	81.44	Nil	
Pinnakkanadu	1216	1195	357	249.50	Nil	
Ponkunnam	1528	1516	1491	Nil	3500	Lines
Poovarani	1000	990	783	199.75	2000	Lines
Ramapuram	2500	1384	1408	565.06	Nil	
Talayolaparambu	2000	1498	630	524.33	Nil	
Teekoy	680	492	581	71.51	1104	Lines
Uzhavoor	1400	987	809	96.63	2000	Lines
VKM-Vaikom-I	4150	2468	988	606.59	Nil	
Vakathanam	1512	1478	1773	184.57	4000	Lines
Valavoor	368	366	148	111.21	184	Lines
Vazhoor	736	693	1516	229.56	2500	Lines
Velichiyani	738	225	274	88.90	184	Lines

National Monument at Kakori

[Translation]

3854. SHRI CHINMAYANAND SWAMI:

SHRI SHANKER PRASAD JAISWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are contemplating any scheme to declare the place of birth and work of people who died as martyrs during freedom struggle in Kakori event as national monument or for their development;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) There is no such scheme under consideration of the Government. The Implementation Committee for the 50th Anniversary Celebrations was not in favour of construction of freedom

memorials throughout India and had recommended upgradation of existing schools and naming them after freedom fighters. State Govt./UTs, however, have their own scheme for honouring freedom fighters by construction of freedom memorials.

National Highway Link at Canacona

[English]

3855. SHRI FRANCISCO SARDINHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the distance in kilometers between Karwar-Madgaon after the National Highway link at Canacona is completed;

(b) the progress made in the construction of bridges and the link road; and

(c) the steps taken by the Government to speed up the project?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Approximately 61 Km.

(b) and (c) Land for realignment has already been acquired by State P.W.D. The project is proposed for being taken up under private sector participation.

Amendment to Indian Forest Act

3856. SHRI BIR SINGH MAHATO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to amend the Indian Forest Act, 1927;

(b) whether Government have the objective of increasing the green cover; and

(c) whether this legislation will enable the Government to declare de-forested land as suitable for emergency afforestation programmes?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIBABULAL MARANDI):

(a) Yes, Sir. Government has undertaken a detailed exercise to amend the Indian Forest Act, 1927 to provide for restoration, conservation and management of forests and also to consolidate the various State amendments for providing a uniform law thereby.

(b) and (c) Government have the objective of increasing green cover, in the National Forest Policy, 1988, by massive afforestation programmes with the involvement of people. The legislation under amendment aims to strengthen the provisions of forest protection to safeguard against qualitative and quantitative decline of forests.

Prosecution of Senior Officials

3857. DR. T. SUBBARAMI REDDY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Supreme Court of India in its order of December 18, 1997 had given free hand to prosecute the senior officials;

(b) if so, the details thereof?

(c) whether the Government have examined the orders of the Supreme Court; and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) No, Sir.

(b) Does not arise.

(c) and (d) Government have taken/are taking necessary steps for action in accordance with the direction of the Supreme Court.

Private Sector Power Projects

3858. SHRI C.D. GAMIT: Will the Minister of POWER be pleased to state:

(a) whether in the case of Independent power projects, the tariff is derived from the total cost of the project which includes the financing and interest charges incurred during construction;

(b) whether hard and soft cash are complimentary to each other and increase in one leads to decrease in the other and vice versa;

(c) if so, the reasons for the Central Electricity Authority not comparing the total completed cost of different projects for giving Techno Economic clearance; and

(d) the steps the Government proposes to take for removing the anomalies referred to in the interest of speedy implementation of the power projects?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir.

(b) to (d) Soft cost is dependent upon the quantum of Hard cost in general terms. Elements of soft cost like interest during construction and financing charges depend upon a number of factors which vary from project to project. In view of the multiplicity of factors involved in the Hard cost and Soft cost in respect of the power projects, the Central Electricity Authority appraises the projects in terms of Hard cost and Soft cost separately and also the total cost for tariff comparison with other similar projects. Central Electricity Authority has issued detailed guidelines for submission of DPRs with necessary clearances/approvals under Section 18(A) and 29(C) of the Electricity (Supply) Act 1948, fuel linkage, environmental clearance etc. to expedite accord of techno-economic clearance of the power projects.

Reduction in Power Imbalance

[*Translation*]

3859. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of POWER be pleased to state:

(a) whether Power Finance Corporation has achieved any success in reducing the power imbalance in the States;

(b) if so, the details in this regard; and

(c) the details of amount of loan sanctioned during the last three years, State-wise?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) to (c) The Power Finance Corporation provides loan for power projects whose implementation helps to bring down the deficit in power supply. The details of the loan sanctioned by Power Finance Corporation, during the last three years i.e. 1995-96, 1996-97 and 1997-98 are given the attached Statement.

Statement*Statement Indicating the loan sanctioned by PFC During 1995-96, 1996-97 and 1997-98**(Rs. in crores)*

Borrower	During 1995-96	During 1996-97	During 1997-98
HSEB	26.70	0.00	39.33
Haryana Govt.	9.17	0.00	0.00
HPSEB	71.70	6.50	0.00
HP Government	0.56	0.00	0.00
PSEB	0.00	359.83	427.00
RSEB	212.40	125.00	6.85
Rajasthan Govt.	4.04	0.00	0.00
UPSEB	0.00	0.00	99.70
Nagaland	28.00	0.00	44.30
GRIDCO	63.30	0.00	15.90
OPGC	50.00	0.00	0.00
DHPC	0.00	326.90	0.00
WBSEB	32.00	0.00	0.00
DPL	0.00	6.80	0.00
NHPC	0.00	109.00	0.00
DVC	15.40	0.00	0.00
GEB	0.00	30.01	40.40
MPEB	0.00	0.00	529.94
MSEB	299.68	331.45	553.90
GOA	0.00	0.00	0.60
GSECL	0.00	0.00	250.00
BSES	0.00	47.50	0.00
Maheshwar	0.00	0.00	224.00
GIPCL	0.00	0.00	150.00
APSEB	280.00	183.00	111.00
KEB	172.00	38.30	0.00
KPCL	10.50	311.00	247.20
KSEB	127.00	20.90	0.00
TNEB	69.40	163.45	99.90
APGPCL	0.00	0.00	22.50
GPPL	0.00	0.00	1.43
Total	1471.85	2059.64	2863.95

*[English]***Cables on National Highways**

3860. SHRI K.S. RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications (DOT) has been enjoying a concessional reinstatement tariff for 15 years from the Ministry of Surface Transport for laying Cable on National Highway;

(b) if so, the details thereof;

(c) whether the DOT has requested the Ministry of Surface Transport to extend the aforesaid concession to the private basis operators to lay optical fibres within national highways on the payment of reinvestment charges equivalent of those charged to DOT;

(d) if so, the details thereof;

(e) whether the Ministry have not acceded to the request of DOT but has also withdrawn the concession given hither to DOT; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (f) The Department of Telecommunications (DOT) has been paying reinstatement charges levied by the road maintenance authorities at the State Level. These charges vary from State to State. The Department of Telecommunications (DOT) requested the Ministry of Surface Transport to treat the private Basic Telephone Operators at par with DOT and levy identical reinstatement charges as paid by DOT. Ministry of Surface Transport has recently intimated that with the commercialisation and entry of private sector in telecom field, the DOT and the private operators have to pay Rs. 75/- per meter as lease charges for a period of 15 years for the usage of National Highway land. The DOT proposes to take up the issue with the Ministry of Surface Transport.

Elevating Status of CIEFL, Shillong

3861. SHRI P.K. KYNDIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Institute of English & Foreign Languages, Shillong (Meghalaya) has built up adequate expertise and manpower to train teachers of English and foreign languages;

(b) if so, whether the Government propose to elevate its status at par with the CIEFL, Hyderabad by providing adequate funds to build up infrastructural facilities;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOP-

MENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) to (d) The Central Institute of English & Foreign Languages (CIEFL) is a deemed university and Shillong is its Regional Centre. A proposal for financial assistance for construction of a permanent campus at Shillong is receiving attention.

Balwadis and Anganwadis in Kerala

3862. SHRI V.V. RAGHAVAN:

SHRI CHENGARA SURENDRAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have issued any instructions for stopping financial assistance given to Balwadis and to reduce the number of Anganwadis in each block;

(b) if so, the details thereof; and

(c) the number of Balwadis and Anganwadis in operation at present in Kerala?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) It was earlier contemplated to phase out the Balwadis sanctioned under Balwadi Nutrition Programme with effect from 1.4.98. The scheme of Balwadi Nutrition Programme has, however, now been continued till 31.3.2001 in the areas not covered by ICDS Projects. No instructions have been issued to reduce the number of Anganwadis in any ICDS Projects.

(b) Does not arise.

(c) At present 181 Balwadis and 20123 Anganwadis are in operation in Kerala.

Foreign Assistance for Power Development*[Translation]*

3863. DR. MADAN PRASAD JAISWAL: Will the Minister of POWER be pleased to state:

(a) whether the foreign assistance received for power development is not being properly utilized in the country;

(b) if so, the amount of assistance reviewed and utilized for the purpose during the last three years; and

(c) the action being taken by the Government for proper utilisation of the assistance?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) No, Sir.

(b) The external assistance reviewed and utilised during the last three years is as follows:

(Rs. in crores)		
1996-97	1997-98	1998-99 (Up to May, 1998)
3293.08	3868.21	545.74

(c) A Project Monitoring Cell has been set up in the Ministry of Power since October, 1996 to periodically review the action being taken at different levels to resolve various issues and impress upon the executing agencies to utilise external aid timely. Executing agencies also review critical projects at their Board level. An Empowered Committee in the Ministry of Power reviews projects regularly to sort out bottlenecks.

Post Offices in Karnataka

[English]

3864. SHRI A. SIDDARAJU: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of post offices functioning in Karnataka;
- (b) the details of new post offices opened in the State during 1997-98;
- (c) the number of new post offices proposed to be opened during 1998-99; and
- (d) the number of post offices functioning in Chamarajanager region in Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

- (a) 9837 Post Offices are functioning in Karnataka.
- (b) Details are enclosed in the attached statement.
- (c) A target for opening of 5 new Departmental Sub Offices and 10 new Extra-developmental Branch Post Offices has been fixed for the year 1998-99.
- (d) 198 Post Offices are functioning in Chamrajnagar region in Karnataka.

Statement

Details of New Post Offices opened in Karnataka State during the Year 1997-98

(A) Departmental Sub Offices:

1. Lalanekere, District Hassan
2. Kanniyoor, District Puttur
3. Ramasumudra, District Nanjangud
4. Hebbal Scheme, Mysore District
5. Doordarshan Nagar Bangalore.

(B) Extra-Departmental Branch Post Offices:

1. Karimanel, District D. Kannada
2. Baichanahalli, District Kodagu
3. Mudaravalli District Kodagu
4. Yalerampura, District Tumkur
5. Kanhady, District D. Kannada
6. Gatta Kamadenahalli, District Kolar
7. Mukkodlu, District Kodagu
8. Bandur, District Hassan
9. Sidrampur, District Raichur
10. Madigahalli, District Mysore
11. Kanahalli, District Mysore
12. Hosa Agranara, District Shimoga
13. Hanagere, District Shimoga
14. Bokkahalli, District Mysore
15. Hebbarige, District Shimoga
16. Heggodu, District Shimoga
17. Melinasampalli, District Shimoga
18. Chandrawalli, District Shimoga
19. Heggavadi, District Mysore
20. Hondarabalu, District Mysore
21. Maralur, District Mysore
22. Kudambettu, District D. Kannada
23. Heskethur, District D. Kannada
24. Achapura, District Shimoga

Financial Assistance to NGO's For Sports

3865. DR. ULHAS VASUDEO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the financial assistance provided to NGO's in Maharashtra under scheme for developing sports infrastructure during the last three years; and
- (b) the details NGO-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) The NGO-wise details of financial assistance provided in Maharashtra under the scheme of Grants for creation of sports infrastructure during the last three years is given in the attached statement.

Statement

Statement showing the NGO-wise financial assistance provided in Maharashtra during the last three years (1995-96, 1996-97 and 1997-98)

Year	Sl. No.	Names of NGOs	Amount of financial assistance released
1	2	3	4
1995-96			
	1.	Shikshan Prasarak Mandal, Jalgaon.	Rs. 42,500/-
	2.	Rayat Shikshan Sanstha, Pune.	Rs. 2,98,000/-
	3.	Shiv Smarak Samiti, Pune.	Rs. 14,00,000/-
	4.	Krishna Valley Chamber of Industries, Kupwad, Sangli.	Rs. 20,00,000/-
	5.	Nagar Yuvak Shikshan Sanstha, Nagpur.	Rs. 18,00,000/-
	6.	Sahyadri Shikshan Sanstha, Savarde, Ratnagiri.	Rs. 27,00,000/-
	7.	Hanuman Vyayamshala Krida Mandal, Yavatmal.	Rs. 10,00,000/-
	8.	Azad Vyayam Mandal, Sangli.	Rs. 50,000/-
	9.	Symbiosis International Cultural & Educational Centre at Pune.	Rs. 9,00,000/-
Total			Rs. 1,01,90,500/-
1996-97			
	1.	Hanuman Vyayam Prasarak Mandal, Amravati.	Rs. 18,00,000/-
Total			Rs. 18,00,000/-
1997-98			
	1.	Akola Sports Complex, Akola	Rs. 3,28,000/-
	2.	Symbiosis International Cultural & Educational Centre at Pune.	Rs. 1,00,000/-
	3.	Barashiv Hanuman Gramin Shikshan Prasarak Mandal, Barashiv, Parbhani.	Rs. 72,000/-
Total			Rs. 5,00,000/-
Grand Total of 1995-96 to 1997-98:			Rs. 1,24,90,500/-

Setting up of a Rating Training Establishment

3866. SHRI T. GOVINDAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the reasons for delay in regard to setting up of a permanent Rating Training Establishment at Kakkodi, Calicut in Kerala whereas the decision for setting up the same was taken as early in 1990; and

(b) the progress achieved in the direction of its establishment?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) The proposal of setting up of a Rating Training Establishment in Kerala was initiated in 1990 with the understanding that the land will be provided free of cost by Government of Kerala. As the Government of Kerala could not provide land free of cost, the proposal could not materialise.

Following the change in the policy of Government enunciated in 1997, new training institutes are to be set up in the private sector only. The role of the Government will only be to ensure maintenance of standards.

Kendriya Vidyalayas in Madhya Pradesh

[Translation]

3867. SHRI SUSHIL CHANDRA VARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total expenditure incurred in opening of Higher Secondary Kendriya Vidyalayas;

(b) whether this expenditure is borne by the Union Government or financial assistance is sought from the State Government concerned;

(c) if so, the share of expenditure borne by Union Government and State Governments;

(d) the number of Kendriya Vidyalayas in Madhya Pradesh in which education is imparted upto High/Higher Secondary level; and

(e) the time by which Higher Secondary level education is going to be imparted in those Schools which are not having this facility?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Separate expenditure figures for opening of Higher Secondary Kendriya Vidyalayas are not maintained by Kendriya Vidyalay Sangathan. Normally Kendriya Vidyalayas are opened in the beginning upto class-V and are upgraded by adding one new class every subsequent year.

(b) and (c) Except land and temporary accommodation provided free of cost by the sponsoring State Governments, the total recurring and non-recurring expenditure in running

the Kendriya Vidyalayas in Civil and Defence sector is being met out of grants-in-aid provided by the Union Government.

(d) In Madhya Pradesh 56 Kendriya Vidyalayas are upto class XIIth and 24 are upto Class Xth as on 31.3.1998.

(e) The upgradation of Kendriya Vidyalayas depends upon the number of students, infrastructure facilities and funds available.

Special Dispensation Admission in Kendriya Vidyalayas

[English]

3868. SHRI B.M. MENSINKAI:

SHRI K. YERRANNAIDU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have set up any committee for the purpose of reintroducing the special dispensation admission in Kendriya Vidyalayas;

(b) if so, its composition and terms of reference;

(c) whether the committee has since submitted its report;

(d) if so, whether the Government have taken any decision in this regard;

(e) if so, the details thereof; and

(f) if not, the time by which the same is likely to be taken?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) and (c) Do not arise.

(d) to (f) Yes, Sir. The Department of Education, Ministry of Human Resource Development in consultation with the Ministry of Law have decided to provide for special Dispensation Admissions in Kendriya Vidyalayas in accordance with guidelines which have been formulated for the purpose. These admissions will be finalised by a committee headed by Additional Secretary (Education). The salient features of the scheme are given in the attached Statement.

Statement

Guidelines for Special Dispensation Admissions in Kendriya Vidyalayas

Special Dispensation Admission will be regulated in the following manner:

- (i) The Minister of Human Resource Development and the Minister of State for Education can refer Special Dispensation Admissions not exceeding 1,000 (One Thousand only) and 100 (One Hundred only) respectively.

- (ii) Each Member of Parliament can refer two cases for admission under the Scheme in an academic year;
- (iii) The Special Dispensation Admissions referred in (i) and (ii) above would be further subject to a ceiling of 5% of the total admissions/sanctioned strength in a class in an academic year as made by the Committee.
- (iv) Special Dispensation Admissions would be made in the beginning of the academic year and no admission would be allowed after the prescribed cut off date.

Each Member of Parliament can refer two cases in an academic year.

Children may be admitted to different classes of KVS if—

- (i) either of his/her parents or both have died; or
- (ii) either of his/her parents or both are mentally ill or physically handicapped; or
- (iii) either he or she has been abandoned by either of his or her parents; or
- (iv) his or her parents are persons under circumstances of undeserved want such as being a victim of mass disaster, ethnic violence, caste atrocities, flood, drought, earth quake or other natural disasters; or
- (v) his or her parents are living below poverty line; or either of his or her parents belongs to any socially disadvantaged group such a Scheduled Caste, Scheduled Tribe and Other Backward Class; or
- (vi) There is non-availability of access to educational institutions within the locality where the parents of the child are residing; or
- (vii) either of his or her parents living in any place in difficult areas including North-Eastern Region; or
- (viii) either of his or her parents sentenced to imprisonment on conviction or otherwise detained for a term exceeding five years; or
- (ix) he or she is a disabled child; or
- (x) he or she is a child or grand child or freedom fighter who is in receipt of pension from Central/State Government for his participation in the struggle for freedom (proof to be furnished)
- (xi) either of his/her parents is transferred to a place where no Kendriya Vidyalaya exists; or
- (xii) he or she is a child who is winner of National bravery awards of the national or state level; or
- (xiii) he or she is a child of a teacher who has won National/President's Award; or
- (xiv) he or she has shown special ability in sports or fine arts.

Construction of High Court Building in Ahmedabad

[*Translation*]

3869. SHRI MAHESH KANODIA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government of Gujarat has sent any proposal to the Union Government for the construction of High Court Building in Ahmedabad;

(b) if so, the details thereof; and

(c) the reasons for not according approval so far?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) No, Sir.

(b) and (c) Question does not arise.

Reversion of Private Participation in Power Sector

[*English*]

3870. SHRI R. SAMBASIVA RAO: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to reverse the private participation in the Power sector;

(b) if so, the reasons therefor;

(c) whether any concrete plan have been prepared in this regard; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) No, Sir.

(b) to (d) Do not arise.

Indo-Russian Cooperation in Science and Technology

3871. SHRIMATI LAKSHMI PANABAKA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether India and Russia have taken a decision to step up cooperation in Science and technology;

(b) if so, whether new areas of cooperation have been identified by Indian and Russian expert; and

(c) if so, the details thereof, including the agreement signed in newly explored areas?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) and (c) Biomedical Sciences, Radio Electronics and Ocean Technology have been identified as additional areas of cooperation under Integrated Long Term Programme of

Cooperation in Science & Technology between the two countries. The two sides would work out joint projects in these areas.

Corporate Security

[*Translation*]

3872. SHRI MANIBHAI RAMJIBHAI CHAUDHARI:

SHRI JANARDAN PRASAD MISRA:

Will the Minister of LAW, JUSTICE & COMPANY AFFAIRS be pleased to state:

(a) whether the necessity of corporate security is increasing in the country;

(b) if so, whether the famous security companies of the world are eager to enter India;

(c) if so, the details thereof;

(d) the details of such foreign companies working at present in the country;

(e) whether there is possibility of providing opportunity to such more companies to serve in India in future;

(f) if so, the reasons therefor;

(g) whether there is any proposal to prepare corporate security companies in the country itself;

(h) if so, the time by which it would be done; and

(i) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) to (i) the information is being collected and will be laid on the Table of the House.

12.02 hrs.

The Lok Sabha re-assembled at two minutes past Twelve of the Clock.

[MR. SPEAKER *in the Chair*]

(*Interruptions*)

12.02 hrs.

(*At this stage, Dr. Shafiqur Rahman Barq and some other hon. Members came and stood on the floor near the Table.*)

MR. SPEAKER: Please go to your seats.

(*Interruptions*)

MR. SPEAKER: Now we shall take up Papers to be laid on the Table. Dr. Murlī Manohar Joshi to lay the paper.

(*Interruptions*)

12.03 hrs.

(*At this stage, Kumari Mamata Banerjee came and stood on the floor near the Table*)

MR. SPEAKER: Please go to your seats.

(*Interruptions*)

12.04 hrs.

(*At this stage, Shri Lalu Prasad and some other hon. Members came and stood on the floor near the Table*)

MR. SPEAKER: Please go to your seats. You are a senior Member.

(*Interruptions*)

[*Translation*]

MR. SPEAKER: This is not good.

(*Interruptions*)

MR. SPEAKER: I am once again appealing to the hon. Members, Please go to your seats.

(*Interruptions*)

MR. SPEAKER: Nothing will go on record.

(*Interruptions*)*

MR. SPEAKER: I will hear you but please go to your seats first.

(*Interruptions*)

MR. SPEAKER: Please understand. Ten Members have given notice on the subject. I want to hear them. Please go to your seats.

(*Interruptions*)

MR. SPEAKER: Please resume your seats and then make your submissions.

(*Interruptions*)

MR. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.06 hrs.

The Lok Sabha then adjourned till fourteen of the Clock.

14.01 hrs.

The Lok Sabha re-assembled at one minute past Fourteen of the Clock

(SHRI BASUDEB ACHARIA *in the Chair*)

(*At this stage, Shri Mohammad Ali Ashraf Fatmi and some other hon. Members came and stood on the floor near the Table.*)

[Translation]

MR. CHAIRMAN: Let the papers be laid first.

(Interruptions)

MR. CHAIRMAN: Let the Papers be laid first; then, we will see.

(Interruptions)

MR. CHAIRMAN: Just listen to me.

(Interruptions)

MR. CHAIRMAN: After the Papers are laid on the Table, you may speak on item No. 10. Then, we can ask for a statement.

(Interruptions)

MR. CHAIRMAN: After the Papers are laid.

(Interruptions)

MR. CHAIRMAN: Let the Papers be laid first.

(Interruptions)

MR. CHAIRMAN: You may please go to your seat.

(Interruptions)

MR. CHAIRMAN: After the Papers are laid, you may please speak on item No. 10.

(Interruptions)

PAPERS LAID ON THE TABLE

14.02 hrs.

(i) Annual Report Audited Account on review of the working of Satyendranath Bose National Centre for Basic Sciences etc. for the year 1996-97.

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): I beg to lay on the table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1996-97.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1996-97 together with Audit Report thereon.
- (iii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Satyendra Nath Bose National Centre for Basic Science, Calcutta, for the year 1996-97.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 977/98]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Development Board, New Delhi, for the year 1996-97 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Technology Development Board, New Delhi, for the year 1996-97.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 978/98]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 1996-97 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Immunology, New Delhi, for the year 1996-97.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 979/98]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 1996-97 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Centre for Cell Science, Pune, for the year 1996-97.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 980/98]

- (9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) (i) Statement regarding Review by the Government of the Working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1996-97.

- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 981/98]

- (b) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1996-97.

- (ii) Annual Report of the Bharat Immunologicals and

Biologicals Corporation Limited, Bulandshahr, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General Thereon.

- (10) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 982/98]

[English]

(ii) M. O. V. signed with Powergrid Corporation of India for the year 1998-99.

THE MINISTER OF POWER (SHRI P. R. KUMARAMANGALAM): I beg to lay on the Table:

- (1) A copy each of the following paper (Hindi and English versions):

- (i) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 1998-99.

[Placed in Library. See No. LT 983/98]

- (ii) Memorandum of Understanding between the National Thermal Power Corporation Limited and the Ministry of Power for the year 1998-99.

[Placed in Library. See No. LT 984/98]

Audited Report, Annual Accounts and statement for delay in laying the reasons for the years 1993-94 to 1996-97

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): I beg to lay on the table.

- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Judicial Academy, New Delhi, for the years 1993-94 to 1996-97 together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 985/98]

[Translation]

M. O. V. signed with Telecommunications Consultants India Ltd. etc. for the year 1998-99.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): I beg to lay on the Table:—

- (1) A copy of Memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited, and the Department of Telecommunications for the year 1998-99.

[Placed in Library. See No. LT 986/98]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 1996-97.
- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 987/98]

Audited Accounts, Annual Report and review of the working of Rampur Raza Library etc. for the year 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (KUMARI UMA BHARATI): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur for the year 1995-96 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 988/98]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1996-97.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Council of Educational Research and Training, New Delhi, for the year 1996-97.

[Placed in Library. See No. LT 989/98]

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1995-96 together with Audit Report thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 989A/98]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1995-96 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions)

- by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library. See No. LT 990/98]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1995-96.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1995-96 together with Audit Report thereon.
(iii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1995-96.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT 991/98]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 1995-96 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 1995-96.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT 992/98]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1996-97 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bangalore, for the year 1996-97.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
[Placed in Library. See No. LT 993/98]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers Training Institute, Chennai, for the year 1996-97 alongwith Audited Accounts.
(ii) A copy of the (Hindi and English versions) by the Government of the working of the Technical Teachers Training Institute, Chennai, for the year 1996-97.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
[Placed in Library. See No. LT 994/98]
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers Training Institute, Chandigarh, for the year 1996-97 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers Training Institute, Chandigarh, for the year 1996-97.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
[Placed in Library. See No. LT 995/98]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1995-96 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1995-96.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
[Placed in Library. See No. LT-996/98]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1995-96 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Calicut, for the year 1996-97.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
[Placed in Library. See No. LT-997/98]
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1996-97 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Silchar, for the year 1996-97.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
[Placed in Library. See No. LT-998/98]
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Hamirpur, for the year 1996-97 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Hamirpur, for the year 1996-97.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
[Placed in Library. See No. LT-999/98]
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Durgapur, for the year 1996-97.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.
[Placed in Library. See No. LT 1000/98]
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1996-97.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.
[Placed in Library. See No. LT 1001/98]
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Technology, Jamshedpur, for the year 1996-97.
- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.
[Placed in Library. See No. LT 1002/98]
- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Rourkela, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Rourkela, for the year 1996-97.
- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.
[Placed in Library. See No. LT 1003/98]
- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Malaviya Regional Engineering College, Jaipur, for the year 1996-97.
- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.
[Placed in Library. See No. LT 1004/98]
- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad College of Technology, Bhopal, for the year 1996-97.
- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.
[Placed in Library. See No. LT 1005/98]
- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 1996-97.
- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.
[Placed in Library. See No. LT-1006/98]
- (39) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Teacher Education, for the year 1996-97.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Teacher Education, for the year 1996-97 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Teacher Education, for the year 1996-97.
- (40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.
[Placed in Library. See No. LT-1007/98]
- (41) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1995-96 together with Audit Report thereon.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library. See No. LT 1008/98]

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1996-97.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Open University, New Delhi, for the year 1996-97.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library. See No. LT 1009/98]

(45) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers Training Institute, Calcutta, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers Training Institute, Calcutta, for the year 1996-97.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library. See No. LT 1010/98]

(47) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the period from 10.1.1996 to 31.3.1997.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the period from 10.1.1996 to 31.3.1997.

(48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library. See No. LT 1011/98]

(49) A copy of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the period from 10.1.1996 to 31.3.1997 together with Audit Report thereon.

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

[Placed in Library. See No. LT 1012/98]

(51) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 1996-97.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 1996-97.

(52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

[Placed in Library. See No. LT 1013/98]

[English]

Notification under National Highways (Fees for the use of National Highways section and permanent Bridge funded Projects Rules 1997 etc.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): I beg to lay on the table:—

(1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 9 of the National Highways Act, 1956:—

(i) The National Highways (Fees for the use of National Highway section and permanent Bridge-Public Funded Projects) Rules, 1997 published in Notification No. G. S. R. 490(E) in Gazette of India dated the 27th August, 1997.

(ii) The National Highways (Rate of Fee) Rules, 1997 published in Notification No. G. S. R. 570(E) in Gazette of India dated 30th September, 1997.

(2) Two Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1014/98]

(3) A copy of the National Highways Authority of India (Budget Accounts Audit, Investment of Funds and powers to enter premises) Amendment Rules, 1997 (Hindi and English versions) published in Notification No. G. S. R. 693(E) in Gazette of India dated the 11th December, 1997 under section 37 of the National Highways Authority of India Act, 1988.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1015/98]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam for the year 1996-97.

(ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 1996-97, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-1016/98]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 1996-97, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 1996-97.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT 1017/98]
- (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1996-97, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Port Trust for the year 1996-97.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT 1018/98]
- (11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust for the year 1996-97.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust for the year 1996-97.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
[Placed in Library. See No. LT 1019/98]
- (13) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 1996-97, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 1996-97.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
[Placed in Library. See No. LT 1020/98]
- (15) (i) A copy of the Annual Administration Report (Hindi and English versions) for the Tuticorin Port Trust for the year 1996-97, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust, for the year 1996-97.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
[Placed in Library. See No. LT 1021/98]
- (17) (i) A copy of the Annual Administration Report (Hindi and English versions) for the Visakhapatnam Port Trust, for the year, 1996-97, alongwith Account.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, for the year 1996-97.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
[Placed in Library. See No. LT 1022/98]
- (19) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act. 1963:
- (a) (i) Annual Accounts of the Kandla Port Trust for the year 1996-97, together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Kandla Port Trust for the year 1996-97.
[Placed in Library. See No. LT 1023/98]
- (b) (i) Annual Accounts of the Tuticorin Port Trust for the year 1996-97 together with Audit Report thereon:
- (ii) Review by the Government on the Audited Accounts of the Tuticorin Port Trust for the year 1996-97.
[Placed in Library. See No. LT 1024/98]
- (c) (i) Annual Accounts of the Paradip Port Trust for the year 1996-97 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Paradip Port Trust for the year 1996-97.
[Placed in Library. See No. LT 1025/98]
- (d) (i) Annual Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1996-97 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1996-97.
[Placed in Library. See No. LT 1026/98]
- (e) (i) Annual Accounts of the Jawaharlal Nehru Port Trust for the year 1996-97 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Jawaharlal Nehru Port Trust for the year 1996-97.
[Placed in Library. See No. LT 1027/98]
- (f) (i) Annual Accounts of the Mormugao Port Trust for the year 1996-97 together with Audit Report thereon.

- (ii) Review by the Government on the Audited Accounts of the Mormugao Port Trust for the year 1996-97.
[Placed in Library. See No. LT 1028/98]
- (g) (i) Annual Accounts of the Cochin Port Trust, Cochin for the year 1996-97 together with Audit Report thereon.
(ii) Review by the Government on the Audited Accounts of the Cochin Port Trust, Cochin for the year 1996-97.
[Placed in Library. See No. LT 1029/98]
- (h) (i) Annual Accounts of the New Mangalore Port Trust for the year 1996-97 together with Audit Report thereon.
(ii) Review by the Government on the Audited Accounts of the New Mangalore Port Trust for the year 1996-97.
[Placed in Library. See No. LT 1030/98]
- (i) (i) Annual Accounts of the Mumbai Port Trust for the year 1996-97 together with Audit Report thereon.
(ii) Review by the Government on the Audited Accounts of the Mumbai Port Trust for the year 1996-97.
- (20) Nine statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
[Placed in Library. See No. LT 1031/98]
- (21) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust for the year 1996-97.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust for the year 1996-97.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
[Placed in Library. See No. LT 1032/98]
- (23) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust for the year 1996-97.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust for the year 1996-97.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
[Placed in Library. See No. LT 1033/98]
- (25) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 1996-97, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 1996-97.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.
[Placed in Library. See No. LT 1034/98]
- (27) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust for the year 1996-97, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust for the year 1996-97.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.
[Placed in Library. See No. LT 1035/98]
- (29) (i) A copy of the annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 1996-97.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai for the year 1996-97.
- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.
[Placed in Library. See No. LT 1036/98]
- (31) A copy of the Andaman and Nicobar Islands (Compulsory Pilotage of and, Levy of Pilotage fees etc. on certain vessels entering or Departing from the Port of Port Blair) (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G. S. R. 345(E) in Gazette of India dated the 15th June, 1998 under sub-section (2)B of section 6 of the Indian Port Act 1908.
[Placed in Library. See No. LT 1037/98]
- (32) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trust Act, 1963.
(i) G. S. R. 311(E) published in Gazette of India, dated the 5th June, 1997 approving the Cochin Port Employees (General provident Fund) Amendment Regulations, 1997.
(ii) G. S. R. 319(E) published in Gazette of India, dated the 12th June, 1997 approving the Jawaharlal Nehru Port Trust (Contributory Medical Benefit after Retirement) Regulations, 1997.
(iii) G. S. R. 170(E) published in Gazette of India, dated the 3rd April, 1998 approving the Mumbai Port Trust Employees (Leave) Amendment Regulations, 1998.
[Placed in Library. See No. LT 1038/98]

14.02 hrs*[English]*STANDING COMMITTEE ON URBAN AND RURAL
DEVELOPMENT**Third Report**

SHRIMATI JAYANTI PATNAIK (BERHAMPUR) (ORISSA): I beg to present the Third Report (Hindi and English versions) of the Committee on Urban and Rural Development on Demands for Grants (1998-99) of the Department of Urban Employment and Poverty Alleviation (Ministry of Urban Affairs and Employment).

MR. CHAIRMAN: Whatever you want to speak, you may speak from your seat.

(Interruptions)

MR. CHAIRMAN: Shri Mohan Singh, whatever you want to speak, you may speak from your seat.

*(Interruptions)**[English]*

MR. CHAIRMAN: Prof. Soz, please go back to your seat.

(Interruptions)

MR. CHAIRMAN: You may express your objections from your seat.

*(Interruptions)***14.02 3/4 hrs.***[English]*

STANDING COMMITTEE ON HOME AFFAIRS

Forty-third, Forty-fourth and Forty-fifth Reports

SHRI MOTILAL VORA (RAJNANDGAON): I beg to lay on the Table a copy (Hindi and English versions) of the Forty-third, Forty-fourth and Forty-fifth Reports of the Standing Committee on Home Affairs on the Demands for Grants (1998-99) of the Ministry of Home Affairs; Ministry of Personnel, Public Grievances and Pensions; and Ministry of Law, Justice and Company Affairs, respectively.

MR. CHAIRMAN: Mr. Fatmi, whatever you want to say, you may say so from your seat only.

(Interruptions)

MR. CHAIRMAN: Laluji, whatever you want to speak, you may say so from your seat only.

*(Interruptions)**[English]*

MR. CHAIRMAN: The House stands adjourned to meet again at 5 p.m.

MR. CHAIRMAN: The House, stands Adjourned to meet again at 2.30 p.m.

14.33 hrs.*The Lok Sabha then adjourned till Seventeen of the Clock.***14.04 hrs.***The Lok Sabha then adjourned till Thrity Minutes past Fourteen of the Clock.***17.00 hrs.***[English]¹**The Lok Sabha re-assembled at Seventeen of the Clock.***14.31 hrs.***[English]**The Lok Sabha re-assembled at Thrity-One Minutes past Fourteen of the Clock.**(SHRI V. SATHIAMOORTHY in the Chair)**(Interruptions)**(SHRI BASU DEB ACHARIA in the Chair)**(Interruptions)***17.01 hrs.***(At this stage, Shri Lalu Prasad, Shri Mulayam Singh Yadav and some other hon. Members came and stood on the floor near the Table.)*

MR. CHAIRMAN: Please resume your seats.

(Interruptions)

MR. CHAIRMAN: If you all resume your seats, I will give a chance to everybody to give your opinions.

(Interruptions)

MR. CHAIRMAN: The House stands adjourned till 5.30 p.m.

[Translation]

MR. CHAIRMAN: Kindly allow me to speak.

14.31 hrs.*(At this stage Shri Mohammad Ali Ashraf Fatmi and some other hon. Members came and stood on the floor near the table.)**(Interruptions)*

17.02 hrs.

The Lok Sabha then adjourned till Thrity Minutes past Seventeen of the Clock.

MR. SPEAKER: This is not good. Please resume your seats.

(Interruptions)

[Translation]

17.31 hrs.

[English]

The Lok Sabha re-assembled at Thirty One Minutes past Seventeen of the Clock.

(MR. SPEAKER in the Chair)

(Interruptions)

MR. SPEAKER: This not good. Please go to your seats.

(Interruptions)

[English]

MR. SPEAKER: Itme No. 10, Shri M. Thambi Durai to move for leave to introduce the Bill further to amend the Constitution of India.

(Interruptions)

17.31 1/2 hrs.

(At this stage, Shri Laloo Prasad, Shri Mulayam Singh Yadav and some other hon. Members came and stood on the floor near the Table.)

(Interruptions)

MR. SPEAKER: This is not good. Please go to your seats.

(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 11 a.m. on 14th July, 1988.

17.33 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 14, 1998/Asadha 23, 1920 (Saka).